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Monday, August 5, 2002 Sravana 14, 1924 (Saka)

LOK SABHA DEBATES (English Version)

Tenth Session (Thirteenth Lok Sabha)



Gazatius & Dobates Unit Parliament rubrary Building Room No. FB-025 Block (G)

(Vol. XXVII contains Nos. 11 to 21)

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LOK SABHA

Monday, August 5, 2002/Sravana 14, 1924 (Saka)

(The Lok Sabha met at Eleven of the Clock)

[MR. SPEAKER in the Chair]

[Translation]

...(Interruptions)

11.01 hrs.

At this stage Shri Sunder Lal Tiwari and some other hon'ble Members came and stood on the floor near the Table.

MR. SPEAKER: I have received a notice for suspension of Question Hour. I would like to know as to why suspension of Question Hour is being demanded?

[English]

Whether the demand is genuine, whether the demand is reasonable and whether I can suspend Question Hour.

[Translation]

Please give me a chance to realise that.

...(Interruptions)

11.01¹/₂ hrs.

At this stage, Shri Ajoy Chakraborty and some other hon. Members came and stood on the floor near the Table.

...(Interruptions)

MR. SPEAKER: Have you given notice.

...(Interruptions)

MR. SPEAKER: Please take your seats.

...(Interruptions)

MR. SPEAKER: I have received notice from Shri Rupchand Pal.

[English]

I have received your notice and you can always tell me why you want to suspend the Question Hour. I will decide on it. But, please take your seat first.

...(Interruptions)

[Translation]

MR. SPEAKER: Dasmunsiji, please ask them to sit.

...(Interruptions)

11.04 hrs.

At this stage, Dr. Raghuvansh Prasad Singh and some other hon'ble Members came and stood on the floor near the Table.

...(Interruptions)

MR. SPEAKER: You have given notice for suspension of Question Hour, you all should take your seats if you want to speak.

...(Interruptions)

[English]

SHRI KIRIT SOMAIYA (Mumbai North East): Sir, we want to ask questions. Why are they disturbing the House? ...(Interruptions)

[Translation]

SHRI RAMJI LAL SUMAN (Firozabad): CBI inquiry should be conducted in this regard and Ram Naikji should give resignation ...(Interruptions)

[English]

MR. SPEAKER: Unless you convince the ruling party, why should Shri Ram Naik resign ? You can also speak in the House.

...(Interruptions)

MR. SPEAKER: I am requesting the hon. Minister to make a statement. Let the hon. Minister make his statement.

...(Interruptions)

3

[Translation]

MR. SPEAKER: You all know that this matter can be discussed in this House and you can express your views at the time of discussion. Unless you express your views how would Government be able to know as why do you want to suspend Question Hour.

...(Interruptions)

[English]

MR. SPEAKER: I am requesting the hon. Minister to make a statement on the issue today. I am prepared to allow a discussion on this issue. Please go back to your seats.

...(Interruptions)

[Translation]

MR. SPEAKER: I am ready to hold discussion. You can express your views during discussion and I am ready to listen to that. I can issue instructions to the Government but first you should prepare yourselves for discussion on this issue and take your seats.

...(Interruptions)

MR. SPEAKER: The problem can be solved by holding discussion on this issue in this House. The House is meant for holding discussion. You can say whatever you want during discussion. I request you all to take your seats.

...(Interruptions)

[English]

MR. SPEAKER: I am asking the Government whether they are prepared for the suspension of the Question Hour.

...(Interruptions)

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI PRAMOD MAHAJAN): Sir, there is no need for suspension of the Question Hour. They can raise it during the 'Zero Hour' ...(Interruptions)

[Translation]

MR. SPEAKER: The Minister of Parliamentary Affairs is saying that this matter can be raised during Zero Hour. I can request him too, but you should take your seat first.

...(Interruptions)

[English]

MR. SPEAKER: The hon. Minister of Petroleum and Natural Gas is present here you can ask him for a statement.

...(Interruptions)

[Translation]

MR. SPEAKER: I am again requesting you all to take your seats. I am ready to allot time for holding discussion on it as per your desire. The problem can be solved only through holding discussion in the House.

...(Interruptions)

[English]

MR. SPEAKER: Hon. Members, please go to your seats.

...(Interruptions)

MR. SPEAKER: Please go back to your seats. Let me make it clear. If the entire House agrees on the need for suspension of the Question Hour, the Question Hour can be suspended. Otherwise, there is no possibility of a suspension of the Question Hour.

...(Interruptions)

[Translation]

MR. SPEAKER: Please take your seats. How the hon'ble Minister will reply if you behave in this manner.

...(Interruptions)

[English]

MR. SPEAKER: There are many hon. Members who want to put their Questions. Please go back to your seats.

...(Interruptions)

[Translation]

MR. SPEAKER: You should raise this demand from your seat.

...(Interruptions)

MR. SPEAKER: I am ready to hold discussion on this issue under the rule as per your desire but please take your seats first.

...(Interruptions)

MR. SPEAKER: How the Business of the House can be conducted in this manner. I feel that nothing will come out in this manner. It is not proper. I request you all to take your seats.

...(Interruptions)

MR. SPEAKER: Telecast of proceedings on Doordarshan should be discontinued.

...(Interruptions)

[English]

MR. SPEAKER: Please go to your seats as I have to start with the Question Hour.

...(Interruptions)

[Translation]

MR. SPEAKER: You can hold the discussion if you want.

...(Interruptions)

MR. SPEAKER: Please keep down the newspaper.

...(Interruptions)

MR. SPEAKER: It is not proper to show newspaper in the House. As per Rules you can not show newspaper in the House.

...(Interruptions)

[English]

MR. SPEAKER: Q. No. 301-Shri Pravin Rashtrapal.

...(Interruptions)

MR. SPEAKER: Since the hon. Member does not want to ask the question, I am going to the next question, that is, Q. No. 302—Shri Rattan Lal Kataria.

11.12 hrs.

ORAL ANSWERS TO QUESTIONS

Productivity Per Hectare

*302. SHRI RATTAN LAL KATARIA: Will the Minister of AGRICULTURE be pleased to state:

(a) the yield per hectare of major crops such as wheat, rice, maize, pulses, etc. in the country in comparison to other parts of the world;

(b) the reasons for low productivity; and

(c) the measures taken to increase the same ?

THE MINISTER OF AGRICULTURE (SHRI AJIT SINGH): (a) to (c) A statement is laid on the Table of the House.

Statement

(a) The yield per hectare of wheat, paddy, maize, pulses, groundnut, soyabean, rapeseed & sugarcane in India and some selected countries of the world is given in Annexure.

(b) The productivity varies a great deal from region to region and country to country because it depends on a number of factors such as condition of soils, facilities of irrigations, duration of the crop (gestation period between sowing and harvesting), quality of seeds, timely application of quality inpus, managerial skills of farmers and availability of credit etc. In India, there is a long-term upward trend in productivity of crops mentioned in part (a). The productivity of crops in India vis-a-vis other countries of the world is higher in respect of certain crops while it is lower for certain other crops as can be seen from the Annexure.

(c) In order to improve the production and productivity of agricultural commodities in the country, the Government have launched various initiatives such as promotion of watershed development programmes, emphasis on developiong and promoting new technologies, measures for increasing availability of agricultural credit, Market information Network and National Agriculture Insurance Scheme etc. Besides, the Government also encourage farmers to increase production through price policy which includes implementation of Minimum Support Price, procurement by public agencies. Apart from these, the Government have also switched over from the conventional schematic approach to macro-management mode from November, 2000 for providing assistance to the States. The Macro-Management Scheme integrates 27 schemes into one for supplementing and complementing the efforts of State Governments through work plans. This gives flexibility to States to address their respective specific problems faced by them depending on local requirements, avoid overlapping in the contents of different schemes and aim at all-round development of agriculture.

Annexure

Yield Rates of Some Major Crops in Selected Countries-1997 to 1999

(kg/hectare)

	Continent/Country		Wheat			Paddy		<u> </u>	Maize	
	Controls County	1997	1998	1999	1997	1998	1999	1997	1998	1999
I.	World	2690	2628	2711	3815	3811	3845	4119	4418	4313
14.	Africa	17 99	1863	1765	2174	2078	2244	1600	1560	1579
	(i) Egypt	5599	5 99 0	6347	8415	8646	8879	7130	7226	7056
	(ii) Nigeria	2640	2000	2000	1 596	1602	1657	1275	1320	1359
	(ili) South Africa	1757	2390	2174	2308	2308	2231	.2519	2161	2209
111.	North Central America	2538	2729	2821	5509	5376	5542	6553	6869	69 25
	(i) Mexi co	4735	4208	4809	4136	4511	4816	2384	2343	2536
	(ii) USA	2655	2903	2872	6610	6354	6622	7 9 52	8438	8398
IV.	South America	2417	2201	2379	3282	3230	3680	2857	3360	3067
	(i) Argentina	2361	2316	2500	5370	4841	5609	4556	6077	5254
	(ii) Brazil	1621	1568	1945	2601	2523	3092	2553	2781	2768
V.	Asia	2617	2525	2651	3896	3895	3903	3394	3997	3743
	(i) China	4102	3685	3969	6311	6353	6321	4390	5269	4880
	(ii) India*	2485	25 9 0	2778	2850	2881.5	2979	1711	1 79 7	17 92
	(ili) Pakistan	2053	2238	2162	2805	2893	2875	1440	1467	1364
VI.	Europe	3204	3059	3127	5152	5456	557 8	5802	5068	5518
VII.	Australia	1842	1880	1828	7650	9507	10071	5940	6316	5500

*Refers to agriculture year (i.e. July-June) 1997-98, 1998-99, 1999-2000

Source: FAO Production Yearbook, 1999 (except for India)

Yield Rates of Some Major Crops in Selected Countries-1997 to 1999

(kg/hectare)

¥

	Continent/Country		Pu ises		(Groundnu	1	5	oyabean	
		1997	1998	1999	1997	1998	1999	1997	1998	1999
1.	World	822	827	839	1310	1445	1336	2154	2266	2148
H.	Africa	479	520	494	846	836	888	918	1021	1001
	(i) Egypt	3018	3060	2255	2933	3035	3055	2622	262 1	2637
	(ii) Nigeria	527	537	535	1124	973	1050	665	736	736
	(iii) South Africa	1074	952	1162	1662	1838	1719	1379	1607	1440
111.	North Central America	1245	1221	1369	2492	2 66 3	2 686	2611	2619	2460
	(i) Mexico	738	652	719	1452	1403	1404	1 506	15 9 8	1616
	(ii) USA	1 938	1822	1 989	2807	3028	3039	2617	2617	2452
IV.	South America	670	729	740	1 38 2	2106	1676	21 24	2468	2373
	(i) Argentina	1133	11 9 0	1194	1347	2333	1815	1720	26 94	2 39 7
	(ii) Brazil	611	648	680	15 98	1900	1788	22 98	2366	2375
V .	Asia	743	744	784	1558	1752	1552	1452	1476	1361
	(i) China	1429	1 79 3	1 8 82	2592	2938	27 99	1 76 5	1828	1671
	(ii) India*	567	634	635	1040	1214	7 66	1079	1100	1138
	(iii) Pakistan	591	69 2	654	1042	1067	1067	1294	125	1235
VI.	Europe	21 64	2034	1 988	11 79	1104	1104	2114	1 89 7	1955
VII.	Australia	1019	1072	1115	1560	1560	1 560	1897	1688	2271

*Refers to agriculture year (*i.e.* July-June) 1997-98, 1998-99, 1999-2000 Source: FAO Production Yearbook, 1999 (except for india)

Yield Rates of Some Major Crops in Selected Countries-1997 to 1999

									(kg	/hectare)
	Continent/Country	Rapeseed@		Sugarcane			Cotton			
		1997	1996	1999	1997	1998	1999	1997	1998	1999
	1	2	3	4	5	6	7	8	9	10
١.	World	1492	1383	1543	64430	64171	65 69 0	561	535	550
II.	Africa	1076	1084	1088	60779	61376	60579	375	343	373

11 Oral Answers

	1	2	3	4	5	6	7	8	9	10
	(i) Egypt	N.A.	N.A.	N.A .	112249	117200	119048	947	695	897
	(ii) Nigeria	N.A.	N.A.	N.A.	29524	29348	29348	213	115	163
	(iii) South Africa	N.A .	N.A .	N.A.	71140	71350	68322	301	378	463
III.	North Central America	1321	1424	1573	54435	56835	57 39 4	763	717	691
	(i) Mexico	1135	1000	1000	73556	77540	73342	1005	1008	1041
	(ii) USA	1468	1622	1463	77729	80237	80787	754	701	682
IV. 9	South America	1 99 4	2048	1863	69997	68385	69855	405	426	543
	(i) Argentina	1000	1000	1000	65073	58527	70545	338	360	347
	(ii) Brazil	1200	1200	1000	69097	68176	68579	441	491	737
۷.	Asia	1220	950	1128	63160	62585	65221	533	522	521
	(i) China	1474	1272	1405	7 492 1	73447	85294	1025	1009	1021
	(ii) India*	668	70	960	71134	71203	70935	208	224	225
	(iii) Pakistan	807	859	858	43544	50279	5027 9	528	510	510
VI.	Europe	2766	2754	2723	62470	67200	67200	918	919	939
VII.	Australia	1227	1387	1216	98877	95255	88969	1608	1480	1274

@Rapeseed and Mustard in case of India.

*Refers to agriculture year (i.e. July-June) 1997-98, 1998-99, 1999-2000 Source: FAO Production Yearbook, 1999 (except for India)

[Translation]

SHRI RATTAN LAL KATARIA: Mr. Speaker, Sir, through you I would like to know from the hon'ble Minister as to what are the reasons that even after 55 years of independence, irrigated area in our country at present is just 33 percent, as a result of which production of crops in our country in comparison to other countries, is quite low. It has been noticed that in 1997 in Asia the production of wheat in China was 4100 kg. per hectare whereas in India it was 2485 kg. per hectare ...(Interruptions)

Similarly in case of rice, production in Australia is manifold as compared to our production and production of maize in other countries is also manifold in comparison to our production ...(Interruptions) What are the reasons behind that. Has any new technology been adopted by India to improve the production ...(Interruptions) India has plenty of Sea water even then we could not exploit our water resources properly and billions of Cubic water is going waste in sea ... (Interruptions) Have the Government of India formulated any plan for proper utilization of water resources to increase per hectare crop yield. Have any such methods been adopted ? Whether any steps have been taken to propagate dryland farming in view of less irrigated area in the country ?

SHRI AJIT SINGH: Mr. Speaker, Sir, production of some crops is more and some crops is quite less in our country than the world average. We do not have the same quality of seeds. There are several problems. Climatic zones are different. We have primarily rainfed agriculture ...(Interruptions) yet the Government have so launched many schemes to increase productivity. Researches are being conducted, new improved seeds are being introduced. There are several problems of irrigation in rainfed areas. There are problems of rural development and agriculture. We want to increase irrigated area gradually ...(Interruptions) SHPI RATTAN LAL KATARIA: Mr. Speaker, Sir, hon'ble Minister has stated that the Government of India are trying to increase irrigated area, I thank him for this. As far the case of wheat, paddy and sugarcane is concerned we have become self reliant but our country is still lagging behind in the case of pulses and because of that we have to import pulses worth Rs. 21,000 crore from other countries. I would like to know from the hon'ble Minister whether the Government of India propose to encourage dryland farming for increasing production of pulses. Organic food is becoming popular throughout the world, what steps are being taken by the Government of India to encourage organic food so that foreign exchange of Rs. 21,000 crore being spent on the import of pulses could be saved.

SHRI AJIT SINGH: Mr. Speaker, Sir, the productivity of our wheat is above world average, whereas in case of paddy and maize it is less. So far as pulses and cotton seeds are concerned, the Government are making every possible efforts to increase the productivity. We know that during recent years, the import of edible oils in our country has increased a lot whereas the Government have increased its support price to encourage the productivity. The Government are making efforts to provide more incentives for increasing its production ...(Interruptions)

MR. SPEAKER: Your question is important. I want to run the House and you are doing like this.

[English]

SHRI ADHI SANKAR: Mr. Speaker, Sir, the poor farmers in Tamil Nadu are in a pitiable condition. The yield has come down, and the animals are also suffering. The Stage Government of Tamil Nadu has not taken any steps to help the poor farmers. There is no water in the River Cauvery. The former Chief Minister and our leader, Kalaignar Karunanidhi, started the 'Kanji Thott' Scheme, that is, free distribution of food, for the poor farmers. I want to know from the Central Government whether it has taken any action in this regard.

[Translation]

SHRI AJIT SINGH: The Government is making every possible efforts to find out a solution of the problem raised by hon. Member. We make every effort to help the farmers and to increase the productivity of paddy, especially in Tamil Nadu, the rice-bowl of India producing more paddy than many countries in the world ...(Interruptions) Please listen carefully. Most of you hail from villages and are associated with agriculture. Mere petrol pumps will not serve the purpose but we should have good crops also. This issue is related to agriculture therefore I want that you all should realise it and render suggestions for the betterment of farmers and increasing productivity. Unless productivity is increased, the farmers will not be able to reap benefits. It would be useless if you keep on raising such sort of issues and do not wish to discuss agriculture. Whereas, you should give suggestions to the Government and point out the short comings. This could have been raised at 12 o'clock. Though it is his prerogative. But I would like to say that whenever there is a discussion on agriculture, they raise some irrelevant issue. A very important issue is under discussion. The farmers are facing drought and hon. Members are not at all concerned about their problems. Setting aside such important issue, they are raising other issue.

Tamil Nadu is a main rice producing state in our country. There is water scarcity in Tamil Nadu and the farmers are facing problem so some suggestions should be given. At least our farmers should feel that their problems are being discussed in Lok Sabha ...(Interruptions) I do not know, what did he ask ?

SHRI ARUN KUMAR: Mr. Speaker, Sir, through you, I would like to know that the written reply which has been laid by the hon'ble Minister on the table of the House ... (Interruptions) These people are anti-farmers, they have been raising the issue of petrol-pumps for the last three days. Allotment of petrol-pumps will be cancelled. Bihar is facing fury of flood and drought ... (Interruptions) The written reply laid by hon' Minister relates to the states of Guiarat, Andhra Pradesh and the coastal areas. But what action the Government propose to take for increasing the production in areas facing water shortage because of mismanagement of water ? For example, in the absence of water-management agricultural yield in my Parliamentary constituency Jehanabad, Bihar is low. Some parts of this constituency face flood whereas other parts face water scarcity. The Government of India have made arrangements by tapping ground water in Maharashtra. I would like to know whether the Government propose to make similar arrangements in my constituency also. The Government also propose to open Agriculture Research Centre for improving quality. But, whether the Government propose to open such centres in the areas where these do not exist so that latest agriculture technology can be made available to the farmers ?

SHRI AJIT SINGH: The hon'ble Member has stated regarding agriculture problem that some parts in Bihar are submerged by flood water whereas some areas face drought is true. This year also, some areas of Bihar have faced fury of floods whereas some areas have faced drought. As far as water problem is concerned ...(Interruptions) I want that he should listen to the problems relating to agriculture ...(Interruptions)

MR. SPEAKER: Listen to the reply being given by hon. Minister.

...(Interruptions)

SHRI AJIT SINGH: Several schemes for water management, such as water Conservation Management System are in vogue which promote use of flood-water elsewhere. I would like to provide details of these schemes to hon'ble Member separately ...(Interruptions)

SHRI SHIVRAJ SINGH CHOUHAN: They are making so much noise, where as the House is discussing the problems of farmers. Whenever any issue relating to farmers is taken up in the House, the opposition parties do not allow the debate to continue ...(Interruptions)

Only 33 percent land in our country is irrigated and the rest is non-irrigated. There are ample possibilities of providing irrigation facilities in such areas. But, excessive use of chemical fertilizers in irrigated land has rendered the land barren and its fertility has declined. Excessive use of chemical fertilizers have made the agro-products in many parts of the country dangerous for human consumption. I would like to know, what steps the Government contemplate to discourage the use of chemical fertilizers in such adversely affected areas and to promote organic farming ?

I would like to congratulate hon'ble Minister as our country is among top wheat producing countries of the world. Though, our yield is very good, yet our quality is poor therefore, we are not able to export adequately. Whether the Government are making efforts to improve the quality of wheat ...(Interruptions)

SHRI AJIT SINGH: The state, hon'ble Member hails from, produces very fine quality of wheat ...(Interruptions) it is so good that is demanded in all over the world. It is right that we should make efforts to improve the quality of wheat. Hon'ble Member has made a mention of organic farming. The Government propose to set up an separate institute for organic farming which would focuss on this aspect. These days, organic farming is becoming popular the world over and there is enough scope for it. Therefore, as I have said, the Government propose to set up an Institute for organic farming shortly to integrate all the schemes formulated to focus on this aspect ...(Interruptions) (English)

AIDS Awareness Programmes among Employees of ESI

*304. SHRI KIRIT SOMAIYA: Will the Minister of LABOUR be pleased to state:

(a) whether the Government are planning any concrete programme for creating AIDS awareness amongst the employees of ESI;

(b) if so, the details thereof;

(c) if not, the reasons therefor;

(d) whether the Government have earmarked funds for research on AIDS in ESI hospitals; and

(e) if not, the reasons therefor ?

THE MINISTER OF LABOUR (DR. SAHIB SINGH VERMA): (a) to (e) A statement is laid on the Table of the House.

Statement

(a) to (e) The Employees' State Insurance Corporation is involved as an intersectoral collaborator in the National AIDS Control Project, Phase-II. The various awareness programmes being taken up by the ESI Corporation are:

- Training of doctors, nurses and para-medical staff are as per modules formulated by National AIDS Control Organisation (NACO).
- (ii) Awareness programmes for Ministerial staff of ESI hospitals/dispensaries and regional offices.
- (iii) Display of posters.
- (iv) Talks by doctors and nurses in OPDs of hospitals and dispensaries.
- (v) Organisation of seminars for employees.
- (vi) Exhibitions and stalls in Health Melas (viz. World's AIDS Day etc.)
- (vii) Distribution of pamphlets and educational materials.

The research activities are carried out by National AIDS Control Organisation and State AIDS Control Society. The ESI Corporation has not earmarked any funds for the research activities.

[Translation]

SHRI KIRIT SOMAIYA: Mr. Speaker, Sir, I would like to ask hon'ble Minister as to what programmes have been launched by ESI for creating AIDS awareness and what the Government are going to do in this regard ? How much amount has been allocated for this purpose and how many people are likely to be benefitted there by ? ...(Interruptions)

DR. SAHIB SINGH VERMA: I am grateful to hon'ble Member since he has asked about the awareness programmes launched by the Government. Before this, I would like to tell him that ESI is involved as an intersectoral collaborator in the National AIDS Control Project, Phase-II and ESI has imparted training to the doctors, nurses, para-medical staff under the awareness programmes undertaken by it so far and the Government have formulated the modules also prepared by National Aids Control Organisation, 'NACO'.

[English]

Awareness programmes for ministerial staff of ESI hospitals, dispensaries and regional offices have also been taken up.

[Translation]

I would like to tell you that there are 54,236 employees in ESI. Out of these 21,535 belong to medical and paramedical staff. We have trained all the 21,535 employees since the programme has to be implemented by these people. I would like to tell that cent percent awareness have been created. All these have been trained. But in addition, there are 32,701 more members of our staff. 40 percent of these have been made aware. This also, we have not left incomplete(Interruptions)

[English]

SHRI SHIVRAJ V. PATIL: Sir, the House cannot go on like this ...(Interruptions)

SHRI PRIYA RANJAN DASMUNSI: Sir, how can you run the House, when the House is in disorder ? ...(Interruptions) You have already done it twice ...(Interruptions) If you continue to do so, we are helpless. How can we cooperate ? ...(Interruptions)

MR. SPEAKER: I am adjourning the House for 15 minutes.

11.35 hrs.

The Lok Sabha then adjourned till fifty minutes past Eleven of the Clock.

11.52 hrs.

The Lok Sabha re-assembled at fifty two minutes past Eleven of the Clock.

[MR. SPEAKER in the Chair]

...(Interruptions)

11.52¹/₂ hrs.

At this stage, Shri Kantilal Bhuria and some other hon'ble Members came and stood on the floor near the Table.

...(Interruptions)

[Translation]

MR. SPEAKER: I request you all to go to your seats.

...(Interruptions)

MR. SPEAKER: All of you go to your seats the Government are ready to hold discussion.

...(Interruptions)

MR. SPEAKER: First, all of you go to your seats.

...(Interruptions)

[English]

SHRI PRIYA RANJAN DASMUNSI (Raiganj): Sir, let the Minister resign first; secondly, let the allotments be cancelled and the papers be sent to the CBI ...(Interruptions)

WRITTEN ANSWERS TO QUESTIONS

[English]

Decline in Tourist Traffic

*301. SHRI PRAVIN RASHTRAPAL: Will the Minister of TOURISM AND CULTURE be pleased to state:

(a) whether tourist inflow to India has dipped by 15% during the last one year;

(b) if so, whether the said decline is largely due to the poor handling of tourist traffic from abroad by our tourist offices located in various parts of World;

(c) if so, whether the Government propose to inquire into the matter;

(d) if not, the reasons therefor; and

(e) the other reasons for the decline of tourist arrival?

THE MINISTER OF TOURISM AND CULTURE (SHRI JAG MOHAN): (a) The inflow has declined by 13.98 percent during the period July 2001-June 2002 as compared to July 2000-June 2001. (b) to (e) This decline is not due to 'poor handling of the tourist traffic from abroad by our tourist offices' but due to terrorism related incidents and the general security environment. The government are looking into all aspects of the challenge that has been thrown up by the unfavourable developments in the recent times.

Salinity of Soil

*303. SHRIMATI BHAVNABEN DEVRAJBHAI CHIKHALIA: Will the Minister of AGRICULTURE be pleased to state:

(a) whether increase in salinity of soil is a cause of concern to agriculturists in the country and particularly in Gujarat;

(b) if so, the land that has been rendered useless for agriculture due to salinity of soil during the last three years, State-wise; and

(c) the steps the Government propose to take to check the same ?

THE MINISTER OF AGRICULTURE (SHRI AJIT SINGH): (a) Yes, Sir, Increase in salinity in both coastal and inland areas has been a matter of concern to the agriculturists in the country including Gujarat. Enhanced exploitation of ground water in the coastal region has resulted in subsurface seawater intrusion deteriorating the quality of ground water. It causes accumulation of soluble salts in the soil surface causing salinity. Besides, drainage congestion in the river basins, seepage in the canal system, cyclonic storms and tidal effect of the sea are the factors for soil salinity. Excess soil salinity causes uneven and stunted growth of crops and leads to poor yields, the extent depending on the degree of salinity.

(b) As per the available estimates, an area of 50.51 lakh ha. in the country is affected by soil salinity out of which Gujarat accounts for 12.16 lakh ha. The Statewise distribution of saline soils in the country is given in the enclosed statement.

(c) A Joint Central Team was constituted by the Ministry of Agriculture comprising members from Indian Council of Agriculture Research (ICAR), Ministry of Water Resources and Department of Agriculture & Cooperation. The team visited the States of West Bengal, Gujarat & Andhra Pradesh during February to April, 2000. Based on the recommendations of the Team, the State Governments were requested to submit pilot project proposals in the high priority problem areas. A combined project proposal namely "Project on Reclamation of Saline soils including Coastal Saline-Phase-I" for the States of Andhra Pradesh, West Bengal, Gujarat and Orissa was formulated and submitted to Planning Commission for consideration as a Central Sector Scheme. However, the Planning Commission did not support the proposal, suggesting instead, that the States, if they so desired. could undertake such programmes under the macro management scheme, wherein the States prepare their Work Plans according to their priorities and submit to the Government of India for funding. The States did not avail of this option. Government of Gujarat has now separately submitted a pilot project proposal namely "Prevention of Salinity Ingress in Coastal Areas of Saurashtra Region of Gujarat" for reclamation of 30,661 ha. at a cost of 59.80 crores. This project has been recommended to Planning Commission by this Ministry.

Statement

State-wise distribution of estimated area under saline soil

(Area in lakh ha.)

S.No.	State	Total
1.	Andhra Pradesh	5.88
2.	Gujarat	12.16
З.	Haryana	5.00
4.	Kamataka	0.99
5.	Kerala	0.67
6.	Madhya Pradesh	0.67
7.	Maharashtra	3.51
8.	Orissa	2.54
9.	Rajasthan	4.24
10.	Tamil Nadu	4.70
11.	Uttar Pradesh	1.95
12.	West Bengal	8.20
	Total	50.51

[Translation]

impact of Urbanisation on Health and Environment

*305. SHRIMATI RAJKUMARI RATNA SINGH: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the Government are aware of the growing problems related to public health and environmental hazards due to rapid urbanisation in the country; and

(b) if so, the action-plan formulated so far to control the situation particularly in the big cities of the country and the outcome thereof?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI T.R. BAALU): (a) Yes, Sir.

(b) Action plans have been formulated for mega cities. The increasing trend of pollution in big cities has been arrested due to various measures which include improvement of fuel quality, tightening of vehicular emission norms and action against the polluting industries and installation of Common Effluent Treatment Plants and Sewage Treatment Plants. Action has also been initiated for management of municipal solid waste, biomedical and hazardous wastes.

[English]

Herbal Crops

*306. SHRI AJAY SINGH CHAUTALA: Will the Minister of AGRICULTURE be pleased to state:

(a) the details of herbal crops grown in the country at present; state-wise;

(b) the steps taken to encourage the research and development of said crops during the last three years;

(c) whether there is any proposal to introduce Herbal Engineering and Herbal Cultivation Courses in the Agricultural Universities;

- (d) if so, the details thereof; and
- (e) if not, the reasons therefor ?

THE MINISTER OF AGRICULTURE (SHRI AJIT SINGH): (a) to (e) The State wise details of herbal crops grown in the country at present are given in the enclosed statement.

To encourage the research on herbs, Department of Agricultural Research and Education (DARE) through the Indian Council of Agricultural Research (ICAR) has established a National Research Centre on Medicinal and Aromatic Plants at Anand, Gujarat, exclusively to work on different aspects of medicinal and aromatic plants. Regionally differentiated research is done through All India Coordinated Research project on Medicinal and Aromatic Plants, which has a network of centres. Besides, Indian Council of Forestry Research and Education (ICFRE) and Council of Scientific and Industrial Research (CSIR) are also conducting research in medicinal and aromatic plants.

A Central Sector Scheme on Development of Medicinal and Aromatic Plants, which included the production of quality planting material, establishment of herbal gardens, establishment of nurseries, attached to herbal gardens, establishment of regional analytical laboratories, etc. was implemented during Eighth and Ninth Plan. With effect from October, 2000 the scheme has been subsumed under the Centrally Sponsored Scheme on Macro Management in Agriculture Supplementation/ Complementation of State Efforts through Work Plan, which provides flexibility to the States to prioritize their programmes according to their felt needs. Medicinal Plant Board setup in November, 2000 under the Ministry of Health and Family Welfare is also implementing the schemes on Development of Medicinal and Aromatic Plants. Department of biotechnology is also supporting research and development projects in aromatic and medicinal plants.

Presently, there is no proposal to introduce Herbal Engineering course in the State Agricultural Universities. However, the curriculum in State Agricultural University have courses on Herbal and Medicinal Plants.

Statement

SI. No.	Botanical name	Common name	States
1	2	3	4
1.	Aconitum heterophyllum Wall	Ativisha/Atis	Uttaranchal
2.	Adhatoda Vasica Nees	Adusa/Arusa	Uttar Pradesh, Goa, Dadar & Nagar Haveli
3 .	Albizzia lebbeck Benth	Shirisa/siras	Dadar & Nagar Haveli, Gujarat
4.	Andrographis paniculata Nees	Kalmegh	West Bengal, Himachal Pradesh
5.	Aquilaria agallocha Roxb	Agaru/Agar	Assam

State-wise list of herbal crops grown in the country

1	2	3	4
6.	Asparagus racemosus Willd	Shatawar/ Satawar	Uttar Pradesh, Goa, Dadar & Nagar Haveli
7.	Azadirachta Indica A. Juss	Neem	Daman & Diu, Uttar Pradesh, Bihar, Tripura, Goa, Dadar & Nagar Haveli and West Bengal
8.	Bacopa monnieri (Linn.) Pannel	Brahmi	West Bengal, Gujarat
9.	Cassia angustifolia Vahl	Sonapatri/ Sana	West Bengal, Andhra Pradesh, Gujarat, Tamil Nadu, Rajasthan
10.	Glycorrhiza Glabra Linn	Liqorice	Gujarat, Himachal Pradesh, Haryana
11.	Commiphora Wightii (Am.)	Guggal	Uttar Pradesh, Goa, Gujarat
12.	Emblica Officinalis Gaertn	Amala	Rajasthan, Gujarat, Maharashtra, Daman & Diu, Uttar Pradesh, Bihar, Tripura, Goa, Arunachal Pradesh, Assam, West Bengal, Punjab, Dadar & Nagar Haveli
13.	Gmelina arborea Linn.	Gambhari	Arunachal Pradesh
14	Ocimum sanctum Linn.	Tulsi	Uttar Pradesh, West Bengal
15.	Rauvolfia serpentina	Sarpgandha/ Asrol	Tripura, Goa, Dadar & Nagar Haveli, Arunachal Pradesh
16.	Saraca Asoca (Roxb)	Ashoka	Daman & Diu, Uttar Pradesh, Bihar, Goa, Mizoram, Dadar & Nagar Haveli, Punjab, Gujarat
17.	Strychnos nux-vomica Linn.	Kuchia/Azarq	West Bengal
8.	Swertia Chirata Buch. Ham.	Chirayata	West Bengal
9.	Terminalia arjuna W. & A.	Arjuna	Tripura, Goa, West Bengal, Punjab
20.	Terminalia chebula Retz./	Harar/Halela Zard	Uttar Pradesh, Arunachal Pradesh
21.	Vetiveria zizanioides (Linn.)	Usir/Khus	Bihar, Andhra Pradesh
22.	Vitex Negundo Linn.	Nirgundi/ Sambhalu	Mizoram
23.	Withania somnifera Dunal	Aswagandha/ Asgandh	Uttar Pradesh, Goa, West Bengal, Andhra Pradesh, Himachal Pradesh, Gujarat
24.	Plantago ovata	isabgol	Gujarat, Madhya Pradesh, Rajasthan, Uttar Pradesh, Uttaranchal
25.	Papaver	Somniferum	Gujarat, Madhya Pradesh, Rajasthan, Uttar Pradesh, Uttaranchal

1	2	3	4
26.	Curculigo orchioides Gaertn.	Kali Musli	Assam, Andhra Pradesh, Orissa, Karnataka, West Bengal, Maharashtra, Rajasthan, U.P., Uttaranchal
27.	Chlorophytum arundinaceum Baker	Safed Musli	Assam, Andhra Pradesh, Orissa, Kamataka, West Bengal, Rajasthan, Maharashtra, Uttaranchal, U.P.

Agricultural Research

*307. SHRI GUNIPATI RAMAIAH: Will the Minister of AGRICULTURE be pleased to state:

(a) whether there is a need to further encourage and expand the agricultural research in the country;

(b) if so, the proposals thereof; and

(c) the details of the current annual expenditure incurred on agricultural research with the details of expenditure on the new proposals ? THE MINISTER OF AGRICULTURE (SHRI AJIT SINGH): (a) yes, Sir.

(b) Besides conducting research through the ongoing Plan Scheme, some of the new proposals have been identified for the Xth Five Year Plan. The details of which are given in the enclosed statement.

(c) The details of annual expenditure incurred by the Department are as under:

(Rs. in Crores)

Head	1996-97	1997-98	1998-99	1999-2000	2000-01.
Non plan	277.15	351.04	516.54	790.64	703.64
Plan	312.13	323.02	427.72	455.72	516.04
Total	589.28	674.06	944.26	1245.64	1219.68

-The expenditure details in respect of the year 2001-02 are being consolidated.

-Since the Xth Five Year Plan started from April, 2002, the details of expenditure to be incurred on new proposals are in the process of finalization.

Statement

New Proposals Identified for Xth Five-Year Plan

In addition to the strengthening of some of the ongoing programmes, the following new proposals have been identified for Xth Five Year Plan:

- i. National Bureau of Indian Veterinary Type Cultures.
- ii. National Research Centre for Agricultural Extension.

- ili. Networking of Transganics.
- iv. Networking of Bio-systematic of Insects
- v. Networking of Organic Farming.
- vi. Network on Impact of Climate Change.
- vii. Network on Toxins.
- viii. Educational programmes covering Education Technology Cell, Vocational Courses, HRD: SAU-NAARM Regional facility, Instructional Model Plants and New Centres under Centres of Advance Studies.

Pollution Control Plans for Polluted Cities

*308. DR. RAMESH CHAND TOMAR: SHRI SANAT KUMAR MANDAL:

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the Government have asked the States to furnish a comprehensive action plan to contain pollution in the polluted cities of the country as reported in the *Times of India* dated July 10, 2002;

(b) if so, the details indicating the names of the cities identified for the purpose, State/Union Territory-wise;

(c) whether the Government have also asked the States for compulsory switch over of two-wheelers, threewheelers and other vehicles to LPG or CNG mode and for making necessary arrangements for the setting up of adequate number of CNG/LPG filling stations in highly polluted cities;

(d) if so, the details along with the response of the State Governments thereto; and

(e) the funds to be provided for the purpose, State/ Union Territory-wise ?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI T.R. BAALU): (a) and (b) A two-day Conference of State Environment Secretaries and chairpersons of Pollution Control Boards/Committees was held on 8th and 9th July, 2002 to discuss various issues relating to pollution control including formulation and implementation of action plans for control of air pollution in identified cities. State Pollution Control Boards have been asked to prepare action plans in a time bound manner for cities of Agra, Lucknow, Kanpur and Varanasi in Uttar Pradesh, Faridabad in Haryana, Jharia in Jharkhand, Patna in Bihar, Jodhpur in Rajasthan and Pune in Maharashtra where the air quality is critical.

(c) to (e) The Government have also asked the States of Gujarat, Maharashtra, Uttar Pradesh and West Bengal to prepare comprehensive action plans to control air pollution in Ahmedabad, Pune, Kanpur and Kolkata cities respectively for switchover of vehicles to LPG or CNG mode keeping in view the orders of Supreme Court. The four State Governments have taken steps for preparation of action plans in a time bound manner. There is no proposal to fund these action plans by the Central Government.

Development of Research Project

*309. SHRI AMBAREESHA: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Indian Agricultural Research Institute (IARI) undertakes many research projects to develop the agricultural activities in the country;

(b) if so, the details thereof;

(c) the total number of research projects undertaken by the IARI during the last three years, year-wise;

(d) the total amount allocated and utilized for the purpose, project-wise and year-wise;

(e) whether these projects were undertaken without proper survey and ignoring the needs of the farmers; and

(f) if so, the reasons therefor ?

THE MINISTER OF AGRICULTURE (SHRI AJIT SINGH): (a) and (b) Yes, Sir, Indian Agricultural Research Institute (IARI) undertakes many research projects for developing varieties in different crops (including horticultural crops) and related production and protection technologies. The projects are also undertaken for the purpose of generation of knowledge in the areas of basic sciences such as biotechnology, physiology, bio-chemistry and also in the areas of social sciences. These projects are aimed to enhance the production and productivity of various crops in the country for the benefit of the farmers.

(c) IARI has undertaken 239 research projects in various programmes during the last three years. The yearwise project formulated in the institute are:

1999-2000	 141
2000-2001	 55
2001-2002	 22

In addition, 17 projects are in operation since 1998 and 4 projects have been initiated during 2002-2003.

Besides the above, there are 143 externally funded projects from various departments/agencies as on 31.3.2002.

(d) The institute functions in a division mode of operation having a number of Divisions, Centers, Units, Regional Stations etc. The budget is allocated to meet the contingent expenditure @ forty to fifty thousand per scientist. In specific areas requiring higher expenditure funds are allocated as per requirement. Besides, separate grants are provided for travel and equipment procurement. All other expenses like salary, library, farm operation, fuel, works, payment of electricity and water charges etc.

are	alloc	ated se	spar	ately	/. The	year-	wise	total	plan	and
non	pian	budget	of	the	institut	e are	as f	ollow	5:	

Year	Plan	Non-Plan	Total
1999-2000	925.00	6709.50	7634.50
2000-2001	700.00	7280.00	7 98 0.00
2001-2002	1236.62	7 944 .00	9180.62

In additions the institute received funds from external sources for meeting the expenditure of externally aided projects also.

(e) The projects were undertaken based on requirement of the farmers to generate production and protection technologies for the country at large. They are basically formulated by the scientists based on their interaction with the farmers, discussion and feed back obtained from various agencies/departments.

(f) Question does not arise, Sir.

Decline in Food Production

*310. SHRI T.M. SELVAGANPATHI: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the World Commission on Dams (WCD) in its recent report stated that the foodgrains produced from the land irrigated by using the water from large dams constitutes only 10 per cent of the total foodgrains production in the country;

(b) if so, whether the Commission has also stated that there was not even a single case of effective and successful rehabilitation package for the persons displaced due to the construction of the dams so far; and

(c) if so, the steps taken by the Government to ensure that the people affected by construction of dams are properly and effectively rehabilitated?

THE MINISTER OF WATER RESOURCES (SHRI ARJUN CHARAN SETHI): (a) The India Case Study, carried out by consultants engaged by the World Commission on Dams (WCD), which forms the knowledge base for the report of the World Commission on Dams entitled 'Dams and Development', has mentioned that the share of the total increase in the food production from additional land brought under irrigation by large dams is 10 percent. However, the report, while conceding that it is difficult to assess the extent of actual contribution of large dams to increase in food production, further adds that Central Water Commission puts these figures at 30 percent. (b) and (c) No, Sir. The WCD in their report, have not mentioned that there has been no case of successful rehabilitation.

The State Governments, who are actually implementing the water resources projects, water being a state subject, have in place state-wise/project-wise resettlement and rehabilitation (R&R) policies or executive orders, according to which they carry out the R&R. The National Water Policy 2002 also calls for formulation of a National R&R Policy so that the project affected persons share the benefit through proper rehabilitation and resettlement.

Microbial Rennet for Cheese Making

*311. SHRI SAIDUZZAMA: Will the Minister of AGRICULTURE be pleased to state:

(a) whether a patent had been taken out at NDRI, Karnal for a microbial rennet for cheese making;

(b) whether due to lack of follow-up action the patent was not fully utilized or developed;

(c) if so, whether the Government are aware that Japanese are selling in India microbial rennet since there is a ban in their country on use of animal rennet for cheese making;

(d) if so, the details thereof and the reasons therefor; and

(e) the corrective steps being taken by the Government in this regard ?

THE MINISTER OF AGRICULTURE (SHRI AJIT SINGH): (a) Yes, Sir. An Indian Patent No. 96317 was granted no NDRI, Kamal on 15.2.1967 for "Process for producing bacterial rennet like enzyme". The term of this Patent has expired.

(b) No, Sir. Extensive follow up action was taken by the NDRI by approaching the pharmaceutical companies in the country as well as commercial houses engaged in enzyme production. However, this technology was not commercially used due to very low demand of microbial rennet in the country and very high investment in this venture.

(c) Yes, Sir. Microbial rennet from Japan and other countries is presently being used for cheese production.

(d) The enzyme used (Trade Name) for cheese making in India are: Melto from Japan, Fromase from the Netherlands, Modilase and Hannilase from USA and Maxiren from France.

Because dairying industry in India has standardized the process of cheese production with these microbial rennets, their import from Japan and other countries is done.

(e) Studies are being done at NDRI using microbial rennets prepared for curing and quality attributes of cheese. Research efforts are made to produce recombinant chymosin.

As per the Patents Act, 1970 only process patents were granted. The recent Patents (Amendment) Act, 2002, has provision for protection of microorganisms. This enforcement will take place in due course as per the Government of India Gazette Notification from time to time.

Identification of Bonded Labour

*312. SHRI CHINTAMAN WANAGA: Will the Minister of LABOUR be pleased to state:

(a) whether the Government have conducted any survey for identification of bonded labour;

(b) if so, the details thereof;

(c) whether the Government have implemented any schemes for their rehabilitation; and

(d) if so, details of the scheme and funds allotted therefor since last three years along with the outlay finalised for Tenth Plan period ?

THE MINISTER OF LABOUR (DR. SAHIB SINGH VERMA): (a) and (b) Under the Bonded Labour System (Abolition) Act, 1976, Identification, release and rehabilitation of the bonded labourers is the direct responsibility of the concerned state governments/Union Territories. A comprehensive survey for identification of bonded labour was conducted by all the state governments during October-December 1996. Through these surveys, 28,916 bonded labourers were identified in seven states, namely, Arunachal Pradesh, Bihar, Karnataka, Madhya Pradesh, Maharashtra, Uttar Pradesh and Tamil Nadu. However, identification of bonded labour, their release and rehabilitation is an ongoing exercise.

Financial assistance of Rs. 2.00 lakh per district is provided by the Central Government to the state governments for conducting survey of bonded labourers once in three years in the sensitive districts. Financial assistance amounting to Rs. 182 lakh have been released to various state governments for conducting such surveys in 91 districts from May 2000 till date.

(c) and (d) Yes, Sir. The Ministry of Labour has been implementing a centrally sponsored scheme since May 1978 for rehabilitation of bonded labourers. Under this scheme rehabilitation assistance of Rs. 20,000 per freed bonded labour is provided, which is shared by the Central and State governments on 50:50 basis but in the case of the seven North Eastern states, 100% Central assistance is provided.

The details of funds allotted during the last three years and the current year under the centrally sponsored scheme for rehabilitation of bonded labour are as under:

Year	Outlays in Rs. Lakhs		
1999-2000	398.00		
2000-2001	920.64		
2001-2002	550.00		
2002-2003	. 400.00		

The outlay for the Tenth Five Year Plan under the scheme has not yet been finalized.

[Translation]

National Policy on Flood Control

*313. YOGI ADITYA NATH: SHRI RAM SINGH KASWAN:

Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the Government propose to formulate any National Policy on flood control;

(b) if so, the details thereof; and

(c) if not, the measures adopted to save the life and property continuously being affected by floods ?

THE MINISTER OF WATER RESOURCES (SHRI ARJUN CHARAN SETHI): (a) to (c) The National Water Policy, April, 2002 approved and adopted in the 5th meeting of the National Water Resources Council held under the Chairmanship of the Prime Minister of India on 1st April, 2002 *inter alia* provides measures for flood control and management which includes preparation of master plans for each flood prone basin, providing adequate flood cushion in water storage projects, construction of flood protection works like embankments and dykes and also non-structural measures such as flood forecasting and warning, flood plain zoning and flood proofing for the minimization of losses.

Earlier, in 1976, the Government of India had set up Rashtriya Barh Ayog (RBA) to examine and advise on various aspects relating to floods. The Ayog carried out extensive consultations with various States, experts and undertook detailed studies and submitted its report in March, 1980. The recommendations of RBA, which form the framework for flood management strategy in the country, were forwarded to all the State Governments for implementation. One of the important recommendations of RBA related to enactment of the Flood Plain Zoning Legislation by the States on the lines of Model Flood Plain Zoning Bill circulated to the States in 1975. In October 2001, an Experts Committee has been set up to review the present status of implementation of the recommendations of RBA and suggest suitable measures.

Further, the Ganga Flood Control Commission (GFCC) constituted by the Central Government in 1972 has prepared comprehensive plans for flood management for all the 23 river systems of Ganga basin. Similarly, the Brahmaputra Board constituted in 1982 has prepared Master Plans for the Brahmaputra & Barak rivers. These reports/Master Plans have been forwarded to respective State Governments for taking follow up actions on the recommendations made therein. Both short term and long term measures for flood management have ben suggested in these plans.

As regards flood forecasting and warning, the Central Government has set up 159 flood forecasting stations on major interstate rivers which give timely advance warning to flood affected regions in various States for mitigating flood damages.

[English]

Import of G.M. Soyabean

*314. DR. RAGHUVANSH PRASAD SINGH: SHRIMATI KANTI SINGH:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether there is an indiscriminate import of genetically modified food especially soyabean in the country;

(b) if so, whether his Ministry has taken up this issue with the Ministry of Environment & Forests to curb such import; and

(c) if so, the outcome thereof ?

THE MINISTER OF AGRICULTURE (SHRI AJIT SINGH): (a) to (c) The import of genetically modified products is governed by the Rules framed under the Environment Protection Act, 1986, which is handled by the Ministry of Environment & Forests. Rule 11 of the Rules for the Manufacture, Use, Import, Export and Storage of Hazardous Micro-organisms/Genetically Engineered Organisms of Cells, 1989 notified under the Environment (Protection) Act, 1986, provides that food stuffs, ingredients in food stuffs and additives including processing aids containing or consisting of genetically engineered organisms or cells, shall not be produced, sold, imported or used except with the approval of the Genetic Engineering Approval Committee (GEAC). There is no evidence of indiscriminate import of genetically modified food, especially soyabean into the country. However, in the absence of an appropriate framework making it binding on importers to declare import of genetically modified foods, the possibility of genetically modified foods entering the country can not be ruled out totally. The Ministry of Agriculture had, therefore, requested the Ministry of Environment & Forests to issue a notification under the Environment (Protection) Act making it binding on importers to declare whether the commodity being imported is of GM or non-GM origin and in case it is of GM origin to obtain a necessary permit from the Ministry of Environment & Forests for its import.

Unemployment Insurance Plan

*315. SHRI ADHIR CHOWDHARY: SHRI KODIKUNNIL SURESH:

Will the Minister of LABOUR be pleased to state:

(a) whether the Central Board of Trustees of Employees Provident Fund (EPF) have recommended to the Government unemployment insurance plan in the event of retrenchment of employees;

(b) if so, the response of the Government thereto;

(c) whether the Government propose to bring some changes in the EPF and Miscellaneous Provions Act; and

(d) if so, the details thereof ?

THE MINISTER OF LABOUR (DR. SAHIB SINGH VERMA): (a) to (d) The propoal to introduce an Employees Multi Benefit Insurance Scheme (EMBIS) has been approved by the Central Board of Trustees. (Employees Provident Fund) in principle. The proposal would require amendment to the Employees Provident Funds and Misc. Provisions Act, 1952. The quantum of

Innovative Services by ITDC to promote Tourism

*316. SHRI SUBODH MOHITE: Will the Minister of TOURISM AND CULTURE be pleased to state:

(a) whether India Tourism Development Corporation propose to launch innovative services to promote tourism in the country;

(b) if so, the details thereof;

(c) whether the newly introduced services are limited to metropolitan cities or propose to cover other tourist places; and

(d) the facts and details thereof ?

THE MINISTER OF TOURISM AND CULTURE (SHRI JAG MOHAN): (a) and (b) Yes, Sir. Keeping in view the post disinvestment scenario, ITDC has launched/proposes to launch the following new services/activities to promote tourism in the country:

- 1. Full-fledged Money Changer Facility
- 2. 'Meet & Greet' Service
- 3. Destination Representation Service
- 4. River Cruises
- 5. Tourist Train Packages
- 6. Indian School of Hospitality (ISH)
- 7. Tourism Consultancy Services.

(c) and (d) Initially these services are to be introduced in major tourist centers and subsequently to be extended to other cities depending upon potential and economic viability.

Setting up of Tourism and Cultural Hub

*317. SHRI A. BRAHMANAIAH: SHRI RAGHURAJ SINGH SHAKYA:

Will the Minister of TOURISM AND CULTURE be pleased to state:

(a) whether the Government have been actively considering to set up tourism and cultural hub in every State to promote tourism; (b) if so, the details thereof, State-wise;

(c) the total expenditure involved in setting up of such hubs and the sources through which funds are proposed to be mobilised; and

(d) the time by which such hubs are likely to be set up ?

THE MINISTER OF TOURISM AND CULTURE (SHRI JAG MOHAN): (a) to (c) The Department of Tourism, Government of India has proposed new schemes *i.e.* Integrated Development of Tourism Circuits and Product/ Infrastructure and Destination Development for Central financial assistance during the 10th Five Year Plan for development and promotion of tourism in the country. A provision of Rs. 59.50 crores has been earmarked for the year 2002-03 for Integrated Development of Tourism Circuits and Destinations. Central financial assistance to the State Governments/UT Administrations will include for the following activities:

- Improvement of the surroundings and access to the destination.
- --- Illumination of tourist destination.
- Construction of budget accommodation, wayside amenities.
- Procurement of equipments directly related to tourism like water sports, adventure sports, ecofriendly modes of transport moving within the tourism zone.
- Refurbishment of the monuments
- Signages
- Tourist Reception Centre/Interpretation Centres.

The aim is to develop atleast one tourism and cultural hub in every State of India.

(d) Integrated circuits and destinations are being identified and developed after site visits in consultation and interaction with the State Governments. These projects will be implemented during the 10th plan period.

[Translation]

Regularisation of Encroached Forest Land

*318. SHRI SOHAN POTAI: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the Government have received any proposal from different States for regularisation of encroachments of forest land by tribals;

(b) if so, the details thereof, State-wise;

(c) whether the approval has been accorded to the said proposals;

(d) if so, the details thereof, State-wise;

(e) if not, the reasons therefor; and

(f) the time by which these are likely to be approved?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI T.R. BAALU): (a) to (f) The details of the proposals received from the various State Governments/Union Territories for regularization of encroachment on forest lands by tribals and the status of each of these proposals are given in the enclosed statement. The Supreme Court has restrained the Central Government from regularization of any encroachment on forest lands.

SI. No.	Name of State/UT	Area (ha.)	Status	
1	2	3	4	
1.	Andaman & Nicobar Islands	1,367	Approved.	
2 .	Andaman & Nicobar islands	89	Rejected for want of information.	
3.	Andaman & Nicobar islands	735	Supreme Court has prohibited the regularization of encroachment on forest lands vide their verdict dated: 07-05-2002.	
4.	Arunachal Pradesh	10, 54 5	Rejected for want of information.	
5.	Arunachal Pradesh	13,419.29	Approved in principle.	
6.	Gujarat	10,900	Approved.	
7.	Gujarat	39,750.59	Approved for 21082.33 ha.	
8 .	Karnataka	46.80	Rejected as these were post 1980 encroachments, which is violation of Forest (Conservation) Act, 1980.	
9 .	Karnataka	732.24	Rejected.	
10.	Karnataka	17007.2	Approved for diversion of 14,848.83 ha.	
11.	Kerala	28,588.159	Approved.	
12.	Madhya Pradesh	1.03 lakh	Approved.	
13.	Madhya Pradesh/ Chattisgarh	1 ,82,88 9.7	 a. Encroachments upto 31.12.76—64967 ha. Approved. b. Encroachments between 7.3.79 to 25.10.1980—11954 ha. Rejected. 	
			 Encroachments during 1.1.77 to 6.3.79—Approved in- principle subject to submission of revised proposal. 	
14.	Maharashtra	10,185.32	Proposal incomplete. Additional information has bee sought from the State.	
15.	Maharashtra	28,886.410	Withdrawn.	
16.	Maharashtra	335.65	Proposal incomplete. The State Government has been requested to submit consolidated proposal for the whole State.	

Statement

39 Written Answers

1	2	3	4
17.	Orissa	46 57.1759	(a) Proposal for 1 (one) district approved on 22.11.2001.
			(b) Proposals for 8 districts have also been processed, but order for approval have been withheld in view of Supreme court's order dated 23.11.01. Other proposals are pending for want of additional information from the State Government.
18.	Rajasthan	3171.42	Rejected for want of information.
19.	Maharashtra	952.43	Proposal returned to the State Government. The State Government has been requested to submit consolidated proposal for the whole State.

Environmental Courts

*319. SHRI LAXMAN GILUWA: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether attention of the Government has been drawn to the recommendations of Hon'ble Supreme Court in which it has been suggested to set up special environmental courts to tackle the violation of environment related laws;

(b) if so, the steps taken by the Government in this regard;

(c) whether the Government propose to strengthen the institutional mechanism at the levels of Central and State Governments so that pollution preventive laws can be implemented and the personal responsibility of Unit/ Agency head can be fixed for any violation of the law; and

(d) if so, the details thereof ?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI T.R. BAALU): (a) and (b) in pursuance of the Supreme Court judgment, in the Oleum gas leak case at Shriram Food & Fertilizer Industries Ltd., Delhi, suggesting setting up of Environmental Courts. The Government has enacted a legislation called the National Environment Tribunal Act, 1995 which provides for strict liability for damages arising out of any accident occurring while handling any hazardous substance. This Act provides for establishment of a National Environment Tribunal for effective and expeditious disposal of cases arising from such accidents.

(c) and (d) In order to strengthen institutional mechanism at the Central and State levels, the Government have delegated powers under Environment (Protection) Act, 1986 to Central Polution Control Board, State Pollution Control Boards and Committees. Personal responsibility is provided under environmental laws. For any offence committed, the person responsible is deemed to be guilty of the offence and proceeded against.

Poaching of Animals

*320. SHRI JASWANT SINGH BISHNOI: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the Union Government are providing any financial assistance to the states for checking the incidents of poaching of animals and birds;'

(b) if so, the details of the funds provided during each of the last three years and thereafter, State-wise;

(c) whether the Government propose to replace the existing laws relating to checking of animals' poaching; and

(d) if so, the details thereof ?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI T.R. BAALU): (a) and (b) Control of poaching of wildlife is integral component of the Centrally Sponsored Schemes, "Development of national parks and sanctuaries", "Project Tiger" and "Project Elephant". The details of the financial assistance provided to the State Governments under these schemes during the last three years are given in the enclosed statement.

(c) and (d) There is no proposal to replace the existing law in this regard. However, the existing laws are reviewed from time to time and whenever considered necessary the amendments are carried out to make the laws more effective.

\$

Statement

(Rs. in lakhs) S.No. State 1999-2000 2000-01 2001-02 3 5 2 4 1 1. Andhra Pradesh 128,436 277.37 140.595 2. Arunachal Pradesh 100.876 243.537 299.525 3. Assam 165.88 518.305 211.05 54.52 4. Bihar 219.802 101.097 71.94 5. Chhatisgarh _ 5.00 22.668 6. Jharkhand 65.27 127.2 7. Gujarat 22.105 8. Goa 21.305 10.5 78.13 21.55 28.35 15.64 9. Haryana 165.3 111.235 47.46 10. Himachal Pradesh 26.00 5.55 11. Jammu & Kashmir _ 551.514 649.694 12. Karnataka 352.398 218.67 213.5 13. Kerala 167.19 615.762 571.56 Madhya Pradesh 14. 484.363 258.891 362.599 15. 258.195 Maharashtra 13.28 42.784 26.81 16. Manipur 17. 20.68 103.592 67.95 Meghalaya 33.73 130.89 149.045 18. Mizoram 19. 49.7 67.02 83.13 Nagaland 20. 204.19 116.56 557 A Orissa 21. Punjab 11.57 26.39 29.6 22. 289.135 415.705 243.319 Rajasthan 97 A5 23. Sikkim 12.00 30 A5 24. 168.17 200.145 Tamil Nadu 131.23

	2	3	4	5
25.	Tripura	19.97	23.9	47 <i>.</i> 41
6.	Uttar Pradesh	507 .846	416.255	147.215
7.	Uttaranchal	-	20.00	173.37
3 .	West Bengal	268.351	267.44	408.121
₽.	A&N Island	22.00	50.00	25.59
) .	Chandigarh	28.00	-	18.4
1.	Dadra Nagar Haveli	-	-	6.01
	Total	3643.732	5037.697	5100.606

[English]

Pollution caused by Oswal Fertilizers Company

3054. SHRI TRILOCHAN KANUNGO: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the Government are aware of high pollution of surroundings and dangerous/alarming condition of the environment created by Oswal Fertilizers Company at Paradeep (Orissa);

(b) if so, the details of the same upto date;

(c) the action taken by the Government to make it pollution and danger free; and

(d) the punitive action taken against the said company?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI T.R. BAALU): (a) and (b) The Government is aware of the environmental pollution problem being caused by M/s. Oswal Chemicals & Fertilizers Ltd. at Paradeep. The monitoring of nearby water bodies has revealed that the adjoining creek and the Nallah leading to river Mahanadi, have been contaminated with acid, fluoride and phosphate by discharges and seepages from the industry.

(c) Directions have been issued to the industry to take adequate pollution control measures and stop all kinds of effluent discharge from the plant.

(d) A criminal case has been filed on 17.3.2001 by the Orissa Pollution Control Board against the industry for violation of Section 25 of the Water (Prevention and Control of Pollution) Act, 1974. Further, a show cause notice has been issued on 26.5.2002 with an intention to issue direction under Section 33(A) of the Water (Prevention and Control of Pollution) Act, 1974.

[Translation]

Helicopter Driven by Drunken Pilot

3055. SHRI A. NARENDRA: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether attention of the Government has been drawn to the news-item appearing in Hindi daily 'Nav Bharat Times' dated June 28, 2002 captioned "Kalam Ko Le Ja Rahe Helicopter ke Chalak Nashe Mein The";

(b) whether any enquiry has since been conducted into the matter;

(c) if so, the details and outcome thereof; and

(d) the follow-up action taken or proposed to be taken by the Government against the persons found guilty ?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI SHRIPAD YASSO NAIK): (a) Yes, Sir.

(b) Yes, Sir.

(c) The final report of the Investigator of the incident has not yet been received by the Government.

(d) Does not arise.

[English]

Livestock Disease

3056. SHRI T. GOVINDAN: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Government are aware that cattle diseases are spreading in different parts of the country whereas effective medicines are not provided causing loss of cattle wealth;

(b) if so, the details of such instances reported by various State Governments during the last three years, year-wise and State-wise;

(c) whether the Government have allotted funds for the systematic control of livestock disease of national

importance to State Governments during the said period; and

(d) if so, the details thereof, year-wise and Statewise ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI HUKUMDEO NARAYAN YADAV): (a) and (b) No, Sir. However, diseases in cattle occur in different parts of the country and control measures are undertaken by the State Governments. There has been no report of shortage of effective medicines.

(c) Yes, Sir.

(d) State-wise, year-wise grants-in-aid provided to State Governments/Union territories during the last three years under this scheme are given in the enclosed statement.

Statement

The state-wise funds released under Centrally Sponsored Scheme "Systematic Control of Livestock Diseases of National Importance" during 1999-2000, 2000-2001 and 2000-2002.

SI. No.	Name of State/ Union Territory	1999-2000	2000-2001	2001-2002	Total 1 999-2000 to 2001-2002
1	2	3	4	5	6
1.	Andhra Pradesh	0.00	0.00	11.00	11.00
2.	Arunachal Pradesh	1.00	2.00	2.00	5.00
3.	Assam	0.00	0.00	0.00	0.00
4.	Bihar	0.00	24.00	24.91	48.91
5.	Chhatisgarh	0.00	0.00	0.00	0.00
6 .	Goa	1.32	2.00	1.33	4.65
7.	Gujarat	24.40	24.31	13.50	62.21
8.	Haryana	20.66	10.00	55.00	85.66
9 .	Himachal Pradesh	10.82	10.00	21.18	42.00
0.	Jammu & Kashmir	8.00	00.0	0.00	8.00
1.	Jharkhand	0.00	0.00	6.59	6.59
2.	Karnataka	59.00	23.00	.20.50	102.50

47 Written Answers

1	2	3	4	5	6
3.	Kerala	36.66	12.00	85.00	133.66
4.	Madhya Pradesh	9.14	29.00	5.00	43.14
5.	Maharashtra	26.14	23.00	45.90	95.04
6.	Manipur	4.77	0.00	14.84	19.61
7.	Meghalaya	6.40	4.40	10.00	20.80
8.	Mizoram	23.32	38.00	35.00	96.32
9.	Nagaland	6.32	5.02	11.00	22.34
0.	Orissa	0.00	18.00	0.00	18.00
21.	Punjab	20.00	0.00	0.00	20.00
2.	Rajasthan	17.56	28.00	60.00	105.56
3.	Sikkim	3.00	2.38	6.00	11.38
4.	Tamil Nadu	18.50	18.00	26.59	63.09
5.	Tripura	13.32	23.20	18.16	54.68
6 .	Uttar Pradesh	29.67	40.00	88.00	157.67
7.	Uttaranchal	0.00	0.00	0.00	0.00
8 .	West Bengal	40.00	18.67	40.00	98.67
	Total States	380.00	354.98	601.50	1336.48
•	Andaman & Nicobar	5.00	5.00	6.75	16.75
•	Chandigarh	1.75	1.75	1.65	5.25
•	Dadra & Nagar Haveli	0.00	0.00	0.00	0.00
•	Daman & Diu	0.00	0.00	0.00	00.0
•	Delhi	8.00	7.00	6.50	21.50
•	Lakshadweep	3.25	2.00	1.50	6.75
•	Pondicherry	2.00	3.00	2.00	7.00
	Total UTs.	20.00	18.75	18.50	57.25
	Grand Total	400.00	373.73	620.00	1393.73

Discovery of Unknown Works of Sir Jagadish Chandra Bose

3057. SHRI RAJAIAH MALYALA: SHRI RAM MOHAN GADDE:

Will the Minister of TOURISM AND CULTURE be pleased to state:

(a) whether the Government are aware that a truck containing unknown works of Sir Jagadish Chandra Bose famous scientist remained locked since his death on November 23, 1937 in a house of Giridih (Jharkhand); and

(b) if so, the action taken in this regard ?

THE MINISTER OF TOURISM AND CULTURE (SHRI JAG MOHAN): (a) and (b) The Bose institute, Kolkata has constituted a team on 23 July, 2002 to investigate and obtain correct information about the existence of a trunk containing unknown works of Sir Jagadish Chandra Bose supposed to be lying in a house of Giridih (Jharkhand). The report of the team is awaited.

NAFED

3058. SHRI RAGHUNATH JHA: Will the Minister of AGRICULTURE be pleased to state:

(a) whether NAFED had instructed Delhi Branch to release payment on presentation of RRs/GRs to Delhi Federation;

(b) if so, whether Delhi Federation took payment against bank 'bilties';

- (c) if so, the details thereof;
- (d) whether any CBI investigation was conducted;
- (e) if so, details thereof; and
- (f) the action taken against the erring officers ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI HUKUMDEO NARAYAN YADAV): (a) Yes, Sir.

- (b) No, Sir.
- (c) Question does not arise.
- (d) Yes, Sir.

(e) and (f) NAFED has informed that CBI has conducted the investigation into the case relating to Army Purchase Organisation (APO) supplies. After the investigation conducted by the CBI, two officials working as Branch Manager and Assistant Accounts Officer of NAFED, Delhi Branch were charge sheeted since there was sufficient material for initiating prosecution against them. Sanction to prosecute these officers in a court of law was given to the CBI. In respect of Regional Manager (North Zone), the CBI recommended regular departmental action. Departmental inquiry has already been completed in respect of Regional Manager (North Zone) who was to function as the nodal and monitoring officer for APO supplies. Since none of the charges were proved, he was exonerated.

[Translation]

Contaminated Ground Water

3059. SHRI KAILASH MEGHWAL: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the Government are aware that ground water in many States contain a large quantity of fluorine which is hazardous from health point of view.

(b) if so, the details thereof, State-wisel;

(c) whether the Government have undertaken any experiment or develop any technique to prevent contamination of ground water with fluorine; and

(d) if so, the progress made so far in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRIMATI BIJOYA CHAKRAVARTY): (a) and (b) High levels of fluoride in ground water has been observed in certain parts of various districts in the country. A statement indicating names of States and districts where ground water has been found contaminated with fluoride is enclosed.

(c) and (d) Ministry of Water Resources have not undertaken any experiment or developed any technique to prevent contamination of ground water with fluoride. However, the Central Ground Water Board (CGWB) under the Ministry of Water Resources carries out survey to find the extent of fluoride in ground water and passes on the information to be concerned agencies of the State Governments, as the provision of drinking water supply is the responsibility of the State Governments. The Rajiv Gandhi National Drinking Water Mission under the Ministry of Rural Development has also been assisting and guiding the States in the provision of safe drinking water to the rural population under the Accelerated Rural Water Supply Programme, and exclusive Sub-Missions in areas having serious ground water quality problems like Fluoride. In urban areas, the Ministry of Urban Development & Poverty Alleviation assists the States for this purpose.

Statement

State-wise names of Districts where ground water has been found contaminated with Fluoride

State	Districts
Andhra Pradesh	Prakasam, Nellore, Anantapur, Nalgonda, Ranga Reddy, Adilabad
Assam	Karbi Anglong, Nowgaon
Bihar (including Jharkhand)	Giridih, Jamui, Dhanbad
Gujarat	Kachch, Surendranagar, Rajkot, Ahmedabad, Mehsana, Banaskantha, Sabarkantha, Panchmahal, Kheda
Haryana	Rohtak, Jind, Hissar, Bhiwani, Mahendragarh, Faridabad
Karnataka	Tumkur, Kolar, Bangalore, Gulbarga, Bellary, Raichur
Kerala	Palghat
Madhya Pradesh (including Chhattisgarh)	Bhind, Morena, Guna, Jhabua, Chhindwara, Seoni, Mandla Raipur, Vidisha
Maharashtra	Bhandara, Chandrapur, Nanded. Aurangabad
Orissa	Bolangir
Punjab	Ludhiana, Faridkot, Bhatinda, Sangrur, Jalandhar, Amritsar
Rajasthan	Barmer, Bikaner, Ganganagar, Jalore, Nagaur, Pali, Sirohi
Tamil Nadu	Dharmapuri, Salem, North Arcot, Villupuram Tiruchirappalli, Pudukkottai
Uttar Pradesh	Bulandshahar, Aligarh, Agra, Unnao, Rae-Bareli
West Bengal	Birbhum
NCT of Delhi	City, Shahdra & Mehrauli blocks

[English]

Silvipasture System

3060. SHRI G. PUTTA SWAMY GOWDA: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Government of Kamataka has been requesting the Union Government for revalidation of unspent amount of Rs. 25 lakhs for establishment of Silvipasture Systems for increasing the Biomass under the Centrally Sponsored Scheme during the last two years;

(b) if so, the reasons for not taking any decision on the issue; and

(c) by when the Central Government is likely to revalidate the unspent amount ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI HUKUMDEO NARAYAN YADAV): (a) to (c) The Government of Karnataka was granted an amount of Rs. 25.00 lakhs for establishment of silvipasture system for increasing bio-mass production during 2000-2001. The whole amount was revalidated in the year of 2001-2002. The State Government has furnished the fund utilization certificate for Rs. 24.77241 lakhs out of Rs. 25.00 lakhs in the month of July, 2002.

[Translation]

ESI Hospitals

3061. SHRI RAMDAS ATHAWALE: Will the Minister of LABOUR be pleased to state:

(a) the number of ESI hospitals/dispensaries functioning in the country as on date, State-wise;

(b) whether the Government propose to upgrade the status of some ESI hospitals/dispensaries in the country;

(c) if so, the details thereof;

(d) the number of ESI hospitals/dispensaries functioning in rented buildings in the States;

(e) the details of amount spent on these hospitals/ dispensaries during the last three years, State-wise; and

(f) the number -of workers benefited from these hospitals during the above said period and the facilities provided to them, State-wise ?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI ASHOK PRADHAN): (a) There are 140

ESI Hospitals and 1453 Dispensaries in the country. The State-wise details are given in the enclosed statement-I.

(b) and (c) The ESI Corporation has decided in principle to upgrade one hospital in each State as a Model Hospital and the same will be directly funded and managed by the ESI Corporation. In the first phase ESIC has identified 16 ESI Hospitals for upgradation. The details of these are given in the enclosed statement-II.

(d) All the ESI Hospitals are located in Buildings of ESI Corporation/State Governments. 1083 dispensaries are functioning from rented buildings.

(e) The details of the State-wise expenditure on medical care and drugs are given in the enclosed statement-III.

(f) The beneficiaries under the ESI Scheme are provided primary/secondary medical care through ESI institutions.

The number of beneficiaries during the last three years is as under:

1999		342.18 lakh
2000		333.72 lakh
2001	-	329.54 lakh

SI.No. State Full Part Mobile Employer Total No. of Utilised Time Time Hospitals Dispensaries 1 4 5 6 7 8 2 3 _ 1. Andhra Pradesh 3 -139 11 136 2. 27 Assam 27 1 3. Bihar 25 3 25 4. 2 Chandigarh Admn. 2 5. Delhi 45 1 46 4 6. 9 1 Goa 9 7. 2 2 2 126 12 Gujarat 120 8. 5 Haryana 68 68 9. 8 Himachal Pradesh 8 1 10. Karnataka 8 12 151 9 131 11. 136 13 Kerala 136 12. Madhya Pradesh 1 54 7 53 13. Maharashtra: 4 (a) Mumbai 16 20 22 13 (b) Nagpur 22 (c) Pune 34 34

No. of E.S.I. Dispensaries/Hospitals as on 31.3.2001

Statement-I

	2	3	4	5	6	7	8
1	۷						
14.	Meghalaya	1	-	-	-	1	-
15.	Orissa	52	-	-	-	52	5
16.	Pondicherry	12	1	-	-	13	1
17.	Punjab	70	-	-	-	70	7
18.	Rajasthan	66	-	-	-	66	5
19.	Tamil Nadu	163	-	5	2	170	9
20.	Uttar Pradesh	115	-	11	-	126	16
21.	West Bengal	36	-	-	1	37	14
22.	Jammu & Kashmir	8	-	-	-	8	-
23.	Chhatisgarh	10	-	-	-	10	-
24.	Uttaranchal	7	-	-	-	7	-
25.	Jharkhand	26	-	-	-	26	3
	Total	1398	14	20	21	1453	140

Statement-II

Proposed/Existing ESI Hospitals Conversion into Model Hospital

SI. No.	State	Hospitals proposed by ESIC		
1	2	3		
1.	Andhra Pradesh	Nacharam 200 beds		
2 .	Assam	Beltola 50 beds		
З.	Jharkhand	Ranchi 50 beds		
4.	Goa	Margao 50 beds		
5.	Gujarat	Bapu Nagar 600 beds		
6 .	Haryana	Gurgaon 100 beds (to be newly constructed)		
7.	Himachal Pradesh	Parwanoo 50 beds		
8 .	Kamataka	Rajajinagar 300 beds		
9.	Kerala	Udyogmandal 155 beds		
10.	Orissa	Rourkela 50 beda		
11.	Pondicherry	Pondicherry 75 beds		

1	2	3		
12.	Punjab	Jalandhar 100 beds + 90 beds (new block)		
13.	Rajasthan	Jaipur 236 beds		
14.	Uttar Pradesh	Sahibabad 100 beds		
15.	Bihar	Phulwari sharif 50 beds		
16.	Chandigarh	Chandigarh 50 beds		

Note: In States of Tamil Nadu, West Bengal, Maharashtra and Madhya Pradesh ESIC is already running hospitals-cum-Occupational Disease Centres directly, the same will be further upgraded as Model Hospitals in consultation with the State Governments. Further ESIC is also running an Occupational Disease Centre at Delhi, where the Scheme is being run directly by ESIC. The ESIC is also in the process of starting an Occupational Disease Centre at ESI Hospital Chinchwad, Pune, Maharashtra.

S. No.	Name of the State	State-wise expenditure on Medical care and drugs						
		1998-99		1999-2000		2000-2001		
		Per Capita exp. on Med. Care	Per Capita exp. on Drugs	Per Capita exp. on Med. Care	Per Capita exp. on Drugs	Per Capita exp. on Med. Care	Per Capita exp. on Drugs	
1	2	3	4	5	6	7	8	
1.	Andhra Pradesh	746.93	168.56	857.24	158.96	944 .76	154.98	
2 .	Assam	1001.75	198.00	1075.70	213.11	995.86	144.19	
3.	Bihar	435.48	12.33	783.86	29.01	1099.82	27.70	
4.	Chandigarh Admn.	523.35	248.34	570.94	296.03	558.92	257.65	
5.	Gujarat	1062.65	165.6	1143.91	159.77	1136.75	162.77	
6.	Goa	389.54	161.37	538.70	252.82	535.23	218.01	
7.	Haryana	568.07	115.1	542 A2	123.06	557 <i>.</i> 82	144.93	
8.	Himachal Pradesh	499 .11	151.21	374.61	87.01	567.37	209.24	
9 .	J&K	484.65	100.79	514.87	81.87	566.18	107.38	
0.	Kerala	64 <i>.</i> 47	97 A7	869.07	163.79	922.92	129.28	
1.	Kamataka	513.88	301 <i>A</i> 4	607.06	173.77	522.94	102.28	
2.	Madhya Pradesh	984.55	269.61	1042 /46	217.26	1154.90	257.06	
13.	Maharashtra	509.37	140.83	781.81	180.94	821.68	1 97 .4 0	

1	2	3	4	5	6	7	8
14.	Orissa	823.86	168 <i>.</i> 48	867.41	151.52	924.56	148.04
15.	Meghalaya	1069.33	202.13	1093.00	203.50	1076.27	240.00
16.	Punjab	593.56	58.77	683.23	69.57	850.26	221.72
17.	Pondicherry	1008.10	225.81	963.16	177.71	956.69	204.18
18.	Rajasthan	654.62	138.31	636.13	118.13	778.70	154.01
19.	Tamii Nadu	5 64 .71	82.82	597.09	135.54	590 <i>A</i> 0	118.03
20.	Uttar Pradesh	801.81	128.13	647.06	9 7.11	926.80	152.52
21.	West Bengai	684.03	107.96	858.66	113.99	928.98	82.79
22 .	Delhi	-	-	1060.30	189.27	1141.03	221.25
23.	Chhatisgarsh	-	-	-	-	501.37	173.64
24.	Jharkhand	-	-	-	-	124.10	0.58
25 .	Uttaranchal	-	-	-	-	824.50	159.78

[English]

integrated Price Policy

3062. SHRI MOHAN RAWALE: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Government have formulated any integrated price policy to ensure remunerative prices of agricultural produce and their parity with industrial goods; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI HUKUMDEO NARAYAN YADAV): (a) and (b) The main objectives of the Government's price policy for agricultural produce are aimed at ensuring remunerative prices to the growers for their produce with a view to encourage higher investment and production and to safeguard the interests of consumers by making available supplies at reasonable prices. The price policy seeks to evolve a balanced and integrated price structure in the perspective of the overall needs of the economy.

The Government decide on the support price for various agricultural commodities taking into account the recommendations of the Commission for Agricultural Costs & Prices (CACP), views of State Governments and concerned Central Ministries as well as such other relevant factors, which in the opinion of the Government are important for fixation of support prices. While formulating its recommendations on price policy the CACP considers important factors like cost of production, changes in input prices, input/output price parity, trends in market prices, effect on industrial cost structure, parity between prices paid and prices received by farmers (terms of trade), etc. It is not considered desirable to take into account parity with industrial goods along while fixing the minimum support prices.

[Translation]

National Agricultural Insurance Scheme

3063. DR. M.P. JAISWAL: SHRI SHIVAJI MANE:

Will the Minister of AGRICULTURE be pleased to state the number of farmers in Bihar and Maharashtra separately, benefited from the National Agricultural Insurance Scheme, district-wise during the last three years and thereafter ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI HUKUMDEO NARAYAN YADAV): National Agricultural Insurance Scheme (NAIS) is under implementation from Rabi 1999-2000 season only. Districtwise statement indicating numbers of farmers benefited under National Agricultural Insurance Scheme (NAIS) in Bihar and Maharashtra is annexed.

Statement

District-wise Statement Indicating Number of Farmers Benefited Under NAIS in Bihar and Maharashtra

Name of State	Name of Districts	No. of farmers benefited
1	2	3
BIHAR	Arariya	1688
	Aurangabad	431
	Banka	641
	Begusarai	4012
	Bhabhua	25
	Bhagalpur	955
	Bhojpur	160
	Buxer	0
	Darbhanga	490
	East Champaran	76
	Gaya	63
	Gopalganj	0
	Jahanabad	0
	Jamui	395
	Katihar	0
	Khagariya	5077
	Kisanganj	0
	Lakhisarai	1
	Madhepura	0
	Madhubani	550
	Munger	13
	Muzzaffarpur	279
	Nalanda	3353

1	2	3
	Nawada	1961
	Patna	463
	Pumea	535
	Rohtas	94
	Saharsa	0
	Samastipur	647
	Saran	47
	Shekhpura	0
	Shivhar	0
	Sitamarhi	34
	Siwan	1233
	Supaul	128
	Vaishali	0
	West Champaran	104
laharashtra	Akola	34951
	Ahmednagar	166893
	Aurangabad	69960
	Amrawati	20527
	Beed	25338
	Bhandara	13243
	Buldhana	17 4349
	Chandrapur	3994 1
	Dhule	55014
	Gadchiroli	6383
	Gondia	13068
	Hingoli	17
	Jaina	15853
	Jalgaon	86909
	Kolhapur	431
	Latur	49109
	Nagpur	14952
	Nanded	109461

63 Written Answers

1	2	3
	Nandurbar	17996
	Nasik	86535
	Osmanabad	36863
	Parbhani	37681
	Pune	18379
	Raigad	6349
	Ratnagiri	31361
	Sangli	35226
	Satara	59187
	Sindhudurg	68 35
	Solapur	506
	Thane	23906
	Wardha	3734
	Washim	51314
	Yavatmal	288225

[English]

Development of Small Aircraft

3064. SHRI SULTAN SALAHUDDIN OWAISI: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether National Aerospace Laboratory has designed and developed a small aviation aircraft named Hansa-3 and Saras;

(b) if so, the details thereof and number of test flights undertaken;

(c) the total cost of each type of aircraft; and

(d) the time by which these two aircrafts are likely to be put in service ?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI SHRIPAD YASSO NAIK): (a) and (b) National Aerospace Laboratories (NAL), Bangalore has designed, developed and fabricated a two seater Hansa-3 aircraft. Before type certification by Directorate General of Civil Aviation, Hansa-3 aircraft has undergone about 150 hours of flight testing. NAL has also designed and is developing a multirole 14 seater light transport SARAS aircraft. Prototype of SARAS is under fabrication and the first flight is not likely to take place before December, 2002.

(c) The total cost of Hansa-3 aircraft is Rs. 48.00 lakhs while the cost of SARAS aircraft is Rs. 31.25 crores.

(d) Hansa-3 aircraft is already being used by various flying clubs in the country. SARAS aircraft is not likely to be put in service before 2005.

[Translation]

Use of Timber in Building Construction

3065. SHRI JAI PRAKASH: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the Government are contemplating to take steps to prevent the use of timber in the building constructions by reviewing the existing laws to save the forests; and

(b) if so, the details thereof ? .

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI T.R. BAALU): (a) and (b) The Government has already issued instructions to various Ministries and State Governments to conserve forest resources through wood substitution and in building construction by substitution of material other than wood and use of wood products other than solid wood.

[English]

Subsidy to Farmers

3066. SHRI RAMJEE MANJHI: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether subsidy is being given to medium, small and marginal Scheduled Tribe farmers for purchase of agricultural instruments pump sets, digging of wells and shallow tubewells in areas where the ground water level is very low under the National Water Policy;

(b) if so, the amount of subsidy given to the said category of farmers during each of the last five years;

(c) whether no action has been taken in Bihar for conjunctive use of ground water and surface water; and

(d) if so, the reasons therefor and the effective steps taken to encourage use of ground and surface water?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRIMATI BIJOYA CHAKRAVARTY): (a) No, Sir.

(b) Does not arise.

(c) and (d) During IX Plan, Central Ground Water Board (CGWB) has undertaken feasibility studies on conjunctive use of ground and surface water on Kosi Irrigation Project and Gandak Irrigation Project in the State of Bihar. The reports are under preparation. After finalisation, these reports will be sent to the State Government of Bihar for further follow up actions. Conjunctive use of surface and ground water is also being encouraged by implementing Centrally Sponsored Scheme, namely "On Farm Water Management for increasing crop production in Eastern India" under Ministry of Agriculture and Cooperation and ground water development works undertaken by the State Government.

Creation of Indian Archaeological Service

3067. SHRI SURESH RAMRAO JADHAV: Will the Minister of TOURISM AND CULTURE be pleased to state:

(a) whether the Government propose to create a Group 'A' service called Indian Archaeological Service;

(b) if so, the details thereof; and

(c) the steps taken to attract talented and qualified candidates for the newly created Indian Archaeological Service ?

THE MINISTER OF TOURISM AND CULTURE (SHRI JAG MOHAN): (a) to (c) A Review Committee set up for streamlining the functioning of the Archaeological Survey of India had recommended reorganising of all the group 'A' posts in the ASI in a 'Central Archaeological Service (Group 'A')'. The same is under examination of the Government.

[Translation]

Assistance under Soll Conservation Scheme

3068. SHRI RAMANAND SINGH: Will the Minister of AGRICULTURE be pleased to state:

(a) the amount provided by the Union Government under the soil conservation scheme in Madhya Pradesh during the last three years;

(b) whether the Government propose to provide more financial assistance for soil conservation to the drought affected areas in the State; and (c) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI HUKUMDEO NARAYAN YADAV): (a) Ministry of Agriculture, Government of India has released an amount of Rs. 89.89 crore in last three years (1999-2000 to 2001-2002) to Madhya Pradesh under two Centrally Sponsored Schemes namely Soil Conservation for Enhancing the Productivity of Degraded Lands in the Catchments of River Valley Project & Flood Prone Rivers (RVP & FPR) and National Watershed Project for Development for Rainfed Areas for undertaking Soil & Water Conservation measures for development of degraded lands.

(b) and (c) The matter of release of additional funds for drought-affected areas to the States including Madhya Pradesh is under consideration and will be finalized in consultation with respective State Governments.

[English]

Harappan Artefacts in Narela

3069. SHRI K.E. KRISHNAMURTHY: Will the Minister of TOURISM AND CULTURE be pleased to state:

(a) whether human skeletons belonging to the Harappan period and other pre-historic artefacts were found during an excavation at Bhorgarh in the Narela area under Delhi Government about ten years ago; and

(b) if so, the steps taken to preserve the site ?

THE MINISTER OF TOURISM AND CULTURE (SHRI JAG MOHAN): (a) Yes, Sir. Two human skeletons of the late Harappan period with three earthern pots associated with one of them have been found at Bhorgarh during the excavation undertaken in the years 1992-93 and 1993-94 by the Department of Archaeology, Govt. of NCT of Delhi.

(b) The excavated squares along with the exposed structures and the skeletons have been buried back carefully with all due precautions. Now, the concerned department has approached the National Museum to provide expertise for retrieving and preserving the skeletons so as to display those in the National Museum, New Delhi or in the Department of Archaeology Museum of the Government of NCT of Delhi.

Highway Coastal Corridor

3070. SHRI K. YERRANNAIDU: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:
(a) whether the Government propose to built a highway coastal corridor especially in Andhra Coasts for speedy movements of traffic;

(b) if so, the details thereof; and

(c) the time by which a final decision is likely to be taken in this regard ?

THE MINISTER OF STATE OF THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (MAJ. GEN. (RETD.) B.C. KHANDURI): (a) to (c) There is no proposal to build a highway coastal corridor. Most of the States' coastal lines are already connected with National Highways. In Andhra Pradesh National Highways No. 5 and 214 are on coastal corridor. National Highways No. 5 is being four lanned under the Golden Quadrilateral Component of National Highways Development Project. The work is targeted to be substantially completed by December 2003.

[Translation]

Ticket Booking Agents at Jaina and Aurangabad

3071. SHRI DANVE RAOSAHEB PATIL: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether the Government propose to appoint ticket booking agents for Indian Airlines at Jaina and Aurangabad in Maharashtra;

(b) if so, the details thereof; and

(c) the number of such agents alongwith names working there at present ?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI SHRIPAD YASSO NAIK): (a) to (c) Indian Airlines appoints Passenger Sale Agents at various places taking into consideration the business potential of the place. Interested parties have to apply and fulfil the laid down criteria for the purpose. At present there are 8 Passenger Sales Agents at Aurangabad and Jaina. The details are as under;

1.	M/s. Bishandeep Travels		Aurangabad
2.	M/s. MIP Travels Pvt. Ltd.	-	Jaina Road, Aurangabad
3.	M/s. Navkøtan Travols	-	Jaina Road, Aurangabad
4.	M/s. Pushpak, Overseas & Tourism	-	Jaina Road, Aurangabad

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5.	M/s. Trade Wings	- Aurangabad
6 .	M/s. Travel Corporation (I) Ltd.,	- Aurangabad
7.	M/s. Welworth Travels	Aurangabad
8.	Wonder Travels	Jaina Road, Aurangabad

[English]

Foreign Trip of Officials

3072. SHRI P.D. ELANGOVAN: Will the Minister of TOURISM AND CULTURE be pleased to state:

(a) the list of officers from the Ministry of Culture who went abroad for official purposes in the last five years, year-wise;

(b) the purpose of their visits and the amount spent thereon;

(c) whether the selection of officers for official visit abroad was done on objective parameters;

(d) if so, the objective parameters adopted;

(e) whether there were complaints of abuse of power and position by authorities entrusted with the selection;

(f) if so, the details of the complaints; and

(g) the steps taken by the Government to have a transparent system of selection ?

THE MINISTER OF TOURISM AND CULTURE (SHRI JAG MOHAN): (a) to (g) The information is being collected and will be laid on the Table of the House.

[Translation]

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Assistance for Soyabean Research in Jabaipur

3073. DR. LAXMINARAYAN PANDEYA: Will the Minister of AGRICULTURE be pleased to state:

(a) whether financial assistance is being provided by the Government for the research of 'Soyabean' in the Jawaharlal Nehru Agriculture University, Jabalpur; and

(b) if so, the amount of financial assistance provided during each of the last five years;

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI HUKUMDEO NARAYAN YADAV): (a) Yes, Sir.

(b) An amount of Rs. 102.25 lakhs was provided by ICAR to Jawaharlal Nehru Agriculture University, Jabalpur for Soyabean Research during IX Plan under All India Coordinated Research Project (AICRP) on Soybean and an amount of Rs. 69.12 lakhs was provided under the National Agricultural Technology Project (NATP) as per details given below:

Rs. in lakhs

Year	Amount
(a) Funds provided under AICRP	on Soybean
1997-98	11.94
1998-99	15.61
1999-2000	16.89
2000-2001	28.35
2001-2002	29.46
Total (a)	102.25
(b) Funds provided under NATP	69.12
Total (a) + (b)	171.37

Bird Sanctuary Area under Bansagar Project

3074. SHRI GAJENDRA SINGH RAJUKHEDI: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the Government of Madhya Pradesh has sent a proposal to the Union Government to keep the bird sanctuary area under Ban Sagar Project exclusively for fisheries; and

(b) if so, the time by which the Union Government are likely to accord approval in this regard ?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI T.R. BAALU): (a) and (b) Ban Sagar Reservoir has to be notified as a sanctuary under the conditions stipulated by the Central Government while granting approval of diversion of forest land under the Forest (Conservation) Act for the said project. State Government have not complied the conditions. The proposal of the State Government is not in conformity with conditions stipulated at the time of approval.

[English]

Stagnation in the Engineering Cadre

3075. SHRI SURESH KURUP: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether there has been acute stagnation in the Engineering Cadre of the Brahmaputra Board;

(b) if so, whether a cadre review proposal is still pending with his Ministry;

(c) if so, whether the Ministry is in favour of the proposal; and

(d) if so, the time by which the proposal is likely to be cleared and implemented ?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRIMATI BIJOYA CHAKRAVARTY): (a) to (c) A cadre review proposal has been received in the Ministry of Water Resources from Brahmaputra Board which is being processed and will be sent to Department of Expenditure, Ministry of Finance for their consideration.

(d) The proposal is to be considered with reference to rules and position in other similar cadres and will be subject to the approval of Department of Expenditure for implementation at the earliest possible.

[Translation]

Assistance to Farmers

3076. SHRI RAVI PRAKASH VERMA: Will the Minister of AGRICULTURE be pleased to state:

(a) the condition of Kharif crop in the country especially in Uttar Pradesh on account of drought;

(b) whether the Government are aware that 80 percent kharif crop in Uttar Pradesh was destroyed due to drought;

(c) if so, the reaction of the Government thereto; and

(d) the remedial measures taken/proposed to be taken by the Government to compensate the loss of the farmers?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI HUKUMDEO NARAYAN YADAV): (a) and (b) According to available information, the long dry-spell in various parts of the country during Kharif under foodgrains, coarse cereals, oilseeds, pulse and cotton. In Uttar Pradesh, the areas under rice, maize, coarse cereals, oilseeds and pulses have been affected.

(c) and (d) The situation in various States including Uttar Pradesh was recently reviewed in a meeting with the Agriculture and Relief Ministers of the States. The items and norms of expenditure for assessatance from the Calamity Relief Fund and National Calamity Contingency Fund provide for payment of input subsidy to small and marginal farmers where crops loss is 50% and above. The State Governments are also entitled to compensation for damaged crops under the National Agricultural Insurance Scheme.

[English]

Security and Insurance Cover to Forest Officials

3077. SHRI ANANTA NAYAK: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether Forest officials and Forest Guards in every State are to be provided with adequate protection to safeguard the forest wealth;

(b) if so, the details of action initiated in this direction so far;

(c) whether the Government propose to provide Insurance cover as well to them; and

(d) if so, the details indicating the steps taken in this regard $\ensuremath{\mathsf{?}}$

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI T.R. BAALU): (a) and (b) Forest officials including forest guards are proposed to be provided with infrastructural facilities which include arms and ammunitions etc. under the 'Integrated Forest Protection Scheme' during the tenth five year plan to safeguard the forest wealth. Funds for this purpose have already been provided to most of the North Eastern States and Sikkim. In the case of Protected Areas (National Parks and Sanctuaries), arms and ammunition are provided under the schemes 'Project Tiger', 'Project Elephant' and 'Development of National Parks and Sanctuaries'.

(c) and (d) Government employees including forest officials and forest guards are already covered under Group Insurance Scheme. Besides that, under the 'Project Tiger' scheme, there is provision of 50% contribution under Janata Policy for insurance cover of the staff.

Leasing of Aircraft by Air India

3078. SHRI ASHOK N. MOHOL: SHRI RAMSHETH THAKUR:

Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether attention of the Government has been drawn to the news-item captioned "Faulty economics delay Al lease plan" appearing in the 'Hindustan Times' dated July 19, 2002;

(b) if so, whether any economic feasibility report was prepared to justify the lease;

(c) if so, the details thereof; and

(d) if not, the reasons therefor and the reaction of the Government thereon ?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI SHRIPAD YASSO NAIK): (a) Yes, Sir.

(b) to (d) Air India has floated an enquiry inviting offers for B747-400 aircraft on dry lease. Four parties have offered twelve B747-400 aircraft. Technical and financial evaluation of these offers is to be undertaken by the Tender Committee constituted for this purpose.

Technical evaluation of the above offers is yet to be finalised, as some inputs are still awaited from the bidders. In Many 2002, an inter-departmental task force was constituted to examine the operational and financial feasibility of inducting B747-400 aircraft on dry lease. The Task Force evaluated the operational and financial feasibility of inducting one B747-400 and one A310-300 aircraft on dry lease and finalised an "Interim Report" on 10 July, 2002. This Report indicated that the proposed induction would result in a small incremental profit for Air India rather than a loss of Rs. 30 crores, as mentioned in the press report. Since the Interim Report was not formally presented to the Board for its consideration, it is likely that the financial evaluation would have to be revised once project cost estimates based on actual offers were available.

National Highway in Daman and Diu

3079. SHRI DAHYABHAI VALLABHBHAI PATEL: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether the Government have received representations to declare the road from Daman to Silvasa (D.N.H.) via Vapi a National Highway of four lanes and thus initiate the process of road infrastructure development in Daman and Diu;

(b) if so, the details thereof and the action taken by the Government in this regard;

(c) whether process for the construction of Daman Ganga bridge in the Union Territory (UT) had started in 1998; and

(d) if so, the present status thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (MAJ. GEN. (RETD.) B.C. KHANDURI): (a) and (b) Yes, Sir. A representation was received in this regard from the Hon'ble Member of Parliament in August 2001, who was requested to take up the matter with UT Administration. No proposal has been received from the UT Administration so far.

(c) UT Administration of Daman and Diu decided in October, 1998 to entrust the work of construction of a new bridge across river Damanganga to the Government of Gujarat as a deposit work to be implemented as per norms of the Ministry. The process for the construction of Damanganga bridge has not started, as the same is yet to be awarded by the Government of Gujarat.

(d) Does not arise.

Thick Forests in Tamil Nadu

3080. SHRI K.K. KALIAPPAN: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the Government are aware that a very large area in Tamil Nadu is surrounded by thick forests;

(b) if so, the details thereof;

(c) whether there is any proposal for development of these forest areas by providing basic amenities like roads etc.; and

(d) if so, the details alongwith the proposed allocation of funds for this purpose ?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI T.R. BAALU): (a) Yes, Sir. There are dense forests in Western Ghats and part of Eastern Ghats of Tamil Nadu.

(b) According to the 'State of Forest Report 1999' of the Forest survey of India, the forest cover of the state is 17,078 sq.km, out of which dense forest accounts for 8,659 sq.km.

(c) The roads already exist in the forest area which are maintained and the right of way is admitted. There are no proposals for laying new roads in the thick forest areas.

(d) Does not arise.

Technology Development in Horticulture

3081. COL. (RETD.) DR. DHANI RAM SHANDIL: Will the Minister of AGRICULTURE be pleased to state:

(a) the number of applications received for financial assistance under scheme No. 3 titled Technology Development and transfer for promotion of Horticulture, State-wise;

(b) the total financial outlay and assistance sanctioned to each State particularly for major hilly apple growing States like Jammu and Kashmir, Himachal Pradesh and Uttaranchal etc.; and

(c) the present status thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI HUKUMDEO NARAYAN YADAV): (a) Details are given in the enclosed statement-I.

(b) and (c) The total financial outlay under the scheme, "Technology Development and Transfer for promotion of Horticulture" for the year 2001-2002 was Rs. 2.00 crores and the details of the assistance sanctioned to each State are given in enclosed statement-II. The total financial outlay under the said scheme during the year 2002-03 is Rs. 4.00 crores.

Statement-I

State-wise details of proposals received for financial assistance under the scheme "technology development and transfer for promotion of horticulture" during 2001-2002

SI.No.	Name of State/ Union Territory	Number of Proposals
1	2	3
1.	Andhra Pradesh	14
2.	Arunachal Pradesh	3
З.	Assam	9
4.	Bihar	26
5.	Chattisgarh	8
6.	Goa	
7.	Gujarat	7
8.	Haryana	3
9 .	Himachal Pradesh	10
10.	Jammu & Kashmir	3
11.	Jharkhand	6
12.	Karnataka	3
13.	Kerala	4
14.	Madhya Pradesh	14
15.	Maharashtra	11
16.	Manipur	5
17.	Meghalaya	1
18.	Mizoram	4
19.	Nagaland	4
20.	Orissa	4
21.	Pondicherry	1
22 .	Punjab	4
23.	Rajasthan	7
24.	Sikkim	2
25.	Tamil Nadu	6
26.	Tripura	1

1	2	3
27.	Uttaranchal	6
28 .	Uttar Pradesh	39
29.	West Bengal	16
30.	Andaman & Nicobar	-
31.	Chandigarh	-
32.	Dadra & Nagar Haveli	-
33.	Daman & Diu	-
34.	Delhi	5
35.	Lakshadweep	-

Statement-II

State-wise details of financial assistance sanctioned under the scheme "technology development and transfer for promotion of horticulture" during 2001-2002

SI.No.	Name of State/ Union Territory	Amount Sanctioned (Rs. in lakhs)
1	2	3
1.	Andhra Pradesh	15.10
2 .	Arunachal Pradesh	03.10
3.	Assam	21.07
4.	Bihar	23.31
5.	Chattisgarh	04.25
6.	Goa	-
7.	Gujarat	05.00
8.	Haryana	01.50
9.	Himachal Pradesh	48.00
10.	Jammu & Kashmir	16.00
11.	Jharkhand	06.25
12.	Kamataka	04.27
13.	Kerala	04.35
14.	Madhya Pradesh	02.88

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1	2	3
15.	Maharashtra	20.23
16.	Manipur	09.17
17.	Meghalaya	01.00
18.	Mizoram	06.08
19.	Nagaland	03.70
20 .	Orissa	02.49
21.	Pondicherry	00.50
22 .	Punjab	08.20
23.	Rajasthan	02.55
24.	Sikkim	09.68
25.	Tamil Nadu	23.50
26.	Tripura	01.00
27.	Uttaranchal	10.87
28.	Uttar Pradesh	47.12
29 .	West Bengal	21.02
30.	Andaman & Nicobar	-
31.	Chandigarh	•
32.	Dadra & Nagar Haveli	
33.	Daman & Diu	•
34.	Delhi	02.42
35.	Lakshadweep	-
	Total	324.61

Pending Tourism Projects of Andhra Pradesh

3082. DR. MANDA JAGANNATH: Will the Minister of TOURISM AND CULTURE be pleased to state:

(a) the present status of tourism projects of Andhra Pradesh pending with the Union Government;

(b) whether the Government of Andhra Pradesh has requested to the Union Government to clear the projects; and

(c) if so, the action taken by the Government in this regard ?

THE MINISTER OF TOURISM AND CULTURE (SHRI JAG MOHAN): (a) to (c) The Department of Tourism, Government of India provides financial assistance to all the State Governments/UT Administrations for identified projects every year in consultation with them. Execution and implementation of the projects is the responsibility of the State Government/UT Administration concerned.

During the year 2001-2002, 6 projects were sanctioned for Rs. 167.85 lakhs for development and promotion of tourism in Andhra Pradesh. Apart from this, Government of Andhra Pradesh has submitted proposal for construction of a 'Paryatan Bhawan' and setting up of a National Institute of Tourism and Hospitality Management. Government of India, Department of Tourism has agreed to provide financial assistance for these projects under Central Financial Assistance Scheme.

Government of Andhra Pradesh has submitted projects for the current financial year under Schemes of the Tenth Plan for Integrated Project Development and Destination Development. These will be considered for the year 2002-2003 in consultation with the State Government.

Satluj River Water Dispute

3083. SHRI C. SREENIVASAN: SHRI G. PUTTA SWAMY GOWDA:

Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the dispute among the States sharing the Satluj River Water is hotting up again;

(b) if so, the details thereof;

(c) whether the Government propose to hold a meeting of all the concerned States to settle the dispute amicably;

(d) if so, the details thereof; and

(e) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRIMATI BIJOYA CHAKRAVARTY): (a) to (e) As per available information, there is no dispute at present over Satluj Waters among the States sharing the Satluj river waters.

P.F. Investment in Stock Market

3084. SHRI BASUDEB ACHARIA: Will the Minister of LABOUR be pleased to state:

(a) whether Central Board of Trustees of the Employees Provident Fund have made any inquiry into the allegation of P.F. money being invested in the stock market; and

(b) if so, the findings of the inquiry ?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI ASHOK PRADHAN): (a) The funds with the EPFO are being invested in accordance with the investment pattern prescribed by the Government which does not permit investments in the Stock Market.

(b) Does not arise in view of reply to (a) above.

Study by Anthropological Survey of India

3085. PROF. UMMAREDDY VENKATESWARLU: SHRI A. BRAHMANIAH:

Will the Minister of TOURISM AND CULTURE be pleased to state:

(a) whether the Anthropological Survey of India has not undertaken any studies of various caste groupings in the last financial year;

(b) if so, whether the ASI lacks necessary manpower and adequate funds to conduct such studies on a regular basis;

(c) whether ASI has not complied with requests from various Ministries for such studies;

(d) if so, the reasons therefor;

(e) whether there is any proposal to wind up the ASI; and

(f) the details of steps to review and streamline the working of ASI ?

THE MINISTER OF TOURISM AND CULTURE (SHRI JAG MOHAN): (a) The Anthropological Survey of India has undertaken a number of studies on the caste groupings.

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(b) Does not arise.

(c) (i) Action on requests for undertaking studies received from other Ministries are taken up by the Anthropological Survey of India from time to time.

(ii) There is no pending request for such studies received from other Ministries.

(d) Does not arise.

(e) and (f) There is no proposal to wind up Anthropological Survey of India nor a review is necessary at this stage.

Multi-Media Kits for Jain Temples

3086. SHRI KOLUR BASAVANAGOUD: Will the Minister of TOURISM AND CULTURE be pleased to state:

(a) whether there is any proposal to produce multi media kits on the Jain temples in Karkala, Venoor, Dharmasthala, Hombuja and Moodabidri in Karnataka;

(b) if so, the estimated cost of the multi-media project; and

(c) the time by which it is likely to be completed ?

THE MINISTER OF TOURISM AND CULTURE (SHRI JAG MOHAN): (a) No, sir.

(b) and (c) Question does not arise.

Replacement of IAS Officers in ASI

3087. MOHD. SHAHABUDDIN: DR. RAGHUVANSH PRASAD SINGH:

Will the Minister of TOURISM AND CULTURE be pleased to state:

(a) the number of IAS officers working in ASI in the country;

(b) whether the Government propose to replace the IAS officers presently manning various key posts in the Archaeological Survey of India by professional Archaeologists; and

(c) if so, the time by which the whole exercise is likely to be completed ?

THE MINISTER OF TOURISM AND CULTURE (SHRI JAG MOHAN): (a).to (c) In the Archaeological Survey of India, Director General and Additional Director General (Administration) are the two posts which are held by IAS officers. At present only the post of Director General, is held by an IAS officer. The other post of Additional Director General (Administration) is vacant.

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The post of Director General has been headed by IAS officers since 10.09.1996 as the Union Public Service Commission could not select a suitable candidate as per the extant Recruitment Rules. The Recruitment Rules have since been amended and sent to press for Notification. The post of Director General will be filled up with a professional Archaeologist when an eligible person is available as per the criteria prescribed. The post of Additional Director General (Administration) is proposed to be filled up through the Central Staffing Scheme.

New Variety of Pearl Millet

3088. SHRI V. VETRISELVAN: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the scientists at the International Crops Research Institute of the Semi Arid Tropics have developed a new variety of pearl millet which have higher Vitamin 'A' content;

(b) if so, the details thereof;

(c) whether the scientists have found this new variety as naturally growing variety;

(d) if so, whether the Government propose to encourage the farmers to grow this variety; and

(e) if so, the steps being taken by the Government in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI HUKUMDEO NARAYAN YADAV): (a) No Sir, Scientists at International Crops Research Institute of the Semi Arid Tropics (ICRISAT) have developed a yellow seeded pearl millet breeding line which has high vitamin 'A' than the normal colour seeded variety.

(b) This yellow seeded line is a selection from African pearl millet variety from Burkina Faso and has stabilised for yellow seed character. However this breeding line is photosensitive and late maturing.

(c) The developed breeding line is naturally growing.

(d) and (e) The cultivation of this breeding line as a variety by the farmers of pearl millet growing regions is not appropriate as it is not adapted for Indian conditions being photosensitive and late maturing.

[Translation]

Ancient Measurement Method to Assess Crop Loss

3089. SHRI PRAHLAD SINGH PATEL: Will the Minister of AGRICULTURE be pleased to state:

(a) whether there is any ancient measurement method to assess crop loss caused by natural disaster;

(b) whether this method has been improved to conform with the present situation; and

(c) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI HUKUMDEO NARAYAN YADAV): (a) During the pre-independence period, the Annawari Method of Crop Estimation was used for assessing the production of crops. Under this method, if the assessment was 16 Annas, it implied a normal production. If, for instance, the assessment was 12 Annas, it meant that the production was 75% of the normal production, or a loss of 25% in production. This assessment was based on subjective judgment which varied from location to location and from crop to crop.

(b) and (c) Presently, the production of major crops in States is estimated on the basis of Crop Cutting Experiments under General Crop Estimation Surveys. In this method, a representative sample of plots is selected using scientifically sound statistical methods and on the basis of the yield from these plots, the production is estimated.

World Bank Loan for Improvement of Grand Trunk Road

3090. SHRI RAVINDRA KUMAR PANDEY: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether the World Bank sanctioned \$589 million loan for improving the Grand Trunk Road;

(b) if so, the details thereof;

(c) whether contracts for seven different packages for civil works have already been given in March 2002; and

(d) if so, the details thereof and the progress of work done so far thereon ?

THE MINISTER OF STATE OF THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (MAJ. GEN. (RETD.) B.C. KHANDURI): (a) Yes, Sir.

(b) The loan has been sanctioned for four lanning of 430 kms. stretch of National Highway-2 passing through the States of Uttar Pradesh, Bihar and Jharkhand.

(c) Yes, Sir.

(d) Details are given in the enclosed statement. The work has just commenced.

SI. No.	Contract Pakcage	Section	State	Length (in km)	Contract cost (Rs. in Crores)
1.	GTRIP/1 I-A	Agra-Sikohabad (km 199.69 to km 250,50)	Uttar Pradesh	51	328.49
2.	GTRIP/2 I-B	Shikohabad-Ikdil (km 250.5 to km 307.5)	Uttar Pradesh	59	158
3 .	GTRIP/3 I-C	Ikdil-Bhognipur (km 321.1 to km 393)	Uttar Pradesh	73	324
4.	GTRIP/4 II-B	Bhunti-Fatehpur Border (km 470 to 483.33 and km 0 to km 38)	Uttar Pradesh	51	496
5.	GTRIP/5 IV-A	Varanasi Bypass-Mohania (km 317 to km 328 and km 0 to km 65)	Uttar Pradesh Bihar	58 18	396
6 .	GTRIP/6 IV-C	Sasaram Bypass-Sone River (km 140 to km 180)	Bihar	40	198
7.	GTRIP/7 V-B	Barachetti-Gorhar (km 240 to km 320)	Bihar Jharkhand	10 70	435

Statement

[English]

Cuts in Budgetary/Revised Estimates

3091. SHRI SHEESH RAM SINGH RAVI: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Planning Commission and Ministry of Finance imposed drastic cut in the plan and non-plan budgetary estimates of Department of Agricultural Research and Education (DARE)/Indian Council of Agricultural Research (ICAR);

(b) if so, whether a similar cut was imposed at revised estimate stage during the period 1998-2001; and

(c) if so, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI HUKUMDEO NARAYAN YADAV):

(a) No, Sir. There was no cut in the Plan and Non-Plan Budgetary Estimates of DARE/ICAR during the financial year 2001-2002 by the Ministry of Finance and Planning Commission.

(b) and (c) However, there was a cut imposed by the Ministry of Finance at Revised Estimate stage under Plan during the previous financial years *i.e.* 1998-99, 1999-2000 and 2000-01. There was no cut in Non-Plan allocations. The cut in Plan allocations was necessitated due to the financial constraints. The Revised Estimate is fixed by the Ministry of Finance based on the trend of Actual Expenditure in the first seven-eight month of the year, and also on the actual expenditure incurred in the previous financial years.

The financial details of DARE/ICAR are as under:

	Plan			Non-Plan		
Year	Amount Proposed	Amount Allocated	Actual (RE)	Amount Proposed	Amount Allocated	Actual (RE)
1998-99	531.17	531.17	445.00	475.02	475.02	
1999-2000	712.68	573.50	504.00	633.79	475.02 633.79	560.94
2000-01	1082.59	629.55	550.00	864.36	775.00	800.00
2001-02	1497.90	684.00	684.00	705.05	705.05	775.00 712.09

Funds to Rajasthan under Margin Money Scheme

3092. COL. (RETD.) SONA RAM CHOUDHARY: Will the Minister of AGRO AND RURAL INDUSTRIES be pleased to state: (a) whether the Union Government have received any requests from the Government of Rajasthan for release of Rs. 3.75 crores under Margin Money Scheme to Khadi and Village Industries Board, Rajasthan;

to Questions 86

(b) if so, the action taken thereon; and

(c) the time by which funds demanded by Government of Rajasthan are likely to be provided to Khadi and Village Industries Board, Rajasthan ?

THE MINISTER OF AGRO AND RURAL INDUSTRIES (SHRI KARIYA MUNDA): (a) to (c) Yes, Sir. The Minister, Labour, Employment, Khadi and Village Industries of Rajasthan had made a request for release of Rs. 3.75 crore under Rural Employment Generation Programme (REGP) *vide* his letter dated 18th June, 2001 addressed to the Union Minister of State for Small Scale Industries and Agro and Rural Industries.

Under REGP, the Khadi and Village Industries Commission allocated an amount of Rs. 3.75 crores to KVI Board Rajasthan. An amount of Rs. 5.00 lakhs loan was outstanding with KVI Board, Rajasthan. After deducting the same, the balance amount of Rs. 3.70 crore had been released to Khadi and Village Industries Board (KVIB) Rajasthan in December, 2001.

[Translation]

Irrigation Projects of Bihar and Jharkhand

3093. SHRI RAJO SINGH: Will the Minister of WATER RESOURCES be pleased to state:

(a) the major irrigation projects on which the Union Government propose to start the work during the current year;

(b) the present status of irrigation projects in Dumka, Jamaui, Bhagalpur, Nawada, Nalanda districts of Bihar and Jharkhand; and

(c) the time by which the work on these projects is likely to commence ?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRIMATI BIJOYA CHAKRAVARTY): (a) to (c) Being a State subject, irrigation projects are planned, investigated, implemented and funded by the State Governments out of their own resources and as per their own priorities. The question of Union Government proposing to start any major project in Jharkhand State during the current year does not arise.

Grants to Cow-Tending Centres for Bio-Fertilizers

3094. SHRI JASWANT SINGH BISHNOI: Will the Minister of AGRICULTURE be pleased to state:

(a) the measures taken by the Government to promote use of bio fertilizers;

(b) whether the Government propose to provide grants to cow-tending centres in order to promote the use of bio-fertilizers;

(c) if so, the details thereof;

(d) if not, the reasons therefor;

(e) whether the Government are making any efforts to minimize the use of urea; and

(f) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI HUKUMDEO NARAYAN YADAV): (a) The Government is promoting use of Bio-fertilizers under the Central Sector Scheme "National project on development and use of Bio-fertilizers". Under this scheme non-recurring grant upto Rs. 20.00 lakhs is given for setting up of Bio-fertilizers production units upto 150 tonnes capacity per year by State Agro-industries/ Corporations/Cooperatives/Public Sector undertakings of fertilizers, NGOs and private entrepreneurs. Also under the scheme promotion and Extension of Bio-fertilizers is being undertaken extensively. Presently there are 83 Biofertilizers production units, which are being set up with Government assistance besides there are 39 Units under private sector making a total of 122 units with annual capacity of 18500 metric tonnes.

(b) to (d) Bio fertilizers being microbial inoculants are produced only in sterilized conditions, which is not possible in Cow-Tending Centres. However, they can separately set up bio-fertilizers production unit or verminculture unit for which financial assistance is available.

(e) and (f) The Government is promoting Soil Test based balanced and integrated use of nutrients comprising fertilizers including Micro-nutrients, Organic Manures and Bio-fertilizers to minimize the use of Chemical fertilizers including Urea. Further financial support is being given to decontrolled phosphatic and Potassic fertilizers so as to increase their consumption.

Handing Over Control of Archives Department to Professionals

3095. SHRI RAMPAL SINGH: Will the Minister of TOURISM AND CULTURE be pleased to state:

(a) whether the Government are considering a proposal to handover the control of Archives department in professional hands in order to undertake exploration and excavation work scientifically;

(b) if so, the details thereof; and

(c) the time by which a decision is likely to be taken in this regard ? THE MINISTER OF TOURISM AND CULTURE (SHRI JAG MOHAN): (a) The National Archives of India is already headed by a professional Archivist on adhoc basis, pending regular appointment. Moreover, exploration and excavation activities do not fall within the purview of the National Archives of India, but fall within the purview of Archaeological Survey of India.

(b) and (c) Do not arise.

Dying Art of Puppetry

3096. SHRI P.R. KHUNTE: Will the Minister of TOURISM AND CULTURE be pleased to state:

(a) whether the Government propose to launch any compaign to save the traditional art of 'Puppetry' practised in various parts of the country;

(b) if so, the details thereof; and

(c) if not, the reasons therefor ?

THE MINISTER OF TOURISM AND CULTURE (SHRI JAG MOHAN): (a) to (c) The Sangeet Natak Akademi provides support to traditional forms of puppetry by organising festivals and workshops, documentation, training programmes, publications and grants. The Sangeet Natak Adademi has honoured 11 puppeteers with the Akademi Awards so far. The Akademi proposes to present a national festival of puppet theatre towards the end of 2002-03 in collaboration with Union Internationale De La Marionnettee. Zonal Cultural Centres also support programmes of puppetry as part of their normal activities.

[English]

National Highways Projects in Orissa

3097. SHRI BHARTRUHARI MAHTAB: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) the status of the four National Highways projects in Orissa:

(b) the progress made thereon so far;

(c) the expenditure incurred on each project; and

(d) the time by which the projects are likely to be completed ?

THE MINISTER OF STATE OF THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (MAJ. GEN. (RETD.) B.C. KHANDURI): (a) to (c) Presumably the information has been sought on the four-laning projects of National Highways on Golden Quadrilateral in Orissa. The 28 km. long stretch of National Highway-5 from Jagatpur to Bhubaneshwar has already been 4-laned. The details for other 4-laning projects under implementation in Orissa are given in the enclosed statement.

(d) The Golden Quadrilateral, including the projects in Orissa, is targeted for substantial completion by December, 2003.

Statement

Stretch Cost of work **Physical** Expenditure SI. (Rs. in crores) (Rs. in crores) progress in No. percentage upto June. 2002 2 5 3 4 1 Ichapuram-Ganjam (km 233 to km 284) OR-VIII 29.23 1. 175.43 10 (NH-5) 2. Ganjam-Sunakhala (km 284 to km 338) OR-VII 163.26 21.82 17 (NH-5) Sunakhala-Khurda (km 338 to km 388) OR-VI 3. 150.80 10 25.84 (NH-5) 4. Chandikhole-Baleshwar (km 61/000 to km 144.56 31.00 18 199/141) Bridges OR-V (NH-5) Khurda-Bhubaneshwar (km 388 to km 414) OR-I 5. 118.90 24 49.57 (NH-5)

Status of 4-laning of national highway projects in Orissa

1	2	3	4	5
5.	Chandikhole-Bhadrak (km 61/000 to km 136/500) OR-II (NH-5)	283.97	47	113.00
7 .	Bhadrak-Balasore (km 136/500 to km 200/000) OR-III (NH-5)	195.18	14	47.48
	Jagatpur-Chandikhole (33 km length)	137.60	60	68.34
	Balasore-Laxmannath (km 0 to 53.41 of NH-60)	257.93	11	15.20

[Translation]

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Pay Scales of SRFs and Research Investigators in ICAR

3098. SHRIMATI RENU KUMARI: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the pay scales of Senior Research Fellows (SRFs) and Research Investigators working in the various institutes of Indian Council of Agricultural Research (ICAR) have not been revised since 1998;

(b) whether a provision for revising their pay scales every four years has been made as per rules;

(c) if so, the reasons for not revising their pay scales; and

(d) the time by which the new pay scales will be announced and implemented ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI HUKUMDEO NARAYAN YADAV): (a) Yes, Sir.

(b) No, Sir.

(c) ICAR broadly follows the fellowship rates prescribed by DST. DST has not revised the fellowship rates for the last four years.

(d) Not applicable.

[English]

Collection of Toll Tax on NHs

3099. SARDAR SIMRANJIT SINGH MANN: SHRI A. BRAHMANAIAH:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) the date on which it was decided to collect toll tax on National Highways (NHs) particularly on NH-1;

(b) the amount likely to be collected per year by levying this toll tax;

(c) the details of the percentage of said amount to be spent on the repairs, maintenance and upgradation of the NHs;

(d) the basis on which the auction of the collection points of the toll tax has been conducted;

(e) whether the toll charges are very high particularly from Delhi to Chandigarh; and

(f) if so, the reasons therefor and the remedial steps being taken by the Government in this regard ?

THE MINISTER OF STATE OF THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (MAJ. GEN. (RETD.) B.C. KHANDURI): (a) User fee on bridges on National Highways is being collected from 01.04.1976. The National Highways Act was amended in 1992 to levy user fee for the use of sections of National Highways. Notification for levy of user fee on NH-1 (Delhi-Jalandhar section) was issued on 22.05.2002.

(b) The amount will vary depending on the length of National Highways on which user fee is charged. The anticipated total collection is about Rs. 330 crore for the year 2002-03.

(c) The entire collection will be spent on the repairs, maintenance and upgradation of National Highways.

(d) User fee is collected through private agencies by open competitive bidding, through ex-servicemen agencies, through short term maintenance contract and under operation and maintenance contract. (e) No, Sir. The charges are as per the rates specified in the National Highways (Rate of Fee) Rules 1997 dated 30th September 1997.

(f) Does not arise.

Agricultural Productivity

3100. SHRI T.T.V. DHINAKARAN: Will the Minister of AGRICULTURE be pleased to state:

(a) the measures taken by the Government to increase agricultural productivity;

(b) the details of agricultural growth area contemplated in the Tenth Plan approach paper; and

(c) the steps taken to protect small and marginal farmers who are gradually taking up alternate livelihood?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI HUKUMDEO NARAYAN YADAV): (a) to (c) The Government is implementing a number of Central Sector and Centrally Sponsored Schemes to increase agricultural production and productivity of crops. The agricultural growth area contemplated in the Tenth Plan Approach Paper for increasing the agricultural productivity *inter-alia* focuses on exploiting the highest potential area in Eastern and Central region, raising crop intensity, stepping up public investment in irrigation capacity and water management, watershed development programme, development and dissemination of agricultural technologies, diversification of agriculture in favour of oilseeds, pulses and horticulture crops.

Diversification in agriculture for oilseeds, pulses and horticulture crops will help in increasing the income of small and marginal farmers.

[Translation]

National Highway Nos. 75 and 75-A

3101. SHRI BRAJ MOHAN RAM: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) the place and the route sanctioned for National Highway Nos. 75 and 75-A in Jharkhand;

(b) the estimated expenditure to be incurred thereon; and

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(c) the time by which construction of said NHs are likely to be started ?

THE MINISTER OF STATE OF THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (MAJ. GEN. (RETD.) B.C. KHANDURI): (a) The length of National Highway No. 75 passing through Jharkhand is 245 km. The route of this National Highway in Jharkhand is UP/ Jharkhand Border near Renukoot-Nagarutari-Garhwa-Dattonganj Ranchi. There is no National Highway in the country bearing No. 75-A.

(b) and (c) Development and maintenance of National Highways is a continuous process and is taken up as per traffic needs, *inter-se* priority and availability of funds. There is provision in Annual Plan 2002-03 for improvement works on this National Highway at a plan cost of Rs. 2 crore. Portion of this National Highway in Jharkhand is yet to be handed over to NH Wing by State Government. It is too early to indicate the date of start of development works.

[English]

Import of Pulses

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3102. SHRI N. JANARDHANA REDDY: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the production of pulses in the country is decreasing year after year;

(b) if so, the quantity of pulses produced during each of the last three years;

(c) whether to meet the indigenous/requirement of pulses the Government has been importing pulses;

(d) if so, the quantity of pulses imported during the last three years and the price thereof, country-wise and year-wise;

(e) the incentives the Government propose to extend to the farmers to encourage them to produce more pulses to meet the country's requirement; and

(f) the reasons for the big hike in prices of pulses in the market and the steps taken to arrest this trend in increase ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI HUKUMDEO NARAYAN YADAV): (a) and (b) No, Sir. The production of pulses is not

Quantity Ton

decreasing year after year. However, the production of pulses has been fluctuating during last three years as may be seen from the figures given below:

Year	Production (in lakh tonnes)	
1999-2000	134.18	
2000-2001	106.65	
2001-2002 (Advance estimate)	135.20	

(c) and (d) To meet the gap between demand and supply of pulses in the country, pulses are being imported. Its import is under Open General Licence (OGL). Govt of India imported around 1.0 lakh tonnes of pulses on Government account in the year 1999-2000. Rest of the import is by prive parties. The details of the quantity of pulses imported during last three years and the price thereof, country-wise and year-wise are given in the enclosed statement. (e) In order to encourage the farmers to produce more pulses, a Centrally Sponsored Scheme of National Pulses Development Project (NPDP) is being implemented in 30 States/U.Ts covering 350 districts. The scheme envisages financial assistance to the States for production and distribution of seed, seed minikit, rhyzobium culture, sprinkler sets, improved farm implements etc. In addition, field demonstration and farmers training are also being organised for transfer of improved production and protection technology to the farmers for increasing the production of pulses in the country.

(f) The main reason for the hike in prices of pulses during the current year may be due to shortfall in the production of pulses during 2000-2001 when the production declined to 106.65 lakh tonnes due to drought like conditions prevailing in the major pulse producing states and some other factors like international prices etc. However, the Government of India is making all out efforts to increase the production of pulses and arrest hike of price of pulses in the country.

Statement

Import of pulses year-wise and country-wise during last three years

	1 999- 2000		20	2000-2001		2001-2002	
Country	Quantity Imported	Value	Quantity Imported	Value	Quantity Imported	Value	
2	3	4	5	6	7	8	
Australia	98233	10671.33	66570	6706 <i>A</i> 4	336668	46185.54	
Azerbaijan	-	-	-	-	571	92.93	
Belgium	-	-	170	22.33	-	-	
Brazil	-	_	145	28.32	-	-	
Bulgaria	-	-	-	-	462	80.51	
Burundi	-	-	112	25.05	-	-	
Canada	34916	6689.34	115134	12456.24	658554	75754.56	
China Taipei	65	11.73	-	-	-	-	
China P. Rp.	2 69 7	473.78	6308	997. 1	35333	5774.51	
	2 Australia Azerbaijan Belgium Brazil Bulgaria Burundi Canada China Taipei	CountryQuantity Imported23Australia98233Azerbaijan-Belgium-Brazil-Bulgaria-Burundi-Canada34916China Taipei65	CountryQuantity ImportedValue234Australia9823310671.33AzerbaijanBelgiumBrazilBulgariaBurundiCanada349166689.34China Taipei6511.73	CountryQuantity ImportedValueQuantity Imported2345Australia9823310671.3366570AzerbaijanBelgium170Brazil145Bulgaria112Canada349166689.34115134China Taipei6511.73-	Country Quantity Imported Value Quantity Imported Value 2 3 4 5 6 Australia 98233 10671.33 66570 6706.44 Azerbaijan - - - - Belgium - - 170 22.33 Brazil - - 145 28.32 Bulgaria - - - - Burundi - - 112 25.05 Canada 34916 6689.34 115134 12456.24 China Taipei 65 11.73 - -	Country Quantity Imported Value Quantity Imported Value Quantity Imported 2 3 4 5 6 7 Australia 98233 10671.33 66570 6706.44 336668 Azerbaijan - - - - 571 Belgium - - 170 22.33 - Brazil - - 145 28.32 - Bulgaria - - 112 25.05 - Canada 34916 6689.34 115134 12456.24 658554 China Taipei 65 11.73 - - -	

95 Written Answers

1	2	3	4	5	6	7	8
10.	Denmark	306	103.95	2052	441.13	1217	180.11
11.	Egypt A Rp.	400	77.77	-	-	21157	3617.11
12.	France	-	-	-	-	142967	15 358.9 6
13.	Jerman F. Rep.	105	21.44	-	-	215	47.13
4.	Hong Kong	464	63.64	481	45.78	220	38.62
5.	Indonesia	150	30.36	661	113 <i>.</i> 45	1127	220.83
6.	Iran	1348	284.78	1154	244.77	116750	21752.33
7.	Kazakhstan	-	-	-	-	66	11.21
8.	Kenya	500	9 1.77	-	-	6325	1052.53
9.	Korea Rp.	30	6.1	-	-	40	7.81
20.	Malawi	646	93.29	1059	139.11	2028	229.39
21.	Malaysia	302	46.23	217	37.78	1449	249.84
2.	Mayanamar	57 9 43	9945 .45	102422	18149.01	692835	113973.93
3.	Mexico	1047	325.46	1670	569.42	11381	3955.74
24.	Mozambique	1 794	312.03	4272	475.4	1357	189.6
25.	Mongolia	-	-	-	-	381	44.05
2 6 .	Morocco	-	-	-	-	110	21.84
27.	Nepal	16620	3778.91	15110	3050.17	16681	3828.7
2 8 .	Netherlands	20	3.66	-	-	-	-
29.	New Zealand	29	4.23	578	97.08	9854	1424.22
30 .	Pakistan	24	4.68	9820	1759.78	16188	3198.51
31.	Payara Republic	42	12.26	-	-	30	12.16
82.	Peru	-	-	-	-	22	8.27
33 .	Saudi Arab	16	4.48	-	-	-	-
34.	Russia	-		-	· _	5592	941.93
35 .	Singapore	1541	281.47	14078	2959.25	10393	1505.1

97 Written Answers

1	2	3	4	5	6	7	8
36 .	Sri Lanka	385	80.26	107	22.59	126	43.92
37.	Switzerland	771	81.83	650	122.9	121	35.24
38 .	Tanzania Rep.	2319	443.79	610	94.89	37408	5619.27
39 .	Thailand	1859	302.49	644	107.3	1526	226.78
40.	Turkui	1657	396.2	44	15.29	28899	5824.51
41.	U. Arab Emts.	1280	249.86	501	96.04	3790	73.382
42.	UK	8646	13.57	64	13.57	146	42.76
43.	Ukraine	-	-	40	7.34	240	23.01
44.	USA	1882	400.01	4409	905.3	12754	2793.37
45.	Uzbekistan	53	7.89	503	90.74	1759	334.34
46.	Vietman Soc. Rep.	1016	174.97	-	_	-	-
47.	Zambia	-	-	-	-	15	7.4
48.	Unspecified	-	-	27	5.52	327	51 <i>.</i> 47
	Total	230766	35469.04	349844	49847.41	2177132	315565.59

[Translation]

Drought Condition in States

3103. SHRI SURESH CHANDEL: DR. M.V.V.S. MURTHI: SHRI RAM MOHAN GADDE: SHRI AJOY CHAKRABORTY: SHRI PRABODH PANDA: SHRI DINSHA PATEL: SHRI Y.V. RAO SHRI G. PUTTA SWAMY GOWDA: SHRI JAI PRAKASH: SHRI A. VENKATESH NAIK: SHRI RAMSHETH THAKUR:

Will the Minister of AGRICULTURE be pleased to state:

(a) the details of States which have received no rainfalls or have received below average rainfalls this year in the country;

(b) the details of States which have been receiving below average rainfall continuously for the two-three years;

(c) the details of States which have been declared drought affected States due to less rainfall or no rainfall;

(d) whether any estimate has been made on its likely impact on the agricultural production;

(e) if so, the details thereof, State-wise;

(f) the steps proposed to be taken to help the farmers and agricultural labourers;

(g) whether the Union Government have any long term policy or plans to face the drought; and

(h) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI HUKUMDEO NARAYAN YADAV): (a) As reported by the India meteorological Department (IMD), the cumulative rainfall during current South West Monsoon (1.6.2002 to 24.7.2002) was deficient/scanty in the States of Andhra Pradesh, Chhattisgarh, Gujarat, Haryana, Himachal Pradesh, Karnataka, Kerala, Madhya Pradesh, Meghalaya, Mizoram, Nagaland, Orissa, Punjab, Rajasthan, Tamil Nadu and Uttar Pradesh.

(b) During South-West Monsoon 2000 (June-September), the cumulative rainfall was deficient/scanty in States of Chhattisgarh, Gujarat, Madhya Pradesh, Orissa and Rajasthan while during South-West Monsoon 2001 (June to September), it was deficient/scanty in the States of Arunachal Pradesh, Assam, Goa, Maharashtra, Manipur and Sikkim.

(c) Declaration of drought is made by the concerned State Governments. During 2002-2003, the State Governments of Andhra Pradesh, Chhattisgarh, Karnataka, Rajasthan and Uttar Pradesh have so far declared the areas affected by drought in the State.

(d) and (e) According to preliminary estimates, drought like situation during the current South-West Monsoon is likely to impact on the area covered under foodgrains and coarse cereals in the States of Chhattisgarh, Haryana, Madhya Pradesh, Rajasthan and Uttar Pradesh oilseeds in the States of Andhra Pradesh, Madhya Pradesh, Rajasthan and Uttar Pradesh and pulses in the States of Karnataka, Madhya Pradesh, Rajasthan and Uttar Pradesh.

(f) to (h) Various Central Ministries/Departments are in constant touch with the affected States and necessary steps are being taken to assist the State Governments to effectively tackle the situation. Related schemes are implemented by various Central Ministries/Departments towards long-term measures for mitigation of drought.

Amendment to Laws to Check Entry of GM Food

3104. SHRI BHUPENDRASINH SOLANKI: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Government propose to amend laws to check entry of genetically modified food items in the country; and

(b) if so, the details thereof and if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI HUKUMDEO NARAYAN YADAV): (a) and (b) The entry of genetically modified food items in the country is regulated under Rule 11 of the Rules for the Manufacture, Use, Import, Export and Storage of Hazardous Micro-Organisms/Genetically Engineered Organisms or Cells 1989, notified under the Environment (Protection) Act 1986. The Ministry of Environment & Forests has prepared a draft notification for amending this Rule so that genetically modified food items are not imported without the approval of the Genetic Engineering Approval Committee. However, such approval would not be required if the importer obtains a certificate from the competent authority of the exporting country certifying that the item of import does not contains any material or ingredient that is genetically engineered and is not processed from genetically engineered organisms.

Processing of Grapes and Mangoes

3105. SHRI SHIVAJI VITHALRAO KAMBLE: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) the percentage of grapes and mangoes, processed in the country during the last two years;

(b) whether this percentage is quite low; and

(c) if so, the steps taken by the Government to improve the situation ?

THE MINISTER OF STATE OF, THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI N.T. SHANMUGAM): (a) and (b) As per Indian Horticulture Database, 2001, published by National Horticulture Board, total production of mangoes and grapes in the country during 1999-2000 was 105.03 lakh tonnes and 11.37 lakh tonnes respectively. Fruit processing is both in organised and unorganised sectors and as such fruit-wise figures of processing are not maintained centrally. However, the processing of fruits & vegetables is estimated to be around 2% in the country.

(c) The Ministry of Food Processing Industries provides financial assistance through its Plan Schemes to Private Sector Industries, Non-Governmental Organizations, Cooperatives, Public Sector Undertakings, Human Resource Development Institutions, Research & Development Institutions etc. for the development of processed food sector including industries based on grapes and mangoes. Besides the scheme of financial assistance, a number of initiatives have been taken to promote this sector. It has been included in the list of priority sector for bank lending. Approval for foreign direct investment under automatic route is available for most of the processed food Items. From the Budget Year 2001-2002, excise duty on processed foods has been brought down to zero from sixteen per cent.

The food park at Nasik has been sanctioned keeping in view the potential for grape in the region. Food parks at Lucknow, Varanasi and Kuppam have mango as one of their thrust areas.

[English]

Allocation for Excavation of Artefacts of Medieval Period

3106. SHRI G.M. BANATWALLA: Will the Minister of TOURISM AND CULTURE be pleased to state:

(a) the amount allocated and utilised for excavation and maintenance of sites and artefacts belonging to the medieval period of Indian History during the past three years;

(b) whether maintenance and excavations of medieval materials/monuments have not received due attention; and

(c) if so, the remedial steps taken/proposed to be taken in this regard ?

THE MINISTER OF TOURISM AND CULTURE (SHRI JAG MOHAN): (a) The allocated and utilised amount for the past three years is Rs. 2.20 crores.

(b) No, Sir.

(c) Does not arise.

Contribution of Revenues by Metro Airports

3107. DR. M.V.V.S. MURTHI: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether the four airports namely Delhi, Chennai, Mumbai and Kołkata contribute the maximum revenues to Airports Authority of India: (AAI); and

(b) if so, the details of revenue collected through these airports during the last three years, airport-wise and year-wise ?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI SHRIPAD YASSO NAIK): (a) Yes, Sir.

(b) The revenue collected in the last three years airport-wise and year-wise are given below:

		(Rs. in cro		
Airport	1998-99	1999-00	2000-01	
Delhi	422.48	423.30	491.03	
Chennai	175.27	190.50	217.92	
Mumb a i	534.43	534.34	582.70	
Kolkata	141.24	152.27	177.08	

[Translation]

Bio-Pesticides for Safeguarding Crops

3108. SHRI SHIVRAJ SINGH CHOUHAN: SHRI JAIBHAN SINGH PAWAIYA:

Will the Minister of AGRICULTURE be pleased to state:

(a) the major Bio-pesticides available for safeguarding crops;

(b) whether any research and development work has been conducted to develop any Bio-pesticide from Neem etc.; and

(c) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI HUKUMDEO NARAYAN YADAV): (a) Neem based pesticide formulations, Bacillus thuringiensis, Trichoderma, Nuclear Polyhedrosis Virus biopesticides have been registered and are now commercially available for safeguarding crops.

(b) and (c) Yes, Sir. The Indian Council of Agricultural Research (ICAR) have developed two neem based formulation viz., 300 ppm of Azadirachtin (neem oil based) and 1500 ppm Azadirachtin (alcohol extract of seed/kernel based). These neem based formulations are now commercially produced and used by the farmers for the control of many crop pests.

[English]

Four Laning of NHs

3109. SHRI ARUN KUMAR: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) the details of National Highways (NHs) converted into four lane during 2001-02, location-wise;

(b) the details of NHs proposed to be converted into four lane during 2002-03, State-wise; and

(c) the expenditure likely to be incurred thereon, NHwise ?

THE MINISTER OF STATE OF THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (MAJ. GEN. (RETD.) B.C. KHANDURI): (a) to (c) Details are given in the enclosed statements-I, II and III.

Statement I

National Highway sections converted into 4-lane during 2001-2002

SI. No.	Location	NH No.	Length in km.	State
1.	Km. 132.675 to km. 212.161	1	79.486	Haryana
2.	Km. 212.200 to km. 252.250	1	40.050	Punjab
3 .	Barwa Adda-Barakar	2	43.00	Jharkhand
4.	Raniganj-Panagarh	2	42.00	West Bengal
5.	Agra-Gwalior	3	16.00	Uttar Pradesh
6.	Agra-Dholpur	3	10.00	Rajasthan
7.	Km. 227.0 to km. 229.0	3	1.80	Madhya, Pradesh
8 .	Indore bypass (km. 32.20)	3	32.20	Madhya Pradesh
9 .	Indore-Dewas (km. 573.0 to 259.0)	3	17.60	Madhya Pradesh
D .	Km. 237.0 km. to 238.0 km.	6	2.00	Chattisgarh
1.	Nagpur-Adilabad	7	25.60	Maharashtra
2.	Hyderabad-Bangalore Section (6-Laning)	7	7.00	Kamataka
3.	Gurgaon-Kotputli	8	126.00	Haryana (55)/ Rajasthan (71)
4.	Km. 439.0 to km. 497.0	8	58.00	Maharashtra
5.	Km. 14.0 to km. 24.0	8A	10.00	Gujarat
6 .	Km. 160.0 to km. 175.0	8B	15.00	Gujarat
7.	Gandhidham-Samakhiali-Package-III	8A	16.16	Gujarat
8.	Km. 344.540 to km. 348.55	10	4.00	Punjab
9 .	Abu Road-Deesa Section near Palanpur	14	10.00	Gujarat
0.	Chennai Bypass-I	4 & 45	19.00	Tamli Nadu
	Total		574.896	

Statement-II

State-wise details of National highways sections targeted to be converted into 4-lanes during 2002-03.

SI.No.	Location	NH No.	Length in km
1	2	3	4
ANDH	RA PRADESH		
	Vijayawada-Chilkaluripet Package-III	5	00.70
	Vijayawada-Chilkaluripet Package-I	5	23.78
		5	25
l.	Vijayawada-Rajmundry Section (near Eluru)	5	5

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1	2	3	4
4.	Eluru-Vijayawada	5	72
5.	Vijayawada-Chilkaluripet Package-IV	5	2.88
6.	Vijayawada-Chilkaluripet Package-II	5	32
7.	Hyderabad-Bangalore	7	12.5
B.	Nagpur-Hyderabad	7	17
ASSAN	A		
9 .	Guahati bypass	37	7.9
BIHAR			
10.	Purnea-Gayakota	31	15.15
GUJAF	RAT		
11.	Gondal to Ribda section	8B	17
12.	Ahmedabad-Vadodara Expressway Phase-I	8	43.4
13.	Gandhidham-Samakhlali Package-II	8A	22
KARN/	ATAKA		
14.	Sira Bypass	4	5.8
MADH	YA PRADESH		
15.	Agra-Gwalior section (near Morena)	3	10
мана	RASHTRA		
16.	Westerly Diversion	4	34.25
17.	Amrawati bypass	6	17.4
ORISS	A		
18.	Chandikhole-Jagatpur	5	27.8
PUNJA	AB		
19.	Jalandhar bypass	1	14.4
TAMIL	NADU		
20.	Bangalore-Salern-Mudurai	7	8.4
21.	4-laning of Karur bypass including additional bridge across river Amrawati	7	9.36
22.	Construction of Karur ROB	7	0.84
23.	Hathipalli-Hosur	7	15. 58
24.	Salem bypass	7	8.4
25.	Bangalore-Salem-Madural passing through Thoppur Ghat	7	7.4
26.	Karur bypass	7	9.36

1	2	3	4				
UTTA	TTAR PRADESH						
27.	Lucknow-Kanpur	25	16				
2 8 .	Lucknow-Kanpur Section	25	10.42				
2 9 .	Ghaziabad-Hapur & Hapur bypass	24	33				
30.	Moradabad bypass	24	18				
WEST	BENGAL						
31.	Dalkhola-Islampore	31	23				
32.	Daikhola Islampore Sub-section 2	31	23.85				
	TOTAL		589.0				

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Statement

NH-wise details on likely expenditure to be incurred during 2002-2003 on projects to be converted into 4-lanes during that year.

SI.No.	NH No.	Arnount (Rs. in crores)
1.	1	20.4
2.	3	1.15
3 .	4	60.00
4.	5	133.00
5.	6	6.12
6.	7	33.1
7.	8	52.00
8 .	8A	13.88
9 .	8B	26.8
10.	24	20.00
11.	25	64.6
12.	31	106.89
13.	37	20.58
	Total	558.52
	Say	559.00

Trading in Copra

3110. SHRI VINAY KUMAR SORAKE: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the First Commodity Exchange of India (FCEI) has started functioning including trading in copra;

(b) if so, whether because of the intervention of FCEI the Copra prices are looking up after a long gap of depression;

(c) if so, whether the NAFED's role as the leading procurement agency for Copra will continue as before despite FCEI's operations; and

(d) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI HUKUMDEO NARAYAN YADAV): (a) Yes, Sir.

(b) The futures trading in any commodity performs the functions of price discovery and risk management. The futures prices are the advance forecast of the likely prices in the delivery month. When there is a liquid futures markets, the intra-seasonal price variation may be reduced as hedging in futures markets enables the suppliers/ farmers to stagger their sale over the season. The fundamental factors of demand and supply continue to decide the prices, even when there is futures trading. Short-term fluctuations in prices, therefore may not be attributed to operation futures markets as such.

(c) and (d) Yes, Sir. NAFED being the Central nodal agency of the Government of India for procurement of

Oilseeds and Pulses under Price Support Scheme (PSS), intervenes in the market as and when prices rule below the Minimum Support Price (MSP) declared by the Government of India. Copra is a perennial crop and brought in the market throughout the year and NAFED monitors the market prices. The procurement is carried out without any quantitative ceiling till the market prices reach the level of MSP.

Palace-in-Air for Foreign Tourists

3111. SHRI DALPAT SINGH PARSTE: SHRI RAMSHETH THAKUR:

Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether a Mumbai based company has proposed to start a Palace-in-Air for foreign tourists;

(b) if so, the details thereof;

(c) wherther this company has sought any assistance from Union Government;

(d) if so, the extent to which the Union Government have agreed to provide assistance to this company; and

(e) the amount of foreign exchange expected to be earned by India through this proposed plan ?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI SHRIPAD YASSO NAIK): (a) No, Sir. No such proposal has been received in the Ministry of Civil Aviation.

(b) to (e) Do not arise.

Construction of Community Centre Near a Protected Monument

3112. SHRI S. AJAYA KUMAR: Will the Minister of TOURISM AND CULTURE be pleased to state:

(a) whether his Ministry is aware about the proposed construction of a community centre at R.K. Puram, Sector V in South Delhi;

(b) whether the proposed building is just 20 meters away from the protected historical monument of Wazirpurki-Gumbad;

(c) if so, whether the construction violates the Ancient Monuments Act;

(d) if so, the comments of the Government thereon; and

(e) the action taken in this regard ?

THE MINISTER OF TOURISM AND CULTURE (SHRI JAG MOHAN): (a) and (b) Yes, Sir.

(c) and (d) Under the provisions of Ancient Monuments, Archaeological Sites and Remains Act, 1958, Rules, 1959 and Amendment 1992, no new construction is permissible in the 100 metre prohibited area from the protected limits of the monument.

(e) The C.P.W.D. who is constructing the community centre has been served with a show-cause notice as per the provisions of Ancient Monuments and Archaeological Sites and Remains Act, 1958 and Rules, 1959.

International Filghts from Netaji Subhash Chandra Bose International Airport

3113. SHRI LAKSHMAN SETH: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether the Government propose to introduce new International flights from Netaji Subhash Chandra Bose International Airport; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI SHRIPAD YASSO NAIK): (a) and (b) Air India has introduced twice weekly services to Bangkok through Netaji Subhash Chandra Bose International Airport in Kolkata with effect from 4th April, 2002. Besides Air India, Indian Airlines and various foreign airlines namely Royal Brunei Airlines, Druk Air, Biman Bangladesh, British Airways, Thai Airways, Royal Jordanian Airlines and Singapore Airlines are operating to/from Netaji Subhash Chandra Bose International Airport in Kolkata.

[Translation]

Widening of National Highways

3114. DR. CHARAN DAS MAHANT: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether work of widening of National Highways (NHs) from Meerut-Khatauli-Muzzaffarnagar-Rourkee-Dehradun and Meerut to Bijnore-Najibabad-Kotdwar-Pauri is going on at very slow pace;

(b) if so, the reasons therefor;

(c) the action taken by the Government to expedite the work;

(d) whether the Government propose to construct said NHs into four lane; and

(e) if so, the details thereof and the time by which the said works are likely to be started ?

THE MINISTER OF STATE OF THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (MAJ. GEN. (RETD.) B.C. KHANDURI): (a) to (c) Meerut-Khatauli-Muzaffamagar-Roorkee-Hardwar-Dehradun highway is part of National Highway Nos. 58 and 72. Presently this is having a 2 lane carriageway. Widening of the carriageway including paved shoulder sanctioned in a length of 16 km. at a cost of Rs. 7.80 crore is generally in good progress. Meerut-Bijnore-Najibabad-Kotdwar-Pauri is a State Highway. Widening and improvement of the section from Meerut to Najibabad has been undertaken by the State Government under World Bank loan assistance. The contract for this project has been awarded in April, 2002 and the work has started. The section Najibabad-Kotdwar in Uttar Pradesh and Kotdwar-Pauri in Uttaranchal have been approved by Central Government under Inter-State Connectivity scheme of Central Road Fund in July 2002 and February 2002 respectively. The work on these sections is yet to start. State Governments have been requested to start the work urgently.

(d) and (e) Prequalification of entrepreneurs for carrying out the work of four-laning of Meerut-Muzaffamagar section of NH 58 under Build Operate and Transfer (BOT) basis has been undertaken. It is too early to indicate the likely date of start of the work.

(English)

Investment by Switzerland in Tourism Sector

3115. SHRI SADASHIVRAO DADOBA MANDLIK: SHRI C.N. SINGH:

Will the Minister of TOURISM AND CULTURE be pleased to state:

(a) whether a high powered Indian delegation is visiting Switzerland to attract investment in tourism sector; and

(b) if so, the details of discussions held with the swiss authorities and the outcome thereof ?

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THE MINISTER OF TOURISM AND CULTURE (SHRI JAG MOHAN): (a) No, Sir. There is no proposal to send any delegation for the present by the Ministry of Tourism and Culture to Switzerland to attract investment in the Tourism sector.

(b) Does not arise.

Development of Agartala Airport

3116. SHRI KHAGEN DAS: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether the Government have taken any steps to improve the infrastructure at the Agartala Airport and to extend its runway to accommodate bigger Planes;

(b) if so, the details thereof; and

(c) the time of their completion ?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI SHRIPAD YASSO NAIK): (a) to (c) Airports Authority of India (AAI) has recently completed the expansion and modification of existing terminal building to make it suitable for 500 passengers at a time with all modern amenities at a cost of Rs. 27.61 crores at Agartala Airport. AAI has also taken up extension of existing runway from 6000 feet to 7500 feet and allied works to make it suitable for operation of AB-320 class of aircraft at a cost of Rs. 29.19 crores. This project is planned to be completed by March, 2003.

Contribution of Women Labour

3117. SHRI JYOTIRADITYA M. SCINDIA: SHRI SUSHIL KUMAR SHINDE: SHRIMATI RENUKA CHOWDHURY: SHRI M.K. SUBBA:

Will the Minister of LABOUR be pleased to state:

(a) the estimated contribution of women labour in national development under Ninth Five Year Plan and that contemplated for the Tenth Plan; and

(b) the norms and criteria fixed to evaluate their contribution thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI ASHOK PRADHAN): (a) and (b) Information is being collected and will be placed on the Table of the House is due course. [Translation]

Payment of Insurance Claim

3118. SHRI DINESH CHANDRA YADAV: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the dependents of the dead fishermen all over the country get Rs. 35000/- as insurance claims from Government of India's Rashtriya Machuara Sahyog Samiti, New Delhil;

(b) if so, whether the Director of Fisheries, Bihar have requested to release payment of the said amount to the dependents of the fishermen of the State; and

(c) if so, the details thereof and the action being taken by the Government to release the claim ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI HUKUMDEO NARAYAN YADAV): (a) The centrally sponsored Group Accident Insurance Scheme for Active Fishermen implemented through National Federation of Fishermen Cooperative Limited (FISHCOPFED) in all the states including Bihar provides insurance cover against accidental death or total/partial permanent disability for an annual premium of Rs. 14 per beneficiary equally shared by the Central Government and the State Governments concerned. The insurance claim has been revised from Rs. 35000 to Rs. 50000 in case of accidental death or total permanent disability w.e.f. 10.12.2000.

(b) and (c) The release of payment to the dependents of the active fisherman enrolled under the scheme, in case of accidental death or permanent disability is a continuous process. The claims received with requisite documents from the State Governments are settled within the stipulated timeframe. Under this scheme, a sum of Rs. 11,00,000 has been paid to 34 families of fishermen in Bihar State up to 15th July 2002.

Unemployed Youth in Rural and Urban Areas

3119. SHRI RAMJI LAL SUMAN: DR. SUSHIL KUMAR INDORA:

Will the Minister of LABOUR be pleased to state:

(a) whether the Government have estimated the percentage of unemployed in the age group of 15 to 29 years pertaining to rural and urban areas at the end of the Ninth Five Year Plan;

(b) if so, the details thereof;

(c) whether the said percentage is higher in comparison to Eighth Plan; and

(d) if so, the details thereof and the reasons for increase in percentage ?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI ASHOK PRADHAN): (a) to (d) Estimates of employment and unemployment are obtained through Labour Force surveys conducted by National Sample Survey Organisation (NSSO) from time to time. As per these surveys carried out during 1993-94 and 1999-2000, estimated unemployment rates among youth (age-group 15-29 years) in Rural and Urban areas of the country based on Usual Principal and Subsidiary Status approach were as given below:

Year	Unemployment rates among youth (age-group 15-29 years)			
	Rural (%)	Urban (%)		
1993-94	2.9	10.8		
1999-2000	3.7	11.2		

Major reasons that may have resulted in an increase in unemployment rates include lack of growth of the economy at the desired rate and the mismatch in the demand and supply of manpower in the labour market.

[English]

Cultivation of Golden Bajra

3120. SHRI P.S. GADHAVI: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the International Crop Research Institute of Semi Arid Tropies (ICRISAT), Hyderabad, have invented a new variety of Vitamin 'A' Sogched Golden Bajra after prolonged research;

(b) if so, the details thereof;

(c) whether the invention would help the Bajra-Growers in the country particularly in the areas where there is scarcity of water;

(d) if so, whether the Government intend to formulate any scheme to promote cultivation of Bajra in the country particularly in Gujarat; and

(e) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI HUKUMDEO NARAYAN YADAV): (a) Scientists at International Crop Research Institute of Semi Arid Tropies (ICRISAT) have developed a yellow seeded breeding line of pearl millet which has higher vitamin-A than the normal colour seeded variety.

(b) This yellow seeded line is a selection from an African variety from Burkina Faso and has establised for yellow seed character.

(c) to (e) The developed pearl millet breeding line is photosensitive, late maturing and is not adopted for general cultivation as a variety in Indian conditions.

Per Aircraft Income and Expenditure

3121. SHRIMATI KUMUDINI PATNAIK: Will the Minister of CIVIL AVIATION be pleased to state:

(a) the total number of Air Buses and Boeings flights daily;

(b) the total expenditure incurred and income accrued from these fights;

(c) the quantum of profit/loss per aircraft per year;

(d) whether any proposal is pending before Government to increase the number of flights; and

(e) if so, the details thereof and the action taken thereon ?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI SHRIPAD YASSO NAIK): (a) Details of Air India's daily flights are as under:

Day of Week	Airbus	Boeing
Monday	17	4
Tuesday	12	6
Wednesday	13	5
Thursday	20	5
Friday	16	6
Saturday	16	4
Sunday	18	5
Total	112	35

Indian Airlines and Alliance Air operate, on an average, 149 Airbus (A-320 & A-300) and 41 Boeing flights per day.

(b) and (c) Aircraft type operating cost/revenue and quantum of profit/(loss) for the year 2000-2001 are as follows:

(Rs. in crores)

Fleet	Operating cost	Operating revenue	Operating profit/(loss)
Air India			
A310	1030.68	1096.61	65.93
B300B4	350.91	386.02	35.11
B747-200	558.59	527.48	(31.13)
B747-300 Combi	439.20	382.33	(56.87)
B747-400	1663.09	1573.76	(89.33)
A310 (leased)	56.53	58.30	1.77
Indian Airlines			
A300	1146	[•] 1060	(86)
A320	2360	2299	(61)
B737*	625	530	(95)

*Boeing operated by Alliance Air.

(d) and (e) Air India plans to introduce 3 flights each effective from December 2002 on Mumbai/Paris/New York/ Paris/Mumbai and Mumbai/Delhi/Frankfurt/Delhi/Mumbai.

Subject to availability of aircraft capacity Indian Airlines has plans to increase services on some routes in the Winter Schedule effective from October, 2002.

Flood Management Programme

3122. SHRI PRIYA RANJAN DASMUNSI: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether his Ministry has received any comprehensive proposal in the Tenth Plan from Government of West Bengal to manage the flood situation, river erosion and embankment expansion programme in the districts of Murshidabad, Malda, Uttar Dinajpur, Dakshin Dinajpur, Cooch-Behar and Jalpaiguri due to devastating floods arising out of Ganga, Fulhar, Nagar, Mahananda, Suy, Jaldhaka, Teesta, Tosha, Monsai, Atrayee, Punarbhav, Tangan Rivers in North Bengal; (b) if so, the details thereof;

(c) whether the Government propose to take any initiative with Government of West Bengal to draw a comprehensive flood management programme to save North Bengal in the Tenth Plan; and

(d) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRIMATI BIJOYA CHAKRAVARTY): (a) and (b) No, Sir. However, the Government of West Bengal had submitted a perspective plan to the Working Group on Flood Control Programme for the Tenth Five Year Plan (2002-2007) which was constituted by the Planning Commission to formulate the Tenth Five Year Plan. An outlay of Rs. 1300 crore was proposed by West Bengal for Tenth Plan for Implementation of embankment schemes, anti-erosion schemes, and drainage schemes etc. in the State against which the Working Group recommended an outlay of Rs. 1000 crore. The final decision in this regard is to be taken by the Planning Commission.

(c) and (d) Flood Management being a State subject, preparation/drawing up of the comprehensive flood management programme to save North Bengal in the Tenth Plan is the responsibility of the Government of West Bengal. The Government of India renders assistance that are technical, catalytical and promotional in nature.

Programme to Eliminate Child Labour

3123. SHRIMATI RENUKA CHOWDHURY: Will the Minister of LABOUR be pleased to state:

(a) whether the Government with the assistance of International Labour Organisation (ILO) have initiated any programme to eliminate Child Labour in various States including Andhra Pradesh;

(b) if so, the objectives of the programme alongwith the details of rehabilitation process; and

(c) the amounts earmarked to implement the programme ?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI ASHOK PRADHAN): (a) to (c) The major Government initiative is the scheme of National Child Labour Projects (NCLPs) currently under implementation in 100 districts in the country, ILO is implementing Integrated Area Specific Projects in five districts in the country namely Mirzapur.and Ferozabad (Uttar Pradesh), Jaipur (Rajasthan) Virudhunagar and Coimbatore (Tamil Nadu) through the governments' National Child Labour Project Societies. ILO is also implementing a State Based Project in Andhra Pradesh.

The objective of the ILO programme is to contribute to the elimination of child labour in the selected areas by preventing, withdrawing and eliminating children from hazardous work, through training of the key functionaries, awareness raising development and implementation of replicable pilot interventions etc. The amounts earmarked for the programme are Ferozabad (US\$ 439,327), four Districts: Mirzapur, Jaipur, Virudhunagar and Coimbatore (US \$ 417,448 each) and Andhra Pradesh State-based project (US \$ 4,551,804).

Rehabilitation of Tendu Leaves Farmers

3124. SHRI RAMESH CHENNITHALA: Will the Minister of AGRICULTURE be pleased to state:

(a) the action being taken to rehabilitate the Tendu Leaves Farmers who are likely to lose their livelihood due to the proposed ban on tobacco products.

(b) whether the Government propose to provide grants to them to cultivate any other alternate crop; and

(c) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI HUKUMDEO NARAYAN YADAV): (a) As per the information received from Ministry of Health and Family Welfare, at present there is no proposal to ban tobacco products.

(b) and (c) Question does not arise.

Linking of Rivers

3125. SHRI SAVSHIBHAI MAKWANA: SHRI E.M. SUDARSANA NATCHIAPPAN:

Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the Government are considering any plan to connect the rivers of North to South and East to West fo fully harvest their potential; and

(b) if so, the details thereof and the time by which it is likely to be implemented ?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRIMATI BOJOYA CHAKRAVARTY): (a) and (b) In 1980, the Ministry of Water Resources, then known as the Ministry of Irrigation, formulated a National Perspective Plan for water resources development which envisages inter linkages among Peninsular Rivers and Himalayan Rivers for transferring water from water surplus basins to water deficit areas for optimum utilisation of water resources. The Government of India has established the National Water Development Agency (NWDA) in 1982 as an autonomous society to carryout water balance and other studies and prepare feasibility reports. NWDA has identified 30 links under the National Perspective for preparation of the feasibility reports and has completed feasibility reports of 6 links under Peninsular Component. It is programmed to complete feasibility reports of all the identified water transfer link schemes under the Peninsular Component by the year 2004 and those under the Himalayan Component by the year 2008. The implementation of the National Perspective Plan would only be possible if the concerned co-basin States agree to the water linkage proposal and provide other logistical support necesary for project implementation.

[Translation]

Corruption in Construction of Expressway

3126. SHRI MANSINH PATEL : SHRI MANSUKHBHAI D. VASAVA :

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state :

(a) whether any corruption was detected in the construction of expressway on Vadodara-Ahmedabad National Highway;

(b) if so, the details thereof; and

(c) the action taken so far by the Government to punish the guilty ?

THE MINISTER OF STATE OF THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (MAJ. GEN. (RETD.) B.C. KHANDURI) :

(a) The investigation conducted so far has not revealed any act of corruption.

(b) and (c) Do not arise.

[Translation]

Widening of Old Bridges on NHs in M.P.

3127. SHRI SATYAVRAT CHATURVEDI : SHRI SUNDER LAL TIWARI :

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state :

(a) the number of old bridges on National Highways in Madhya Pradesh which have outlives their life span at present;

(b) whether the Government propose to widen the old bridges in order to ease traffic congestion;

(c) if so, the action being taken in this regard; and

(d) if not, the reasons therefore ?

THE MINISTER OF STATE OF THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (MAJ. GEN. (RETD.) B.C. KHANDURI) :

(a) 20 Nos. of bridges require reconstruction since these existing bridges are beyond economical repair.

(b) to (d) Yes, Sir. Widening of old and narrow bridges are proposed to be taken up in a phased manner, subject to availability of funds.

[English]

Marine Parks

3128. SHRI R.L. JALAPPA : Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state :

(a) whether the Government of Karnataka has sent any proposal for setting up a marine park to utilize the 320 km. coastal stretch of the State; and

(b) if so, the action taken by the Government to approve the said proposal ?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI N.T. SHANMUGAM) : (a) No, Sir.

(b) Does not arise.

Removal of Check-Posts on National Highways

3129. SHRI VILAS MUTTEMWAR : Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state :

(a) whether many States have set up such checkposts for granting 'right of way' of National Highways to collect taxes;

(b) if so, the names of States which have set up such check-posts and the number thereof;

(c) whether the setting up of such check-posts is against the provisions of National Highways Act;

(d) if so, whether any discussion has been held with the concerned States for the removal of the check-posts; and

(e) if so, the reaction of the State Governments thereto?

THE MINISTER OF STATE OF THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (MAJ. GEN. (RETD.) B.C. KHANDURI) : (a) Some State Governments have erected check-posts within the 'right of way' of National Highways to collect taxes.

(b) Details are given in the enclosed statement.

(c) As per extant policy of the Government, erection of check-posts/barriers on National Highways within the 'right of way' is not permitted. However, the State Governments may erect tax collection barriers outside the 'right of way' on National Highways, with prior permission of the Central Government.

(d) and (e) The matter for removal of such checkposts/barriers falling within the 'right of way' on National Highways has been taken up at various levels including Chief Ministers of the concerned States.

Statement

State-wise Position on Check-Posts/Gates

S.No.	Śtates	No. of locations	Nature of taxes
1.	Assam	92	Sales, Excise, Forest, Agriculture, Municipal Law & Order
2 .	Delhi	5	Entry tax
3.	Gujarat	8	Commercial
4.	Himachal Pradesh	6	Excise Tax
5.	Karnataka	13	Commercial, Forest, Excise and Law & Order
6 .	Kerala	9	Sales, Road Tax and Forest check posts
7.	Manipur	36	Commercial, Octrol, Forest, Excise, Law and Order
8.	Meghayala	24	Commercial, Octroi, Forest, Excise, Law and Order and Royalty (distt. councils)
9.	Oriasa	107	Commerical, Octroi, Forest, Sales, Municipal
10.	Rajasthan	9	Commercial, Municipal
11.	Uttaranchal	20	Forest, Sales Tax
12,	Uttar Pradesh	16	Trade Tax

[Translation]

Employment Policy

3130. SHRI BIR SINGH MAHATO : Will the Minister of LABOUR be pleased to state :

(a) whether the Government have taken any steps to formulate an employment Policy;

- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI ASHOK PRADHAN) : (a) to (c) planning for employment generation is a part of the Five Year Plan and there is no separate employment policy. However, the Tenth Plan will focus on providing gainful high quality employment to the additions to the labour force and it will be one of the monitorable objectives for the 10th Plan and beyond. The growth strategy of the 10th Plan would lay emphasis on the rapid growth of those sectors which are likely to create high quality employment opportunities and deal with the policy constrains which discourage growth of employment. Particular attention would be paid to the policy environment influencing a wide range of economic activities which have a large employment potential.

[English]

Ayurvedic Treatment in Al Flights

3131. SHRI P.C. THOMAS : SHRI T. GOVINDAN :

Will the Minister of CIVIL AVIATION be pleased to sates :

(a) whether the Government propose to provide Ayurvedic treatment like massages etc. in Air India/Indian Airlines flights; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI SHRIPAD YASSO NAIK) : (a) and (b) Efforts are being made to find out the feasibility and modalities of providing Ayurvedic treatment like massages etc. on board Air India flights. As regards Indian Airlines, there is no proposal to provide Ayurvedic treatment on their flights.

Technology Mission on Coconut

3132. SHRI GEORGE EDEN : Will the Minister of AGRICULTURE be pleased to state :

(a) whether the State Government of Kerala has made any representation for inclusion of component for cut and removal of disease advanced Palms in Technology mission on Coconut;

- (b) if so, the details thereof; and
- (c) the action taken in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI HUKUMDEO NARAYAN YADAV): (a) and (b) Government of Kerala submitted a Memorandum in which it was sought to include under Technology Mission on Coconut, a component for cutting and removal of root wilt disease advanced 80 lakh coconut palms with financial assistance of Rs. 200 crores over a period of 5 yeas. In addition, cutting and removal of 40 lakh senile coconut palms was also proposed besides production of 120 lakh seedlings.

(c) The approved scheme of Technology Mission on Coconut has focus on technology development, demonstration and adoption in the field of insect/pest and disease management; processing and product diversification; and market research and promotion, having synergy and integration of programmes. The Mission propose to bridge the gaps through appropriate new programmes and to ensure adequate, appropriate, timely and concurrent attention to all links in production, processing and product diversification etc. Under the Technology Mission on Coconut only specific projects for development, demonstration and adoption of technologies, other than routine programmes, are considered and approved by the Project Approval Committee of the Coconut Development Board.

The Coconut Development Board, under the project integrated farming in coconut holding for productivity improvement, has so far provided Rs. 53.27 crores since 1987-88 to Government of Kerale mostly for cutting and removal of diseased coconut palms. This has helped in decreasing the intensity of the root wilt disease from 32.4 to 24.0 percent. The problem of such a magnitude cannot be tackled only through the efforts of the Government by providing compensation. Community movement seems to be essential to eradicate root wilt disease affected coconut palms and mildly affected palms have to be managed with scientific management practices to obtain high yields. This will require a strong extension system at the State level. The State Government has been informed accordingly.

Resurgence of Tourist Arrival

3133. SHRI G.S. BASAVARAJ : Will the Minister of TOURISM AND CULTURE be pleased to state :

(a) whether there has been a substantial improvement in the arrival of tourists from western countries like United States and United Kingdom after diluting travel advisories by these countries for their citizens in regard to India;

(b) if so, the details thereof and whether Australia and Japan had also earlier revised their Travel advisories in regard to India.

(c) if so, whether the Government proposed to consolidate this opportunity in the longer terms; and

(d) if so, the details thereof ?

THE MINISTER OF TOURISM AND CULTURE (SHRI JAG MOHAN) : (a) to (d) The recent dilution of travel advisories by a number of major countries including United States, United Kingdom, Australia and Japan is likely to have a positive impact in the tourist generating markets as per reports received. A reassurance campaign simultaneously is being reinforced to position India overseas as a safe and attractive destination through advertising, participation in fairs and exhibitions organizing of workshops, seminars and press conferences, dissemination of information, familiarisation of media personalities and travel trade under the Government's hospitality programme, and providing support for brochure production and joint advertising with the travel trade in these markets.

[Translation]

Function of Agricultural Industries in the Country

3134. SHRI RADHA MOHAN SINGH : Will the Minister of AGRICULTURE be pleased to state :

(a) the present status of the agricultural industries in the country;

(b) the details of the measures taken by the Government to improve the functioning of these industries;

(c) the amount provided by the Government therefor; and

(d) the steps to be taken by the Government in the Tenth Five year Plan for the healthy development of this industry ? THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI HUKUMDEO NARAYAN YADAV): (a) and (b) Agricultural industries include both food and non-food industries. According to a recent study got conducted through National Council for Applied & Economic Research (NCAER), the overall growth of food processing industries was 5.8% during the 9th Plan. A number of policy initiatives have been taken by the Government from time to time and financial assistance is being extended through plan Schemes for the development of this sector.

With regard to agro and rural industries, the Government, through the Khadi and Village Industries Commission (KVIC) is implementing the Rural Employment Generation Programme (REGP) throughout the country for the development of agro and rural industries. The cumulative State-wise projects sanctioned under REGP as on 30.6.2000 was 1,40,685. Under the Scheme the KVIC provides margin money assistance at the rate of 25% of the project cost upto Rs. 10 lakhs and for the project above Rs. 10 lakhs and upto Rs. 25 lakhs, rate of margin money is 25% of Rs. 10 lakhs plus 10% on remaining cost of the project.

(c) An amount of Rs. 195 crores was utilized under Plan funds by the Ministry of Food Processing Industries during the 9th Plan.

The funds released by the Government to Khadi and Village Industries Commission under Rural Employment Generation Programme (REGP) during the last three years were as under :

Year	Rs. in lakhs
1999-2000	1103
2000-2001	11000
2001-2002	15000

(d) During the 10th Plan, the Ministry of Food Processing Industries has given a special emphasis on infrastructure development like food parks, value added centres integrated cold chain, irradiation etc. Besides, Schemes for quality assurance, backward and forward integration are also proposed for implementation.

For strengthening of Khadi and Village Industries sector, a special package was announced by the Government on 14.5.2001, which is under different phases of implementation. The Package inter-alia provides for insurance cover to Khadi artisans, option between rabate and Market Development Assistance (MDA), creation of packaging and design facilities, measures to promote marketing, brand building and cluster development, technology upgradation, quality control, marketing through publicity and advertisement etc.

[English]

Conservation of Dolphins in Ganga

3135. SHRI CHANDRA VIJAY SINGH : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether the Environment Experts have suggested declaration of 6.5 kms. of the River Ganga, between Narora and Bijnor in Uttar Pradesh, as a protected area to conserve rear extinct species, like the River Dolphin;

(b) if so, the steps taken by the Government to declare this area as a protected area; and

(c) the progress made in this regard so far ?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI T.R. BAALU) : (a) to (c) Power to notify protected areas (national parks and sanctuaries) vests with the state governments under the Wild Life (Protection) Act 1972. Therefore for notifying protected areas approval of Central Government is not required.

Further, the State government of Uttar Pradesh has informed that there is no proposal under consideration of the state government t declare 65 kms stretch of river Ganga, between Narora and Bijnor, as a protected area.

Development of Agriculture Sector

3136. DR. JASWANT SINGH YADAV : Will the Minister of AGRICULTURE be pleased to state :

(a) the details of the steps taken by the Government to develop agriculture sector in the country, particularly in Rajasthan during the Tenth Plan; and

(b) the details of achievements and failures noticed in this sector, State-wise during Ninth Plan ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI HUKUMDEV NARAYAN YADAV): (a) The steps taken up by the Government to develop agriculture sector in the country including Rajasthan during the Tenth Five Year Plan *inter-alia* include on-farm water management for increasing crop production in Eastern India, Technology Mission for Horticulture Development in North East, Macro Management in Agriculture including Watershed Development Programme, Establishment of network of agri-clinic and agri-business centres, Construction/renovation/expansion of rural godowns and cold storages, Development of Marketing infrastructure, Cooperative sector reforms and Promotion of organic farming.

(b) The detail of State-wise final estimates of area, production and yield of total foodgrains and oilseeds during 1998-99 to 2000-01 are given in the enclosed statements-1 and II.

State	Area (Thousand Hectares)			Production (Thousand Tonnes)			Yield (Kg/Hec)		
	1998-99	1999-2000	2000-2001 (Final)	1998-99	1999-2000	2000-2001 (Final)	1998-99	1999-2000	2000-2001 (Final)
1	2	3	4	5	6	7	8	9	10
Andhra Pradesh	7370.00	7138.0	7286.4	14905.0	13696.2	14534.7	2022	1919	1995
Arunachal Pradesh	180.6	186.9	183.6	187. 9	210.2	202.7	1040	1125	1104
Assam	2666.9	2869.0	2887.5	3434.0	4042.0	4166.5	1288	1409	1443
Bihar	8966 .1	8898.1	7252.5	13625.9	14387.9	12055.1	1520	1617	1662
Jharkhand			1836.0			2011.0			1095

Statement-I

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129 Written Answers

	2	3	4	5	6	7	8	9	10
Goa	69.1	68.1	68.7	164.4	219.8	153.9	2379	3228	2240
Gujarat	3903.7	3416.3	3147.9	5566.7	4051.7	3679.9	1426	1186	1169
Haryana	4490.1	4287.4	4290.9	12123.2	13063.2	13251.5	2700	3047	3088
Himachal Pradesh	843.3	823.3	836.5	1490.7	1444.3	1455.5	1768	1754	1740
Jammu & Kashmir	880.7	880.9	907.8	1519.6	1328.5	1121.4	1725	1508	1235
Karnataka	7416.0	7665.9	7790.0	6. 9996	9859.3	10949.0	1348	1286	1406
Kerala	388.7	378.9	375.8	754.5	793.3	772.6	1941	2094	2056
Madhya Pradesh	17877.6	17603.6	9845.8	19501.2	21272.1	8930.4	1091	1208	907
Chhattisgarh	-	-	4569.0		-	3652.1	-	-	799
Maharashtra	13094.3	13636.6	13319.7	12752.8	12700.9	10076.4	974	931	757
Manipur	169.9	161.4	164. 2	392.3	375.7	377.6	2309	2328	2300
Meghalaya	134.3	136.3	131.2	187.8	208.7	203.0	1398	1531	1547
Mizoram	82.4	59.3	60.9	135.0	105.6	124.0	1638	1781	2036
Nagaland	211.8	215.5	210.5	282.0	210.5	277.0	1331	977	1316
Orissa	5367.9	5487.7	5244.6	5793.1	5622.5	4984.8	1079	1025	950
Punjab	6123.7	6256.0	6280.0	22906.9	25201.4	25323.6	3741	4028	4032
Rajasthan	13480.6	10953.3	11358.9	12944.5	10684.1	10035.8	960	975	884
Sikkim	76.0	78.3	76.1	90.7	103.1	103.2	1193	1317	1356
Tamil Nadu	36 76 .1	3828.4	3935.9	9418.7	8968.8	8903.4	2562	2343	2262
Tripura	266.4	242.3	253.9	499.4	513.5	523.1	1875	2119	2060
Uttar Pradesh	20778.5	20862.2	20101.5	40417.2	45649.6	42320.1	1945	2188	2105
Uttaranchal			1008.3		-	1726.4	-	-	1712
West Bengal	6537.8	6849.2	6240.6	14367.2	14915.6	13834.5	2198	2178	2217
A & N Islands	12.9	11.5	12.2	26.7	28.7	30.9	2070	2496	2533
D & N Haveli†	19.5	21.8	20.6	23.0	30.4	25.9	1179	1394	1257
Daman & Diu	3.3	2.8	3.3	4.3	6.9	4.3	1303	2464	1303
Delhi	50.7	53.4	50.1	40.3	42.9	40.0	7 9 5	803	728
Pondicherry	28.2	31.5	32.2	55.3	64.3	65.6	1961	2041	2037
Total	125167 1	123103.9	119783.1	203606.9	209801.5	195915.9	1627	1704	1636

Statement-II

Final Estimates of Area, Production and Yield of Total Ollseeds

State/U.T.	Area ('000 Hectares)			Prod	uction ('000 to	onnes)	Yield in Kgs. per hectares			
	1998-99	1999-2000	2000-2001 (Final)	1 996-99	1999-2000	2000-2001 (Final)	1 998-99	1999-2000	2000-2001 (Final)	
1	2	3	4	5	6	7	8	9	10	
Andhra Pradesh	2747.3	2566.2	2675.6	2465.8	1375.2	2390.4	898	536	893	
Arunachal Pradesh	24.7	25.5	24.8	23.9	25.7	24.2	968	1006	976	
Assam	325 <i>A</i>	322.1	310.4	154.2	147.9	160.0	474	459	515	
Bihar	339.5	216.1	171.0	189.8	156.6	141.5	792	725	327	
Jharkhand	-	-	50.1	-	-	34.3	-	685	-	
Goa	1.4	1.3	1.8	2.5	2.3	3.0	1785	1769	1667	
Gujarat	2933 <i>.</i> 4	27 99 A	2695 .0	3883.2	1733.3	1696.8	1324	619	630	
Haryana	558.3	463.0	453.5	714.3	607.0	625.8	1279	1311	1380	
Himachal Pradesh	19.2	19.4	18.9	9.9	10.2	10.5	516	526	556	
Jammu & Kashmir	70.5	75.9	70 <i>.</i> 4	51.0	53 <i>.</i> 4	49.7	723	704	706	
Kamataka	2437.1	1982.4	2197.8	1671.3	1192.5	1372.4	686	602	624	
Kerala	13.6	9.5	8.8	8.1	5.8	5.7	596	611	648	
Madhya Pradesh	6214.2	5916.2	5612.5	5675.9	5811.3	4145.3	913	962	739	
Chhattisgarh	-	-	275.5	-	-	86.4	-	-	321	
Maharashtra	2674.6	2739.6	2523.3	2573.0	2668.6	2087.1	962	974	827	
Manipur	2.2	2.6	2.3	1.0	1.2	1.1	455	462	478	
Meghalaya	9.1	9.3	8.7	6.1	6.2	5.8	670	667	667	
Mizoram	7.3	72	7.2	7.5	7.2	5.4	1027	1000	750	
Nagaland	36.7	43.0	36.3	35 <i>.</i> 4	43.3	34.6	965	1007	953	
Orissa	376.6	342.5	277.3	160.6	160.8	117.8	424	469	425	
Punjab	158.4	104.7	87.4	170.5	111.7	88.9	1076	1067	1017	
Rajasthan	4305.2	3635.4	26 45.7	3815 <i>.</i> 4	3405.8	2032.1	886	937	768	
Sikkim	9.7	10.0	10.0	5.1	7.6	7.3	526	760	730	

133 Written Answers

1	2	3	4	5	6	7	8	9	10
Tamil Nadu	995.7	998.8	1056.0	1644.0	1481.5	1584.2	1651	1483	1500
Tripura	7.6	6.2	6.3	5.5	4.2	4.6	724	677	730
Uttar Pradesh	1561.1	1479 <i>.</i> 4	1395.4	1088.7	1286.7	1095.5	697	870	785
Uttaranchal	-	-	22.0	-	-	14.5	-	-	659
West Bengal	492.0	502.9	599.6	382.5	406.2	570.2	777	808	951
D & N Haveli	0.1	0.1	0.1	0.1	0.1	0.1	-	-	-
Pondicherry	1.1	1.0	1.3	2.2	2.6	2.2	2000	2600	1692
Delhi	4.8	2.7	4.8	0.7	6.0	0.7	146	222	146
All India	26228.8	24282.4	23249.8	24748.2	20715.5	18400.1	944	853	791

Directives to Kerala State Pollution Control Board

3137. SHRI N.N. KRISHNADAS : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether the Central Pollution Control Board have given any directives to the Kerala State Pollution Control Board regarding the new check measures in some industrial development areas particularly Palghat to control the pollution; and

(b) if so, the details thereof ?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI T.R. BAALU) : (a) and (b) The Kerala State Pollution Control Board has conducted a study on preparation of Zoning Atlas for sitting of industries for Palakkad District with the technical and financial support and training from the Central Pollution Control Board. The study recommends restriction of sitting of highly polluting industries that do not suit the district due to its environmental sensitivity. The Central Pollution Control Board has asked the Kerala State Pollution Control Board to take necessary action for implementation of the recommendation of the study including the siting guidelines for Palakkad District in consultation with the concerned stakeholders.

Abolition of Air Travel Tax

3138. SHRI IQBAL AHMED SARADGI : SHRI Y.V. RAO : SHRI SADASHIVRAO DADOBA MANDLIK : SHRI C.N. SINGH :

Will the Minister of TOURISM AND CULTURE be pleased to state :

(a) whether the Government propose to abolish Inland air travel tax to attract tourists in the country;

(b) if so, the steps initiated in this direction so far; and

(c) the time by which the tax is likely to be abolished?

THE MINISTER OF TOURISM AND CULTURE (SHRI JAG MOHAN) : (a) to (c) The matter of waiving IATT for all regions in the country has been taken up with the Ministry of Finance.

The Ministry of Finance vide notification dated 2nd May, 2000 has provided Inland Air Travel Tax (IATT) exemption for travel within the North-Eastern region comprising of the States of Assam, Arunachal Pradesh, Meghalaya, Manipur, Mizoram, Nagaland and Tripura. The Ministry of Finance vide further notification dated 1st March, 2002 has enlarged the scope of exemption to cover all travels to, from and within the North-Eastern region.

[Translation]

Flight Schedule

3139. SHRI SHIVAJI MANE : Will the Minister of CIVIL AVIATION be pleased to state :

(a) the criteria adopted in drawing the flight acheduled of Indian Airlines and other private airlines;

(b) the manner in which the flight schedule in drawn;

(c) whether the passenger of Indian Airlines reach their destinations late in comparison to the private airlines due to lack of coordination between flight schedule of these airlines; and

(d) the steps being taken by the Government to ensure proper coordination between flight schedule of Indian Airlines and other private airlines ?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI SHRIPAD YASSO NAIK) : (a) The flight schedules are decided and prepared by the airlines themselves on the basis of commercial inputs and operational feasibility.

(b) All airlines including private scheduled airlines submit flight schedule prepared by them to various owners of the airports like Airports Authority of India, Air Hqrs., Naval Hqrs., HAL Bangalore, Cochin International Airport Ltd., for time slot approval. These schedules are also submitted to Bureau of Civil Aviation Security for security clearance. The flight scheduled are finally approved by DGCA based on the approvals received from these agencies.

(c) No Sir.

(d) Does not arise.

Civil Aviation Projects

3140. PROF. DUKHA BHAGAT : Will the Minister OF CIVIL AVIATION be pleased to state :

(a) the details of schemes/projects implemented in the country during the Ninth Five Year Plan for development of civil aviation;

(b) the funds allocated by the Union Government during the said period and thereafter, project-wise;

(c) the States which have been prioritized under this scheme; and

(d) the current status of developmental works undertaken during the current financial year, project-wise?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI SHRIPAD YASSO NAIK) : (a) Airports Authority of India (AAI) has spent a total amount of Rs. 1687 crores in the Ninth Five Year Plan on its schemes and projects implemented at various airports. These schemes/projects include construction of New Technical Block cum Control Tower at Chennai, Vadodara and Indore: construction of Terminal Building at Banglore Bhubaneshwar, Dimapur, Hyderabad, Indore, Guwahati, Imphal, Jammu, Jodhpur, Bagdogra, Silchar, Tirupati, Patna and Port Blair Airports; strengthening and extension of Runway and allied works at Agra, Channai, Calicut, Delhi, Dimapur, Goa, Gaya, Guwahati, Hyderabad, Indore, Jabalpur, Joraht, Mumbai, Raipur, Rajkot, Rajahmundry, Ranchi, Shimla, Thiruvananthapuram, Tirupati, Udaipur, Vijaywada; construction of Import Cargo at Amritsar are completed. Extension of Apron, construction of Boundary Wall, Taxi-track, Remote Parking Bays etc. are taken up depending upon the traffic requirements and availability of funds and resources.

(b) During the Ninth Five Year Plan, the Union Government gave a total budgetary support of Rs. 1.25 crores for development of Airports at Amritsar, Aurangabad, Port Blair and airports in the North-East region and other crucial areas.

(c) The projects were undertaken on the basis of demands from airlines and availability of resources.

(d) The Airports Authority of India (AAI) has earmarked funds of Rs. 645.70 crores for the expansion and development of various airports in the country during the year 2002-2003. Such projects depend upon the traffic requirements, availability of resources, weather conditions etc. and are taken up in a phased manner depending upon the particular need of the airport. All the worlds such as construction of Fire Station, Hanger, Cargo Complex, Boundary Wall terminal building Control Tower, extension and strengthening of runway etc. are as per schedule. The Progress of work of all the projects are closely monitored at Regional levels as well as at corporate level for timely completion.

Pollution in Major Cities

3141. PROF. RASA SINGH RAWAT : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

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(a) whether any study has been conducted to identify level of pollution in major cities of the country including Rajasthan;

(b) if so, the details of pollution levels in these cities, State-wise;

(c) whether the Government are aware that air pollution/water pollution is increasing at an alarming rate in Jaipur and Ajmer;

(d) if so, the guidelines issues by the Government and measures adopted to check air pollution due to increasing number of vehicles;

(e) if so, the details thereof; and

(f) the number of complaints received by Pollution Control Board against the units spreading pollution during the last two years alongwith the action taken thereon ?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI T.R. BAALU) : (a) and (b) A Network of Ambient Air Quality Monitoring Stations (295) has been established in the major cities of the country, including the cities of Rajasthan, Ambient air quality data for the cities with population more than 1 million is given is the enclosed statement.

(c) The ambient air quality monitoring carried out during the years 2000 and 2001 in Jaipur indicated that there is no increase in air pollution levels. However, levels of Suspended Particulars Matter (SPM) and Respirable Suspended Particulate Matter (RSPM) are higher than the prescribed environmental norms, which may partially be due to the natural dusty conditions prevailing in this area. To combat the problem of air pollution from vehicular emissions, the Government of Rajasthan has prepared a multi-pronged action plan. The water pollution in the cities of Jaipur and Ajmer is mainly due to increase in the generation of sewage and its inadequate treatment.

(d) and (e) The Government have taken several measures to control vehicular pollution in the country, which include the following :

 Emission standards for on-road vehicles and mass emission standard for new vehicles have been notified under the Motor Vehicles Act, 1988 and are enforced by the Transport Departments of the State Governments.

- Unladed petrol is supplied in the entire country from 1.2.2000 and diesel with 0.25% sulphur maximum content is supplied from 1.1.2000 in the entire country. Low sulphur (0.05% maximum) fuel (petrol and eisel) has also been introduced in major cities.
- Compressed Natural Gas (CNG) is supplied for automobiles through a number of retail outlets in Delhi and Mumbai to cater to the CNG vehicles.
- India 2000 norms akin to Euro I norms for registration of four wheeled private (noncommercial) vehicles were made effective from 1.6.1999 in Naitonal Capital Region (NCR) and on and after 1.4.2000 in the entire country for all categories of vehicles.
- Bharat Stage II norms akin to Euro-II norms for registration of four wheeled private (noncommercial) vehicles were made effective from 1.4.2000 in NCR, from 1.1.2001 in Mumbai (including Greater Mumbai) and from 1.7.2001 in Kolkata and Chennai.
- Bharat Stage II emission norms akin to Euro II norms for heavy vehicles have been made effective from 24.10.2001 in respect of National Capital Territory of Delhi, and in Mumbai (inlcuding Greater Mumbai), Kołkata and Chennai from 31.10.2001.
- --- Emission norms for Compressed Natural Gas (CNG) driven vehicles have been made effective from 9.2.2000.
- Comprehensive emission norms for CNG driven vehicles including safety and procedural requirements for type approval of CNG and LPG operated vehicles were notified on 19.11.2001.
- Emission norms for Liquified Petroleum Gas (LPG) driven vehicles have been noified on 24.4.2001.

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(f) Out of 249 complaints received during last two years, 1999 have been disposed of till date.
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Statement

8ank in 2000	Agglomeration/ City (1 million +	Total Population in 2001		2001 in resi	of pollution in dential areas nual average)	
	Population)		SPM	RSPM	NOx	SO₂
	2	3	4	5	6	7
	Greater Mumbai	16,368,084	243	81	25	12
2.	Kolkata	13,216,546	239	102	66	16
l.	Delhi	12, 791,45 8	311	180	29	14
.	Chennai	6,424,624	82	66	11	7
.	Banglore	5,686,844	106	87	26	11
i .	Hyderabad	5 ,533 ,640	115	77	23	12
	Ahmedabad	4,519,278	220	198	3,6	10
l.	Pune	3,775,525	245	115	87	47
).	Surat	2,811,466	#	_	-	-
0.	Kanpur	2,690,486	570	202	16	18
1.	Jaipur	2,324,319	320	134	32	11
2.	Lucknow	2,266,933	341	173	31	13
3.	Nagpur	2,122,965	277	83	19	10
4.	Patna	1,707, 429	356	-	15	13
5.	Indore	1,639,844	290	*	17	23
6.	Vadodara	1,492,898	-	48	14	5
7.	Bhopal	1,454,830	114	84	19	14
8.	Coimbatore	1 ,446 ,034	-	-	-	-
9.	Ludhiana	1,395,053	-	•	31	11
0.	Kochi	1,355,406	232	119	24	15
1.	Visakhapatnam	1,329,472	194	- 93	28	15

345

1,321,410

#

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1	2	3	4	5	6	7
23.	Varanasi	1,211,749	428	96	12	11
24.	Madurai	1,194,665	108	-	23	5
5.	Meerut	1,167,399	-	-	-	-
6 .	Nashik	1,152,048	202	72	21	27
7.	Jabalpur	1,117,200	184	87	20	BDL
8.	Jamshedpur	1,101,804	-	-	-	-
9 .	Asansol	1,090,171	-	-	-	-
0.	Dhanbad	1,064,357	-	-	-	-
1.	Faridabad	1,054,981	334	-	16	23
2.	Allahabad	1,049,579	-	-	-	-
3.	Amritsar	1,011,327	-	-	-	-
4.	Vijaywada	1,011,152	-	-	-	-
5.	Rajkot	1,002,160	-	-	-	-
	Total	107,881,836				

Note :

"---"Data not available/Monitoring not done/Station not in operation.

""Data to be verified.

"Monitoring data as prepared by SPCB/NEERI/Universities under National ambient air quality monitoring programme. BDL Beyond detection level.

[English]

Assistance to West Bengal for Tourism Development

3142. SHRI SUNIL KHAN : Will the Minister of TOURISM AND CULTURE be pleased to state :

(a) whether Mukutmonipur in the district of Bankura in West Bengal has come up as a place of tourist interest;

(b) if so, whether the Government propose to provide any assistance to the State Government in bringing up infrastructural facilities of international standard at the tourist spot;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF TOURISM AND CULTURE (SHRI JAG MOHAN) : (a) Mukutmonipur in the district of Bankura is one of the places of tourist interest in West Bengal.

(b) to (d) Development of tourist places is primarily undertaken by the State Governments/UT Administrations. The Department of Tourism has, however, been providing financial assistance for tourism projects identified in consultation with them. The new schemes for the X Plan, however, are – Integrated development of travel circuits and development of destinations. Projects are to be identified and implemented in consultation with the State Governments/UT Administrations.

Failure of X-ray Machines at Kolkata Airport

3143. SHRI P.R. KYNDIAH : Will the Minister of CIVIL AVIATION be pleased to state :

(a) whether the X-Ray machines installed at the Netaji Subhas Chandra Bose International Airport at Kolkata failed to detect weapons which were being carried by the Thai Airways passengers;

(b) if so, the details thereof;

(c) whether any enquiry has been conducted and responsibility fixed for the lapses; and

(d) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI SHRIPAD YASSO NAIK) : (a) to (d) The following objectionable materials were detected by the X-Ray machines installed at Kolkata Airport from a passenger who was to take Thai Airways flight on 15.5.2002:

- (i) 4 pieces of sword measuring 16" approx.,
- (ii) 4 pieces of hollow club of 10" dimension,
- (iii) 2 pieces of model of axes.

These materials were detected during primary frisking conducted by CISF personnel. Since the passenger had stated that these items were carried for Ram Lila Ceremony in Bangkok, he was allowed to carry them. However, during secondary ladder point frisking conducted by the airline's personal, these items were recovered and the passenger was hended over to the Police and a case was registered against him.

The officer of the CISF who had cleared his baggage initially, has been placed under suspension for having cleared the objectionable items.

Construction of Major Dams

3144. SHRI VIRENDRA KUMAR : Will the Minister of WATER RESOURCES be pleased to state :

(a) the number of major dams under construction in the country;

(b) the target set for the completion of those dams; and

(c) the progress of each river dam project, as on date ?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRIMAŢI BIJOYA CHAKRAVARTY) : (a) to (c) The details of 159 major ongoing irrigation projects in the country are given in the enclosed statement.

Statement

(Rs. in Orore/Potential in Th.Ha.)

S.No.	Project Name	Started in Plan	Estimat	ed cost	Expenditure upto end of IX Plan		Achievement of Potential upto end of IX	Districts Benefited	Likely Year of Completion
			Original	Latest			Plan*		
1	2	3	4	5	6	7	8	9	10
	ANDHRA PRADESH								
1.	Jurala (Priyadarshini)	VI	76.40	512.00	492.25	19.75	36.17	Mahaboob Nagar	2006-07
2.	Nagarjuna Sagar	H	91.12	1000.00	1056.40	56.40	839.58	Khammam, Prakasham, Nellore, Guntur, Krishna, Nalgonda	2006-07
3.	Pulivendula Branch Canal	IV	2.98	90.73	50.25	40.48	14.74	Cuddapah, Kumool	2006-07
4.	Singur	v	29.75	180.00	169.62	10.38	0.00	Medak	2006-07
5.	Somasila	V	17.28	46 7.00	397.00	70.00	14.74	Nellore	2006-07
6.	Sriram Sagar Stage-I	111	40.10	2550.00	1967.30	582.70	342.20	Nizamabed, Warrangal, Karim Nagar	2006-07
7.	Srisailam Left Br. Canal	Vì		1186.00	487.28	698.72	0.00	Nalgonda	Beyond X Plan

SRAVANA 14, 1924 (Saka)

ailam Right ich Canal gu Ganga isadhara Stage-I asadhara Stage-I adi Barrage) iru Reservoir er supply mes) galanadu aru Nagari Ph.II isAM	VI VI VI VI XI	220.22 8.78 107.35	1600.00 2149.00 109.00 749.83 335.34 85.00 392.10	1252.32 1477.36 104.49 26.39 344.04 42.65	347.68 671.64 4.51 723.44 -8.70	40.22 29.52 58.26 0.00 Water Supply	Kumool Kumool, Cuddepeh, Natiore Srikakulam Srikakulam E. Godavari	2008-07 2006-07 2003-04 2006-07 2006-07
asadhara Stage-I asadhara Stage-I adi Barrage) vru Reservoir er supply ernes) galanadu aru Nagari Ph.II	IV VI VI		109.00 749.83 335.34 85.00	104.49 26.39 344.04	4.51 723.44	58.26 0.00 Water Supply	Cuddepeh, Natione Snikakularn Snikakularn	2003-04 2006-07
isadhara Stage-II adi Barrage) nu Reservoir er supply omes) galanadu aru Nagari Ph.II	VI VI IX		749.83 335.34 85.00	26.39 344.04	723.44	0.00 Water Supply	Srikakulern	2006- 07
adi Barrage) ru Reservoir er supply emes) galanadu aru Nagari Ph.II	VI	107.35	335.34 85.00	344.04		Water Supply		
er supply galanadu aru Nagari Ph.II AM	łX	107.35	85.00		-8.70	Supply	E. Godavari	2006- 07
aru Nagari Ph.II SAM				42.65		Scheme		
AM	IX		302 10		42.35	0.00	E. Godevari	2006-07
			00L. IV	29.86	362.24	75.80	Cuddapah, Nellore, Chittur	2006-07
ji kerai								
	۷	3.560	32.500	43.610	-11.11	30.752	Sonitpur	2003-04
mpamati	VI	15.320	80.000	59.820	20.18	4.180	Kokrajhar	2006-07
nsiri	٧	15.830	224.800	171.990	52.81	34.650	Darrang	2006- 07
. Kollong	ν	4.570	80.550	67.510	13.04	29.078	Nagaon	2003-04
AR								
mati	٧	5.78	154.73	36.74	117.99	0.00	Sitamarhi	2009-10
nar	VII	8.03	230.43	46.10	184.33	0.00	Munger	2009-10
eshwarsthan Np Ph.1	۷	13.88	175.85	29.65	146.20	0.00	Bhagalpur	2009- 10
gawati	۷	26.30	266.97	218.96	48.01	23. 69	Rohtas	2009-10
tem Kosi Canal II	VII		156.32	95.48	60.84	0.00	Purlia., Saharsa, Katihar	2006-07
ndak Ph.II	VII		578.27	97.02	481.25	7.50	Siwan, Vaishali, E & W Champaran	2009-10
stern Kosi Canal	W	13.49	693.88	696.03	-2.15	51.10	Madhumani, Darbhanga	2004-05
	v	8.07	109.93	113.78	-3.85	27.67	Munger	2002-03
er Kul ject (under residual ment)				000 00	0.74	A AA	Deorther	2000 00
ject (under residual ment) NRKHAND		115.24					-	2002-03
ste	em Kosi Canel r Kiul ct (under residual ent)	em Kosi Canal III r Kiul V ct (under residual ent)	em Kosi Canal III 13.49 r Kiul V 8.07 ct (under residual ent) iKHAND Barrage V 115.24	em Kosi Canal III 13.49 693.88 r Kiul V 8.07 109.93 ct (under residual ent) iKHAND Barrage V 115.24 206.89	em Kosi Canal III 13.49 693.88 696.03 r Kiul V 8.07 109.93 113.78 ct (under residual ent) IKHAND Barrage V 115.24 206.89 209.63	em Kosi Canal III 13.49 693.88 696.03 -2.15 r Kiul V 8.07 109.93 113.78 -3.85 ct (under residual ent) tKHAND Barrage V 115.24 206.89 209.63 -2.74	em Kosi Canal III 13.49 693.88 696.03 -2.15 51.10 r Kiul V 8.07 109.93 113.78 -3.85 27.67 ct (under residual ent) tKHAND Barrage V 115.24 206.89 209.63 -2.74 0.00	ax Fn.11 Vii 0101.27 01112 E & W Champeran em Kosi Canal III 13.49 693.88 696.03 -2.15 51.10 Madhumani, Darbhanga r Kiul V 8.07 109.93 113.78 -3.85 27.67 Munger ct (under residual ent)

•

	2	3	4	5	6	7	8	9	10
) .	Konar	v		373.00	105.03	267.97	0.00	Gazaribagh	2008-09
).	North Koel	v	439.00	814.74	512. 92	301.82	66.00	Palamu, Aurangabad	2008-09
	Punasi	VII		219.05	85.72	133.33	0.00	Santhal Pargana	2008-09
	Subernarekha	۷	1428.00	2376.15	1078.18	1297.97	0.00	Singhbhum	2008-09
•	Titaiya	v		301.79	78.22	223.57	0.00	Nawada, Hazaribagh	2008-09
	GOA								
•	Salauli	IV	9.61	153.00	157.00	-4.00	14.330	South Goa	2004
	Tillari (IS)	v	217.22	510.73	350.73	160.00	2.170	North Goa	2005
	GUJARAT								
•	Sardar Sarovar (IS)	VI	6406.04	13180.00	12264.00	916.00	235.72	12 districts	Beyond X Plan
) .	Zankari	Vì	18.70	90.00	4.99	85.01	0.00	Surat	Beyond X Plan
	Sidumber	IX		30.53	0.21	30.32	0.00	Valsad	Beyond X Plan
	HARYANA							•	
B.	Gurgaom Canal	111	2.88	65.00	26.52	38.48	34.74	Gurgaon, Faridabad	Beyond X Plan
) .	J.L.N. Lift Irrigation	V	40.00	245.75	159.08	86.67	189.74	Rohtak, Bhiwani & Mahendragarh	2006-07
).	Loharu Lift	IV	4.13	79.63	39.00	40.63	43.70	Bhiwani, Ambala	2006-07
Ι.	S.Y.L. Project (Punjeb Portion)	۷	9.70	610.00	454.62	146.38	432.88	Whole State	Beyond X Plan
2.	Rewari Lift St. II	11	0.62	39.60		39.60	32.01	Gurgaon, Rewari, Jhajjar	
	HIMACHAL PRADESH								
3.	Shahnahar Irrigation Project	Vill	143.32	150.78	83.23	67.55	0.50	Kangra	2003-04
	J&K								
4.	Ravi-Tawi Imigation Canal	v	29.84	151.18	122.84	28.34	40.00	Kathua, Jemmu	Beyond X Plan
	KARNATAKA								
15.	Bennithore	۷	73.25	153.00	203.75	50.75	10.18	Gulbarga	2003-04
	Duhganga (IS)	VI		110.00	13.20	96.80	0.00	Belgeum	2006-07
16.	Harangi	HI		310. 0 0	338.47	-28.47	48.37	Kodagu, Hassan, Mysore	2006-07

SRAVANA 14, 1924 (Saka)

	2	3	4	5	6	7	8	9	10
7.	Hemavathi	AP-66-6	9	2484 .73	1665.61	819.12	1 96 .19	Hassam, Mandya, Tumkur	2006-0
18 .	Hippargi Barrage	۷	418.77	524.21	57.20	467 .01	0.00	Bijapur, Belgaum	2006-03
9.	Kabini (NP)	11		1207.00		1207.00		Mysore, Ch. Nager	
50.	Karanja	۷	98.00	284.92	301.13	-16.21	18.98	Bidar	2006-07
51.	Malaprabha	M	19.91	603.56	640.40	-36.84	172.76	Belgaum, Dharwad, Bijapur	2006-07
i2 .	Tungabhadra HLC(IS)	11	2.57	62.93	54.15	8.78	74.47	Bellang, Raichur	2006-07
3 .	Upper Krishna St. I	۷	58.20	3785.46	8354.04	-4568.58	318.70	Bijapur, Reichur	2006-07
54.	Upper Tunga	VIII		877.75	177.72	700.03	0.00	Shimoga, Dharwad Chitradurga	2006 -07
i5 .	Varahi	VII		122.50	30.30	92.20	0.00	Dakshina Kannada	2006-07
6.	Yagachi	VIII		239.70	139.64	100.06	3.00	Hassan	2006-07
7 .	Markandeya	IX		223.00	110.13	112.87	0.00	Belgaum	2006 -07
8 .	Bhima Lift	IX		187.58	16.30	171 .28	0.00	Gulberga	2006-07
5 9 .	Singatlur	IX		595.00	49.60	545.40	0.00	Bellary	2006 -07
	KERALA			0.45.00		645 M		Malapuram,	
50 .	Beyporepuzha (Chaliyar)	VIII		645.00		645.00		Kozhikode	
51.	idamalaya r	VI	17.85	107.00	112.00	-5.00	0.00	Emakulam	2006-07
62.	Kallada	11	13.28	457.50	706.00	-284.50	53.61	Alepuzha, Kollam	2006-07
63.	Kuriarkutty (Karappara)	VIII		100.00	15.00	85.00	0.00	Pelakkad	XI
64.	Muvattupuzha	v	48.08	388.00	332.00	56.00	0.00	ldulidi, Emeladam, Kottayam	2006-07
	MADHYA PRADESH								
65.	Bansagar (IS) Unit-I	۷	91.31	936.00	461.22	474.78	0.00	Rewa, Satna, Sidhi, Shahdol	2006
	Bansagar (IS) Unit-II	۷	344.66	345.00	1 86.6 3	158.37	5.00	-do-	XI Plan
66.	Bargi, Div.	VIII	1101.23	1554.50	24.88	1529.62	0.8 7	Jabalpur, Salna, Rowa	2014
67.	Bariarpur LBC	۷	18.40	143.00	71 .29	71.71	•	Chhalarpur	Xi Plan
68 .	Mahan	VI	39.00	155.10	51.83	103.27	0.00	Sidhi	Beynd IX Plan

	2	3	4	5	6	7	8	9	10
) .	Indira Sagar	vi	752.16	1574.00	610.78	963.22	0.00	Khandwa, Khargeon	2014
).	Jobat	VI	30.75	67.23	37.92	29.31	0.00	Dhar	2005
I.	Kolar	IV	139.14	185.00	178.68	6.32	35.00	Sehore	2004
2.	Mahi	VI	61.52	192.85	74.93	117.92	0.00	Dhar, Jhabua	Xi Plan
3.	Man	VI	44.10	96.13	106.61	-10.48	0.00	Dhar	2003
	Omkareshwar (NVDA)	VIII	350.00	755.00	15.36	739.64	0.00	Khand wa , Khargaon, Dhar	2012
•	Pench Diversion	VIII	91.60	184.04	9.50	174.54	0.00	Chhindwara	IX Plan
	Raighat (IS) Unit-I	v	61.61	133.50	143.33	-9.83	0. 00	G una. Shivpuri, Datia, Tikamgarh Gwalior, Bhind	2003
	Rajghat (IS) Unit-II	v	309.21	523.41	436.74	86.67	18.80	-do-	2005
3 .	Rani Avanti Bai Sagar (Bargi)	v	566.34	759.00	560.08	198.92	25.98	Jabalpur, Narsimhapur	2005
Ι.	Sidh Ph.I	IV	4.95	46.42	59.43	-13.01	40.20	Gwalior, Shivpuri	2004
i.	Sindh Ph.II	VI	520.94	607 .67	188.15	419.52	8.70	Shivpuri, Gwalior, Datia	XI Plan
€.	Upper Wainganga	v	50.60	193.97	239.74	-45.77	81.00	Seoni, Belaghat	2007
).	Urmil (IS)	v	6.41	22.01	26.70	-4.69	3.80	Chhatarpur	2005
	Bawanthadi Unit-I	VI		82.80	60.33	22.47	0.00	Balaghat, Bhandara	2007
	Bawanthadi Unit-II	VI		149.19	45 .17	104.02	0.00	-do-	XI Plan
	CHHATTISGARH								
Ι.	Mahanadi Reservior	IV		1223.45	494.42	729.03	135.40	Raipur, Durg	2007
2.	Jonk Diversion	IV	4.13	49.99	40.39	9.60	10.10	Raipur	2003
3.	Hasdeo Bango	78-80	115.31	858.31	709.72	148.59	186.90	Bilaspur, Raigarh	2005
	MAHARASHTRA								
I .	Arunavati	VI	66.48	148.71	194.26	-45.55	23.97	Yavatmal	2004
5.	Bawanthadi (IS)	78.80	161.58	124.17	108.62	15.55	0.00	Bhandara	2008
S .	Bhatsa	V	164.11	322.49	246.42	76.07	8.93	Thane	2007
7.	Bhima	H	42.58	919.00	858.60	60.40	214.53	Sholapur	2007
) .	Chaskaman	V	22.48	347.14	289.25	57.89	21.21	Pune	2005
).	Dudhganga (IS)	v		540.00	372.12	167.88	22.39	Kolhapur	2007

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1	2	3	4	5	6	7	8	9	10
90.	Gosikhurd	VI	461.11	2091.00	1134.11	956.89	15.01	Nagpur, Chandrapur, Bhandara	2012
91.	Human	VI		370.04	37.48	332.56	0.00	Chandrapur	2009
92.	Jayakwadi St. & .	v	127.36	796.87	779.32	17.55	236.93	Aurangabed, Beed, Parbhani, Nanded, Jalna, Ahmednagar	2004
93.	Kadwa	VI	27.00	48.46	64.47	-16.01	7.82	Nasik	2004
94 .	Khadakwasla	11	11.62	345,04	322.21	22.83	62.15	Pune	2005
95.	Koyna Krishna L.I.S.	VI	259.10	1083.00	921.49	161.51	4.52	Sangli	2009
96 .	Krishna	ш	27.66	370.00	388.97	-18.97	89.95	Satara, Sangli	2007
97.	Kukadi	66-69	17.90	919.00	1052.45	-133.45	94.88	Pune, Solapur, Ahmednagar	2007
98.	Lendi (IS)	VI		204.50	55.50	149.00	0.00	Nanded	2010
99 .	Lower Dudhna	VIII	52.21	347.83	130.62	217.21	0.00	Parbhani, Jaina	2010
100.	Lower Penganga (IS)	VIII		207.14	156.66	50.48	0.00	Yavatmal, Chandrapur	2012
101.	Lower Tima (Flow)	VI	37.65	129.67	230 .57	-100.90	26.60	Osmanbad, Latur	2007
	Lower Tima (Lift)	VI		53.71		53.71			
102.	Lower Wardha	VI		540.14	278.41	261.73	0.00	Wardha	2009
103.	Lower Wunna	VI	87.55	261.33	274.08	-12.75	21.48	Nagpur, Wardha	2004
104.	Nandur	v		105.30	371. 99	-266.69	0.00	Do	2009
	Madhmeshwar (A)								
	Nandur Madhmeshwar (N)	V	72.66	146.40		146.40		Aurangabad, Nasik, Ahmednegar	
105.	Nira Deoghar	VIII		576.60	418.26	158.34	1.99	Setera	2008
106.	Punad	W	29.92	81.97	93.80	-11.83	0.00	Nasik	2005
107.	Surya	7 8-8 0	19.35	175.14	228.20	-53.06	22.55	Thane	2007
108.	Talamba	VI		238.85	78.06	160.79	0.00	Sindhudurg	2011
109	Tillari (IS)	78-80	217.22	424.06	484.16	-60.10	1.33	Sindhudung	2008
110.	Tultuli	Vi		169.40	46.84	122.56	0.00	Gadchiroli	2010
111.	Upper Godavari	66-69	14.20	133.23	116.94	16.29	66.17	Nasik, Ahmedneger, Aurangebed	2007

	2	3	4	5	6	7	8	9	10
12.	Upper Penganga	۷	84.48	861.99	548.44	313.55	73.97	Yavatmal Parbhani, Nanded	2007
13.	Upper Pravara	v	15.87	287.14	120.03	167 .11	4.83	Ahmednagar	2007
14.	Upper Tapi	IV	12.09	115.57	170.11	-54.54	37.37	Jalgaon	2006
15.	Upper Wardha	v	39.88	661.86	618.03	43.83	73.33	Amaravati, Wardha	2007
16.	Vishnupuri	78.80	78.93	193.22	184.10	9.12	18.54	Nanded	2007
17.	Waghur	v	12.28	109.40	145.17	-35.77	0.00	Jaigaon	2007
18.	Wan	VI	46.8 5	158.35	211.70	-53.35	18.17	Akola, Buldhana	2004
19.	Warne	IV	31.08	892.00	429 .55	462.45	18.81	Kolhapur, Sangli	2010
20.	Bembla	VIII		353.35	206 .00	147.35	5.82	Yavatmal	2008
21.	Bhama Askheda	VIII		393.29	287.74	105.55	0.75	Pune	2008
22.	Urmodi	VI		478.18	360.82	117.36	2.00	Satara	2009
23.	Gunjawani	VIII		286.78	145.33	141.45	0.00	Pune	2008
24.	Janai Shirsal	VIII		144.24	99 .03	45.21	5.00	Pune	2008
25.	Khadakpurna	VIII		336.34	126.20	210.14	11.58	Buidhana	2008
26 .	Sina Kolegaon	VIII		228.00	142.09	85.91	2.00	Solapur	2006
27.	Sina Madha LIS	VIII		197.70	93.50	104.20	1.50	Solapur	2006
28.	Ternghar	IX		267.64	234.52	33.12	1.00	Pune	2005
	MANIPUR								
29.	Khuga	VI	15.00	150.29	152.21	-1.92	8.00	Chura Chanderpur, Bishnupur	2002-03
30.	Thoubal	AP 78.80	47.25	390.00	235.97	154.03	4.00	Imphal, Ukrul, Senapati, Thoubal	2004-05
	ORISSA								
31.	Mahanadi Chitrotpala	VII	139.93	135.79		135.79		Cuttak	
32.	Potteru	١V	14.81	148.07	150.27	2.20	102.62	Malkangiri	2003-04
33 .	Rengali	IV	233.64	2316.77	847.23	1469.54	3.25	Dhenkanal	
	Subernarekha (IS)	VII	790.52	1232.45	542.32	69 0.13	9.32	Balasore + Mayurbhanj	Beyond X Plan
34.	Upper Indravati	AP 78-80	42.74	796 .19	672.60	123.59	78.11	Kalahandi + Nowrangpur	2 006 -07
35.	Kanupur Irrigation	VIII		330.89	22.22	308.67	0.00	Keonjhar, Sundergarh	Beyond X Plan

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	2	3	4	5	6	7	8	9	10
6.	Lower Indira	IX	211.70	211.70	34.22	177.48	0.00	Kalehendi, Bolengir	2006- 07
7.	Lower Suidel	IX	217.13	217.13	13.53	203.60	0.00	Bolengir	2006-07
8.	Bagh Barrage	IX	49.19	49.19	27.00	22.19	0.00	Phutbeni	2006-07
	RAJASTHAN								
9.	Bisalpur Inigation	VII	173.03	228.30	201.66	26.64	49.40	Tonik, S.Medhopur	X Plan
	Gurgaon Canal (IS)	111	2.88	35.40	28.10	7.30	22.78	Bharatpur	X Plan
10.	I.G.N.P. Stage-II	V	89.12	2267.44	1957.16	310.28	794.00	Srigengeneger, Bikaner, Churu, Bermer, Jodhpur, Jaiselmer	X Plan
11.	Mahi Bajaj Sagar (IS)	IV	31.36	1016.98	499.84	517.14	94.01	Banaswara, Dungarpur	X Plan
	— Narmada (SSP) (IS)	VI	467.53	548.00	178.88	369.12	0.00	Jalore, Barmer	Beyond X Plan
42.	Sidhmulkh Nahar	AP 90-92	143.5 9	308.77	296.58	12.19	33.74	Hanumangarh, Churu	X Plan
43.	WRCP (Rajasthan)	IX		2000.00	0.66	1999.34	0.00	Whole State	Beyond X Plan
	TAMIL NADU								
44 .	WRCP (Tamil Nadu)	IX		1062.00	996.00	66.00	Stab.	Whole State	2002-02
	UTTAR PRADESH								
45.	Chambal Lift	78-79		69.83	97. 7 6	-27.93	59.00	Elawah, Agra	2002-03
46.	Eastern Ganga	v	48.46	579.00	347.97	231.03	51. 36	Bijnor	2006-07
47.	Jansuli P.C.	90-92	47.92	48.22	35.09	13.13	0.00	Fatehpur	2003-04
48.	Kanhar Inigation	v		240.00	64.02	175.98	0.00	Mirzapur	2006-07
49.	Lakhwar Vyasi	v	140.97	576.00	217.49	358.51	0.00	Shaharanpur, Muzaflamagar, Meerut, Ghaziabad	2006-07
150.	Madhya Ganga	V	66 .01	543.96	672. 6 2	-128.66	172.58	Bullanduhahar, Agra, Algarh, Mathura, Etah, Manipur	2002-03
51.	Providing Kharif Chennels in Hindon Krishi Doab	7 8-8 0	15.53	34.56	96.65	-62.09	11.40	Moonst, Muzafiamagar	2002-03
152.	Rajghat Dam	v	123.22	133.08	133.09	-0.01	-	Lalitpur, Jalaun, Jhanai, Hamirpur	2003-04
	Rajghat Canal (UP)	v	126.43	179.24	287.23	-107.99	97.57		2003-04

1	2	3	4	5	6	7	8	9	10
153.	Saryu Nahar	v	78.68	1256.00	1173.12	82.88	443 .70	Bahraich, Gonda, Basti, Gorakhpur	2006-07
154.	Tehri Dam (Irrigation share)	7 8-8 0	197.92	711.14	748.29	-37.15	0.00	17 districts	X Plan
	UTTARANCHAL								
155.	Jamrani Dam	v	61.25	280.00	26 .32	253.68	21.00	Nainital, Rampur, Bareilly	Beyond X Plan
156.	Kishau Dam	IX		864.00	8.10	855.90	0.00	Dehradum, Tehri	Beyond X Plan
	WEST BENGAL								
157.	Barrage Irrigation DVC	I		60.00	82.33	-22.33	407.96	Bankura, Hooghly Howarti	N.A.
158.	Kangsabati	11	25.26	205.41	307.84	-102.43	398.20	Bankura, Hooghly, Midnapur	2001-02
159.	Teesta Barrage St.I Ph.I	V	69.72	1177.00	979.13	197.87	153.19	Jalpaiguri, Malda, Dinapur	2008-09
	Subernarekha	VIII	215.61	654.00	32.88	621.12	0.00	Midnapur	2009-10

- Inter State Project (IS) N.A.--Not Available

* Provisional Figures

Externally Aided Projects on Coastal Pollution

3145. SHRI RAMSHETH THAKUR : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether the Government of Maharashtra has sent any proposal for foreign assistance to start several new projects to check coastal pollution;

(b) if so, the details thereof;

(c) the action taken by the Union Government on these proposals;

(d) the details of the projects being implemented in the State with the help of foreign funding agencies in this regard at present;

(e) the number of projects being implemented with the Central aid; and

(f) the time by which these projects are likely to be completed ?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI T.R. BAALU : (a) to (c) The Government has

recently received four concept papers and one detailed proposal namely 'Hazardous Waste Facility at Mahad' from Government of Maharashtra. The detailed proposal would need to be examined before posing the project for German assistance.

(d) For the purpose of preventing pollution of coastal waters the Maharashtra Municipal Corporation of Greater Bombay (MCBM) is implementing the Mumbai Sewage Disposal Project with the assistance of World Bank.

(e) and (f) The Government of Maharashtra have implemented eight common effluent treatment plants with central assistance. Central assistance has also been provided for setting up a hazardous waste treatment and disposal facility at Trans Thane Creek.

Revamping of Duty Free Shops

3146. SHRI SUSHIL KUMAR SHINDE : Will the Minister of TOURISM AND CULTURE be pleased to state :

(a) whether the Government propose to revamp the duty free shops functioning at various international airports in the country;

(b) if so, the new features/items proposed to be added to these shops;

(c) the foreign exchange earned by these shops during the last two years;

(d) whether the Government expect to earn more foreign exchange after revamping of duty free shops; and

(e) if so, the extent thereof ?

THE MINISTER OF TOURISM AND CULTURE (SHRI JAG MOHAN) : (a) and (b) Yes, Sir. Duty Free Shops at major airports are proposed to be revamped/refurbished by making exclusive boutiques for popular items and making these shops customer friendly.

(c) The details of foreign exchange earned by Duty Free Shops during the last two years are given as under :

 2000-2001
 Rs.
 83.74
 crores

 2001-2002
 Rs.
 71.38
 crores (Provisional)

(d) and (e) Duty Free Shops are expected to earn foreign exchange of around Rs. 100 crores during 2002-2003. This will, however, depend upon the tourist traffic being normal.

Technology Missions for Horticulture Crops

3147. DR. V. SAROJA : Will the Minister of AGRICULTURE be pleased to state :

(a) whether the Government propose to set up Technology Missions for horticulture crop in each State particularly in Andhra Pradesh and Tamil Nadu;

(b) if so, the details thereof; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI HUKUMDEO NARAYAN YADAV): (a) to (c) The Technology Mission for Development of Horticulture is being implemented in North Eastern States including Sikkim as a part of the package announced by Hon'ble Prime Minister for socio-economic development of these States. Similarly, a Technology Mission for Development of Horticulture in the State of Jammu and Kashmir is also being considered as a part of package announced by Hon'ble Prime Minister for the State. As Such this Ministry is not considering Technology Mission on Horticulture in other States/UTs. including Andhra Pradesh and Tamil Nadu. However, States/UTs. have been taking up Horticulture Development Programmes under Centrally Sponsored Scheme "Macro Management in Agriculture - Supplementation/Complementation of States efforts through work plan" which provides them greater flexibility to take up the programmes as per their needs.

Incidents of Emergency Landing

3148. SHRI CHANDRA BHUSHAN SINGH : Will the Minister of CIVIL AVIATION be pleased to state :

(a) whether incidents of emergency landing involving Indian Airlines/Air India Flights have increased manifold;

(b) if so, the details thereof and the reasons therefor; and

(c) the remedial steps proposed to be taken by the Airlines to check reoccurrence of such incidents ?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI SHRIPAD YASSO NAIK) : (a) to (c) None of the Air India & Indian Airlines flights have declared emergency landing during the past 3 years.

However, in Air India there have been flight turn backs due to engine in-flight shut down (IFSD) or other technical problems as per the table below:

Years	1999	2000	2001	2002 (upto July)
No. of Air Turn backs due to IFSD	06	05	Nil	02
No. of Air Turn backs due to other reasons	10	23	05	08
Total	16	28	05	10

Each incident of Air Turn back is investigated by the Permanent Investigation Board and necessary steps are taken as per the recommendations of the Permanent Investigation Board. As per records available with Indian Airliens there were following cases of in-filight engine shutdown:

1999	—	7
2000		6
2001	-	3
2002 (upto 30.7.2002)		2

The engine performance is constantly being monitored flight-wise by the Quality Control Division of the base in Indian Airlines. Any variation in critical prameters is studied and necessary corrective steps like non-destructive testing etc. are initiated in consultation with the manufacturers. All cases are investigated and corrections are taken.

[Translation]

Provident Fund Pension Scheme

3149. DR. ASHOK PATEL: SHRI RAMPAL SINGH:

Will the Minister of LABOUR be pleased to state:

(a) whether the Government have recently issued the instructions to further simplify the Provident Fund Pension Scheme; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI ASHOK PRADHAN): (a) No, Sir.

(b) Does not arise.

[English]

Closure of Agro and Rural Industries

3150. SHRI J.S. BRAR: Will the Minister of AGRO AND RURAL INDUSTRIES be pleased to state:

(a) whether the Government are aware that there has been sickness in Agro and Rural Industries sector causing consistent closing down of units;

(b) if so, the details of units closed down in the country particularly in Punjab dring the last five yeas and thereafter; and

(c) the steps being taken to revive them and to restrict import of the items manufactured by these units?

THE MINISTER OF AGRO AND RURAL INDUSTRIES (SHRI KARIYA MUNDA): (a) No, Sir. However, some units do close down.

(b) Such information is not maintained centrally.

(c) The Khadi and Village Industries Commission (KVIC) provides one time financial assistance in the form of margin money for setting up such village industries, in addition to assistance in the form of technological, training and marketing support. There is no scheme to provide additional financial assistance to sick/loss making units. The Government has not received any complaint regarding dumping of Village Industries items so as to necessitate action for restriction of imports of items manufactured by these units.

Wireless sets to Forest Officials

3151. SHRI AJOY CHAKRABORTY: SHRI PRABODH PANDA:

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the Union Government provide funds to the State Governments for forest protection activities for procurement of wireless sets and other equipments; and

(b) if so, the details of funds provided for the purpose during each of the three years and thereafter, State-wise?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI T.R. BAALU): (a) and (b) Information is being compiled and will be laid on the Table of the House.

Regional Coir Training and Development Centre in A.P.

3152. SHRI GUTHA SUKENDER REDDY: Will the Minister of AGRO AND RURAL INDUSTRIES be pleased to state:

(a) whether the Government of Andhra Pradesh has requested the Union Government for the continuance of Regional Coir Training and Development Centre at Rajamundry and Demonstration-cum-Production Centre at Narasapur;

(b) if so, the details thereof; and

(c) the action taken by the Union Government in this regard?

THE MINISTER OF AGRO AND RURAL INDUSTRIES (SHRI KARIYA MUNDA): (a) Yes, Sir.

(b) The Hon'ble Chief Minister, Government of Andhra Pradesh vide his letters dated 29th November, 2000 and 10th May, 2001 had urged the Union Government to advise the Coir Board to run the Regional Coir Training and Development Centre (RCT&DC), Rajamundry and Demonstration-cum-Production Centre (DCPC), Narasapur for a period of at least three more years.

(c) The request was examined and the State Government was informed that as per the specified terms and conditions, the Centre was to be set up by the Coir Board on an agency basis on behalf of the State Government and that the entire running cost of the Centre was to be borne by the Coir Board upto the end of VIth Plan period (*i.e.* 31.03.1985) or till the time the Centre was handed over to the Government whichever was earlier, and as such it would not be appropriate for the Coir Board to continue to operate these Centres.

Assistance to Women Cooperatives Societies in Gujarat

3153. SHRI DINSHA PATEL: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Government of Gujarat has urged the Union Government to sanction financial assistance to Women Co-operative Societies under the Central Sector Scheme;

(b) if so, whether the funds have been released for the societies during current financial year; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI HUKUMDEO NARAYAN YADAV): (a) No, Sir.

(b) and (c) Question does not arise.

Bottlenecks in Aviation Sector

3154. SHRI PRAKASH V. PATIL: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether the Confederation of Indian Industry (CII) have urged the Government to remove the operational bottlenecks and regulatory constraints in the aviation sector; (b) if so, the details thereof and the reaction of the Government thereon; and

(c) the steps proposed by the Government to ensure sustainable growth of the aviation sector?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI SHRIPAD YASSO NAIK): (a) to (c) Yes Sir, the Confederation of Indian Industry (CII) in its study report "The Future of Civil Aviation in India" have recommended as follows:

(i) Easing of entry into Tier I and II services i.e. major/regional centres for private airline operator; (ii) Free entry into Tier III services i.e. remote centres for small aircraft/helicopters; (iii) Conditional equity participation of foreign airlines in domestic service provides; (iv) Liberal private entry into support services; (v) Private (including foreign) participation in major airports (vi) Monopoly regulation/licensing of airports; (vii) Formulation/ rationalisation of rules, regulations and practices, and (viii) Restructuring of regulatory mechanism.

The recommendations are being examined in the light of formulating a comprehensive Civil Aviation Policy.

Flight between Goa-Hyderabad

3155. SHRI A.P. JITHENDER REDDY: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether the Government are aware that many tourists visiting Goa are interested to travel to Hyderabad but are not able to do so due to non-availability of air services;

(b) if so, whether the Government would consider Goa-Hyderabad direct flight to attract more number of tourists to Hyderabad; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI SHRIPAD YASSO NAIK: (a) to (c) Indian Airlines has no plans to start direct air services from Goa to Hyderabad due to capacity constraints. Airline Operators are, free to operate on any sector subject to compliance with the Route Dispersal Guidelines.

Construction of Agra Barrage to Improve Water Supply

3156. SHRI RAJ BABBAR: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the government have any proposal to construct Agra Barrage to improve water supply in the region;

(b) if so, the details thereof indicating the date of approval, funds provided and work completed so far; and

(c) the action taken by the Government to complete the work expeditiously?

THE MINISTER OF STATE IN THE MINISTRY OF BIJOYA RESOURCES (SHRIMATI WATER CHAKRAVARTY): (a) to (c) A detailed project report for construction of Agra barrage to improve water supply in Agra city was submitted by the Government of Uttar Pradesh to Central Water Commission for technical examination in April, 1996. Central Water Commission informed the State that the project at estimated cost of Rs. 134.08 crores is technically feasible based upon the report and other information supplied by the State Government. The work on investigation and soil testing and other infrastructure activities was started in the month of December, 2000. An amount of Rs. 10 crore was allotted in the year 2000-2001 and was fully utilized. During the year 2001-2002 an allotment of Rs. 5 crore was also made. The Ministry of Environment & Forests accorded environmental clearance to the project in September, 1999 which was suspended in August, 2001 following a Public Interest litigation on the issue of water availability at Taj. Subsequently Ministry of Environment & Forests in January, 2002 has referred the Project to Central Water Commission to re-examine the issue of availability of water at Taj. Being a drinking water project it also requires clearance from the Ministry of Urban development.

Development of Multi Modal International Hub Airport at Nagpur

3157. SHRI UTTAMRAO DHIKALE: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether the Government of Maharashtra has already taken a decision to develop an airport as 'Multi Modal International Hub Airport' at Nagpur for passengers and cargo;

(b) if so, whether the Government propose to declare Nagpur Airport as International Airport for passengers and cargo; and

(c) if so, the details thereof and the steps taken by the Union Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI SHRIPAD YASSO NAIK): (a) to (c) The Techno-Economic feasibility report prepared by M/s L&T Ramboll Consultants Limited, Consultants of the Government of Maharashtra has been received by the Airports Authority of India (AAI). While forwarding the report. Government of Maharashtra has also requested for declaring Nagpur Airport as an International Airport, equity participation by the AAI, transfer of existing assets of Nagpur Airport to Special Purpose Vehicle etc. A mega project proposal of this nature has to be carefully scrutinised by AAI and the government from the point of view of environment, technical feasibility, financial viability etc. in the context of the overall air traffic and airport infrastructure, it is not possible to fix a timeframe for this purpose.

Agreement with Indian Hotels Chain with Foreign Hotels

3158. DR. NITISH SENGUPTA: Will the Minister of TOURISM AND CULTURE be pleased to state:

(a) the number of agreements signed by Chain of Indian Hotels with foreign hotels chain during 1999, 2000 and 2001;

(b) the main provisions of each of these agreements; and

(c) the amount of foreign exchange outgo vis-a-vis earnings therefrom?

THE MINISTER OF TOURISM AND CULTURE (SHRI AG MOHAN): (a) The Hotel and Tourism industry is primarily a private sector activity. Record of MOUs signed by hotel chains with overseas hoteliers are not maintained by the Government. however, Foreign Direct Investment amounting to Rs. 1352.73 crores has been approved by the Government in Hotel and Tourism Sector during the last three years:

Year	FDI Proposals approved	Amount (Rs./Crores)
1999	67	784.49
2000	54	374.99
2001	67	193.25
Total	188	1352.73

(b) 100% FDI is permissible in Hotel and tourism Sector. The Reserve Bank of India, through its regional offices, accords automatic approval to all industries (including hotel and tourism sector) for foreign technology collaboration agreements as per parameters/guidelines formulated by the Ministry of Commerce and Industry.

(c) For foreign technology agreements, automatic approval is granted involving foreign exchange outflow as under;

- (i) up to 3% of the capital cost of the project is proposed to be paid for technical and consultancy services including fees for architects, design, supervision, etc.
- (ii) upto 3% of net turnover is payable for franchising and marketing/publicity support fee, and
- (iii) upto 10% gross operating profit is payable for management fee including incentive fee.

Utilisation of Funds meant for Forest Development

3159. SHRI RAMJIVAN SINGH: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) the details of Central and World Bank grant for the centrally and World Bank aided projects for plantation and forestry operations in the country during the last three years and thereafter, State-wise and project-wise;

(b) whether the Government have received any complaints regarding non-utilization/misutilization of the said funds particularly in the Nagpur division of Maharashtra;

(c) if so, the details thereof, State-wise; and

(d) the follow up action taken by the Government in this regard?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI T.R. BAALU): (a) The State-wise details of the grants released under the Centrally Sponsored Schemes during the last three years for afforestation and related activities are given in enclosed statement-I. The details of amount reimbursed by the World Bank in respect of aided forestry projects for last three years are given in the enclosed statement-II.

(b) No, Sir.

(c) and (d) Do not arise.

Statement I

State-wise and project wise details of the grants released under the Centrally Sponsored Schemes during the last three years for aforestation and related activities

						(Rs. in Lakhs)
 SI. No.	Name of the Scheme	Name of the State	1 999- 2000	2000- 2001	2001- 2002	Total
1	2	3	4	5	6	7
of I	d Rural Poor in rege Degraded Forests on aring Basis:	Usufruct	19.66	21.76	74 93	114.75
		Andhra Pradesh			74.83	116.25
		Arunachal Pradesh	8.18	22.81	32.82	63.81
		Bihar	0.00	0.00	0.00	0.00
		Chhatisgarh	0.00	40.00	64.71	104.71
		Gujarat	15.00	32.76	22.23	69.99
		Jammu & Kashmir	16.00	47.08	23.99	87.07

	2	3	4	5	6	7
		Jharkhand	0.00	19.52	44.95	64.47
		Kamataka	38.72	25.00	50.05	113.77
		Madhya Pradesh	50.00	30.00	58.03	138.03
		Maharashtra	37.94	20.10	17.78	75.82
		Manipur	26.33	25.00	10.00	61.33
		Mizoram	18.02	19 .98	14.28	52.28
		Nagaland	0.00	9.80	0.00	9.80
		Oriasa	0.00	0.00	0.00	0.00
		Rajasthan	32.06	25.00	39.35	96 <i>.</i> 41
		Sikkim	0.00	0.00	30.00 ⁻	30.00
		Tamil Nadu	-	-	-	0.00
		Tripura	8.00	9.25	12. 9 0	30.15
		West Bengal	7.06	7.61	4.09	18.76
		Total	· · · · · · · · · · · · · · · · · · ·		*	1132.62
2.	Area Oriented Fuelwood Fodder Project	l and				
		Andhra Pradesh	69.92	146.38	142.77	359.07
		Arunachal Pradesh	7.00	9.28	11.60	27.88
		Assam	89.69	42.83	69.06	201.58
		Bihar	190.94	30.00	0.00	220.94
		Chhatisgarh	0.00	0.00	88.20	88.20
		Goa	5.69	2.89	7.60	16.18
		Gujarat	212.45	206.27	170.56	589.2
		Haryana	265 69	323.20	296.03	884.92
		Himachal Pradesh	181.78	132.96	83.18	397.9
		Jammu & Kashmir	00.0	0.00	0.00	0.0
		Jharkhand	0.00	0.00	119.92	119.9

 2	3	4	5	6	7
	Kamataka	153.70	80.00	203 <i>A</i> 5	437.15
	Kerala	75.61	65.03	48.57	189.21
	Madhya Pradesh	388.13	300.00	233.35	921.48
	Maharashtra	120.91	37.34	42.37	200.62
	Manipur	127.54	47.98	50.00	225.52
	Mizoram	173.22	147.81	48.11	369.14
	Nagaland	10.87	9.00	0.00	19.87
	Orissa	116.53	96 .12	42.33	254.98
	Punjab	0.00	0.00	0.00	0.00
	Rajsthan	160.00	7.18	38.69	205.87
	Sikkim	69.52	55.54	46.51	171.57
	Tamil Nadu	93.03	100.59	127.75	321.37
	Tripura	0.00	60.00	52.58	112.58
	Uttar Pradesh	221.78	118.22	108.37	448.37
	Uttaranchal	107.24	35.21	41.66	184.11
	West Bengal	197.10	198.61	156.38	552.09
	Total				7519.82
rated Afforestation and cts Scheme	Eco-development				
	Andhra Pradesh	149.65	246.56	228.20	624.41
	Arunachal Pradesh	57.87	61.99	86.36	206.22
	Assam	67.15	52.25	26.05	145.45
	Jharkhand	60.69	47.56	52.51	160.76
	Chhatisgarh	74.82	49.98	37.05	161.85
	Gujarat	58.94	221 45	3 9 8.17	678.56
	Haryana	81.29	77 .60	30.01	1 88.9 0
	Himachal Pradesh	37.92	78.91	64.00	180.83

 2	3	4	5	6	7
	Jammu & Kashmir	364.09	326.85	447.79	1138.73
	Jharkhand	60.69	47 .56	52.31	160.56
	Kamataka	160.36	167 <i>.</i> 43	151 <i>.</i> 49	479.28
	Kerala	346.14	486.09	390.86	1223.09
	Madhya Pradesh	278.01	277.68	237.37	793.0
	Maharashtra	17.18	225.68	101.07	343.9
	Manipur	468.73	328.11	197.22	994.0
	Meghalaya	10.21	14.70	0.00	24.9
	Mizoram	147.56	149.42	68.39	365.3
	Nagaland	38.60	93.64	114.23	246 A
	Orissa	239.66	729.00	681.24	1649.9
	Punjab	28.62	0.00	0.00	28.6
	Rajsthan	376.57	432.67	291.34	1100.5
	Sikkim	109.82	183.01	110.25	403.0
	Tamil Nadu	0.00	84.55	100.00	184.5
	Tripura	37.77	91.51	51.33	180.4
	Uttar Pradesh	37.68	60.86	29 .08	127 <i>.</i> €
	Uttaranchal	330.03	335.54	369.11	1034.4
	West Bengal	170.64	121.60	240.91	533.1
	Pondicherry	0.00	20.12	0.00	20.1
	Total				13379.3
Non Timber Forest Proc including Medicinal Plan Scheme					
	Andhra Pradesh	119.13	168.00	318.17	605
	Arunachai Pradesh	30.00	10.00	38.10	78.

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2	3	4	5	6	7
	Bihar	0.00	60.00	0.00	60.00
	Chhattisgarh	0.00	20.52	90.00	110.52
	Goa	12.13	32.06	18 <i>.</i> 47	62.66
	Gujarat	116.65	191.62	139.97	448.24
	Haryana	29.44	44.35	59.33	133.12
	Himachal Pradesh	32.19	34.99	67.54	134.72
	Jammu & Kashmir	187.85	133.00	275.91	596.76
	Kamataka	51.34	81.63	72.24	205.21
	Kerala	13.10	45.50	44.03	102.63
	Madhya Pradesh	77.50	166.98	96.06	340.54
	Maharashtra	0.00	127.00	66.00	193.00
	Manipur	53.94	118.37	0.00	172.31
	Meghalaya	0.00	42.39	25 A 7	67.86
	Mizoram	53.45	97.82	82.84	234 .11
	Nagaland	0.00	64.00	37.00	101.00
	Orissa	86.08	162.20	121.37	369 .65
	Punjab	0.00	25.00	20.00	45.00
	Rajasthan	116.21	139.40	234.40	490 .01
	Sikkim	102.00	205.24	167.53	474.77
	Tamil Nadu	0.00	54.75	19.00	73.75
	Tripura	17.25	26.96	1 2.48	56.69
	Uttar Pradesh	5.00	78.00	17 .87	100.87
	West Bengal	71.74	79.00	88.64	239.38
	Total				5 69 0.73

Allocation for Tours of Scientists/Officials

3160. SHRI CHANDRA PRATAP SINGH: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Indian Agricultural Statistics Research Institute has made separate budget allocation for officials tours of Scientists and officials;

(b) if so, the details of tours performed by Scientists/ officials in the last three years alongwith purpose, place, duration and cost incurred, year-wise and Scientist/officialwise;

(c) the details of tour performed under different projects funded by NATP, Cess fund and other sources;

(d) whether any officials, not entitled for air travel were allowed to travel by air during last three years; and

(e) if so, the details and justification thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI HUKUMDEO NARAYAN YADAV): (a) Yes, Sir.

(b) The details are given in the enclosed statement.

(c) The details are included in the above statement.

(d) No, Sir.

(e) N.A.

Statement

Indian Agricultural Statistics Research Institute (ICAR)

Details of Tours of Scientists and Officials

Place of visit	Purpose of visit	Duration	Amount spent (Rs.)	Mode of Transport	Funding agencies
1	2	3	4	5	6
	Dr. S.D. S	Sharma, Director			
Davis, C a lifornia	To participate in the AHRD training course on "Web-based Distance Education Course Development and Databases on the Internet".	January 02 to April 03, 1999	Expenses met under AHRD program	Air	AHRD
Chandigarh	To attend the meeting of the High Level Coordination Committee on Crop Estimation Surveys, Dept. of Agriculture, Govt. of Haryana	April 23, 1999	2,000.00	Train	IASRI
Hyderabad	To attend the meeting of the National Agricultural Technology Project at NAARM	25-26 April, 1999	12,360.00	Air	NATP
Lucknow	To attend the meeting of the Monitoring and Evaluation of ITD Component of NATP at IIM, Lucknow	5-6 May, 1999	5,478.00	Air	NATP
Hyderabad	To attend the National Conference of Information Today & Tomorrow (ITT-99) at Indian Institute of Chemical Technology	15-19 November, 1999	13,020.00	Air	IASRI

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1	2	3	4	5	6
Pala (Kerala) & Tiruchirapalli (TN)	To attend the 2nd Annual Conference of the Society of Statistics, Computer and Applications and the 53rd Annual Conference of the Indian Society of Agricultural Statistics.	26 Nov. to 05 Dec., 1999	22,956.00	Air/Train	IASRI
łyderabad	To attend the Second National Workshop on Environment Statistics at the Directorate of Economics & Statistics	6-7 April, 2000	12,570.00	Air	IASRI
tyderabad	To attend the 3rd Executive Development Programme in Agril. Research Management at NAARM.	14-19 July, 2000	12,706.00	Air	IASRI
Chandigarh	To attend the High Level Co- ordination Committee meeting on Crop Estimation Survey, Dept. of Agriculture, Haryana	26 July, 2000	1,215.00	Tain/Bus	IASRI
Kathmandu, Nepal	To attend the IX Meeting of the Regional Technical Coordination Committee (RTCC) of the Rice-Wheat Consortium for the Indo- Gangetic Plains.	28 September to 2 October 2000	Expenses borne by Rice- Wheat Consortium	Air	Rice- Wheat Consortium
Kumarganj, Faizabad	To attend the 54th Annual Conference of the Indian Society of Agril. Statistics	27 November to 01 Dec., 2000	3,436.00		IASRI
Chennai	To attend Annual Dialogue on Information and Communication Technology for Poverty Eradication at M.S. Swaminathan Research Foundation	17-21 January, 2001	16,314.00	Air	IASRI
Bangalore	To attend the National Seminar on Understanding Agricultural Development through National Surveys	01-03 March, 2001	14,280.00	Air	IASRI
Mumbai	To attend the meeting for finalization of the proposal for appointing a Developer for the Central Database Management System, a data warehouse at the Dept. of Statistical Analysis and Computer Services, Reserve Bank of India	19 May, 2001	10,859.00	Ái r	NATP

1	2	3	4	5	6
Aumbai	To attend the meeting for finalization of the proposal for appointing a Developer for Central Database Management System- Product Demonstration at the Dept. of Statistical Analysis and Computer Services, Reserve Bank of India	9 June, 2001	11,503.00	Air	NATP
Mumbal	To attend the meeting for finalization of the proposal for appointing a Developer for the Central Database Management System—Product Demonstration at the Dept. of Statistical Analysis and Computer Services, Reserve Bank of India	16-17 June, 2001	11,213.00	Air	NATP
Pune	Interaction with Dr. P.A. Turbatmath, P.I. of AICRP on FIM, Agril Engg. Research Centre, College of Agriculture MPKV in the project "Study relating to formulating long-term mechanization strategy for each agro-climatic zone/state"	24-26 June, 2001	13,936.00	Air	DOAC
Lucknow	To attend the meeting of the State High Level Coordination Committee in Agricultural Statistics, UP at Department of Agriculture	11 July, 2001	5,886.00	Àir	IASRI
Karnal/ Chandigarh	To discuss the progress of the NATP Mission Mode Project on Integrated National Agril Resources Information System with Dr. P.K. Vij, CCPI of the project at NBAGR, Karnal and to attend the meeting of the High Level Coordination Committee on Crop Estimation Survey at the Dept. of Agri, Haryana	13-15 August, 2001	4,433.00	By Road	NATP
Modipuram	To attend the meeting of the Scientific Advisory Panel (SAP) of Irrigated Agro-Ecosystem under NATP, at Project Directorate of Cropping Systems Research	23 August, 2001	95.00	By Road	NATP
Jodhpur	To attend the PME Sensitization Workshop of Project investigators under NATP Sub-Project on Arid Agro-System for Monitoring and Evaluation of NATP projects, at Central Arid Zone Research Institute.	3 October, 2001	6,342.00	Air	NATP

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1	2	3	4	5	6
Beijing, China	To participate in the International Conference on the Development of Agricultural Information Management, Technology and Markets in the 21st Century	03-07 November, 2001	Expenses borne by APAARI and organizers	Air	APAARI
Rajkot	To attend the 4th Conference of the Society of Statistics, Computer and Applications at Saurashtra University	23-26 November, 2001	10,000.00	Air/ Road	IASRI
NDRI, Kamal	To inaugurate the workshop on Data base application in dairy research and Management and to deliver the key note address the participants and the faculty at NDRI	19.12.2001	135	By staff car	IASRI
NAARM, Hyderabad	As a member of the ICAR team in connection with the institutional development plan for NAARM under NATP	9-10 January, 2002	14,454	By air	NATP
CIAE, IISS, Bhopal	To attend the 55th Annual conference of the Indian Society of Agricultural Statistics	14-18 January, 2002	8139	By air	IASRI
Bidhan Chander Krishi Vishwavidyalaya, Mohan Pur (Nadia), West Bengal	To deliver PV Sukhatme Memorial Lecture and guest of honour for veledictory function	6-7 February, 2002	13,344	By air/ road	IASRI

Dr. A.K. Srivastava, Joint Director

Lucknow	To attend High Level Co-ordination Committee (HLCC) meeting	16.7.99 to 17.7.99	5553.00	Air	
Pala (Kerala) and Trichira palli, (Tamil Nadu)	To attend 2nd Annual Conference of the Society of Statistics and Comp. Applications and 53rd Annual Conference of Indian Society of Agricultural Statistics	28.11.99 to 5.12.99	23,489.00	Air/ Train	IASRI
Bangalore	To attend meeting of High Level Coordination Committee	19.1.2000 to 20.1.2000	15877.00	Air	

1	2	3	4	5	6
Bangalore	To participate in a workshop on trainers training programme of integrated sample surveys on estimation of livestock productivity	26.6.2000 to 27.6.2000	14105.00	Air	FAO/SIAP
Bangkok (Thailand)	Participated as resource person in the workshop of FAO/SIAP on Agricultural Surveys based on multiple frame sampling methods	19.11.2000 to 26.11.2000	No financial burden on IASRI/ICAR. Expenditure met by Food and Agriculture Organisation (FAO), Rome	Air	FAO
'hiruvananth- puram	To attend third National workshop on environmental statistics	7.2.2001 to 10.2.2001	21,792.00	Air	
Bangalore	To attend National Seminar on understanding Agricultural Development through National Surveys organized by NSSO	1.3.2001 to 3.3.2001	14,375.00	Air	AP-CESS
Lalitpur (U.P.)	Field work under the project 'Study of Land use Statistics through integrated modeling in GIS'	11.3.2001 to 14.3.2001	2243.00	Train/ `Road	AP-CESS
Rome (Italy)	To participate in a meeting on the Technical Review of the programme for the World Census of Agriculture at FAO, Rome (Italy)	2.6.2001 to 9.6.2001	No financial burden on IASRI/ICAR Expenditure met by FAO, Rome	Air	FAO
PAU, Ludhiana	To attend XIII National Conference of Agricultural Research Statisticians	5.11.2001 to 8.11.2001	1735.00	Train	IASRI
ISEC, Bangalore	To attend review seminar on State of Indian farmer millennium study	29.1.2002 to 1.2.2002	16,171	By air	
CIAE, Bhopai	To attend 55th Conference of ISAS	14-18 January, 2002	2887	By train	IASRI
	Shri Chironji Lai, (Chief Administrativ	• Officer		
Mumbai	Medical check-up/treatment of cancer	6.9.1999 to 10.9.1999	Rs. 5476	Air	IASRI
IVRI. İzatnagar	Regarding disciplinary case against Shri Ram Das, T-1-3 (Tractor Driver), being the Inquiry Officer in the case.	3.10.1999 to 5.10.1999	Rs. 4920	By road	IASRI

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	2	3	4	5	6
Truchapalli,	To arrange sale of Institute's publications/periodicals/ software etc.	28.11.1999 to 9.12.1999	Rs. 5819	Train	IASRI
vAARM, tyderabad	To attend O&M Reforms for Administrative and Finance Officers of ICAR and Brainstorming Session on Betterment of Institutional Management through Sensitization and Orientation of Administrative and Finance Officers sponsored by ICAR	9.2.2000 to 19.2.2000	Rs. 6142	Train	IASRI
Mumbai	Medical check-up/treatment of cancer	8.3.2000 to 10.3.2000	Rs. 5539	Air	IASRI
NAARM, Hyderabad	To attend Hindi Training and Workshop	1.7.2000 to 9.7.2000	Rs. 3773	Train	IASRI
Mumbai	Medical check-up/treatment of Cancer	7.9.2000 to 8.9.2000	Rs. 4891	Air	IASRI
Bangalore	In connection with re-orientation program on the contract labour (Regulation & Abolition)	9.3.2001 to 13.3.2001	Rs. 14534	Air	IASRI
Mumbai	Medical check up/treatment of cancer	9.9.2001 to 16.9.2001	Rs. 4828	Train	IASRI
Bangalore	To attend Selection Committee meeting for Field Investigator	17.11.2001 to 24.11.2001	Rs. 5553	Train	AP- CESS
Trivendrum	U.G. Examination of Education Division, ICAR (Expenditure borne by Education Division)	15.5.2001 to 24.5.2001	Rs. 9670	Train	ICAR
imphal	ARS Examination special drive for NEH Region	23.12.2001 to 30.12.2001	Rs. 18,518	Air	IASRI
	Name of the Officer : Dr. V.K. Bi	natia, Principal Scie	ntist Division : E	liometrics	
SBRI, Coimbatore, CSWCRTI, Ooty a SJ College, Trichnapalli	Discussion with Scientist of SBRI, Coimbatore for exploring Software requirements and database needs, Role of sparial patterns in experiments conducted in Hilly Areas & Delivery lecture on Role of Ag. Statistics and IASRI in nation's building	12.9.99 to 18.9.99	7670	Train	

1	2	3	4	5	6
St. Thomas College, Pala and St. Jospesh College, Tirchurapalli (TN)	To attend 2nd Annual Conference of the Society of Statistics, Computer and Application and to attend 53rd Annual Conference of ISAS	25.11.99 to 6.12.99	11632	Train	
Chandigarh	To attend the meeting of the State Level Committee for Upgradation, Planning and revision of performance regarding gender improvement in buffalces and cows in the State of Punjab	27.12.99 to 28.12.99	1009	Train	
oune	To attend Technical Committee meeting	2.5.2000 to 3.5.2000	12617	Air	
Numbai	To attend training a version of SAS	30.8.2000 to 31.8.2000	11270	Air	NATP
aizabad	To attend the 54th Annual Conference of ISAS at NDUAT, Kumarganj, Faizabed	28.11.2000 to 20.11.2000	1871	Train	IASRI
3hopal	To have discussion with Scientists of CIAE & IISS, Bhopal for exploring the availability of Data from CGP- NATP project	26.7.2000 to 27.6.2000	2270	Train	ΝΑΤΡ
Dehradun	To have discussion with Scientist of CSWCRTI, Dehradun for collection of data from CGP-NATP Project	11.9.2001 to 12.9.2001	1088	Train	NATP
Ludhiana	To attend XIII Conference of Agricultural Resources Statistical held at PAU, Ludhiana	6.11.2001 to 7.11.2001	1500	Train	IASRI
Kolkata	Paper presentation	11.12.2001 to 13.12.2001	14,000	Air	
Bhopal	Paper presentation	15.1.2002 to 17.1.2002	2,620	Train	
Hissar	Conference	1.3.2002 to 2.3.2002	564 [°]	Road	IASRI

	2	3	4	5	6
	Name of the Officer : Dr. A	.R. Rao, Scientist D	ivision : Biom	etrics	
ARM, derabad	Attending 65th FOCARS Training	7.11.1998 to 6.2.1999	16095	Train	IASRI
la (Kerala)	Presenting paper in Conference of Society of Statistics, Computer and Application	28.11.1999 to 1.12.1999	9831	Train	IASRI
derabad	Paper Presentation in International Workshop	7.12.2000 to 17.12.2000	4553	Train	IASRI
Xkata	Paper presentation	11.12.2001 to 20.12.2001	8000	Train	IASRI
opai	Paper presentation	15.1.2002 to 17.1.2002	2500	Train	IASRI
icknow	Training	22.5.2002 to 24.5.2001	2008	Train	IASRI
amal	Research work	10.5.2001 to 11.5.2001	618	Train	IASRI
icknow	To attend training	25.9.2001 to 27.9.2001	2251	Train	NATP
amal	Research Work	29.6.2001 to 30.6.2001	678	Train	NATP
	Name of the Officer : Md. W	asi Alam, Scientist	Division : Bio	metrics	
handigarh	Research project pre-testing of schedule eco. Study and tech dualism	28.9.2000 to 1.10.2000	1000	Tnain	IASRI
AAR M , yderabad	FOCARS Training	1.12.2000 to 30.3.2001	17627	Tnain	IASRI
handigarh	Data Collection (Eco. Study of Tech. Dualism in egg production) (Research Project)	22.8.2001	860	Train	IASRI
handigarh	Workshop	2.8.2001	860	Train	IASRI
	Name of the Officer: Dr. Prajnet	shu, Princi pa l Scient	ist Division :	Biometrics	
limhans, ^{Ban} galore	To present a paper and participate in ISMSR & IBS Conference	2-4 Dec., 1999	7371	Train	
IDUAT, Faizabad	To receive 'Best Paper Award' and participate in ISAS Annual Conference	27-29 Nov., 2000	2141	Train	IASRI

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1	2	3	4	5	6
P.A.U., Ludhiana	To deliver an invited talk and participate in Agricultural Research Statisticians Conference	6-8 November, 2001	2129	Train	
Dehradun	Paper Presentation	3-7th January, 2002	2976	Train	
Dehradun	D.P.C.	31st Jan., 2002		Train	
	Name of the Officer : Dr. Amrit	Kumar Paul, Scienti	ist Division : B	iometrics	
NAARM, Hyderabad	Attending 65th FOCARS Training	7.11.1998 to 6.2.1999	3407	Train	IASRI
Pala (Kerala) & Tiruchillipali	Presenting paper in Conference of Society of Statistics, Computer and Application and presenting paper in 53rd Annual Conference of IAAS	28.11.1999 to 1.12.1999 and 2.12.99 to 4.12.1999	11,217	Train	IASRI
	Name of the Officer : Dr. P.S. Ra	ana, Principal Scient	list Division : E	Biometrics	
Chennai	Attending 10th Annual Conference to Ramanujam Mathematical Society	3.6.2000 to 13.6.2000	Rs. 5000	Train	IASRI
Kureshetra	Attending National Symposium on Stock Modelling and Operation Management	19.10.2000 to 21.10.2000	Rs. 659	Bus	IASRI
	Name of the Officer : Sh. S.D. W	Vahi, Principal Scien	itist Division: B	lometrics	
Bhopal	Paper presentation	15-17 January, 2002	3093	Train	IASRI
	Name of the Officer : Sh. Hima	ndri Ghosh, Scientis	t Division : Bio	metrics	
NAARM, Hyderabad	67th FOCARS	1.6.99 to 31.10.99	Rs. 7000	Train	IASRI
Kerala	2nd Annual Conference of Society of Statistics	28.11.99 to 1.12.99	Rs. 9500	Train	IASRI
Calcutta	Attending Winter School of ISI, Calcutta	5.2.2000 to 29.2.2000	Rs. 5788	Train	IASRI
Tamil Nadu	3rd Annual Conference of Society of Statistics Computer and Application	17.11.2000 to 26.11.2000	Rs. 7559	Train	IASRI

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1	2	3	4	5	6
NAARM, Hyderabad	FOCARS	29.5.99 to 9.10.99	Rs. 15,355	Tnuin	IASRI
Gujarat	4th annual Conference of Society of Statistics, Computer Application	24.11.2001 to 26.11.2001	Rs. 5000	Train	IASRI
Rajkot	Paper presentation	24-26 November, 2001	Rs. 4919	Train	IASRI
Bho pal	Paper presentation	15-17 January, 2002	3510	Train	IASRI
	Name of Officer : Sh	ri H.K. Semedder, Fin. (Acctts. Office	r	
Hyderabad	Improving Administrative and Financial Management in ICAR	4.12.2000 to 18.12.000	Rs. 7,120	Train	IASRI
Mount Abu	Zero Base Budgeting	10-14 Oct.	Rs. 3,500	Train	IASRI
Patna	To attend vigilance committee meeting	16.12.2001 to 17.12.2001	5598	Train	IASRI
Jhansi	To deliver ASRB Paper	6.12.2001 to 8.12.2001	1411	Train	ASRB
	Name of Officer : Sh	ri D.N. Kharbanda, Aast	t. Admn. Officer	•	
NAAR M Hyderabad	Training	13.7.99 to 21.7.99	Rs. 4,087	Tnain	IASRI
MDI, Gu rgaon	Training	28.2.2000 to 18.3.2000	Rs. 3,500	Bus	IASRI
	Name of Officer : Sn	nt. Flora Xess, Assistan	t Admn. Officer		
NAAR M Hyderabed	To attend the refresher course on Improving administrative and Financial Management in ICAR, Instts.	30.5.99 to 9.6.99	Rs. 3,800	Train	IASRI
	Name of Officer: Smt.	Seeta Malhotra, Assista	ant Admn. Office	r	
NAARM Hyderabad	To attend the refresher course on Improving administrative and Financial Management in ICAR, Instts.	30.11.99 to 6.12.99	Rs. 3,800	T rain	IASRI

	2	3	4	5	6
	Name of Officer: Shri	D.N. Bhatia, Assista	nt Admn. Officer		
urgaon	Administrative Training	28.2.2000 to 18.3.2000	Rs. 2250	Bus	IASRI
VARM, rderabad	Administrative Training Refresher Course	11.6.2001 to 23.6.2001	Rs. 8266	Train	IASRI
dhiana	Annual Statistical Conference	5.1.12001 to 9.11.2001	Rs. 2044	Train	IASRI
	Shri Subhas	h Chand, Private Sec	cretery		
ruchirapalli	To assist the Director during his visit to St. Joseph College, Tiruchirapalli	28.11.1999 to 6.12.1999	Rs. 4,949.00	Train	IASRI
imarganj, izabad	To assist the Director during his visit to NDUAT, Kumarganj, Faizabad	25.1.2000 to 01.12.2000	Rs. 1,009.00	Train	IASRI
wandrum	U.G. Examination of Education Division, ICAR (Expenditure borne by Education Division)	15.5.2001 to 24.5.2001	Rs. 6580	Train	ICAR
	Name of Officer: Dr. V.K. G	upta, Head Division:	Design of Experir	nents	
l. Thomas ol lege, Pala, erala	To attend 2nd Annual Conference of the Society of Statistics, Computer and Applications	25.11.1999 to 1.12.1999	11,508	Train	IASRI
l. Josephs ollege, iruchirapalli, amil Nadu	To attend the 53rd Annual Conference of the Indian Society of Agricultural Statistics	01.12.1999 to 6.12.1999		Train	IASRI
AARM, yderabad	To attend the 3rd Management Development Programme in Agricultural Research	23.4.2000 to 29.4.2000	13,587	Air	IASRI
amil Nadu gricultural niversity, oimbatore	To attend the 3rd Annual Conference of the Society of Statistics, Computer and Applications	19.1.2000 to 23.11.2000	17,709	Air	IASRI
D University of griculture and schnology, aizabad (UP)	To attend the 54th Annual Conference of the Indian Society of Agricultural Statistics	27.11.2000 to 30.11.2000	2,263	Train	IASRI

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	2	3	4	5	6
AU, Ludhiana	To attend the 13th Conference of the Agricultural Research Statisticians	5.11.2001 to 8.11.2001	1,500	Train	IASRI
IAE, Bhopal	Convenor of a Symposium: 55th Annual Conference of the Indian Society of Agricultural Statistics	14.1.2002 to 18.1.2002	4068	Train	IASRI
1	Name of Officer : Dr. V.K. Sharma, Pri	ncipel Scientist &	Professor (Agr	il. Statistics)	
lodipura m Meerut)	RAC Meeting of PDSCR	15-16 June, 1999	270	Bus	LASRI
tyderabad	Training on Management Development Programme in Agricultural Research	25-30 Oct., 1999	13,7 4 5	Air	IASRI
^D ala, Kerala	To attend 2nd Annual Conference of the Society of Statistics, Computer and applications	25.11.1999 to 1.12.1999	11,416	Train	IASRI
Tiruchirapalli, Tamil Nadu	To attend the 53rd Annual Conference of the Indian Society of Agricultural Statistics	2.12.1999 to 4.12.1999		Train	IASRI
PAU, Ludhiana	To attend the 13th Conference of the Agricultural Research Statisticians	5.11.2001 to 8.11.2001	2,099	Tnain	IASRI
Rajkot	4th Annual Conference of Soc. of Statistics, Computer Applications	24-26 November, 2001	2,500	Train	iasri
PAU, Ludhiana	Convenor of one technical session and presented an invited paper: 13th National Conference of Agricultural Research Statistician	5.11.2001 to 9.11.2001	2099	Tnain	IASRI
CIAE, Bhopai	Presented a Paper: 55th Annual Conference of the Indian Society of Agricultural Statistics	14.1.2002 to 18.1.2002	2890	Train	IASRI
	Name of Officer: Dr. I).P. Hende, Princip	el Scientist		
Jhansi	Related to project work	May, 2001 (2 days)	1,464	Train	IASRI
	Name of Officer: Dr.	P.K. Betra, Princip	Scientist		
PDCSR, Modipuram (Meerut)	RAC meeting of Project Directorate of Cropping System Research	23-24 Oct., 2000	508	Bus	IASRI
Faizabad (UP)	54th Annual Conference of Indian Society of Agricultural Statistics	28-30 November, 2000	327	Bus	IASRI

1	2	3	4	5	6
Jhansi	Discussion	3.9.2001 to 6.9.2001	1895	Train	NATP
Modipuram	Discussion	2.5.2001	135	Road	NATP
Rajkot (Gujarat)	4th Annual Conference of Society of Statistics, Computer and Applications	24-26 November, 2001	5,000	Tnain	IASRI
	Name of Officer:	Dr. Aloke Lahiri, Senior	Scientist		
Bhopal	To discuss STCR Project	March, 2000 (3 days	a) 3, 23 7	Train	IASRI
Anand (Gujarat)	To attend 21st Workshop of STCR	16-18 January, 1999 (3-days)	3,000	Train	IASRI
Pala, Kerala	To attend 2nd Annual Conference of the Society of Statistics, Computer and Applications	28th Nov. to 1 Dec., 1999	10,7 69	Train	IASRI
Tiruchirapalli, Tamil Nadu	To attend the 53rd Annual Conference of the Indian Society of Agricultural Statistics	2nd to 4th Dec, 1999			
Coimbatore (Tamil Nadu)	3rd Annual Conference of Society of Statistics, Computer and Applications	20-23 Nov., 2000	8,502	Train	IASRI
Rajkot (Gujarat)	4th Annual Conference of Society of Statistics, Computer and Applications	24th to 26th November, 2001	3,000	Train	IASRI
CIAE, Bhopal	Presented a Paper: 55th Annual conference of the Indian Society of Agricultural Statistics	14.1.2002 to 18.1.2002	3360	Train	IASRI
BCKVV, Kalyani, West Bengal	Presented a Status Report: National Workshop on STCR	29.1.2002 to 8.2.2002	4233	Train	IASRI
	Name of the Office:	Dr. R. Srivastava, Princ	ipal Scientist		
CIAE, Bhopal	Presented a Paper: 55th Annual Conference of the Indian Society of Agricultural Statistics	14.1.2002 to 18.1.2002	3608	Train	IASRI
	Name of Officer: 8	Smt. Rajinder Kaur, Seni	or Scientist		
Modipuram	RAC meeting of PDCSR	15-16 June, 1999	240	Bus	IASRI
Modipuram	RAC meeting of PDCSR	23-24 Oct., 2000	716	Bus	IASRI
Faizabad	54th Annual Conference of ISAS	28th Nov. to 30th Nov., 2000	2,400	Train	IASRI

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1	2	3	4	5	6
Rahuri	24th Workshop of AICRP on Cropping Systems	2-4 Nov., 2000	3,980	Train	IASRI
Trivandrum	Group meeting of Agronomists	23-24 Nov., 2001	7,500	Train	IASRI
	Name of Officer:	Shri M.R. Vats, Senio	r Scientist		
Bho pal	To discuss STCR project	March, 2000 (3 days)	3,373	Train	IASRI
^p ala, Kerala	2nd Annual Conference of Soc. of Stat., Computer & Applications	28th Nov. to 1 Dec., 1999	8,034	Train	IASRI
Birsa Agricultural Iniversity, Rachi	Presented a Status Report: Workshop on AICRP on LTFE	11.1.2002 to 16.1.2002	4901	Train	IASRI
	Name of Officer: Di	. Rajender Parsad, Se	nior Scientist		
^p al a, Kerala	2nd Annual Conference of Soc. of Stat., Computer & Applications	28th Nov. to 1 Dec., 1999	2,000	Train	IASRI
Trichi rapall i	To attend the 53rd Annual Conference of the Indian Society of Agricultural Statistics	2nd to 4th Dec., 1999	7500	Train	IASRI
Modipu ram	RAC meeting of PDCSR	23-24 Oct., 2000	720	Bus	AP-CESS
Faizabad	54th Annual Conference of ISAS	28th Nov. to 30th Nov., 2000	2000	Train	IASRI
PAU, Ludhiana	To attend the 13th Conference of the Agricultural Research Statisticians	6-8 Nov., 2001	1500	Train	IASRI
Rajkot	4th Annual Conference of Soc. of Statistics, Computer Applications	24-26 November, 2001	5,000	Train	IASRI
tyderabad	Training on Analytical tools & techniques for assessing agricultural sustainability	1-10 August, 2000	7,638	Train	IASRI
CIAE, Shopal	Presented an Invited Paper. 55th Annual Conference of the Indian Society of Agricultural Statistics	14.1.2002 to 18.1.2001		Train	IASRI
Dehradun	Conference	11.9.2001 to 13.9.2001	1148	Train	NATP

1	2	3	4	5	6
	Name of Officer:	Dr. Seema Jaggi, Seni	lor Scientist		
Trichirapalli	Conference of the Indian Society of Agricultural Statistics (53rd)	2-4 Dec.,	7700	Train	IASRI
University of Lucknow, Lucknow	Presented a Paper: 89th Session of Indian Science Congress Association	2.1.2002 to 8.1.2002	2746	Train	IASRI
	Name of Officer: Sn	nt. Ajit Kaur Bhatia, So	enior Scientist		
PDCSR, Modipuram, Meerut	Group meeting of the Agronomists of AICRP for Cropping Systems Research	Dec. 17-18, 1999	Rs. 200	Bus	IASRI
NDUAT, Kumarganj, Faizabad	54th Annual Conference of ISAS	Nov. 28-30, 2000	Rs. 2000	Train	IASRI
MPKV, Rahuri	24th Workshop of AICRP on Cropping Systems Research	Nov. 2-4, 2000	Rs. 3500	Train	IASRI
	Name of Officer: \$	Shri N.K. Sharma, Sen	ior Scientist		
Rahuri	24th Workshop of AICRP on Cropping Systems	2-4 Nov., 2000	3500	Train	IASRI
Trivandrum	Group meeting of Agronomists	23-24 Nov., 2001	7,500	Train	IASRI
	Name of Office	r: Dr. CINI Varghese,	Scientist		
Pala, Kerala	2nd Annual Conference of Society of Statistics, Computer & Applications	28th Nov. to 1st Dec., 1999	9671	Train	IASRI
Hyderabad	9th International Workshop on matrices & Statistics	9-13 Dec., 2000	3,823	Train	IASRI
CIAE, Bhopal	Presented a Paper. 55th Annual Conference of the Indian Society of Agricultural Statistics	14.1.2002 to 18.1.2002	2864	Train	IASRI
	Name of Officer: S	hri Rajendra Kumar , S	icientist (SS)		
Modipuram (Meerut)	To attend the National Symposium on Farming Systems Research in the New Millenium	15-17 Oct., 2001	712	Bus	IASRI

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Modipuram (Meerut) To attend the conference (National Symposium on Farming Systems Research on New Millenium) Name of Office Kanpur To conduct All India Combined Entrance est for PG Course & JRF Hyderabad To attend Hindi Workshop PDSCR, Modipuram Group meeting of AICRP for CSR	3	4	5	6	
Meerut) (National Symposium on Farming Systems Research on New Millenium) Name of Office (anpur To conduct All India Combined Entrance est for PG Course & JRF hyderabad To attend Hindi Workshop Name of Office PDSCR, Group meeting of AICRP for CSR Divis Sh. Amrender Kumar, Scientist. hyderabad FOCARS (72nd) Anand Presenting the Paper Dr. L.M. Bhar, Scientist CIFA, For the project 6 shubneshwar forecasting fish production from ponds Kasargod Study on cost production CIFA, To deliver lecture and to attend national workshop cum training on Bio- informatics and Statistics in Acquaculture	Officer: Shri Anii Kumar, S	Scientist			
Farming Systems Research on New Millenium) Name of Office anpur To conduct All India Combined Entrance est for PG Course & JRF yderabad To attend Hindi Workshop Name of Office DSCR, Group meeting of AICRP for CSR Divis Sh. Amrender Kumar, Scientist. yderabad FOCARS (72nd) nand Presenting the Paper Dr. L.M. Bhar, Scientist IFA, For the project 6 forecasting fish production from ponds asargod Study on cost production	15-17 October,	Yet	Bus	IASRi	
New Millenium) Name of Office anpur To conduct All India Combined Entrance est for PG Course & JRF yderabad To attend Hindi Workshop Name of Office DSCR, Group meeting of AICRP for CSR Divis Sh. Amrender Kumar, Scientist. yderabad FOCARS (72nd) nand Presenting the Paper Dr. L.M. Bhar, Scientist IFA, For the project 6 forecasting fish production from ponds asargod Study on cost production IFA, To deliver lecture and to attend national workshop cum training on Bio- informatics and Statistics in Acquaculture	2001	Not			
Name of Office anpur To conduct All India Combined Entrance est for PG Course & JRF yderabad To attend Hindi Workshop Name of Office DSCR, odipuram Group meeting of AICRP for CSR DSCR, odipuram Group meeting of AICRP for CSR Divis Sh. Amrender Kumar, Scientist. yderabad FOCARS (72nd) nand Presenting the Paper Dr. L.M. Bhar, Scientist IFA, hubneshwar For the project 6 torecasting fish production trom ponds asargod Study on cost production IFA, hubneshwar To deliver lecture and to attend national workshop cum training on Bio- informatics and Statistics in Acquaculture		claimed			
Inpur To conduct All India Combined Entrance est for PG Course & JRF Inderabad To attend Hindi Workshop Name of Office OSCR, Group meeting of AICRP for CSR Divis Sh. Amrender Kumar, Scientist. Inderabad FOCARS (72nd) Nand Presenting the Paper Dr. L.M. Bhar, Scientist FA, For the project 6 forecasting fish production from ponds asargod Study on cost production IFA, To deliver lecture and to attend national workshop cum training on Bio- informatics and Statistics in Acquaculture					
Entrance est for PG Course & JRF nderabad To attend Hindi Workshop Name of Office OSCR, Group meeting of AICRP for CSR Divis Sh. Amrender Kumar, Scientist. Nderabad FOCARS (72nd) Nand Presenting the Paper Dr. L.M. Bhar, Scientist FA, For the project 6 forecasting fish production from ponds asargod Study on cost production FA, To deliver lecture and to attend national workshop cum training on Bio- informatics and Statistics in Acquaculture	er: Shri UC Bandooni, Tecl	hnical Officer			
JRF vderabad To attend Hindi Workshop Name of Offic DSCR, Group meeting of AICRP for CSR Divis Sh. Amrender Kumar, Scientist. vderabad FOCARS (72nd) hand Presenting the Paper Dr. L.M. Bhar, Scientist IFA, For the project 6 forecasting fish production from ponds asargod Study on cost production IFA, To deliver lecture and to attend national workshop cum training on Bio- informatics and Statistics in Acquaculture	1.6.2001 to	2222	Train	IASRI	
Name of Office DSCR, Group meeting of AICRP for CSR Divise Sh. Amrender Kumar, Scientist. yderabad FOCARS (72nd) hand Presenting the Paper Dr. L.M. Bhar, Scientist IFA, For the project 6 forecasting fish production from ponds asargod Study on cost production IFA, To deliver lecture and to attend national workshop cum training on Bio- informatics and Statistics in Acquaculture	3.6.2001				
DSCR, Group meeting of AICRP for CSR Divis Sh. Amrender Kumar, Scientist. (derabad FOCARS (72nd) hand Presenting the Paper Dr. L.M. Bhar, Scientist Dr. L.M. Bhar, Scientist FA, For the project 6 forecasting fish production from ponds asargod Study on cost production IFA, To deliver lecture and to attend national workshop cum training on Bio- informatics and Statistics in Acquaculture	30.6.01 to	4574	Train	IASRI	
DSCR, odipuram Group meeting of AICRP for CSR Divis Divis Sh. Amrender Kumar, Scientist. Scientist. rderabad FOCARS (72nd) and Presenting the Paper Dr. L.M. Bhar, Scientist FA, for the project 6 nubneshwar forecasting fish production from ponds asargod Study on cost production FA, nubneshwar To deliver lecture and to attend national workshop cum training on Bio-informatics and Statistics in Acquaculture	6.7.2001				
Dodipuram CSR Divis Sh. Amrender Kumar, Scientist. r/derabad FOCARS (72nd) mand Presenting the Paper Dr. L.M. Bhar, Scientist FA, nubneshwar For the project 6 forecasting fish production from ponds asargod Study on cost production FA, nubneshwar To deliver lecture and to attend national workshop cum training on Bio- informatics and Statistics in Acquaculture	cer: Shri L.M. Verma, Tech	nical Officer			
Divis Sh. Amrender Kumar, Scientist. yderabad FOCARS (72nd) hand Presenting the Paper Dr. L.M. Bhar, Scientist IFA, For the project 6 forecasting fish production from ponds asargod Study on cost production IFA, To deliver lecture and to attend national workshop cum training on Bio- informatics and Statistics in Acquaculture	Dec. 17-18,	Rs. 200	Bus	IASRI	
Sh. Amrender Kumar, Scientist.derabadFOCARS (72nd)andPresenting the PaperDr. L.M. Bhar, ScientistFA,For the project 6 torecasting fish production from pondssargodStudy on cost productionFA,To deliver lecture and to attend national workshop cum training on Bio- informatics and Statistics in Acquaculture	1999				
Scientist. rderabad FOCARS (72nd) hand Presenting the Paper Dr. L.M. Bhar, Scientist FA, For the project 6 hubneshwar forecasting fish production FA, Study on cost production FA, To deliver lecture and to hubneshwar attend national workshop cum training on Bio- informatics and Statistics in Acquaculture	sion: Forecasting Techniqu	03			
hand Presenting the Paper Dr. L.M. Bhar, Scientist IFA, For the project 6 hubneshwar forecasting fish production from ponds asargod Study on cost production IFA, To deliver lecture and to hubneshwar attend national workshop cum training on Bio- informatics and Statistics in Acquaculture					
Dr. L.M. Bhar, Scientist IFA, For the project 6 hubneshwar forecasting fish production from ponds forecasting fish production asargod Study on cost production IFA, To deliver lecture and to hubneshwar attend national workshop cum training on Bio- informatics and Statistics in Acquaculture Statistics	28.11.2000 to	15,000	Train	IASRI	
Dr. L.M. Bhar, ScientistFA,For the project 6hubneshwarforecasting fish production from pondsasargodStudy on cost productionFA,To deliver lecture and to attend national workshop cum training on Bio- informatics and Statistics in Acquaculture	31.3.2001				
Dr. L.M. Bhar, Scientist IFA, For the project 6 hubneshwar forecasting fish production from ponds forecasting fish production asargod Study on cost production IFA, To deliver lecture and to hubneshwar attend national workshop cum training on Bio- informatics and Statistics in Acquaculture Statistics	26.9.2001 to	3,500	Train	IASRI	
FA, nubneshwarFor the project 6 forecasting fish production from pondsasargodStudy on cost productionFA, nubneshwarTo deliver lecture and to attend national workshop cum training on Bio- informatics and Statistics in Acquaculture	27.9.2001				
ubneshwarforecasting fish production from pondsusargodStudy on cost productionFA,To deliver lecture and to subneshwarattend national workshop cum training on Bio- informatics and Statistics in Acquaculture					
hubneshwar forecasting fish production from ponds Asargod Study on cost production FA, To deliver lecture and to hubneshwar attend national workshop cum training on Bio- informatics and Statistics in Acquaculture	7.7.2000 to	3,800	Train	IASRI	
from ponds asargod Study on cost production FA, To deliver lecture and to nubneshwar attend national workshop cum training on Bio- informatics and Statistics in Acquaculture	11.7.2000				
FA, To deliver lecture and to nubneshwar attend national workshop curn training on Bio- informatics and Statistics in Acquaculture					
IFA, To deliver lecture and to hubneshwar attend national workshop curn training on Bio- informatics and Statistics in Acquaculture	17.3.02 to	7623	Train	IASRI	
nubneshwar attend national workshop cum training on Bio- informatics and Statistics in Acquaculture	24.3.2002				
nubneshwar attend national workshop cum training on Bio- informatics and Statistics in Acquaculture	7.1.2002 to	4000	Train	IASRI	
cum training on Bio- informatics and Statistics in Acquaculture	12.1.2002				
informatics and Statistics in Acquaculture					
•					
(Dr. Chandrahas,					
•					
Principal Scientist)			_		
uzaffar Nagar To supervise the field work	17.6.1999 to	1,122	Bus	IASRI	
1	2	3	4	5	6
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Muzaffar Nagar	To supervise the field work	26.3.1999 to 27.3.1999	8,13	Bus	IASRI
	(Dr. Tribhuwan Rei, Senior Scientist)				
Trichurpalli	To attend 53rd ISAS	2.12.1999 to	4,142	Train	IASRI
Tamil Nadu	Conference Dr. V. Ramasubra- manium, Scientist	4.12.1999			
Pala, Trichy,	02nd Conference of Stat. &	21.11.1999 to	6,000	Train	IASRI
Kerala	Appl53rd Conference of ISAS	7.12.1999			
Nagpur,	INARIS (NATP) Project	24.6.2001 to	8,626	Train	NATP
Callicut, Kasargod, Hyderabad		15.7.2001			
NRC on	To deliver lecture in the	28.2.2002 to	1600	Train	IASRI
Camel, Bikaner, Rajasthan	training on Advance in IT and DBMS	2.3.2002			
	(Dr. S.C. Mehta, Senior Scientist)				
Kumarganj, Faizabad	National Symposium on	11.11.1999 to	2,500	Train	IASRI
	vectors of plant diseases	13.11.1999			
Bharatpur, Rajasthan	Review meeting of Mission Mode Project 'Development of weather	26.2.2002 to 27.2.2002	1200	Road	NATP
	based forewarning system for crop pests and diseases'				
CRIDA,	Group meeting of Mission	14.2.2002 to	4500	Train	NATP
Hyderabad	Mode Project 'Development of weather	17.2.2002			
	based forewarning system for crop pests and diseases'				
Gujarat GAU,	To present paper in	27.9.2001 to	3,600	Train	IASRI
GAU, Anand	National Seminar on Agra Meterological Research for	28.9.2001			
	sustainable Agril. Production				
	(Dr. Ranjana Aggarwal, Principal Scientist & Acting Head)				
Rani Chori	To participate in Workshop	5.10.1999 to	1,000	Train	IASRI
	of AICRP	9.10.1999	.,		INCAL

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1	2	3	4	5	6
lyderabad	To participate in the meeting of Crop Forecasting	3.12.1999 to 5.12.1999	12,867	Train	IASRI
lyderabad	Development of weather Based system for crops pests & Diseases at CRIDA (Under NATP Project)	17.5.2001 to 19.05.2001	12,956	Train	NATP
zatnagar Ind Nainital	Training programme on gender issues at Nainital, and project on forecasting of Milk Production, Izatnagar	5.10.2001 to 13.10.2001	1,500	Train	IASRI
Hyderabad	NAARM Course	16.10.2001 to 24.10.2001	16,000	Train	IASRI
CSWCRTI, Dehradun	Workshop on Monitoring of Diseases insects and weeds of wheat, maize and rice crop, organised by PPKS Almora	9.12.2001 to 11.12.2001	2500	T rai n	IASRI
Bhopal CICR, Nagpur	Conference Review meeting of cotton programme for Mission Mode Project 'Development of weather based foerwarming system for crop pests and diseases'	18.1.2002 18.1.2002 to 19.1.2002	3428 10,000	Train Air	IASRI NATP
ISRO, Ahmedabad	Training programme organized by SAC (ISRO) Smt. Asha Saksena, Principal Scientist	11.2.2002 to 15.2.2002	11000	Air	IASRI
Rani Chori	To participate in Workshop on AICRP	5.10.1999 to 9.10.1999	1711	Train	IASRI
	DIVIS	NON : ECONOMETRICS			
	(Dr. R.K.	Pandey, Principal Scien	ntist)		
Hyderabad	To attend a Conference	9.10.1999 to 17.10.1999	4,436	Train	IASRI
Trichurpalli	To attend a Conference	29.11.1999 to 6.12.1999	8,336	Train	IASRI
Banswara	Jai Vigyan, NATP	5 days (October, 2000)	7,770	Train	NATP

	2	3	4	5	6
hennai	Jai Vigyan, NATP	5 days (Dec., 2000)	7,041	Train	NATP
aipur	To attend	27.4.2001 to 29.4.2001	2520	Train	IASRI
alyani	Jai Vigyan, NATP	7 days (Jan., 2001)	7,1 62	Train	NATP
aranasi	NATP	20.2.2002 to 25.2.2002	2902	Train	NATP
Chennai	To attend meeting	26.12.2001 to 2.1.2002	76 84	Train	IASRI
		(Ms. Sushila Kaul, Scientist)			
Ajmer	Jai Vigyan, NATP	24.05.2000 to 26.5.2000	2,020	Train	NATP
Jodhpur	Jai Vigyan, NATP	5.7.2000 to 8.7.2000	2,760	Train	NATP
Ajmer	Jai Vigyan	1-2.8.2000	1,900	Train	NATP
Banswara	Jai Vigyan, NATP	17.10.2000 to 20.10.2000	7,600	Train	NATP
Lucknow	Jai Vigyan, NATP	13.11.2000 to 15.11.2000	2,300	Train	NATP
Jaipur	Jai Vigyan NAtP	27.5.2001 to 29.5.2001	2,000	Train	NATP
Chennai	To attend conference	26.12.2001 to 2.1.2002	6944	Train	IASRI
Vellore	To attned 84th Annual Conference of Indian Economic Association	26.12.2002 to 2.1.2002	7515	Train	IASRI
Varanasi	Reg. Jai Vigyan Project	19.3.2002	3000	Train	NATP
		(Dr. S.P. Bhardwaj, Senior Sci	entist)		
Trichurpalli	Statistical Annual Conference	29.11.1999 to 6.12.1999	8,318 .	Train	IASRI

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		2	3	4	5	6
aizabad	Statistical Annual Conference		27.1.12000 to 1.12.2000	2,059	Train	IASRI
handigarh	To attend meeting on Animal Husbandry, Govt. of Punjab		17.12.2000 to 19.12.2000	1,772	Train	IASRI
hand iga rh	Collaborative Project With Direct Animal Husbandry		24.4.2001 to 25.4.2001	1,307	Train	IASRI
'atn a	NATP- INARIS, MIS		03.06.2001 to 7.5.2001	4,516	Road	NATP
3hopal	To Attend 55th Annual Conferene of Indian society of Agricultural Statistics		14.1.2002 to 18.1.2002	4000	Train/ Road	IASRI
aridabad	To Directorate of Marketing and Inspection, Faridabad for discusison- required in the project on Lac Marketing (AP Cess Fund)		11.1.2002	900	Road	AP-CESS
Mumb a i	To attend 15th National Conference on Agricultural Marketing		22.2.2002 to 28.2.2002	6700	Train	iasri
		Dr. D	haram Raj Singh, Scien	tist		
Ajmer	Household fund NATP		7.8.00 to 12.8.00	1500	Train	NATP
Ajmer	do		18.09.00 to 22.09.00	1392	Train	NATP
Banswade	Data Collection		16.11.00 to 23.11.00	2800	Train	NATP
Hyderbaad	NAARM		28.11.00 to 01.04.01	10,200	Train	IASRI

1	2	3	4	5	6
lodhpur	Data Collection	3.11.00 to 7.11.00	2119	Tnain	NATP
Hyderabad	NAARM	01.12.00 to 31.03.01	8000	Train	IASRI
Banswara	Data Collection	15.11.00 to 22.11.00	3308	Train	NATP
Auzzafar Nagar	Data Collection	11.11.00 to 12.11.00	516	Bus	NATP
Aalpur	Data Collection	13.09.01 to 15.09.01	1500	Train	NATP
laipur	Household Fund-NATP	13.9.01 to 15.09.01	1781	Train	NATP
	Dr. At	shok Kumar, Senior Scien	ntist		
Nainital	Training on General Issue	5.10.2001 to 13.10.2001	2530	Train	IASRI
Dehradun	Workshop	248.2001 to 25.8.2001	1678	Road	IASRI
Dehradun	Workshop	19.7.2001 to 20.7.2001	1678	Road	IASRI
lodhpur	To collect U.S.K.	6.1.2000 to 9.1.02	2875	Train	IASRI
	Sh.	Sanjeev Panwar, Scientia	et .		
Hyderabad	Attend to FOCARS programme	4.1.99 to 7.5.99	Rs. 15,540	Train	IASRI
Hyderabad	Training Programme Analytical Tools and Techniques	30.7.2000 to 11.8.2000	Rs. 7258	Train	IASRI
Muzatar Nagar		11.11.2000 to 14.11.2000	Rs. 726	Bus	IASRI
	Divid	sion : Computer Applicati	on		
		Dr. P.K. Malhotra, Head			
NAARM, Hyderabad	3rd Management Progress in Agricultural Research	24-29, 2000	13,000	Tain	IASRI
PD, SCR, Modipuram	Attend workshop of NATP Project	23.8.2001	95	Bus	NATP

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1	2	3	4	5	6
PAU, Ludhiana	To attend XIII Conference of Agricultural Research Statistics	6-8 Nov., 2001	1500	Train	IASRI
	Ms.	Alka Arora, Scientist			
Makhdoom	To attend Training Programme on Int. Internet	3-13 Aug., 1999	2170	Bue	IASRI
	Shri 8	Subhash Chand, A.E.C.O.			
Cirg, Makhdoom	Training on development for internet using Linux O/S.	5 days Aug., 1999	800	Bue	iasri
	Shri	Jai Bhagwan, A.E.C.O.			
Cirg., Makhdoorn	Training on development for Internet using Linux O/S.	5 days Aug., 1999	800	Bue	IASRI
	Shr	i Anii Kumar, A.E.C.O.			
Cirg, Makhdoom	Training on development for Internet using Linux O/S.	10-15 Sept., 2001	1172	Bue	iasri
	Shri Si	inii Dutt Sharma, A.E.C.C).		
Cirg, Makhdoom	Training on development for Internet using Linux O/S.	10-15 Sept., 2001	1292	Bus	IASRI
	Sh	ri Pal Singh, Scientist			
NAARM, Hyderabad	71st FOCARS	4 Months	30,000	Train	IASRI
	Shri i	K.K. Chaturvedi, Solentist			
NAARM, Hyderabad	73rd FOCARS	4 Months	30,000	Train	IASRI
IISR, Calicut	To attend & participate in the workshop' codification of databases" Project NRIS under NATP	3.2.2002 to 9.2.2002	10,000 (Approx.)	Train	NATP

1	2	3	4	5	6
	Dr. V.K	. Mahajan, Principal Scien	itist		
udhiana	To attend the XIII National Conference of Agricultural Statistics	5-9 Nov., 2001	1500.00	Train	IASRI
	Moh	d. Samir Farooqi, Scientis	t		
IAARM, lyderabad	66th FOCARS Training	4 Months	25,000.00	Train	IASRI
	SI	nri S.N. ISLAM, Scientist			
NAARM, tyderabad	FOCARS Training	4 Months	30,000.00	Train	IASRI
	Shri	Vipin K. Dubey, Scientist			
NAARM, Hyderabad	73rd FOCARS Training	4 Months	30,000	Train	IASRI
makulam / Cochin	Training	5.3.02 to 11.3.02	8000	Train	IASRI
	Sm	t. Sashi Dahiya, Scientist			
IAARM, Iyderabad	FOCARS Training	4 Months	27,000	Train	IASRI
	Dr. R.	C. Goyal, Principal Scienti	st		
CAZRI, Iodhpur	Implementation of PIMS.	20-23 Sept., 2000	2,445	Train	NATP
IAARM, Iyderabad	Implementation of PIMS	26-29 Sept., 2000	13,260	Train	NATP
IRC Aithna, Nagaland	Implementation of PIMS.	18-21 Oct., 2000	18,000	Air	NATP
JAS, Bangalore	SAP & PI Meeting for M&CE under NATP	30-31 July, 2001	16,000	Air	NATP
CRIDA, tyderabad	PMT Sensatization workshop for M&CE presentation	26-28 Aug., 2001	15,100 -	Air	NATP

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l 	2	3	4	5	6
ISR, .ucknow	To attend SAP Meeting of NATP & M&CE.	20.8.2001	6,437	Train	NATP
CAZRI, Iodhpur	PME Sensatization workshop of NATP & M&CE	3.10.2001	6,845	Train	NATP
PAU, Ludhiana	To attend Agricultural Research Statistics Conference	5-9 Nov., 2001	1,500	Train	NATP
CRIDA, Hyderabad	Implementation of Monitoring through PIMS	15.1.2002 to 17.1.2002	15,500	Air	NATP
		Shri Sudeep, Scientist			
Hyderabad	Demonstration training of PIMS (NATP)	25.9.2000 to 1.10.2000	6000	Train	NATP
Dehradun	Demonstration training of PIMS (NATP)	20-22 Sept., Sept., 2000	1500	Train	NATP
Bikaner	Sensitization workshop for Research Prioritisation (NATP)	23-24 Feb., 2001	2005	Train	NATP
Bhopal	Pre-Requirement Analysis Workshop under INARIS (NATP)	14-16 May, 2001	2,477	Train	NATP
Hyderabad	NAARM Training (FOCARS)	29.5.2001 to 28.9.2001	25,000	Train	IASRI
Shi mia	FOCARS (FET) under NAARM	2.10.2001		Train	IASRI
NDRI , Kam a l	Lecture delivery in Workshop	20.12.2001	625	By bus	IASRI
CIAE, Bhopai	IASS Conference	15.1.2002 to 18.1.2002	2927	Tanin	IASRI

1		2	3	4	5	6
CSWCR & TI	PIMS Presentation		22.1.2002 to 23.1.2002	1503	Train	NATP
HAU, Hissar	PRT Workshop NATP-CGP		28.2.2002 to 3.3.2002	743	Bus	NATP
		Me. Se	n geeta Ahuja, Scienti a	st		
Hyderabad	FOCARS		23.8.2000 to 22.12.2000	Rs. 14055	Train	IASRI
		Ms.	Anshu Dixit, Scientist			
Hyderabad	FOCARS, NAARM		23.8.2000 to 23.12.2000	Rs. 15905	Train	IASRI
Patna	NATP Project		3.6.2001 to 7.6.2001	Rs. 4634	Train	NATP
tyderabad	Remote Sensing Training		17.11.2001 to 20.2.2002	Rs. 20,000	Train	NATP
		Shri Panna	Lai Gupta, Technicai	Oficer		
Dehradun	Training workshop on PIMS		21-22 Sept., 2000	1,759.00	Train	NATP
Kanpur	Training workshop on PIMS		23-24 Oct., 2000	2,108.00	Train	NATP
		Shri S.K.	Subiania, Technical Of	ficer		
NIFM, Faridabad	To attend training in Project under NATP		17-22 Jan., 2000	1488.00	Train	NATP
CIFE, Mumbai	Training		26.2. to 3.3.2001	7560.00	Train	IASRI
		Dr. Anii	Rai, Senior Sientist &	P.I.		
NBFGR, Lucknow	Project work of INARIS NATP Project		22-24 May, 2001	1,300.00	Train	NATP
CPCRI, Kasargodi	Project work of INARIS NATP Project			21,988.00	Train	NATP
NBA GR, Karnal	Project work of INARIS NATP Project		18.7.01	622.00	Bus	NATP

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1	2	3	4	5	6
CIPHET , Ludhiana	Project work of LOSSES NATP Project	20-21 July, 2001	1,500	Train	NATP
Hyderabad	Project work of LOSSES NATP Project	11-13 July, 2001	14,924	Air	NATP
IHR, Banglore & NBSSLUP, Nagpur	Project work of LOSSES NATP Project	23.7.01 to 4.8.01	18,492	Air	NATP
CIAE Bhopal	Project work of NATP Project	23.8.01 to 25.8.01	2,000	Train	NATP
PDSCR, Modipuram	Project work of LOSSES NATP Project	2.5.01	120	Bus	NATP
PDCSR, Modipuram	Project work of LOSSES NATP Project	13.8.01	536	Bus	NATP
NRCAF, Jhansi	Project work of LOSSES NATP project	3-6 Sept., 2001	1,930	Train	NATP
DCOMR, Patna	Project work of LOSSES NATP Project	10-12th Sept., 2001	9,461	Train	NATP
NBFGR, Lucknow Project	Project work of LOSSES NATP Project	25-28th Sept., 2001	2,376	Train	NATP
PAU, Ludhiana	Annual Conference of Agricultural Statisticians	5-8 Nov., 2001	1500	Train	IASRI
NDRI, Karnal	Losses project for attending meeting of NATP	10-11 May , 2001	622	Bue	NATP
Lalitpur	GIS Project survey of AP Cess Fund Project	21-24 Feb., 2001	2700	Train	AP-CES
Lalitpur	GIS Project survey of AP Cess Fund Project	11-14 Ma r., 2001	2796	Train	AP-CES
Faizabad	Conference of ISAS	27.11.2000 to 1.12.2000	2291	Train	IASRI

1	2	3	4	5	6
Kandla Port	Fertilizer Project of Ministry of Agriculture	12-22 Aug., 2000	5487	Train	IASRI
ISI, Calcutta	Training on Large databases	6-26th Feb., 2000	5144	Train	IASRI
NDRI, Kamai	Lecture on Training	21.12.2001	Paid by NDRI, Karnal	Train	IASRI
Trichur apall i	Conference of ISAS	29.11.1999 to 6.12.1999	8575	Train	IASRI
IISR, Calciut	INARIS, Workshop	7.2.2002 to 10.2.2002	19,000	Air	NATP
	S	hri Saurabh Prakash, Scientia	st		
Hyderabad	NAARM	29.5.01 to 2.10.01	17,000	Tain	IASRI
Bikaner	NATP (PME)	23-25 Feb., 2001	1685	Train	NATP
Jodhpur	NATP (PME)	20-23 Sept. 2000	2000	Train	NATP
Hyderabad	NATP (PME)	25.9.00 to 1.10.00	6000	Train	NATP
Meetzipka	NATP (PME)	18-21st Oct., 2000	1,800	Train	NATP
Kanpur	NATP (PME)	23.10.00 to 26.10.00	2,000	Train	NATP
Jodhpur	NATP (PME)	20.9.00 to 22.09.00	2,576	Train	NATP
Hyderabad	NATP (PME)	25.9.01 to 01.10.00	5904	Train	NATP
	Dr. H.V.L. Bathia, Princip	al Scientist & Acting Head D	Division : Samp	ole Survey	
Faridabad	AP Cess Fund project	14.2.2000	Rs. 400	Bus	AP-CESS Fund
Bhopai	FIM project	13-15 Nov., 2000	Rs. 2000	Train	DOAC
Faizabad	Conference	27 Nov. to 1 Dec 2000		Train	IASRI
Chandigarh	Meeting, Deptt. A.H.	24-25 April, 2001	Rs. 1900	Train	IASRI

	2	3	4	5	6
walior	Study tour- International training	21-23 April, 2001	Training fund	Train	FAO
amastipur	ICAR Al India Exam.	18-21 May, 2001	Paid by ICAR	Train	ICAR
udhiana	XIII Conference	30-31 Mey, 2001	Rs. 2500	Train	IASRI
amal	NATP project	18.7.2001	Rs. 135	Bus	NATP
ochin	NATP project	26-28 July, 2001	Rs. 20000	Air	NATP
ishakhapatnam	NATP project	12-15 Aug., 2001	Rs. 18000	Air	NATP
zatnagar	NATP project	3.9.2001	Rs. 2000	Train	NATP
vikanagar	NATP project	21-23 Oct., 2001	Rs. 2000	Train	NATP
Idaipur	As an expert	9.11.2001	Paid by University	Train	University
P.A.U., udhiana	Convenor of ARS Conference	5-8 Nov., 2001	Rs. 1500	Train	IASRI
CAR Research Sompx, Benapani	FIM Project	17-25 Nov., 2001	Rs. 21000	Air & Road	DOAC
IAE, hopal	Annual conference of ISAs	15-17 Jan., 2002	Rs. 2000	Train	IASRI
CIFT, Cochin	Mission mode NATP Project	28-31 Jan., 2002	Rs. 24,000	Air	NATP
Kesargod	Study on coconut	20.3.2002 to 23.3.2002	Rs. 18,693	Air	Coconut Board
	Name of Officer Dr. Jagb	ir Singh, Senior Scientist Div	rision: Semple	Survey	
GAU, Anand	To attend workshop	16-18 Jan., 1999	Rs. 3754	Train	IASRI
^r iruchirapalli	ISAS conference	2-4 Dec., 1999	Rs. 1000	Train	IASRI
aizabed	ISAS conference	28-30 Nov., 2000	Rs. 2000	Train	IASRI
Avikanagar	NATP project	31 July to 3rd Aug., 2001	Ra. 1500	Train	NATP
Avikanagor	NATP project	21-23 Oct., 2001	Rs. 1600	Tmain	NATP
Avikanagar				Train	IASRI

	2	3	4	5	6
SWRI, vikanagar	Mission Mode NATP project	19-21 Feb., 2002	Rs. 2200	Train	NATP
	Name of Officer Dr. D.L. Ahu	ija, Principal Scientist Di	ivision: Sample	Survey	
lhopal	FIM project	17-20 Dec., 2000	Rs. 2000	Train	DOAC
aizabad	ISAS conference	28-30 Nov., 2000	Rs. 2000	Train	IASRI
Shopal	FIM project	1-3 May, 2001	Rs. 2000	Train	DOAC
ucknow	FIM project	9-13 July, 2001	Rs. 2000	Train	DOAC
orhat	Data collection	10.3.02 to 17.3.2002	Rs. 18,272	Air	DOAC
	Name of Officer Sh. D.C. Ma	thur, Senior Scientist Di	vision: Sample	Survey	
laipur	HLTCC meeting	13.1.99	Rs. 1100	Train	IASRI
Chandigarh	Research study	4-5 March, 99	Rs. 700	Train	IASRI
Kamal	Research study	9.3.99	Rs. 500	Train	IASRI
Kamal	Research study	26.3.99	Rs. 500	Train	IASRI
Kamai	Supervise field work	13-15 April, 99	Rs. 750	Train	IASRI
Srinagar, Hanumangarh	F&V Scheme	17-21 Aug., 99	Rs. 1200	Train	IASRI
udhiana.	Ent. Exam	18-20 May, 2001	Rs. 1500	Train	ICAR
Kanpur	Conduct exam.	3-6 June, 2001		Train	ICAR
Kerala	Cost of prod. project	5-16 Aug., 2001	Rs. 9500	Train	DOAC
Kerala	FIM Project	16-24 Sept., 2001	Rs. 9500	Train	DOAC
Kerala	Supervise field work	28th March to 9 April, 2001	Rs. 9500	Train	DOAC
Pune	To impart training under FIM project	14-19 Jan., 2001	Rs. 4668	Train	DOAC
Kasargod	Data scrutiny under coconut project	26th Feb. to 6th March, 2002	Rs. 8000	Train	Coconut Board
	Name of Officer : Dr. Tauqu	Jeer Ahmed, Scientist Di	vision: Semple	Survey	
Patna	INARIS project	3-7 June, 2001	4676	Train	NATP
Bangalore	INARIS workshop	28 July to 1 Aug., 2001	8998	Train	NATP

	2	3	4	5	6
'ishakhapatnam	NATP project	10-16 Aug., 2001	4500	Train	NATP
lumbai	Conference	19-22 Dec., 200	6 9 44	Train	IASRI
Calcutta	Winter School	6 Feb. to 2 Mach 2000	3000	Train	IASRI
ïruchi rapall i	ISAS conference	29 Nov. to 6 Dec., 99	8454	Train	IASRI
yderabad	Train at NAARM	5 Oct. 98 to 8 Feb. 99		Train	IASRI
SR, alicut	INARIS Workshop	2.11.2001 to 10.11.2001	Rs. 9500	Train	NATP
alicut	Workshop on database	6.2.2002 to 11.2.2002	Rs. 11000	Train	IASRI
	Name of Officer Dr	. G.K. Jha Scientist Division:	: Semple Surv	€y	
iruchirapalli	ISAS conference	2-4 Dec. 99	Rs. 4000	Train	IASRI
aizabad	ISAS conference	28-30 Nov. 2000	Rs. 2100	Train	IASRI
areilly	NATP project	21.7.2001	Rs. 1000	Train	NATP
areilly	NATP project	3-4 Sept., 2001	Rs. 1400	Train	NATP
yderabad	FOCARS training	6-8 Feb., 99	Rs. 2000	Train	IASRI
	Name of Officer Sh. Sat	ya Pal, Senior Scientist Divis	sion : Sample	Survey	
udhiana	FIM project	8-10 Aug., 2001	Rs. 1688	Train	DOAC
alampur	FIM project	3-8 Nov., 2001	Rs. 1972	Train/Bus	DOAC
lissar	FIM Project	3-6 Jan., 2002	Rs. 672	Bus	DOAC
	Name of Officer Sh. V	.K. Jain, Scientist (SS) Divis	ion: Sampie S	urvey	
alitpur	GIS project	21-24 Feb., 2001	2104	Train	AP-CESS
Shopat	INARIS project	14-16 May, 2001	2349	Train	NATP
alitpur	GIS project	31 May to 2 June, 2001	1941	Train	AP-CESS
ihopal	INARIS project	23-25 Aug., 2001	2349	Train	NATP
ansi	GIS Project	3-6 Sept., 2001	1818	Train	AP-CESS
alitpur	GIS project	4-6 Oct., 2001	2000	Train	AP-CESS

1	2	3	4	5	6
	Name of Officer Shri R.S. K	ihatri, Principal Scientist I	Division: Sample	Survey	
Avikanagar	AP Cess fund project	4-6 Sept., 2000	Rs. 1600	Train	AP-CESS
Kolkata	Conference	6-11 Dec., 2000	Rs. 6500	Train	IASRI
Faizabad	ISAS conference	25 Nov. to 1 Dec. 2000	Rs. 2700	Train	IASRI
Bikaner	Training to field staff	2-8 Sept., 2001	Rs. 3500	Train	IASRI
Kolar distt.	AP cess fund project	6-12 Oct., 2001	Rs. 8000	Train	AP-CESS
Nehru Centre, Worli, Mumbai	Dairy Industry Conference	5-9 Feb., 2002	Rs. 5939	Train	IASRI
Kanpur	To attend meeting	4.3.2002 to 5.3.2002	Rs. 3140	Train	IASRI
	Name of Officer Dr. U.C. Sud,	, Principal Scientist & P.I.	Division: Samp	le` Survey	
Kandla Port, Gujarat	Research study	Aug. 2000	Rs. 5000	Train	AP-CESS
Bhavnagar Bangkok	Research study Training on GIS	March 2000 Sept. Dec., 2000	Rs. 20000 AHRD, Ag. Edu. Div. ICAR	Train Train	IASRI FAO
Kasargod	Coconut project	Jan./2001	Rs. 10000	Train	Coconut Board
Kakinada Port	Research study	Feb. 2001	Rs. 7000	Train	AP-CESS
Ludhiana	Conference	Nov. 2001	Rs. 2000	Train	IASRI
Kasargod	Coconut project	June 2001	Rs. 18,000	Train	Coconut Board
PAU, Ludhiana	To attend ARS Conference	5-7 Nov., 2001	Rs. 1500	Train	IASRI
	Name of Officer Dr. K.K. Tyag	i, Principal Scientist & P.	I. Division: Samp	ole Survey	
Goa	Sports Meet	14-17 May, 1999	Sports Rule	Train	IASRI
izatnagar	JRF Exams.	11-13 June, 1999	Ag. Edu. Div., ICAR	Train	ICAR

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IASRI

IASRI

Air

Train

1	2	3	4	5	6
Kamal	Sports Meet	29 Nov. to 2 Dec., 1999	Sports Rule	Train	IASRI
Bho pal Ghaziabad	FIM Project FIM Project	13-15 Nov., 2000 12.10.2000	Rs. 2000 approx. Rs. 150 approx.	Train Bus	DOAC DOAC
Faizabad	ISAS conterence	27 Nov. to 1 Dec. 2000	Rs. 2000 approx.	Train	IASRI
Bhopal	FIM Project	17-20 Dec., 2000	Rs. 2000 approx.	Train	DOAC
Bhopal	FIM Project	30 May-3 June, 2001	Rs. 2000 approx.	Train	DOAC
Bhopai	FIM Project	30 Sept. to 2nd Oct. 2001	Rs. 2000 approx.	Train	DOAC
Agra	Eritia Training Prog.	25-26 April, 2001	Rs. 1000 approx.	Train	IASRI
Jorhat, Umiam, Imphal	FIM Project	17-25 Nov. 2001	Rs. 21000 approx.	Air/Road	DOAC
Hisar	Sport Meet	5-7 Nov., 2001	Rs. 400 approx.	Bus	IASRI
CIAE, Bhopal	Annual conference of ISAS	15-17 Jan., 2002	Rs. 2500 approx.	Train	IASRI
GAU, Ahmedabad	Farm Mechanization Project	22-23 Jan., 2002	Rs. 9500 approx.	Air	DOAC
r	lame of Officer Dr. Rar	ndhir Singh, Principal Scle	ntist & Pi Division: Se	ample Survey	
Dehradoon	Res. project	9-11 March, 99	Rs. 1000	Train	IASRI
Kamal	Expert Committee	13.9.2000	Rs. 300	Bus	IASRI
Bhubaneshwar	DPC meeting	11-12 June, 2001	Paid by CRRI	Train	CRRI
PIU, Ludhiana	Selection Committee Meeting	1.8.2001	Paid by Ludhiana	Train	PIU
Jaipur	DPC meeting	31.8.2001	Paid by CSWRI,	Train	CSWRI

17-24 Oct. 2001

5-9 Nov. 2001

NAARM course

Conference

Hyderabad

Ludhiana

Avikanagar

Rs. 18000

Rs. 1600

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	2	3	4	5	6
ucknow	NATP project	26-27 Sept., 2001	Rs. 2176	Train	NATP
hopal	INARIS project	24-25 Aug., 2001	Rs. 2488	Train	NATP
lumbai	To attend Remote Sensing and GIS project	5-7 Dec. 2001	Rs. 10000	Air	AP- CESS
IAE, hopal	Paper presentation at annual conference of ISAS	15-17 Jan., 2002	Rs. 2000	Train	IASRI
AC, hmedabad	ESCAP/ISRO seminar	12-15 Feb., 2002	Rs. 10000	Air	NATP
	Name of Oficer Sh.	M.S. Verma, Technical Of	licer, Division: Sam	ple Survey	
lisar	Sport Committee Meeting	29.9.2001	Rs. 479	Bus	IASRI
	Name of Officer Sh.	Jarnall Singh, Field Invest	tigator Division: Sa	mple Survey	
Kamal	Crop cutting of wheat	31 March to 28th April, 1999	Rs. 5200	-	IASRI
Lalitpur	Data collection	22 Feb. to 21 March, 2001	Rs. 5420	Train	AP-CESS
-do-	-do-	19 May to 3 June, 2001	Rs. 5700	Train	AP-CESS
-do-	-do-	30 Sept. to 20 Oct. 2001	Rs. 6950	Train	AP-CESS
	Name of Officer Shr	i Prem Lai 'B', Field Inve	stigator Division Sa	imple Survey	
Kamal	Crop cutting	31 March to 28 April, 1999	Rs. 7500	Rail/Road	IASRI
Lalitpur	Data collection	22 Feb. to 23 March, 2001	Rs. 10000	Rail/Road	AP-CESS
Lalitpur	Data collection	19 May to 5 June, 2001	Rs. 8900	Rai/Road	AP-CESS
Lalitpur	Data collection	30 Sept. to 20 Oct. 2001	Rs. 9989	Rail/Road	AP-CESS
	Name of Officer Shi	ri R.D. Sharma, Field Inve	stigator Division : \$	Sample Survey	
Kakinada	To collect fert. samp les	Feb., 2001	Rs. 6000	Train	AP-CES

1	2	3	4	5	6
Delhi	Supervision	May, 2001	Rs. 250	Bus	IASRI
alitpur	Ravi crop data collection	1-25 March, 2001	Rs. 7976	Train	AP-CESS
alitpur	Data collection	19 May to 7 June, 2001	Rs. 6542	Train	AP-CESS
alitpur	Collect Kharif crop data	30 Sept. to 20 Oct. 2001	Rs. 6800	Tnain	AP-CESS
	Name of Officer : [Dr. Man Singh, Field Offic	er Division: Sampi	ie Survey	
Faridabad	Field Visit & Trang.	2.8.00 to 7.8.00	104	Bus	AP-CESS
Mundra Port (Gujarat)	Field Visit & Trang.	17.8.00 to 24.8.00	5,164	Train	AP-CESS
Lakhangaon	Field Visit & Trang.	12.10.2000	240	Bus	DOAC
Bhopal	Field Visit & Trang.	17.12.00 to 20.12.00	2,627	Train	DOAC
Kakinada/ Vija ywada	Field Visit & Trang.	7.2.01 to 17.2.01	7,772	Train	AP-CESS
Lalitpur	Field Visit & Trang.	21.2.01 to 25.2.01	2171	Train	AP-CESS
Lalitpur	Field Visit & Trang.	11.3.01 to 15.3.01	2191	Train	AP-CESS
Keshargod	Field Visit & Trang.	27.3.01 to 6.4.01	7882	Train	Coconut Board
Bhopal	Field Visit & Trang.	2.4.01 to 4.5.01	4075	Train	DOAC
Allahabad	Field Visit & Trang.	5.6.01 to 12.6.01	4587	Train	DOAC
Lalitpur	Field Visit & Trang.	31.5.01 to 3.6.01	2101	Train	AP-CESS
Lucknow	Field Visit & Trang.	9.7.01 to 14.7.01	2818	Train	DOAC
Coimbatore	Field Visit & Trang.	24.7.01 to 31.7.01	6090	Train	DOAC
Emakulam	Field Visit & Trang.	5.8.01 to 16.8.01	9549	Train	Coconut Board
Bhopal	Field Visit & Trang.	30.8.01 to 2.9.01	2659	Train	DOAC
Pantnagar	Field Visit & Trang.	26.9.01 to 30.9.01	1500	Train	DOAC
•	Field Visit & Trnag.	4.10.01 to 6.10.01	2427	Train	AP-CESS
Lalitpur Samastipur	Field Visit & Trang.	3.11.01 to 9.11.01	4000	Train	DOAC
		5.1.2002 to 20.1.02	3119	Train	DOAC
Udaipur Mazaffur Nagar	Field Visit & training Field Visit & training	16.1.2002	420	Office Vehicle	DOAC

1	2	3	4	5	6
	Name of the Officer	: Sh. Bhagwan Dass, Scienti	st (SS) Division: Sa	m ple Surve y	
Lakhan (U.P.)	FIM Project	12.10.2000	84	Bus	DOAC
Ranchi	FIM Project	14.8.2001 to 21.8.2001	4018	Train	DOAC
Trivandrum	FIM Project	16.9.2001 to 24.9.2001	9000	Train	DOAC
Samastipur	FIM Project	3.11.2001 to 9.11.2001	4000	Train	DOAC
OAUT, Bhubneshwar	FIM Project	17.12.2001 to 23.12.2001	5325	Train	DOAC
	Name of the Office	er: Shri K.K. Kher, Senior Sc	ientist Division: Sam	nple Survey	
Bhopal	FIM Project	25.4.2001 to 4.5.2001	Rs. 4237	Train	DOAC
Amakhlam	Coconut Project	5.8.2001 to 16.8.2001	Rs. 9000	Train	Coconut Board
Bhopai	FIM Project	30.8.2001 to 2.9.2001	Rs. 2547	Train	DOAC
Calicut	Coconut Project	5.8.2001 to 16.8.2001	Rs. 9549	Train	Coconut Board
Akola	FIM Project	17.11.2001 to 26.11.2001	Rs. 6500	Train	DOAC
Pune	FIM Project	14-19 Jan., 2002	Rs. 4668	Train/Taxi	DOAC
Jabalpur, M.P.	FIM Project	18-22 Feb., 2002	Rs. 3759	Train/Ta xi	DOAC
	Name of the Office	or: Dr. M.S. Narang, Senior Se	cientist Division: Sar	nple Survey	
Bhopal	FIM Project	30.4.2001 to 3.5.2001	Rs. 2563	Train	DOAC
Bhopal	Fim Project	14.5.2001 to 16.5.2001	Rs. 2413	Train	DOAC
Bhopal	FIM Project	23.8.2001 to 25.8.2001	Rs. 2513	Train	DOAC
Ludhiana	FIM Project	8.8.2001 to 10.8.2001	Rs. 1762	Train	DOAC
Raichur	FIM Project	6.10.2001 to 13.10.2001	Rs. 8000	Train	DOAC
Palampur	FIM Project	3.11.2001 to 8.11.2001	Rs. 2000	Train	DOAC
Hissar	FIM Project	3-6 Jan., 2002	Rs. 792	Bus	DOAC

 	2	3	4	5	6
	Name of the Officer	: Shri A.K. Gupta, Scientist(SS) Division: Sam	ple Survey	
lumarganj	ISAS	27.11.2000 to 1.12.2000	Rs. 2128	Train	IASRI
Bhopal	FIM Project	25.4.2001 to 4.5.2001	Rs. 4500	Train	DOAC
lanpur	FIM Project	5.6.2001 to 12.6.2001	Rs. 4000	Train	DOAC
aranasi	FIM Project	6.7.2001 to 13.7.2001	Rs. 5000	Train	DOAC
'aranasi	FIM Project	23.7.2001 to 28.7.2001	Rs. 4231	Train	DOAC
lajindra lagar	FIM Project	23.9.2001 to 29.9.2001	Rs. 7000	Train	DOAC
Nkola	FIM Project	17.11.2001 to 26.11.2001	Rs. 6500	Train	DOAC
AI, Nahabad	Checking of Filled in schedules in r/o FIM Project	12-16 Dec., 2001	Rs. 3009	Train/Taxi	DOAC
CIAE, Shopal	ISAS conference	14-18 Jan., 2002	Rs. 3000	Train/taxi	IASRI
	Name of the Office	r: Shri R.M. Sood, Sr. Scient	list Division: Sam	ple Survey	
Shopal	FIM Project	17.12.2000 to 20.12.2000	Rs. 2579	Train	DOAC
Coimbatore	FIM Project	24.7.2000 to 31.07.2000	Rs. 6202	Train	DOAC
Ranchi	FIM Project	14.8.2001 to 21.8.2001	Rs. 4394	Train	DOAC
tyderabad	FIM Project	23.9.2001 to 29.9.2001	Rs. 5416	Train	DOAC
DAUT, Bhuwneshwar, Drissa	FIM Project	17-23 Dec., 2001	Rs. 5460	Train	DOAC
Jorhat	Data Collection work	9.3.2002 to 18.3.2002	Rs. 7424	Train	DOAC
	Name of the Office	r: Shri J.P. Goyal, Sr. Scient	tist Division: Sam	ple Survey	
Meerut	FIM Project	16.2.99 to 17.2.99	Rs. 240	Bus	DOAC
Avilee Nagar	FIM Project	4.6.2000 to 6.6.2000	Rs. 1670	Train	DOAC
Avilee Nagar	FIM Project	14.5.2001 to 16.5.2001	Rs. 1500	Train	DOAC
	FIM Project	16.6.2001 to-21.6.2001	Rs. 2500	Train	DOAC

	2	3	4	5	6
amal	FIM Project	18.7.2001	Rs. 120	Bus	DOAC
Bikaner	FIM Project	2.8.2001 to 8.9.2001	Rs. 2340	Train	DOAC
Bangalore	FIM Project	6.10.2001 to 12.10.2001	Rs. 9000	Train	DOAC
Bangalore	FIM Project	17.11.2001 to 27.11.2001	Rs. 9000	Train	DOAC
Bangalore	FIM Project	5.1.2002 to 15.1.2002	Rs. 9055	Train	DOAC
Janyalore	Name of the officer: Sh. S.	C. Agerwei. Sr. Scier	ntist Division: San	nple Survey	
	Name of the officer: 31. 3.			Bus	DOAC
Lakhan	FIM Project	12.10.2000	Rs. 408		
Bhopal	FIM Project	25.4.2001 to 4.5.2001	Rs. 3371	Train	DOAC
Allahabad	FIM Project	5.6.2001 to 10.6.2001	Rs. 4347	Train	DOAC
Coimbatore	FIM Project	24.7.2001 to 1.8.2001	Rs. 5978	Trai n	DOAC
Bhopal	FiM Project	30.8.2001 to 2.9.2001	Rs. 2547	, Train	DOAC
Ludhiana	FIM Project	8.8.2001 to 10.8.2001	Rs. 1746	Train	DOAC
Pant Nagar	FIM Project	26.9.2001 to 30.9.2001	Rs. 1737	Train	DOAC
Raipur	FIM Project	6.10.2001 to 13.10.2001	Rs. 8000	Train	DOAC
Udaipur	To impart training to Field investigators under the project "Study relating to formulating long-term Mechanization Strategy for each agro-climate Zone/State	5.1.2002 to 10.01.2002	Rs. 3149	Train	DOAC
Khatauli, Muzaffar Nagar	To impart training to Field investigators under the project "Study relating to formulating long-term Mechanization Strategy for each agro-climate Zone/State	16.01.2002	Rs. 435	Train	DOAG
Jabalpur (Madhya Pradesh)	To impart training to Field investigators under the project "Study relating to formulating long-term Mechanization Strategy for each agro-climate Zone/State		Rs. 3594	Train	DOA

1	2	3	4	5	6
	Name of the Officer:	Shri R.C. Gola, Sr. Se	cientist Division: Sem	ple Survey	
Ranchi	Long Term Mech. Project	14.8.2001 to 21.8.001	Rs. 4296	Train	DOAC
	Name of the Office	r : Prachi Mishra, Scie	entist Division: Sample	e Survey	
Kamal	Workshop	10.5.2001 to 11.5.2001	622	Train	NATP
Kamal	Workshop	29.6.2001 to 30.6.2001	678	Train	NATP
Lucknow	Training	25.9.2001 to 28.9.2001	2251	Train	NATP
	Dr. D.K. Ag	arwai, Principal Scienti	st Division: RCM Uni	t	
Ludhiana	Regarding 13th Conference on Agricultural Research Statistics	30.5.2001 to 31.5.2001	Rs. 2650	Train	IASRI
Ludhiana	Regarding 13th Conference on Agricultural Research Statistics	25.10.2001	Rs. 2069	Train	IASRI
Ludhiana	For attending 13th conference on Agricultural Research Statistics	5.11.2001 to 9.11.2001	Rs. 2607	Train	IASRI

Opening of Branch Office of NAFED at Tripura

3161. SHRI PRABHUNATH SINGH: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Tripura has great potential for business of pineapple, oranges, gingers etc. but in the absence of proper marketing infrastructure, the farmers do not get remunerative prices of their produce;

(b) whether the Standing Committee on Agriculture had recommended some time in the past to open a branch office of NAFED in Tripura;

(c) if so, whether the NAFED has not yet opened its branch office:

(d) if so, the reasons therefor and the steps taken to open the same immediately;

(e) whether NAFED has not been able to make an impact as a marketing facilitatory and its role has remained limited to a mere commission agent; and

(f) if so, the steps taken to tone up the working of the NAFED?.

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI HUKUMDEO NARAYAN YADAV): (a) Yes, Sir.

(b) Yes, Sir.

(c) No, Sir. NAFED has opened its branch office in Tripura during the year 2001.

(d) Question does not arise.

- (e) No, Sir.
- (f) Question does not arise.

Surplus Water to Southern States

3162. SHRI E.M. SUDARSANA NATCHIAPPAN: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the National Water Development Agency has any proposal to divert the surplus water from Mahanadi/Godavari rivers to Southern States; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RESOURCES WATER (SHRIMATI BIJOYA CHAKRAVARTY): (a) and (b) Under Peninsular Component of National Perspective Plan for inter-basin transfer of water from surplus basins to deficit basins/ areas, interlinking of Mahanadi-Godavari-Krishna-Pennar-Cauvery-Vaigai is envisaged. As per the water balance studies of various river basins of the Peninsular Component conducted by National Water Development Agency. Mahanadi and Godavari river basins are surplus in water whereas the river basins namely, Krishna, Pennar, Cauvery and Vaigai are deficit. It is, therefore, proposed to transfer the surplus water of Mahanadi and Godavari basins to Krishna basin by interlinking Mahanadi to Godavari and Godavari to Krishna. The water, thus received in Krishna basin is proposed to be transferred to Pennar Cauvery and Vaigai basins.

Impact of drought on Water Resources

3163. SHRI Y.V. RAO: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the Government have made any study on the likely impact of drought situation on the water resources in the country;

(b) if so, the details thereof; and

(c) the contingency plan made to overcome the situation?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRIMATI BIJOYA CHAKRAVARTY): (a) to (c) Rainfall and its consequent effect in the form of drought is a stochastic phenomenon, which cannot be assessed in advance. The impact of drought is minimised by monitoring the available water resources and its optimal utilisation. Government is having a close watch on the water available in the reservoirs of the country by monitoring 70 important reservoirs which constitute 74% of the total live storage in the country. The reservoir position is widely disseminated to agricultural planners. Further, water being a State subject, schemes for water conservation, including those benefiting drought prone areas, are operated by the State Governments as per the prevailing ground condition. Ministry of Water Resources has advised the State Governments to take over the exploratory wells drilled/constructed by Central Ground Water Board and energize them for use to draw water. Services of Central Ground Water Board have also been offered to the State Governments for drilling of wells in drought affected areas.

Airbus Deal Scam

3164. SHRI A. NARENDRA: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether any action has been taken by the Government so far with regard to Airbus Scam which took place in 1990;

(b) if so, the details thereof;

(c) the reasons for this inordinate delay in completing the investigation; and

(d) the time-frame by when the investigation will be over?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI SHRIPAD YASSO NAIK): (a) and (b) The investigation by the Central Bureau of Investigation (CBI) into purchase of Airbus A-320 Aircraft by India Airlines is in progress. CBI has completed investigation in India and is following up the same in the concerned foreign countries.

(c) The case involves extensive investigation in several foreign countries, which is lengthy and time consuming process, beyond the control of the investigating agency.

(d) No time frame can, at present, be indicated regarding the completion of this investigation which is being done by the CBI.

Indian Participation in Travel Tourism Fair

3165. SHRI T. GOVINDAN: Will the Minister of TOURISM AND CULTURE be pleased to state:

(a) whether any Government delegation has visited China recently to participate in Travel Tourism Fair; and (b) if so, the details thereof and the outcome thereof?

THE MINISTER OF TOURISM AND CULTURE (SHRI JAG MOHAN): (a) Yes, Sir.

(b) Minister of Tourism & Culture visited China from November 6 to 9, 2001 to discuss issues relating to the Tourism agreement between India and China and to participate in the China International Tourism Mart (CITM) held at Kunming. The visit was held at the invitation of Chairman, China National Tourism Administration (CNTA).

As an outcome of the visit, an agreement on cooperation in the field of tourism between India and China was signed in New Delhi on 14th January, 2002 during the visit of Chinese Premier Zhu Rongji to India. China has in principle agreed to grant approved destination status to India.

[Translation]

Security Audit by Internal Safety Wing

3166. SHRI LAXMAN GILUWA: SHRI SUBODH MOHITE; DR. (SHRIMATI) SUDHA YADAV: SHRI RAGHURAJ SINGH SHAKYA:

Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether an internal safety wing is functioning under the airports Authority of India;

(b) if so, the total number of airports audited/inspected since 2000 till date;

(c) whether any irregularities have been found out during audit/inspection; and

(d) if so, the action being taken by the Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI SHRIPAD YASSO NAIK): (a) Yes, Sir.

(b) Safety Audit of 40 airports has been conducted since the year 2000 to till date

(c) and (d) Certain deficiencies were found and corrective action to remove the deficiencies is being taken on continuous basis. [English]

Action-Plan on Soli Conservation

3167. SHRI MOHAN RAWALE: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Government have formulated any action-plan at national level for soil conservation in view of growing salinity of agricultural land in the country;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI HUKUMDEO NARAYAN YADAV): (a) to (c) The Ministry of Agriculture is implementing the following schemes of soil and water conservation including treatment of salt affected soils for improving land productivity:

- (i) National Watershed Development Project for Rainfed Areas (NWDPRA).
- Schemes of Soll Conservation for enhancing productivity of degraded land in catchments of River Valley Project and Flood Prone River (RVP & FPR).
- (iii) Watershed Development Project in Shifting Cultivation Areas (WDPSCA).
- (iv) Reclamation of Alkali Soils (RAS)

Regarding salt affected soils, including saline soils, the Central Soil Salinity Research Institute (CSSRI), Karnal, under Indian Council of Agricultural Research (ICAR) is undertaking research on methodology for reclamation of salt affected soils in the country. The technologies developed at this institute are being transferred to the respective State Governments, Land Development Corporations and the farmers for their adoption at the field level.

CUTE Facility at Airports

3168. SHRI SULTAN SALAHUDDIN OWAISI: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether Common User Terminals Equipment (CUTE) facility has been helpful in reducing queue lengths and check in time; (b) if so, the names of the airports where CUTE has been installed;

(c) whether the Government propose to install CUTE at other airports particularly Hyderabad airport;

(d) if so, the time by which it is likely to be installed; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI SHRIPAD YASSO NAIK): (a) Yes, Sir.

(b) to (d) The Common User Terminals Equipment (CUTE) has been installed at International Terminal-2A at Chatrapati Shivaji International Airport, Mumbai as per the agreement between the International Airlines and M/s Society International Telecommunications Aeronautics (SITA). The Airports Authority of India (AAI) provides the connected infrastructure. The CUTE is likely to be installed at Indira Gandhi International Airport, New Delhi by April, 2003.

(e) Insofar as other airports are concerned, CUTE will be installed there subject to the need and the request of the airlines.

[Translation]

Conversion of Ancestral Homes of National Leaders

3169. SHRI JAI PRAKASH: Will the Minister of TOURISM AND CULTURE be pleased to state:

(a) whether the Government have formulated any policy to convert the ancestral homes of National leaders of the country into National Memorials/Museums;

- (b) if so, the details thereof, State-wise; and
- (c) if not, the reasons therefor?

THE MINISTER OF TOURISM AND CULTURE (SHRI JAG MOHAN): (a) to (c) The information is being collected and will be laid on the Table of the House.

Reduction in Passenger Service Charge

3170. SHRI DANVE RAOSAHEB PATIL: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether the Government have decided to reduce Passenger Service Charge in domestic air services sector;

(b) if so, the reasons therefor; and

(c) the loss likely to be suffered by the Government as a result thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI SHRIPAD YASSO NAIK): (a) No, Sir.

(b) and (c) Do not arise.

[English]

Employment to Candidates with P.G Diploma in Archaeology

3171. SHRI P.D. ELANGOVAN: Will the Minister of TOURISM AND CULTURE be pleased to state:

(a) the total number of students who have successfully completed the Post Graduate Diploma in Archaeology from the Institute of Archaeology, New Delhi in the last 10 years;

(b) the number of students who have been provide employment in ASI during the said period; and

(c) the steps taken by the Government to improve research activities particularly excavation and exploration as well as publication of the excavation reports in ASI?

THE MINISTER OF TOURISM AND CULTURE (SHRI JAG MOHAN): (a) 133 students passed out during the last 10 years since 1990-92, out of which 16 Departmental students, 1 State Department and 8 from other countries.

(b) 60 passed out PGDA students have been provided employment in the Archaeological Survey of India during the said period.

(c) The Archaeological Survey of India has of late accelerated its research activities in the country in various fields including exploration and excavation through its specialized Branches as well as Circles and has also increased allocation of funds substantially. A new Excavation Branch is also being made operative. The Archaeological Survey of India has decided to extend logistic and technical support to the excavators for preparing excavation reports for publication.

Biological Control of Pests

3172. DR. RAGHUVANSH PRASAD SINGH: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Project Directorate on Biological Control for pests and insects has been set up;

(b) if so, the details of funds allocated therefor;

(c) whether the targets have been fixed for next five years for crops, oil seeds, cotton, fodder etc.;

(d) if so, the details thereof;

(e) the incentives to be given on products developed by NGOs;

(f) whether the use of cow urine with Neem, Karanj, Custard Apple etc. is being promoted;

(g) if not, the reasons therefor;

(h) whether the Organic Farming also reduce drastically incidence of pests; and

(i) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI HUKUMDEO NARAYAN YADAV): (a) Yes, Sir. The Project Directorate of Biological Control (PDBC) was established on 19.10.1993 at Bangalore.

(b) The allocation of funds of PDBC made during IX Plan is Rs. 582.88 lakhs.

(c) Yes, Sir.

(d) Specific programmes have been identified for the next five years with focus on development of Biocontrol strategies for improvement in production in crops like cotton, pulses, oilseeds, rice, fruits, vegetables etc. The programme would cover quantifying the bio-diversity of natural enemies, mass production, formulations, genetic improvement, enhancement of entomophage activity through semio-chemicals and training of scientists.

(e) Currently not subsidy programme is in operation for NGO's involved in production of bio-control agents and bio-pesticides. However, PDBC will carry out several large scale field demonstration in farmers' field to promote the use of biocontrol agents where the biological agents are provided free of cost. (f) and (g) Yes, Sir. The use of cow urine has shown some promise against some insect pests. However, there is no report where cow urine has been used with Neem, Karanj, Custard apple etc. Pesticidal property of Neem, Karanj and Custard Apple has been explored. Of these, Neem has shown promise against a number of insects, nematodes and fungi. The use of Neem is being promoted as alternative to synthetic pesticides.

(h) and (i) Organic farming in which farm yard manure, organic waste, sewae sludge, press mud and fungal or bacterial bio-control agents are used has the potential to roduce the incidence of nematode pests. However, these techniques often do not give drastic reduction in case of very high nematode population densities.

[Translation]

Fishery Seed Production Scheme

3173. SHRI GAJENDRA SINGH RAJUKHEDI: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Government of Madhya Pradesh has submitted any proposal to the Union Government seeking the sanction of Rs. 220.00 akhs for Fishery Seed Production Scheme during 1999-2000;

(b) if so, the reaction of the Government thereto;

(c) whether the Government has cleared a project of Rs. 14.55 lakhs under the Fishery Training and Extension Unit for the State during 2000-2001;

(d) if so, the time by which an amount of Rs. 0.50 lakh is likely to be released to the State Government with held out of the amount of Rs. 11.64 lakhs sanctioned under the scheme as Union Government's share;

(e) whether the Government have also accorded approval for promotion of aquaculture in fresh water in the State during 2001-2002; and

(f) if so, the steps taken by the Government to release Centre's share of Rs. 151.826 lakhs of rupees to the State?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI HUKUMDEO NARAYAN YADAV): (a) and (b) The proposal received from the Government of Madhya Pradesh for fish seed production and water area development at a cost of Rs. 220 lakh was examined in this Ministry and the State Government was asked to revise the proposal in accordance with the norms of Administrative approval for consideration under the Centrally Sponsored Scheme on Development of Freshwater Aquaculture. There has been no response from the State Governments so far.

(c) Yes, Sir.

(d) The State Government was informed that balance of Rs. 0.50 lakhs out of the Centre's share shall be released only after receipt of progress of utilisation of funds already released under the Scheme. The same has been received recently and the case shall be processed after issue of administrative approval for this Scheme for the Tenth Plan Period.

(e) Yes, Sir. Administrative approval of Government of India for continuance of the Centrally Sponsored Scheme on "Development of Freshwater Aquaculture" for the year 2001-02 was issued to the Government of Madhya Pradesh.

(f) The Central share of Rs. 151.826 lakhs was already available with the State Government of Madhya Pradesh as unspent balance and revalidation sanction for this amount was issued to the State Government in May 2001.

[English]

Slums Hurdle on Runway of Mumbai Airport

3174. SHRI KIRIT SOMAIYA: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether the hurdles in construction of the second adjoining runway of Mumbai airport would be cleared by mid of August, 2002; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI SHRIPAD YASSO NAIK): (a) and (b) There are two interesecting runways at Chhatrapati Shivaji International Airport, Mumbai. The main runway 09/27 is 3489 meters long and the secondary runway 14/32 is 2925 meters long. Due to non-availability of land at this airport, construction of another parallel runway is not feasible.

Smart Card Security System at Airports

3175. SHRI K.E. KRISHNAMURTHY: Will the Minister of CIVIL AVIATION be pleased to state: (a) whether Bureau of Civil Aviation Security (BCAS) has introduced Smart Card Security System at selected Airports;

(b) if so, the details thereof; and

(c) the reasons for selecting only a few airports for the purpose?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI SHRIPAD YASSO NAIK): (a) No, Sir.

(b) and (c) Do not arise.

Impact of Failing Monsoon on Agricultural Production

3176. SHRI A. VENKATESH NAIK: SHRI C. SREENIVASAN: SHRI AMBAREESHA:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Union Government have called an emergency meeting of the State representatives to discuss the drought situation;

(b) if so, the details thereof;

(c) whether the Union Government have assessed the impact of failing monsoon on the agricultural production;

(d) if so, the details thereof;

(e) the steps taken by the Union Government to tackle the drought situation in the country;

(f) whether there is any proposal to issue white paper on drought situation in the country;

(g) if so, the details thereof;

(h) the number of white papers issued by the Government on natural calamities in the past; and

(i) the objective of these white papers?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI HUKUMDEO NARAYAN YADAV): (a) and (b) Yes, Sir. The situation arising out of long dry spell during current South-West Monsoon was recently reviewed in a meeting with Agriculture and Relief Ministers of 12 major States.

(c) and (d) The situation in various States is constantly monitored to assess the loss to Kharif crop due to failure of monsoon.

(e) Various Ministries/Departments are in regular contact with the affected States for suitable action.

(f) There is no such proposal at present.

(g) Does not arise.

(h) and (i) No such white paper has been issued. However, in the past, the situation arising out of natural calamities has been discussed in both the Houses of Parliament through Questions and other Motions.

Casinos in Daman and Diu

3177. SHRI DAHYABHAI VALLABHBHAI PATEL: Will the Minister of TOURISM AND CULTURE be pleased to state:

(a) whether there has been a demand from the Union Territory of Daman and Diu to issue licences for opening of Casinos on the lines of Goa with a view to attract tourists; and

(b) if so, the steps proposed by the Government to exploit the tourism potential of this Union Territory?

THE MINISTER OF TOURISM AND CULTURE (SHRI JAG MOHAN): (a) No, Sir.

(b) Does not arise.

irrigation Project of Tamil Nadu

3178. SHRI K.K. KALIAPPAN: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether Pandiyaaru-Ponnambalaru Irrigation Project in Tamil Nadu is pending with the Union Government for clearance for a long time; and

(b) if so, the time by which the project is likely to be accorded approval?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRIMATI BIJOYA CHAKRAVARTY): (a) and (b) The Detailed Project Report for Pandiyaaru-Ponnambalaru Irrigation Project in Tamil Nadu has not been received in Central Water Commission for techno-economic appraisal.

Persons engaged in Khadi and Village Industries

3179. DR. MANDA JAGANNATH: Will the Minister of AGRO AND RURAL INDUSTRIES be pleased to state:

(a) whether the Government have carried out a detailed comparative study of Khadi and Village Industries in the country;

(b) if so, the details thereof, State-wise; and

(c) the details of persons engaged in Khadi and Village Industries alongwith their earnings per day, Statewise?

THE MINISTER OF AGRO AND RURAL INDUSTRIES (SHRI KARIYA MUNDA): (a) Yes, Sir. The Planning Commission, through its Programme Evaluation Organisation (PEO) has conducted an evaluation of Khadi and Village Industries. The report was published in March, 2001. The PEO undertook the evaluation of the performance, suitability and effectiveness of the implementation mechanism and impact of the KVI programmes.

(b) A brief note on the salient features of this evaluation report is enclosed as Statement-I.

(c) State-wise details of persons engaged in KVI sector during 2000-2001, is given in the enclosed Statement-II. Most Khadi workers are employed part time and that too for a few days in a year. Their average daily earnings based on quantity produced varies from Rs. 22 to Rs. 32. The report on the evaluation study of Khadi and Village Industries programme conducted by the Programme Evaluation Organisation (PEO), Planning Commission, indicated that in case of village industries units, a full time employed worker earns Rs. 4323 per annum.

At present village industries programme is implemented through the Rural Employment Generation Programme based on bankable projects. The wage content of each project may vary from industry to industry and also State to State. As such, such details are not maintained centrally.

Statement I

Evaluation Study of KVIC By Programme Evaluation Organisation (PEO) of the Organisation (PEO) of the Planning Commission

- * At the instance of the KVIC and the Planning Commission, PEO undertook the evaluation of the performance, suitability and effectiveness of the implementation mechanism and impact of the KVI programmes.
- * The major constraints for the implementation of the projects:
 - Non-availability of funds in time.
 - Procedural delays.
 - Inability of the units to furnish security.
 - Mis-utilisation of funds.
- * As the technical guidance to the units had not been provided, this resulted in closure and in optimal functioning of the institutions/units, high dropouts amongst the entrants, thus resulted low employment growth and insufficient use of public resources.
- Inadequate linkage between production and marketing.
- Passive marketing strategy resulting in accumulation of stocks, untimely payment to the institutions/units whose rebate and investment get locked for years, thus adversely affecting the economics of production.
- Failure of planning and implementation of the programme, inability to maintain inventory of stocks/ sick units, inadequate raw material supply to such units.
- Poor data base with the KVIC. The information generated so far is a routine feed back from units without much verification for their accuracy, nor the available information is used for problem solving.
- * The entire MIS of the KVIC needs overhauling, Planning and implementation are to be pointed towards meeting primary objectives of the scheme.
- * Financial performance:
 - Budgetary support of the Centre constituted more than 80% of the resources of the KVIC till the implementation of the Margin Money Scheme

(MMS). This came down to 30% within last two years of the 8th Plan i.e. 1995-1997. With the introduction of Rural Employment Generation Programme (REGP), the Khadi sector continue to receive a larger part of the divisible pool budgetary sources. This bias in the allocation in favour of Khadi sector does not commensurate with its performance in terms of employment generation and out put. The wide divergence of 'proposals' and 'actual allocation' and multiple revision of proposals point to the weekness in the budget formation process of the KVIC. The budget process should be more realistic and meaningful.

- * The financial resources of the State KVIBs which implement about 90% of the VI programme comes from the KVIC, State Government, Banks, etc.
- * Actual resources and utilisation rate of available resources were extremely low (10% in some States) in both Khadi and VI sector.
- * The KVIC is unable to meet its employment generation of 20 lakh additional jobs in the 8th Plan.
- It created 8.01 lakh additional employment in Khadi (0.5) and VI (7.42) both part-time and full time. The full time employment in 1996-97 have earned Rs. 4835 in Khadi Sector and Rs. 4323 in V.I. sector.
- * While employment growth in Khadi sector was negligible in 8th Plan, in V.I. sector it grew \$4.14% per annum.
- * About 95% of additional employment generated during 8th Plan was in the V.I. sector.
- * In Khadi sector, the physical out-put of cloth remain more or less constant and so did the labour productivity. The additional budgetary resources (grants and rebate) allocated to the Khadi sector seem to be getting absorbed year after year without any corresponding increase in employment, out-put in sales realisation.
- * A comprehensive evaluation of KVI training institutions be conducted and necessary steps be taken to revamp and reorient the training methods so that training helps contribute to labour productivity and development of khadi and village industries.
- * On the basis of sample survey of 494 households (workers) originally belonging to the families below

the poverty line, about 71% have actually cross the poverty line with the help of additional income from the KVIC programme. The performance of the VI sector far outways that of the Khadi sector.

- ' Suggestions:
 - Khadi and VI programmes holds great potential for generating the gainful employment opportunities for the rural poor arresting migration of rural unskilled workers to urban areas and promoting the strategy of sustainable development. Potential cannot be realised without changing the design and implementation of the programme.
 - One of the important aspect that merits attention at the highest decision making level is to examine the need for having two implementing agencies viz. Khadi Commission and Village Industries Commission. The Khadi Commission in the Ministry of Textiles and the V.I. Commission under the Ministry of SSI&ARI.
 - The main advantage will be subsidy on mill made yarn supplied to the Handloom sector eliminated by yarn requirement from the Khadi sector.
- * Thorough overhauling of the marketing strategy for khadi products one way would be to leave entire marketing product development to the private sector while some processed goods be produced by the KVIC units/institutions under the guidance of the KVIC.
- * The primary task of the Khadi Commission would be to closely monitor flow of inputs and outputs and the Commission should be made accountable to inputs and output relationship.
- * The reorientation of the organisational structure of the proposed Khadi Commission. In the new scenario, no rebate on sale is necessary and the units may be run purely on the bank finance only.
- Need to constitute a Committee to examine the proposed model and to suggest suitable measures for restructuring of the KVIC and its various activities.

Statement II

State-wise employment under KVI Programme during 2000-2001

SI.No.	States/Union Territories	Employment (In lakh persons)
1	2	3
1.	Andhra Pradesh	3.47
2.	Arunachal Pradesh	0.00
3.	Assam	1.15
4.	Bihar	2.84
5.	Goa	0.09
6 .	Gujarat	0.95
7.	Haryana	0.86
8.	Himachal Pradesh	0.90
9 .	Jammu & Kashmir	1.13
10.	Kamataka	2.12
11.	Kerala	2.05
12.	Madhya Pradesh	1.69
13.	Maharashtra	5.23
14.	Manipur	057
15.	Meghalaya	0.21
16.	Mizoram	0.17
17.	Nagaland	0.23
18.	Orissa	1.85
19.	Punjab	1.57
20.	Rajasthan	4.55
21.	Sikkim	0.05
22.	Tamil Nadu	11.20
23.	Tripura	0.27
24.	Uttar Pradesh	11.80
2 5.	West Bengai	4.42
26.	Chhatisgarh	0.03

1	2	3
27.	Jharkhand	0.06
28 .	Uttaranchal	0.02
29 .	A&N	0.13
30 .	Chandigarh	0.13
31.	Dadra Nagar Haveli	0.00
32.	Daman & Diu	0.00
33 .	Delhi	0.24
34.	Lakshadweep	0 01
35.	Pondicherry	0.08
	Total	60.07

Multi-State Cooperative Societies Bill, 2000

3180. SHRI RAMJEE MANJHI: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Multi-State Cooperative Societies Bill, 2000 has come into force;

- (b) if so, the details thereof;
- (c) if not, the reasons for the delay; and

(d) the steps being taken by the Central Registrar to ensure that the MSCSs do not resort to irregularities, corruption, misuse of the resources?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI HUKUMDEO NARAYAN YADAV): (a) No, Sir.

(b) Question does not arise.

(c) The Multi-State Cooperative Societies Act, 2002 (39 of 2002) after being assented by the President has been published in the Gazette of India. The Act would be notified bringing it into force, in due course of time.

(d) The Central Registar has to function within the ambit of the Multi-State Cooperative Societies Act. Whenever cases of irregularities, misuse of funds of the Society, misappropriation, etc. are brought to the notice of the Central Registrar, appropriate action under the Act is taken.

Construction of Fly-overs

3181. SHRI RAGHURAJ SINGH SHAKYA: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) the number of fly-overs proposed to be constructed on National Highway No. 8 from Dhaula Kuan to Gurgaon by the National Highways Authority of India (NHAI);

(b) whether a fly-over is also proposed from Mahipalpur Chowk to Rajokari Chowk; and

(c) if so, from which milestone this fly-over will start and at which it will end?

THE MINISTER OF STATE OF THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (MAJ. GEN. (RETD.) B.C. KHANDURI): (a) Seven fly-overs are proposed to be constructed by National Highways Authority of India (NHAI) between km. 14.30 (Rao Tuluram Marg) and km. 42 (Gurgaon) on National Highway-8 on Build, Operate and Transfer (BOT) basis. Dhaula Kuan is at km. 11 on National Highway-8.

(b) and (c) One fly-over on Mahipalpur Chowk from km. 17.752 to km. 19.857 and another fly-over at Rajokari Junction from km. 21.510 to km. 22.895 on National Highway-8 are proposed to be constructed.

[Translation]

Exploitation of Unemployed Youths by Private Security Agencies

3182. DR. M.P. JAISWAL: Will the Minister of LABOUR be pleased to state:

(a) whether the Government are aware that private security recruitment agencies are reported to have been exploiting the unemployed youth;

(b) if so, whether minimum wages fixed by the Government for such workers are not being paid by these agencies; and

(c) the measures proposed to be adopted by the Government to check such exploitation?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI ASHOK PRADHAN): (a) to (c) The requisite information is being collected and will be laid on the Table of the House. [English]

Commission of Railway Safety

3183. SHRI BASU DEB ACHARIA: SHRI MOINUL HASSAN:

Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether the Commission of Railway Safety (CRS) in every zonal railway come under the purview of the Union Civil Aviation Ministry;

(b) if so, whether CRS have separate field staff to conduct enquiries; and

(c) if not, how its probe can be impartial when the officiers conducting enquiries are on deputation from the railways and the CRS has to depend on railways for basic investigations?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI SHRIPAD YASSO NAIK): (a) Yes, Sir, the Commission of Railway Safety is administratively under the Ministry of Civil Aviation.

(b) Yes, Sir.

(c) Does not arise.

Erosion due to Godavari River

3184. SHRI A. BRAHMANAIAH: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether any survey has been conducted on erosion of river bank of major rivers in the country including Godavari river;

(b) if so, the details thereof;

(c) whether the Government have formulated any scheme to prevent such erosion; and

(d) if so, the details thereof and the funds released to the State Governments for the purpose?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRIMATI BIJOYA CHAKRAVARTY): (a) and (b) Flood Management being a State subject, the responsibility of planning funding executing and operating flood control schemes including river erosion primarily rests with the State Governments. The assistance rendered by the Central Government is technical, catalytic and promotional in nature.

No such detailed survey has been conducted by Central Government on erosion of river banks of major rivers in the country including Godavari river.

(c) and (d) A Centrally Sponsored Scheme, "Critical Anti Erosion Works in the Ganga Basin States" covering the States of Bihar, West Bengal, Uttar Pradesh and Uttaranchal was taken up for implementation in the 9th Plan with a central share of Rs. 110 crore. Against the above scheme an amount of Rs. 51.85 crore has been released by the Government of India during the IXth Plan to various State Governments, as detailed below, to take up critical anti erosion works:

Bihar	Rs. 22.08 crore
West Bengal	Rs. 17.88 crore
Uttar Pradesh	Rs. 10.89 crore
Uttaranchal	Rs. 1.00 crore

Exemption of Trusts by EPFO

3185. SHRIMATI KANTI SINGH: SHRI RAM PRASAD SINGH: DR. RAGHUVANSH PRASAD SINGH:

Will the Minister of LABOUR be pleased to state:

(a) whether the Employees Provident Fund Organisation have exempted a number of Trusts which are maintaining the Employees Provident Funds;

(b) if so, the details of such guidelines issued by the Employees Provident Fund Organisation;

(c) whether any audit is being done by the organization in the functioning of these trusts;

(d) if not, the reasons therefor; and

(e) the action taken or proposed to be taken by the Government against these trusts?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI ASHOK PRADHAN): (a) and (b) Yes, Sir. As on 31.3.2002, 2588 establishments have been granted exemption. The corpus of the exempted trusts as on 31.3.2002 is Rs. 37,275.84 crore with membership of 38.57 lakh. Currently 29 conditions have been prescribed by the Government for grant of exemption and the establishments who fulfill the conditions are granted exemption from the provisions of EPF & MP Act, 1952.

(c) to (e) Periodic inspection of the exempted establishments is carried out by the Employees Provident Fund Organisation. In the wake of reported fraud in Seamen's Provident Fund Trust, a special audit was carried out in 2,069 establishments. The Audit Reports in respect of 1,827 establishments, which have been analysed, have revealed that securities worth Rs. 23,07,78,785 are not available physically with the trusts though the allotment letters and other proof of investments are available. As the proof of investment exists with the exempted trusts, there is no cause for concern. In case any loss is detected, action against those responsible will be taken as per law.

Mechanisation for agro-climatic zones

3186. PROF. UMMAREDDY VENKATESWARLU: Will the Minister of AGRICULTURE be pleased to state :

(a) whether ICAR is conducting a study relating to "formulating long term mechanisation strategy for each Agro-Climatic Zone/State".

(b) whether the said study has been completed;

(c) if so, the major recommendations of this study;

(d) whether Government have accepted the report in toto; and

(e) the details of steps proposed to encourage mechanisation of agriculture in the country?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI HUKUMDEO NARAYAN YADAV): (a) Yes, Sir. The Indian Agricultural Statistics Research Institute, New Delhi is conducting a study on "Formulating long term mechanization strategy for each Agroclimatic Zone/State". This study is being done for the Department of Agriculture and Cooperation (DOAC), Ministry of Agriculture, Government of India.

(b) Not yet. It is likely to be completed by June, 2003.

(c) The study is still in progress. The recommendations will emerge only after the study is complete.

(d) The report has not yet been submitted.

(e) Based on the result of the survey, short-term/ long-term mechanization strategies will for formulated and a report will be submitted to DOAC, Ministry of Agriculture, who will take decision regarding its implementation.

Organic Farming

3187. SHRI SAIDUZZAMA: Will the Minister of AGRICULTURE be pleased to state:

(a) whether nearly 60% pesticides in India are used for cotton inspite of the failure of pesticides to protect cotton from pests;

(b) if so, whether the Government propose to support efforts of Non-Governmental Organisations (NGOs) to promote organic farming; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI HUKUMDEO NARAYAN YADAV): (a) Lone dependence on use of pesticides for the control of cotton pests over the years gave rise to resistance in pests to pesticides, resurgence of pests, destruction of natural enemies of pests, minor pests became major pests which ultimately lead to failure of pesticides against cotton pests. Hence, effective Integrated Pest Management (IPM) package of practices have been developed to control cotton pests in a most economical and eco-friendly way. Central and State Government are advocating IPM to cotton farmers which resulted in need based judicious use of pesticides. However, still overall use of pesticides in cotton is about 52%.

(b) and (c) Yes, Sir. A National Project on organic farming is proposed during X Plan to provide financial assistance to different agencies including NGOs for the following components:

- (i) Setting up of commercial production units of fruit and vegetables waste compose units, bio-fertilizer production units and hatcheries for vermiculture as back ended capital subsidy through NABARD/ NCDC.
- (ii) Capacity building for promotion of organic farming as service providers;
- (iii) Training programmes;
- (iv) Creation of knowledge based data bank; and
- (v) Creating National awareness.

Harvesting of Rain Water

3188. SHRI G. PUTTA SWAMY GOWDA: Will the Minister of WATER RESOURCES to pleased to state:

(a) whether the Union Government propose to make rain water harvesting an essential part of the building plans in the country in order to harvest rain water.

(b) if so, the efforts made by the Government in this direction;

(c) the number of Government buildings in which rain water harvesting technique has been provided;

(d) the steps taken by the Government to put in place rain water harvesting in all Government colonies; and

(e) the total amount required for the purpose?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRIMATI BIJOYA CHAKRAVARTY: (a) and (b) The Ministry of Urban Development and Poverty Alleviation has already issued notification making water harvesting through storing of water runoff including rain water in all the new buildings on plots of 100 sq. mts. and above mandatory in Delhi. They have also circulated guidelines and other relevant literature on rain water harvesting for augmentation of ground water storage to all the State Governments and Union Territories.

(c) The Central Ground Water Board (CGWB) under the Ministry of Water Resources has implemented a Central Sector Scheme for Study of Recharge to Ground Water on "pilot basis" during the IX Five Year Plan. Under this scheme, 77 projects on roof tap rain water harvesting were approved for implementation at Government and semi-Government institutions.

(d) and (e) The Ministry of Urban Development and Poverty Alleviation has asked the CPWD to examine the feasibility to put in place rain water harvesting in Government colonies. The total amount required for this purpose can be worked out only after this study has been completed.

Complaint Cell for Tourists

3189. SHRIMATI RAJ KUMARI RATNA SINGH : Will the Minister of TOURISM AND CULTURE be pleased to state: (a) whether the Government have set up any cell to receive complaints from the tourists;

(b) if so, the details thereof;

(c) the number of complaints received by the cell so far; and

(d) the details of action taken on the basis of such complaints?

THE MINISTER OF TOURISM AND CULTURE (SHRI JAGMOHAN) : (a) and (b) Yes, Sir. A Complaints Cell has been set up in the office of the Directorate General of Tourism. Constant monitoring of complaints is being done by Director General (Tourism) in co-ordination with India tourism offices located in different parts of the Country.

(c) and (d) Out of the 79 complaints received so far, 56 have already been settled and the rest are being followed up with the concerned agencies.

Rice Processing Complex

3190. SHRI AJAY SINGH CHAUTALA: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state :

(a) the details of rice processing complexes functioning with foreign assistance in the country at present, State-wise;

(b) the achievements of the said complexes during the last three years;

(c) whether the Government propose to set up some more rice processing complexes with foreign assistance during 2002-2003 and 2003-2004; and

(d) if so, the States in which these complexes are proposed to be set up?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI N.T. SHANMUGAM) : (a) to (d) The information is being collected and shall be laid on the Table of the House.

Report of ICFTU

3191. SHRI GUNIPATI RAMAIAH : Will the Minister of LABOUR be pleased to state:

(a) whether the Union Government have since examined the report of the International Confederation of Free Trade Unions on violation of trade union rights in India;

(b) if so, the details thereof;

(c) the area where violation of trade union rights have been brought to the notice of the Government; and

(d) the remedial steps Government propose to take in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI ASHOK PRADHAN) : (a) to (d) The Report of the International Confederation of Free Trade Unions has not yet been received. However, Government's attention has been drawn to the news-item on the Report that appeared in the Hindu dated June 20, 2002. The Report, according to the news item, expressed concern about violation of trade union rights in India. Cases of violation of trade union rights whenever reported, are taken up with the State and Central enforcement machinery for investigation and redressal.

Area under Arecanut Cultivation

3192. SHRI AMBAREESHA: Will the Minister of AGRICULTURE be pleased to state the total area under Arecanut Cultivation in the country, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI HUKUMDEO NARAYAN YADAV): The State-wise area under Arecanut Cultivation in the country in 2000-01 is given below :

> Area Under Arecanut Cultivation in 2000-01 (Thousand Hectares)

Area
2
0.3
73.2
1.6
119.1
85.4
2.2
11.2

2
1.0
3.7
3.2
7.7
4.0
0.1
312.7

*Relates to 1999-2000.

Tourism Circuits in Tamil Nadu

3193. SHRI T.M. SELVAGANPATHI: Will the Minister of TOURISM AND CULTURE be pleased to state:

(a) whether the Union Government have received any proposal from the Government of Tamil Nadu to set up a Tourism Circuit there covering Chennal, Mamallapuram, Pondicherry, Gindee, Tiruvannamalai and Kancheepuram;

(b) if so, the funds allocated for the purpose; and

(c) the time by which the funds would be released to the State?

THE MINISTER OF TOURISM AND CULTURE (SHRI JAG MOHAN): (a) to (c) Department of Tourism, Government of India has proposed a new scheme namely Integrated Development of Tourism Circuits during the 10th Five Year Plan. A provision of Rs. 41.50 crores has been made for the year 2002-03. One of the six circuits proposed during 2002-03 covers the places namely Chennai, Mamallapuram, Pondicherry. Ginjee, Tiruvannamalai and Kancheepuram for integrated development. A final decision will be taken in consultation with the State Governments concerned.

Upgradation of Rajasansi International Airport, Amritsar

3194. SARDAR SIMRANJIT SINGH MANN: Will the Minister of CIVIL AVIATION be pleased to state:

(a) the progress made in the construction and upgradation of facilities at the Rajasansi International Airport, Amritsar during the last one year and thereafter; and

(b) the amount spent by the Government thereon during the above period?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI SHRIPAD YASSO NAIK) : (a) and (b) During the last one year, at Amritsar International Airport the Airports Authority of India (AAI) has completed 38% of work of strengthening and extension of runway, 20% of widening of approach road and car park, 4% of construction of new fire station. The work of construction of compound wall around the acquired land has been completed in February, 2002. The work of construction of cargo complex has been awarded in June, 2002 and mobilization for execution is in progress. The applications received from tenderers for construction of new terminal building have been taken up. AAI has spent till June 2002, an amount of Rs. 0.42 crores.

Vehicular Pollution

3195. SHRI ADHIR CHOWDHARY: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the Government have recently reviewed the programmes relating to control of vehicular pollution in the country particularly in Delhi;

(b) if so, the details thereof; and

(c) the details of proposals received from various States in this regard indicating the action taken on each of them, State-wise?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI T.R. BAALU): (a) to (c) A two days Conference of State Environment Secretaries and Chairpersons of Pollution Control Boards/Committees was held on 8th and 9th July, 2002 to discuss various issues relating to pollution control for formulation and implementation of action plans including control of vehicular pollution in cities where the air quality is critical. The State Governments and Pollution Control Boards/Committees have been asked to prepare action plans in a time bound manner for nonattainment cities identified by the Central Pollution Control Board. The State Governments have taken initiative to prepare action plans. Action plans have been received for cities of Bangalore, Chennai and Kolkata and for urban centres of Rajasthan, Himachal Pradesh and Gujarat from the respective State Pollution Control Boards. In Delhi, the Government has prepared a 'White Paper on Pollution in Delhi with an Action Plan' which is under implementation and its progress is being regularly monitored by the Environment Pollution (Prevention and Control) Authority for the National Capital Region.

Grants for Libraries by 11th Finance Commission

3196. SHRI. T.T.V. DHINAKARAN : Will the Minister of TOURISM AND CULTURE be pleased to state:

(a) whether the Eleventh Finance Commission has recommended disbursement of grants for development of Public Libraries to State Government;

(b) if so, whether the recommendation is being implemented; and

(c) the details of grants released to various State Governments so far on the basis of the recommendation?

THE MINISTER OF TOURISM AND CULTURE (SHRI JAG MOHAN): (a) to (c) The Eleventh Finance Commission has recommended a grant of Rs. 1.00 crore per State for State level Public Libraries and grant of Rs. 20 lakhs per District for upgradation of Public Libraries in the mofussil and rural areas. These grants are to be utilized by the respective States for creating a corpus and using the returns from the corpus for purchase of books and periodicals on sustainable basis. The total grant recommended under this scheme is Rs. 139.20 crores. The details of grants released to various State Government so far by the Ministry of Finance are given in the enclosed statement.

Statement

Grants Recommended by Eleventh Finance Commission and Released

Rs. in Lakhs

State	Grant Recommneded by Eleventh Finance Commission	Grants Released til date
1	2	3
Andhra Pradesh	560.00	504.00
Arunachal Pradesh	360.00	324.00
Assam	560.00	56.31
Bihar	790.00	711.00
Chattisgarh	370.00	37.20
Goa	140.00	28.16
283 Written Answers

1	2	3
Gujarat	600.00	60.33
Haryana	480.00	193.06
Himachal Pradesh	340.00	68.38
Jammu and Kashmir	380.00	76.42
Jharkhand	410.00	41.23
Karnataka	640.00	128.70
Kerala	380.00	38.21
Madhya Pradesh	950.00	382.09
Maharashtra	800.00	80.44
Manipur	280.00	252.00
Meghalaya	240.00	48.26
Mizoram	260.00	52.28
Nagaland	260.00	234.00
Orissa	700.00	70.39
Punjab	440.00	176.97
Rajasthan	740.00	666.00
Sikkim	180.00	18.10
Tamilnadu	680.00	612.00
Tripura	180.00	72.38

1	2	3
Uttar Pradesh	1450.00	1305.00
Uttranchal	310.00	31.17
West Bengal	440.00	44.24
Total	13920.00	6312.32

[Translation]

Irrigation Schemes of Jharkhand

3197. SHRI BRAJ MOHAN RAM: Will the Minister of WATER RESOURCES be pleased to state:

(a) the details of irrigation schemes of Jharkhand under consideration of the Government for approval;

(b) the present status of Kanhar Irrigation Project, Amanat Irrigation Scheme, Kadhwan Irrigation Scheme and Auranga Reservoir Scheme in the State; and

(c) the time by which the scheme are likely to be approved?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRIMATI BIJOYA CHAKRAVARTY): (a) to (c) Details of seven Major Irrigation Schemes related to Jharkhand State received in the Central Water Commission for techno-economic appraisal are given below.

SI. No.	Name of the Project	Estimated cost (Rs. In crore)	Benefit in Th. Ha.	Appraisal Status*
1.	Kanhar Reservoir Project	1015.76	57.67 & 300 MW	Α
2.	North Koel Reservoir	836.11	104.50	Α
З.	Punasi Reservoir	221.65	24.292	В
4.	Subernarekha (Multipurpose Project)	1428.82	237.00	В
5.	Ajay Barrage/Siktia Barrage	248.10	40.509	в
6 .	Upper Sakri Reservoir	123.81	67.67	A
7.	Konar Irrigation	336.69	64.738/0	В

*A---Project under various stages of appraisal.

B-Accepted by the Advisory Committee of Ministry of Water Resources subject or certain observations.

The clearance of the projects depends upon the promptness with which the State Government complies with observations of Central Appraising Agencies.

[English]

Modern Facilitates at Airports in Maharashtra

3198. SHRI ASHOK N. MOHOL: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether all the airports in the country including Maharashtra are equipped with all modern facilities available in the country;

- (b) if so, the details thereof;
- (c) if not, the reasons therefor; and

(d) the steps taken/proposed to be taken by the Government to provide modern facilities at all airports in the country particularly in Maharashtra?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI SHRIPAD YASSO NAIK): (a) to (d) Modernisation and upgradation of facilities at airports is a continuous process and is undertaken depending upon the requirements projected by airlines and availability of resources. All the airports, including Maharashtra, controlled and managed by Airports Authority of India have adequate passenger as well as navigational and communication facilities to cater to the types of aircraft flown to and from these airports.

[Translation]

Delay in Flights

3199. DR. LAXMINARAYAN PANDEYA: Will the Minster of CIVIL AVIATION be pleased to state:

(a) whether the flights of Indian Airlines and Alliance Air are usually delayed due to poor maintenance of aircraft;

(b) if so, whether in the first week of July on Delhi-Mumbai-Aurangabad route the passengers were deplaned and asked to board another plane;

(c) if so, the measures proposed to check such occurrences in future; and

(d) the number and type of planes with the two companies at present alongwith the number of daily flights and their routes? THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI SHRIPAD YASSO NAIK): (a) No, Sir.

(b) On 4.7.2002 Airbus A-320 aircraft VT-EPD scheduled to operate IC-887 on the sectors Delhi-Mumbai-Aurangabad developed a snag. As the rectification of snag required engine ground run up, the passengers were deplaned and another A-320 aircraft was offered for flight.

(c) All such incidents and snag are monitored and investigated by Quality Control Division. Daily snag meetings are held at all major bases and all snags and rectification actions are reviewed and corrective action, if any, is advised to Maintenance Division on regular basis.

(d) The number and type of aircraft in Indian Airlines/ Alliance Air fleet are:

Type of aircraft	No. of aircraft
Airbus A-320	36
Airbus A-300 B2/B4	07
Being 737-200	, 11
Domier DO 228	03

The average number of flights operated by Indian Airlines including Alliance Air in the summer schedule is 195 per day and the average number of daily departures is 280.

[English]

Setting up of a National Seed Board

3200. SHRI SOBODH MOHITE: Will the Minister of AGRICULTURE be pleased to state :

(a) whether the Government prosper to set up a National Seed Board;

(b) if so, the details thereof;

(c) whether the Government propose to make mandatory for seed companies to go through a trial in labs approved by ICAR;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI HUKUMDEO NARAYAN YADAV): (a) Yes, Sir.

(b) The draft Bill to replace the existing Seeds Act provides for the establishment of the National Seeds Board in replacement of the Central Seed Committee and Central Seed Certification Board.

- (c) No, Sir.
- (d) Does not arise.

(e) Seeds of all kinds and varieties shall be subject to compulsory registration on the basis of information provides by the producer on the results of multi-locational trials to establish Value of Cultivation & Usage.

Reduction of Fare in Gulf Sector

3201. SHRI KODIKUNNIL SURESH: SHRI T. GOVINDAN:

Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether his Ministry has received representations regarding reduction in air fare in the Gulf sector from Non-Resident Indians who are mostly low paid; and

(b) if so, the action proposed to be taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI SHRIPAD YASSO NAIK); (a) and (b) The representation received from Non-Resident Indians regarding reductions in air fare in the Gulf Sector have been considered in consultation with Air India and Indian Airlines. The Air fares between Gulf countries and Indian stations are established at the International Air Transport Association (IATA) tariff coordinating conferences. All the airlines operating in these sectors come together at these conferences and decide and fares. However airlines also charge fares lower than IATA tares as diverse factors such as demand and supply, frequency, timings, direct/ indirect operations etc. also affect market fares. The current Indian Airlines fares ex-Gulf to India are approximately 40% lower on average, as compared to the fares determined by IATA through its price fixation machinery.

Consultancy Service in AAI

3202. DR. M.V.V.S. MURTHI : Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether a consultancy division in Airports Authority of India was constituted in September, 1998 with a view to enter the international arena for consultancy services and execute contracts relating to airport projects;

(b) if so, the details of the manpower of consultancy division and budget earmarked, year-wise since its inception; and

(c) the details of revenue earned by the consultancy division since then?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI SHRIPAD YASSO NAIK): (a) Yes, Sir.

(b) Consultancy Division in the Airports Authority of India has one Executive Director, one General Manager and One Deputy General Manager along with the supporting staff. However, as and when any task is assigned/obtained by Consultant Division, manpower with desired expertise is adequately augmented from other disciplines. There is no separate budget earmarked for Consultancy Division.

(c) Till date no consultancy services have been provided to any foreign country. However, the revenue earned by the Airports Authority of India in the domestic sector is Rs. 52.75 lakhs through consultancy services.

Setting up of Food Parks

3203. SHRI VINAY KUMAR SORAKE: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether the Government or its agency APEDA has made any efforts to identify the horticultural produce/ locations for setting up Food Parks in the country; and

(b) if so, the items shortlisted and locations chosen?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI N.T. SHANMUGAM): (a) and (b) The Ministry of Food Processing Industries does not set up food parks of its own but provides financial assistance for creation of common facilities. Food parks provide infrastructure for setting up of food processing industries. While identifying potential for setting up of food parks, prospective promoters assess inter-alia availability of raw material including horticultural produce. APEDA under Ministry of Commerce through Agri Export Zones attempts to take a comprehensive look at a particular produce/products located in a contiguous area for the purpose of developing and sourcing the raw materials, their processing/packaging, leading to final exports. The Ministry also coordinates with APEDA to synergise the developmental efforts through food parks and Agri Export Zones.

Utilisation of Land acquired by Asiatic Society

3204. SHRI RAVINDRA KUMAR PANDEY: Will the Minister of TOURISM AND CULTURE be pleased to state:

(a) whether Asiatic Society acquired 143.978 Sq. meter on lease from Kolkata Municipal Corporation in Annexe Building in June, 1994 for accommodating its Publication Department and for carrying out other official works;

(b) if so, whether no feasibility study was conducted which resulted in wasteful expenditure of Rs. 47.56 lakh as has been pointed out by CAG in its report no. 4;

(c) if so, the remedial action taken by the Government in this regard so far?

THE MINISTER OF TOURISM AND CULTURE (SHRI JAG MOHAN): (a) Yes, Sir

(b) The amount of expenditure was Rs. 23.26 lakhs as mentioned by CAG in its report and not Rs. 47.56 lakhs. It was not a wasteful expenditure because the proposed space was acquired for Exhibition-cum-Sales counter of the Publication Department of The Asiatic Society. The decision was taken by the Standing Finance Committee with the subsequent approval of the Council of the Society.

(c) Does not arise.

Dams on Narmada River

3205. SHRI LAKSHMAN SETH: Will the Minister of WATER RESOURCES be pleased to state:

(a) the total number of dams built on the Narmada river and its tributaries;

(b) the total land estimated to be submerged and the number of families displaced; and

(c) the details of measures taken to rehabilitate the oustees?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRIMATI BIJOYA CHAKRAVARTY): (a) 506 small & large dams have so far been completed on the Narmada river and its tributaries.

(b) About 67,000 Ha. of land has been submerged and around 7,500 families have been displaced on account of completed dams.

(c) The oustees have been rehabilitated as per the rehabilitation policy at the time of construction.

Demand for Grants

3206. COL. (RETD.) SONA RAM CHOUDHARY: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) the details of funds demanded by the Ministry for the fiscal years 1999-2000, 2000-2001 and 2001-2002;

(b) the details of funds provided by the Government during the above period;

(c) whether the Government are aware that there were persistent large unspent provisions under the grant during the above period;

(d) if so, the details thereof the reasons therefor;

(e) whether persistent large provisions in the grant were due to un-realistc project of demands; and

(f) if so, the action taken/proposed to be taken to ensure correct and realistic project of demands in future?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI T.R. BAALU): (a) to (f) The details of funds demanded by the Ministry, funds provided by the Government and expenditure incurred are given in the enclosed Statement.

Statement

Plan Outlays/Expenditure

(Rs. in crore)

Year	Funds	Funds a	llocated	Actual	Unspent	Remarks
	requested by Ministry	BE	RE	Expenditure	Provision over RE	
999- 2000	839.90	700.00	610.00	539.90	70.10	Reason for unspent slow utilisation of funds by the State Governments
2000- 2001	954.27	850.00	610.00	607.56	2.44	
2001- 2002	1175.00	800.00	900.00	900.00*		

*Provisional

Schemes for Horticulture, Fruit trees and Fisheries

3207. SHRI SADASHIVRAO DADOBA MANDLIK: Will the Minister of AGRICULTURE be pleased to state:

(a) the details of the schemes relating to horticulture, fruit bearing trees, fisheries implemented in the country, particularly in Maharashtra during the last three years, State-wise;

(b) the funds allocated for the purpose during the said period, State-wise;

(c) whether any new techniques have been developed in these fields by the Research Institutes;

(d) if so, the details thereof and the steps taken to implement those techniques for the development of said schemes;

(e) the details of facilities and assistance provided by the National Horticulture Board to the small farmers and agriculturists' organizations for farming of fruits and flowers by using modern technologies, State-wise; and

(f) the details of projects sanctioned for Tamil Nadu by the National Horticulture Board and the Projects out of them which have shown success and the extent thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI HUKUMDEO NARAYAN YADAV): (a) The Government have been implementing various schemes for the development of horticulture sector as well as fisheries sector in the country. The list of these schemes are given in the enclosed Statement I. All the schemes in the horticulture sector except Technology Mission for Integrated Development of Horticulture in the North Eastern States including Sikkim and Integrated Development of Horticulture in Tribal/Hilly Areas were implemented in Maharashtra also. In the fisheries sector, all the schemes except the scheme on Training and Extension were implemented in Maharashtra.

(b) The State-wise details of funds released to various State Governments for promoting horticulture during the last three years including funds released under Macro Management Scheme during 2001-02 under which horticultural development programmes were also taken up is given in enclosed Statement II. Similarly the Statewise funds released under different schemes of fisheries sector is given in enclosed Statement III.

(c) and (d) Yes Sir. Innovative techniques on horticulture are being developed by the Indian Council of Agricultural Research (ICAR) through their Research Institutes and All India Coordinated Research Projects (AICRP). These include development of hybrids & improved varieties, agro-techniques and post harvest management techniques. In the fisheries sector also, new techniques are being developed through Research Institutes located in different parts of the country. The technologies thus developed are disseminated to the farmers/fishermen through demonstrations, training programmes, awareness campaigns, distribution of technical literature etc. under the on-going schemes.

(e) The details of assistance provided by the National Horticulture Board (NHB) to fruit and flower growers under their Scheme on Development of Commercial Horticulture through Production and Post Harvest Management are given the enclosed Statement IV.

(f) The details of projects sanctioned by the NHB for Tamil Nadu during the period 2000-2002 are given in the enclosed Statement V. These schemes were launched during May 2000. Assistance has been provided to the beneficiaries as back-ended subsidy only after conducting joint inspection and ascertaining successful completion of the projects.

Statement-I

Development Schemes Implemented in the country during the IX Plan Period under Horticulture and Fisheries Sectors

(A) HORTICULTURE

- 1. Integrated Development of Fruits.
- 2. Integrated Development of Vegetables including Root and Tuber Crops.
- 3. Integrated Development of Mushrooms.
- 4. Integrated Development of Spices.
- 5. Development of Commercial Floriculture.
- 6. Development of Medicinal & Aromatic Plants.
- 7. Development of Horticulture through Plasticulture Intervention.

- 8. Integrated Development Programme of Cashew & Cocoa.
- 9. Development of Beekeeping for Improving Crop Productivity.
- Technology Mission for Integrated Development of Horticulture in North Eastern States including Sikkim.
- 11. National Horticulture Board Programmes.
- 12. Coconut Development Programmes.
- 13. Human Resource Development in Horticulture.
- 14. Integrated Development of Horticulture in Tribal/ Hilly Areas.

Out of the above, the first nine schemes have been subsumed under the Centrally Sponsored Scheme on Macro Management in Agriculture-Supplementation/ Complementation of State Efforts through Work Plans with effect from October, 2000. Under these schemes, the State Governments can prioritize their activities as per their felt needs and requirements.

(B) FISHERIES

The following Schemes were implemented in the Fisheries Sector during the Ninth Plan:

- 1. The Development of Marine Fisheries.
- 2. Motorisation of Traditional Crafts.
- 3. Reimbursement of Central Excise Duty on HSD Oil.
- 4. Integrated Coastal Aquaculture.
- 5. Development of Freshwater Inland Aquaculture.
- 6. Fishing Harbour at Major & Minor Ports.
- 7. National Welfare of Fisherman.
- 8. Training & Extension.
- 9. Infrastructure for Inland Fish Marketing.
- 10. Development of Inland Fisheries Statistics.

Statement-II

Funds released to various State Governments for promoting Horticulture

(Rs. in lakhs)

5.No.	States/UTs	Funds released under Horticulture Schemes		Funds released under Macro Management & HRD in Horticulture Schemes
		1999-2000	2000-2001	2001-02
	2	3	4	5
1.	Andhra Pradesh	1560.22	204.25	2250.00
2.	Aruanchal Pradesh	195.35	41.35	219.50
3 .	Assam	42.55	21.44	423.50
4.	Bihar	26.55	31.42	1800.00
5.	Jharkhand	-	-	1095.00
6.	Goa	150.05	21.62	200.00
7.	Gujarat	346.40	216.71	1900.00
8.	Haryana	262.88	97.38	1620.00
9 .	Himachal Pradesh	93.28	45.87	1800.00
10.	Jammu & Kashmir	266.73	132.38	900.00
11.	Kamataka	3111.00	354.94	5850.00
12.	Kerala	1426.32	177.74	2315.54
13.	Madhya Pradesh	473.70	140.34	5000.0
14.	Chattisgarh	-	-	1339.02
15.	Maharashtra	3573.80	385.97	9000.00
16.	Manipur	145.78	45.03	345.00
17.	Meghalaya	59.96	39.02	204.74
18.	Mizoram	148.69	42.89	722.00
19.	Nagaland	196.82	45.25	779.80
20.	Orissa	1809.13	285.38	1487.00
21.	Punjab	59.40	75.23	1035.00

1	2	3	4	5
22.	Rajasthan	535.26	213.15	5252.00
3.	Sikkim	220.55	55.96	425.00
4.	Tamil Nadu	1572.53	213.92	4500.00
5.	Tripura	91.42	38.87	630.00
<i>.</i>	Uttar Pradesh	507.91	162.48	7501.00
	Uttaranchal	-	-	1400.00
•	West Bengal	45.85	35.41	2500.00
•	Andman & Nicobar Islands	24.96	22.94	90.00
•	Chandigarh	5.00	0.88	50.00
	Dadra & Nagar Haveli	11.41	6.10	135.00
2.	Daman & Diu	11.00	5.07	45.00
I.	Delhi	6.30	13.38	-
•	Lakshadweep	17.09	5.01	90.00
.	Pondicherry	11.00	20.62	135.00

Statement-III

Funds Released to States towards Central share under various schemes on Fisheries.

(Rs. in Lakhs)

5. No .	States/UTs		Funds released		
		1999-2000	2000-2001	2001-2002	
	2	3	4	5	
	Andhra Pradesh	150.07	147.15	89.10	
	Arunachal Pradesh	8.00	27.00	35.00	
	Assam	5.00	3.75	12.10	
	Bihar	76.36	6.25	50.04	
	Chhattisgarh	0.00	35.00	48.76	
	Goa	84.09	48.52	335.06	
	Gujarat	804.79	655.97	717.40	
	Haryana	51.46	20.75	75.05	

1	2	3	4	5
9.	Himachal Pradesh	22.50	27.48	15.41
10.	Jammu & Kashmir	41.45	12.72	48.7 1
11.	Kamataka	518.43	212.43	545.35
12.	Kerala	531.90	589.92	601.65
13.	Madhya Pradesh	205.64	102.89	22.95
14.	Maharashtra	372.96	589.92	430.84
15.	Manipur	5.10	49.47	0.00
16.	Meghalaya	2.95	0.00	45.00
17.	Mizoram	10.00	30.50	35.00
18.	Nagaland	48.31	152.65	203.77
19.	Orissa	141.55	384.12	321.86
20.	Punjab		50.00	16.00
21.	Rajasthan	20.10	8.25	61.76
22 .	Sikkim	3.50	8.76	3.64
23.	Tamil Nadu	1218.46	860.20	1153.45
24.	Tripura	57.57	62.12	96.78
25.	Uttar Pradesh	459.84	499.05	448.77
26.	Uttaranchal	0.00	27.07	0.00
27 .	West Bengal	359.50	908.68	767.89
28 .	Andaman & Nicobar Island	24.09	17.91	29.16
29 .	Daman & Diu	21.35	64.80	121.25
30.	Lakshadweep	1.05	1.75	5.00
31.	Pondicherry	186.69	227.32	122.99

Statement-IV

State-wise details of assistance provided by the Board to the Small Farmers/Horticulturists for Commercial Production of Fruits and Flowers

			(Rs. In lakhs)
S.No.	Name of the State	No. of projects of fruits & flowers	Amount
1	2	3	4
1.	Andhra Pradesh	8	149.90
2 .	Arunachai Pradesh	1	30.00

1	2	3	4
3. As s	am	1	0.12
4. Bih	ar	1	0.63
5. Del	hi	-	-
6. Go	8	-	-
7. Guj	jarat	11	99.96
B. Ha	ryana	7	23.37
9. Hin	nachal Pradesh	2	2.44
10. Ja r	nmu & Kashmir	1	3.77
11. Ka	mataka	32	397.28
12. Ke	rala	4	11.75
13. Ma	udhya Pradesh	34	28.62
14. Ma	harashtra	211	807.26
15. Ma	anipur	1	3.00
16. Me	oghalaya	-	-
17. Mi	zoram	-	-
18. Na	ngaland	2	9.86
19. Or	issa	2	1.26
20. Pu	ınjab	-	-
21. Ra	ajasthan	-	-
22. Si	kkim	-	-
23. Ta	amil Nadu	28	263.80
24. Tr	ipura	-	-
25. U	ttaranchal	-	-
26. U	ttar Pradesh	2	11.96
27. W	/est Bengal	10	7.10
28. A	ndaman & Nicobar Island	-	-
29. C	handigarh	-	-
30. D	adra & Nicobar Island	-	-

1	2	3	4
31.	Daman & Diu	-	-
32.	Lakshadweep	-	-
33.	Pondicherry	-	-
34.	Jharkhand	-	-
35.	Chattisgarh	-	-

Statement V

NHB Scheme for Development of Commercial Horticulture through Production and Post-Harvest Management in Tamil Nadu (2000-2002)

S.No.	Name of the Project & Address	Component	Amount Released (Rs. Lakh)
1	2	3	4
1.	M/s Enfield Agro Base Ltd.—Chennai	Organic Horticulture Farm and Primary Processing of Cashew.	4.91
2.	M/s Crispy Bites P. Ltd.—Est. Tambaram, Chennai	Mango Pulp Packaging and Export.	6.24
3.	M/s V. Ramalingam—Karur	Commercial cultivation of Horticulture Crops.	1.78
4.	M/s Thirvension Bio Botanica— Kanchipuram Distt.	Aloe Vera (Herbal Plants) cultivation Procession and exports.	25.00
5.	M/s Omega Echo Tech ProductsCoimbatore	Coir Brickets, Bio Pesticides, Bio fungicides and Bio fertilisers.	11.95
6 .	Self Help Group (IRDP)—Kanchipuram Distt.	Orchid Cultivation	5.45
7.	Mr. V. Vaithiswaran—Talavadi	High tech Commercial cultivation of Horticulture Crops.	5.89
8.	Mr. G.V. Viswanathan—Talavadi	High tech Commercial cultivation of Horticulture Crop s .	0.85
9.	Jaya ChinnaswamiCoimbatore	High tech Commercial Cultivation of Gerbera (Floriculture)	0.74
10.	Mrs. Meenakshi Shanmugam—Erode	High tech Commercial cultivation of Horticulture Crops.	1.45

1	2	3	4
11.	M/s Keerthi Seeds—Tuticorin	Horticulture Seed Production Unit.	0.68
2.	Mr. G. Sakthiganesan-Coimbatore	High tech Commercial cultivation of Horticulture Crops.	0.32
3.	Mr. Mohandoss—Trichy	High tech Commercial cultivation of Horticulture Crops.	3.51
4.	M/s Harihar Orchards—Trichy	High tech commercial cultivation of Horticulture Crops.	3.86
5.	M/s Kalavathi Natrajan—Kanchipuram Distt.	Orchard Cultivation.	19.28
6.	M/s Kaveri Agro Industries—Krishnagiri	Mango Pulp	25.00
7.	M/s Dwaraka Food—Dharamapuri	Mango Pulp	25.00
8.	M/s Navarasam Agrotech—Dharamapuri	Mango Pulp	25.00
9.	M/s Grow More Biotech, Hossur	Tissue Culture	25.00
D.	Mr. V. Soundarajan, Ettayapuram	Medicinal & Aromatic plants	1.49
1.	M/s Kamalavaveni Ettayapuram—Thuthukudi	Medicinal plants	4.02
2.	Mr. K. Chandra Mohan—Chennai	Cultivation of Guava Mango, Sapota and Tamarind	1.29
3.	Mr. M.S. Sampath—Chennai	Gerbera Cultivation	0.92
4.	Mr. R. Jagathambal-Madurai	Cultivation of Guava, Mango, Sapota	1.23
5.	Mr. P. Tamil Selvan—Cumbam	Commercial Cultivation of Grapes	0.59
6.	M/S Arusuvai Agro Products India Ltd.— Coonoor	Floriculture Cultivation of Asiatic Lilies	12.50
7.	M/S Amudhasurabhi Fruit Industries Pvt. Ltd.— Kauveripattinam	Production of Mango Pulp	25.00
8.	M/s Niligiri Agro Industries Pvt. Ltd.—	Floriculture Cuttivation of Asiatic Lilies	11.71
9.	M/s Geetha Foods—Krishnagiri	Production of Mango Pulp	4.00
0.	Mrs. Indira Nadanam and Dr. Nadanam— Pudukkotai	Cultivation of Mango, Anola, Jack	1.30
1.	Sh. G. V. Vishwanathan—Distt. Erode	Dirp Irrigation in Mango and Guava, Orchards	1.22
2.	Mrs. Meenakshi Shanmugam–Dist. Erode	Commercial Cultivation of Mango, Sapota, Amla	2.58
3.	M/s Arusuvai Agro Products (I) Ltd.— Dharamapuri	Primary Processing of Fruit and Vegetables	12.50
	ΤΟΤΑΙ		272.2

TOTAL

Linking of Tripura with Other States

3208. SHRI KHAGEN DAS: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether the Government have a plan to link Tripura with other States through another Highway link other than National Highway (NH)-44 to be constructed by Border Roads Organisation (BRO);

(b) if so, the details thereof; and

(c) the time by which the said link is likely to be made operational?

THE MINISTER OF STATE OF THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS [MAJ. GEN. (RETD.) B.C. KHANDURI]: (a) Apart from National Highway 44, Government has declared another Highway connecting Manu in Tripura with Sairang in Mizoram as National Highway 44 A in 1999. This is being developed and maintained by Border Roads Organisation.

(b) The length of the National Highway 44A in Tripura is 110 Km. and it is single lane through out.

(c) This National Highway is already operational.

Development Project for Breeding of Cattle

3209. SHRI DINESH CHANDRA YADAV: Will the Minister of AGRICULTURE be pleased to state:

(a) whether any proposal for sanction of Rs. 39 Lakh 45 Thousand for National Cattle and Buffalo Development Project for breeding of cattle in Bihar is pending in his Ministry;

- (b) if so, the details thereof; and
- (c) the reaction of the Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI HUKUMDEO NARAYAN YADAV): (a) to (c) No Sir. A proposal under National Project for Cattle and Buffalo Breeding with an outlay of Rs. 4347.03 lakh was receive in the Department. Deficiencies in the proposal were communicated to the State with a request to appropriately revise the proposal. A response from the State is awaited.

Desert Tourism in Rajasthan and Gujarat

3210. SHRI P.S. GADHAVI: Will the Minister of TOURISM AND CULTURE be pleased to state:

(a) whether there is vast scope to promote desert tourism in Rajasthan and Gujarat, especially in Kutch district;

(b) if so, whether any proposal to promote des.rt tourism there has been received by the Union Government;

(c) if so, whether any funds have been sought by the State Governments for the purpose;

(d) if so, the details thereof; and

(e) the steps taken to promote desert tourism in the country?

THE MINISTER OF TOURISM AND CULTURE (SHRI JAG MOHAN): (a) The desert areas of Rajasthan and Gujarat have the potential for development of tourism.

(b) to (d) Development of tourist places is primarily undertaken by the State Governments/UT Administrations. The Department of Tourism has, however, been providing some financial assistance for tourism projects identified at various places in the country including the desert areas of Rajasthan and Gujarat in consultation with them. The new schemes for the X Plan, however, are—Integrated development of travel circuits and development of destinations. Projects are to be identified and implemented in consultation with the State Governments/UT Administrations.

(e) All tourist places in the country including those in the desert areas are being promoted through India tourism Offices in India and abroad.

Dam on Mahanadi River

3211. SHRIMATI KUMUDINI PATNAIK: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the Government have any proposal to construct a second dam on Mahanadi river below Hirakud and Upper reach of the Delta to control Mahanadi plateau which causes immense damage to the plain and delta area in its basin; and

(b) if so, the time by which the dam would be completed?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRIMATI BIJOYA CHAKRAVARTY): (a) and (b) Irrigation being a State subject, irrigation projects including dams are planned, funded, executed and maintained by the State Governments themselves. As per the information received from the State Government no specific proposal has been formulated for a second dam on Mahanadi.

Review of Indo-Bangla Treaty

3212. SHRI PRIYA RANJAN DASMUNSI: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether his Ministry is considering to review Indo-Bangla Treaty on Farrakka-Ganges river for water sharing;

(b) if so, whether Kolkata Port is facing serious hazards of over-silting in Ganges and for not having 40,000 cusec water in the lean period for the basic minimum navigability of the big slips;

(c) if so, whether the Government propose to review the matter; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRIMATI BIJOYA CHAKRAVARTY): (a) No, Sir, The Government of India has so far not received any formal communication from the Government of Bangladesh for a review of the Treaty.

(b) to (d) Does not arise.

Enquiry Report on Helicopter's Crash

3213. SHRIMATI RENUKA CHOWDHURY: SHRI SUSHIL KUMAR SHINDE:

Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether inquiry report on crash of the helicopter carrying the late Speaker of Lok Sabha Shri G.M.C. Balayogi has since been received;

- (b) if so, the details thereof; and
- (c) the reaction of the Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF THE CIVIL AVIATION (SHRI SHRIPAD YASSO NAIK): (a) No, Sir.

(b) and (c) Do not arise.

Renovation of Red Fort and Qutab Minar

3214. SHRI RAVI PRAKASH VERMA: SHRI VIRENDRA KUMAR:

Will the Minister of TOURISM AND CULTURE be pleased to state:

(a) whether the Government have any comprehensive programme for the restoration and renovation of Red Fort located at Delhi and Agra and Qutab Minar, Delli Chalo Park and Taj Mahal located in Delhi and Agra, respectively;

(b) if so, the budgetary allocation made for the purpose in the years 2001-2002 and 2002-2003; and

(c) by when the work is likely to be completed?

THE MINISTER OF TOURISM AND CULTURE (SHRI JAG MOHAN): (a) The Archaeological Survey of India is formulating perspective conservation programmes for the centrally protected monuments; viz. Red Fort & Qutab Minar in Delhi, Red Fort & Taj Mahal in Agra from the current financial year.

Dilli Chalo Park in Delhi is not a Centrally protected monument. But work on it has been done through other Departments, including Tourism Department.

(b) The expenditure incurred during 2001-2002 and the allocation for the current year are as under:-

	Exp. 2001-2002 (Rs. IN LAKHS)	Allocation 2002-2003
Red Fort, Delhi	96.98	105.00
Qutab Minar, Delhi	18.28	43.30
Taj Mahal, Agra	22.02	32.00
Red Fort, Agra	37.68	18. 8 0

(c) The conservation of these centrally protected monuments is a continuous process.

Demand for Organic Food and Agricultural Products

3215. SHRI TRILOCHAN KANUNGO: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Government are aware of the increasing demand of organic food and agricultural

products in the world market-particularly developed countries;

(b) if so, the details of the facilities proposed during the Tenth Plan period for the farmers growing organic food; and

(c) the areas identified for such farming?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI HUKUMDEO NARAYAN YADAV): (a) Yes, Sir.

(b) A National programme on organic farming is being formulated during 10th Plan period for production, promotion, market development and regulation of organic farming in the country. This includes setting up a National Institute of Organic Farming to provide the following:

- (i) Putting in place a system of certification of organic products.
- (ii) Assistance for setting up of organic production units
- (iii) Promotion and extension of organic farming.

Regarding export development of organic products, Agricultural and Processed Food Products Export Development Authority (APEDA) has also proposed a scheme during the 10th Plan period.

(c) No such area has yet been identified. However, the areas consuming very low level of agro-chemicals (fertilizers and pesticides) can be more suitable for immediate conversion in to organic farming.

Encroachment of National Highways

3216. SHRI SATYAVRAT CHATURVEDI: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) the details of the National Highways (NHs) which have been encroached in Madhya Pradesh at present; and

(b) the steps taken by the Government to remove encroachment?

THE MINISTER OF STATE OF THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (MAJ. GEN. (RETD.) B.C. KHANDURI): (a) and (b) There are encroachments on National Highways in Madhya Pradesh Necessary actions are being taken by serving legal notices to the encroachers and removing them with the help of district administration from time to time. Ministry is also contemplating to introduce a Bill for enactment of the legislation called Control of National Highway (Land and Traffic) Bill which will empower the Highway Department to remove and prevent encroachments.

Bharat Darshan Park in Bangalore

3217. SHRI R.L. JALAPPA: Will the Minister of TOURISM AND CULTURE be pleased to state:

(a) whether the Government have any proposal to set up Bharat Darshan Park in Bangalore to promote the culture of different States;

(b) if so, the present status of the proposal;

(c) whether the land required for the purpose has been acquired; and

(d) whether the amount proposed to be spent on the said project?

THE MINISTER OF TOURISM AND CULTURE (SHRI JAG MOHAN): (a) No, Sir.

(b) to (d) Does not arise.

Pending cases of Labour Disputes

3218. SHRI SHEESH RAM SINGH RAVI: Will the Minister of LABOUR be please to state:

(a) the reasons for delay in setting up additional CGIT to dispose off industrial disputes as recommended by the Standing Committee on Labour and Welfare;

(b) whether out of 17 CGITs-cum-Labour Courts in the country, only 6 CGITs have so far been computerised;

(c) if so, the remedial steps being taken in this regard;

(d) procedure followed by the Ministry and its department and subordinate offices, Labour Courts etc. in purchase of computers and photocopiers;

(e) whether norms have been bypassed in this regard; and

(f) if so, the details thereof and reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI ASHOK PRADHAN): (a) the Government has approved the setting up of 5 new Central Government Industrial Tribunal-cum-Labour Courts to be located one each at Ahmedabad, Emakulam, Guwahati and additional ones in Delhi and Chandigarh after following the prescribed procedures and as such there has been no delay in receiving the approval.

(b) and (c): Thirteen Central Government Industrial Tribunal-cum-Labour Courts have already been computerized. Action to computerize the remaining four are at an advanced stage.

(d) to (f): The information relating to the entire Ministry, its departments and subordinate offices etc. is being collected and will be laid on the Table of the House.

Assistance for Purchase of Tractors

3219. SHRI P.R. KHUNTE: SHRI PUNNU LAL MOHALE:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Government provide any assistance for purchasing tractor etc. In order to popularize the use of agricultural equipments among the small farmers; (b) if so, the details thereof and the criterian laid down for this purpose;

(c) the number of small farmers in various States especially Chhattisgarh which were provided assistance in this regard during the last three years, State-wise;

(d) whether any concession has been given to small farmers for purchase of tractors;

(e) if so, the details thereof; and

(f) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI HUKUMDEO NARAYAN YADAV): (a) Yes, Sir.

(b) Details are given in the enclosed Statement.

(c) The information is being collected and will be laid on the Table of the House.

(d) to (f): The level of subsidy to the small farmers is the same as available to the other categories of farmers. However, guidelines for assistance provide that maximum benefit reaches the marginal, small and semimedium farmers in that order.

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Statement

		· · · · · · · · · · · · · · · · · · ·	
S.No.	Name of Implementa/Machines	Approved subsidy rates for Tenth Plan	Remarks
	2	3	4
	Self propelled reaper, paddy transplanter and other similar self propelled machines.	€ 50% of the cost limited to Rs. 50,000/-	
	Specialized power driven equipment such as Zero till Drill, Raised Bed Planter Sugarcane cutter planter, potato planter, potato digger groundnut digger rotavator, straw reaper, strip till drill, tractor drawn reaper, cleaner-cum- grader, dryer, stubble shaver, mobile fruit harvester, power weeder etc.	● 50% of the cost limited to Rs. 30,000/-	
	Manually operated implements/tools	© 50% of the cost limited to Rs. 2, J00'-	

Approved Pattern of Assistance for Farm Mechanization Under various Centrally Sponsored Schemes during Tenth Five Year Plan (2002-07)

1	2	3	4
4.	Animal driven implements	● 50% of the cost limited to R.s 3,000/-	
5.	Animal driven tool carrier	● 50% of the cost limited to Rs. 5,000/-	
6.	Power driven equipment	 30% of the cost limited to Rs. 10,000 	
7.	Power threshers (all types)	 30% of the cost limited to Rs. 15,000/- 	
8.	Diesel/electric pump sets	9 50% of the cost limited to Rs. 8,000/-	(i) Only in Oil Palm Development Programme under TMOP.
9.	Sprinklers	Sprinklers sets- (a) @ 50% of the cost limited to Rs. 15,000/- per set for small, marginal, SC&ST and women farmers. (b) @ 33% of he cost limited to Rs. 10,000/- per set for other fa upto 2 ha.	
10.	Drip Irrigation	Women	
		Farmers (a) fully* Rs. 225 developed	00/- Rs. 16000/-
		(b) less* Rs. 260 developed	
11.	Plant Protection Equip. i) Manual	 (c) Hilly* Rs. 285 50% of the cost limited to R 50% of the cost limited to 	
	ii) Power operated iii) Tractor mounted iv) Aero-blast sprayer	Rs. 2000/- ©50% of the cost limited to Rs ©50% of the cost limited to Rs	•
12.	Power Tiller	50% of the cost limited to Rs. 30,000/- (8 B.H.P. and above Rs. 30,000/- (8 B.H.P. above Rs. 30,000/- (8	<i>r</i> o)
13.	Tractor	30% of the cost limited to F	is. 30,000/- (upto 35 PTO H.P.)
14.	Items under the Schemes of "On Farm Water Management"	As approved under the Scheme	

*Fully developed-Andhra Pradesh, Kamataka, Gujarat, Kerala, Maharashtra, Tamil Nadu.

*Less Developed-Others, except those in Himalayan Region.

"Hilly Region-North-Eastern Region and Himalayan Region (HP, J&K, Uttranchal, Darjeeling)

Procurement of Millet, Mustard and Ground Nut

3220. SHRI JASWANT SINGH BISHNOI: Will the Minister of AGRICULTURE be pleased to state:

(a) the quantity of millet, mustard and ground nut procured in Rajasthan during the current year;

(b) the number of farmers benefited thereform;

(c) whether the Government have formulated any scheme to ensure remunerative price for the farmers; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI HUKUMDEO NARAYAN YADAV): (a) the procurement of Millet, Mustard and Groundnut in Rajasthan in indicated below:

Year (Marketing Seasor	Commodity n)	Quantity Procured (in Mts.)
2001-02	Millet (spiked & Great)	36163
2002-03 (Rabi)	Mustard	353898
2001-02 (Kharif)	Groundnut	27795

(b) A large number of farmers have been benefited directly/indirect through the scheme.

(c) and (d) To ensure remunerative prices to the farmers, the Government fixed Minimum Support Price (MSP) for Millet, Groundnut and Mustard each year and undertakes price support operation through central nodal agencies in the event of market prices touching or falling below Minimum Support Price (MSP). For the crop year 2001-02, the MSP for Millet of Fair Average Quality (FAQ) has been filed at Rs. 485 per qtl; for mustard (FAQ) at Rs. 1300/- per qtl. and for groundnut (FAQ) at Rs. 1340/- per qtl. Procurement operations for millet is conducted by the Food Corporation of India Ltd. (FCI) and that the Mustard and Groundnut by the National Agricultural Cooperative Marketing Federation of India Ltd. (NAFED).

National Highway Development Project

3221. SHRI G.S. BASAVARAJ: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether the projected investment from private sector in National Highway Development Project is materialising as expected;

(b) if so, the details of private sector funds invested so far and segments covered;

(c) whether segments already operational under Build Operate and Transfer (BOT) schemes are not generating revenue as projected; and

(d) if so, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (MAJ. GEN. (RETD.) B.C. KHANDURI): (a) Yes, Sir.

(b) The projects aggregating to the cost of Rs. 7032 crores and under implementation through private sector participation on BOT/Annuity/SPV basis. The details are given in the enclosed Statement.

(c) and (d) No, Sir. The projects are still under implementation stage.

Statement

Private Sector Participation on BOT/Annutty SPV Basis

Toll Based Projects

SI. No.	Segments covered	NH No.	Length (in km)	Total Project Cost (Ra. in crores
1	2	3	4	5
1.	Vivekananda Bridge and Approach	2	6	600
2 .	Mahapura (near Jaipur)-Kishangarh (km 273.5 to km 363.885)	8	90.38	644

	2	3	4	5
.	Nellore-Tada (km 163.6 to km 52.8)	5	110.52	621.35
•	Satara-Kagal (km 725 to km 592.24)	4	133	600
•	Tumkur-Neelamangala (km 62 to km 29.5)	4	32.5	155
•	Delhi to Gurgaon sector (Access Controlled 8/6 Lane)-Km 14.3 to km 42)	8	27.7	555
•	Nandigama-Vijayawada	9	35	138.65
	Total		435	3314
nnu	ty Based Projects			
•	Panagarh-Palsit (km 517 to km 581)	2	64.457	350
	Palsit-Dankuni (km 581 to km 646) (Durgapur Expressway)	2	65	432.4
	Ankapalli-Tuni (km 2.8 to km 49)	5	58.947	283.2
	Tuni-Dharmavaram (AP-16) Km 300 to km 253)	5	47	231.9
i.	Dharmavaram-Rajahmundry (AP-115) (km 253 to km 200)	5	.53	206
š .	Nellore Bypass (km 178.2 to km 161)	5	17.166	143.2
7.	Maharashtra Border-Belgaum (km 592 to km 515)	4	77	332
3.	Tambaram-Tindivanam (km 28 to km 1211)	45	93	375
	Total		476	2354
SPV	Projects			
1.	Jaipur Bypass Phase-II (km 221 of NH-8 to km 248 of NH-011) Chandwaji (Delhi-Jaipur Rd.)-Harmara (Jaipur-Sikar Rd.)	8	34.7	210
2	Ahmedabad-Vadodara Expressway Phase-I (km 0.0 to km 43.4)	8	43.4	165
3.	Ahmedabad-Vadodara Expressway Phase-II (km 43.3 (Nadiad- Dakor SH) to km 93.302	8	50	365
4	Portt connectivity to Mormugoa between Verna Junction on NH-17 to Mormugoa	17B	18	80
5.	Jawahar Lal Nehru Port (Phase-I) Road Connectivity to Major Ports Phase-I	4B, 4	30	177.12
6 .	Haldia Port Port Connectivity to Major Ports Phase-I	41	53	273
7.	Vishakhapatnam Port Port connectivity to Major Ports Phase-I	SR	12	93.79
			241	1364

Experts' Opinion on Polluted Environment

3222. SHRI RADHA MOHAN SINGH: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether many scientists have expressed concern in their report over the deteriorating condition of environment and stated that in next 50 years there will be shortage of potable water, clean air and eatables;

(b) if so, the steps taken/proposed to be taken to ensure healthy human life and balanced use of natural resources; and

(c) the measures taken to avoid depletion of forest cover beyond 12 percent and to check water level from falling further?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI T.R. BAALU): (a) and (b) Concerns are expressed from time about the quality of environment. However, steps taken by the Government for maintaining the environment include the following:-

- (i) A comprehensive Policy for Abatement of pollution that lays stress on both the control and preventive aspects of pollution has been formulated.
- (ii) Action Plan for 24 critically polluted areas have been made and are under implementation.
- (iii) National River Conservation Plan (NRCP) for restoration of river and was quality have been launched by the National River Conservation Directorate.
- (iv) To ensure proper management of garbage the Ministry of Environment & Forests has notified Municipal Solid Wastes (Management & Handling) Rules, 2000.
- (v) Zoning atlas for setting of Industries based on environmental considerations have been prepared for proper sitting of industries.

(c) The measures taken to avoid depletion of forest cover beyond 12 percent and to check water level from falling further include the following:-

- (i) Afforestation programs are undertaken by the Governments.
- Guidelines have been issued to all States/UTs to involve village communities in protection and regeneration of degraded forests.

- (iii) Forest (Conservation) Act, 1980 has been enacted to regulate the diversions of forest land for non-forestry purposes.
- (iv) A network of protected areas has been established.
- (v) A National Forestry Action Programme to enhance the contribution of forestry and tree resources for ecological stability and people centered development through increased investments in conservation and development of forest resources has been prepared.

(English)

Investigation in B-747 Bombing Case

3223. SHRI IQBAL AHMED SARADGI: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether the Government are aware that foreign investigating agencies probing Air India's B-747 bombing case, have launched a secret investigation against any particular community in India;

(b) if so, the details thereof;

(c) whether the Government is providing any assistance to the investigating agency; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AVIATION (SHRI SHRIPAD YASSO NAIK): (a) to (d) In the process of investigation of Air India Limited's Kanishka Boeing-747 crash, the Royal Canadian Mounted Police (RCMP) had requested assistance from Government of India for examination of several witnesses, belonging to various communities and for providing related documents/ materials. Keeping in view the Indo-Canadian Mutual Legal Assistance Treaty as well as the interest of Government of India to see that investigation arrives at a logical conclusion, requisite assistance has been provided to the RCMP.

Advisory Committees

3224. SHRI SHIVAJI MANE: Will the Minister of AGRO AND RURAL INDUSTRIES be pleased to state:

(a) whether any Advisory Committee has been set up under his Ministry; (b) if not, the reasons therefor; and

(c) the time by which the same are likely to be constituted?

THE MINISTER OF AGRO AND RURAL INDUSTRIES (SHRI KARIYA MUNDA): (a) to (c): The Ministry of Agro and Rural Industries was created on 1st September, 2001 and there is no Advisory Committee under this Ministry. However, the process of creating the Hindi Advisory Committee has been initiated in consultation with the Department of Official Language.

Farmers Under Loan Trap

3225 SHRI RAMANAND SINGH: Will the Minister of AGRICULTURE be pleased to state:

(a) whether his Ministry has formulated any policy after consultation with State Governments to help the farmers to come out of loan trap having less than ten acre of un-irrigated land; and

(b) the names of the States with which his Ministry has held consultations in this regard during the last one year?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI HUKUMDEO NARAYAN YADAV): (a) No, Sir. However, the Reserve Bank of India (RBI) and National Bank for Agriculture and Rural Development (NABARD) in consultation with the Ministry of Finance have formulated One Time Settlement (OTS) Schemes for chronic overdues of Ioanee farmers.

(b) Question does not arise.

Sheep and Wool Research Centre

3226. SHRI KAILASH MEGHWAL: Will the Minister of AGRICULTURE be pleased to state:

(a) Whether the Government are aware that the Central Sheep and Wool Research Centre, Ambika Nagar, District-Tonk, Rajasthan which produced woollen blankets for Defence Ministry is lying closed for last several years and the employees are being paid without any work;

(b) if so, whether the Government propose to restart production in the unit; and

(c) if so, the time by which production is likely to be started?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI HUKUMDEO NARAYAN YADAV): (a) The Central Sheep and Wool Research Institute never produced blankets for Defence Ministry. The textile plant is in working condition and is being used for research purposes.

- (b) Does not arise in view of (a) above.
- (c) Does not arise in view of (a) above.

Agriculture Sector in Bihar

3227. SHRI RAJO SINGH: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Government propose to formulate concrete schemes for Bihar to encourage agriculture sector during the Tenth Five Years Plan;

(b) if so, the expenditure likely to be incurred during the above period, year-wise; and

(c) the estimated increase in production in the State as a result thereof, year-wise?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI HUKUMDEO NARAYAN YADAV): (a) to (c) There are a number of ongoing centrally sponsored schemes such as Macro Management of Agriculture Scheme, On Farm Water Management, Scheme of production of oil seeds and pulses etc. which are being implemented in the State of Bihar for development of Agriculture during Xth Plan. The target for foodgrain production for 2002-03 for the state of Bihar has been kept at 133.00 lakh metric tonnes. During Xth Plan the target is 736.00 lakh metric tonnes with an average production of 147.20 lakh metric tonnes every years. Under Macro Management of Agriculture Scheme the States have got flexibility to select schemes of their choice.

Under the Macro Management Scheme a sum of Rs. 25 crore and a sum of Rs. 41.40 crore under On-Farm Water Management Scheme have been allocated for Bihar for the year 2002-03. Under the TMOP Scheme a sum of Rs. 0.46 lakh has been allocated for the first 6 months of the current year 2002-03. For the remaining period of Xth Plan funds will be allocated on the basis of yearly allocation to be made to the Department of Agriculture and Cooperation by the Planning Commission.

Review of CADP

3228. SHRI RAMSHETH THAKUR: Will the Minister of WATER RESOURCES be pleased to state: (a) whether the Government have reviewed the Command Area Development Programme;

(b) if so, the findings thereof;

(c) the reasons for poor performance of the said Programme. and

(d) the steps taken by the Government to remove the shortcoming's noticed in the implementation of Command Area Development Programme?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (BIJOYA CHAKRAVARTY): (a) to (d) The Working Group of the Planning Commission for X Plan has reviewed the Command Area Development Programme. The suggestions made by the Working Group to overcome the shortcomings identified by it are given in enclosed Statement. During the IX Plan the performance of the core components of the Programme namely, field channels, field drains and land levelling has been 186.3% 330% and 90% respectively. The performance under warabandi was, however, 52.6% due to slow pace of formation of Water Users' Associations for want of amendments in the existing irrigation acts by the States. Keeping in view the recommendations of the Working Group of the Planning Commission, the Ministry of Water Resources has initiated steps to restructure the Command Area Development Programme during X Plan.

Statement

Suggestions made by the Working Group of Planning commission to overcome the shortcomings in the Command Area Development Programme

- (i) To tackle the problem of unreliable availability of water at the Government outlet on account of system deficiency, correction of system/ rehabilitation may be brought under budgetary provision.
- (ii) Problem of letting out surplus water through field drains was experience on account of nonavailability/linkage of collector/intermediate/maih drains and proper outfall which need to be overcome by making necessary budgetary revision.
- (iii) The twin menace of water logging and salinisation of irrigated land can't be tackle in the present piecemeal manner, which should be done away with. Pilot schemes to include demonstrative conjunctive use should be undertaken for selected irrigation projects entirely and not in pieces.
- (iv) Lack of Participatory Irrigation Management (PIM): A new component of PIM be included

under the Command Area Development Programme. For making it successful correction of system deficiency may be linked with the Programme. Water Users' Associations (WUA) should be helped by providing legal backup, technical, financial support etc. For organizing WUAs, services of NGOs and WALMIs should be utilised fully.

- (v) Minor Irrigation Projects having CCA between 500 ha. to 2000 ha. be included under the programme, where Major & Medium projects are not available.
- (vi) Cent per cent central assistnace may be provided for dissemination of technical know-how among farmers for "Efficient Water Management" which is lacking presently. Adequate funds may be provided under the central sector.
- (vii) Liberal subsidy to farmers be provided on the pattern of Ministry of Agriculture for Ground Water development and studies on conjunctive use of surface and ground water. Sprinkler and drip irrigation should be taken up for integrated use of ground and surface water. Funds for such studies could be made available for Research and Development taken up to start with smaller basins.
- (viii) Realistic revision in the unit cost of different CAD activities be made considering cost escalation.

Water Supply Projects of Rajasthan

3229. SHRI RAM SINGH KASWAN: Will the Minister of WATER RESOURCES be pleased to state:

(a) the details of water supply projects being run in Rajasthan with the assistance of Germany;

(b) the funds allocated for the purpose so far;

(c) the number of villages of Churu, Hanumangarh and Jhunjhunu district benefited in the first phase of Apani Scheme being run in Rajasthan with the assistance of Germany;

(d) whether first phase of the scheme has been completed; and

(e) if not, the time by which it is likely to be completed and the target fixed for completion of the second phase?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRIMATI BIJOYA

CHAKRAVARTY): (a) One rural drinking water supply and sanitation project viz. "Integrated Water Supply, Sanitation and Community Partcipation Programme-Apani Yojna" (Phase-1) with German assistance is under implementation in Rajasthan.

(b) The estimated cost of the project is Rs. 402.57 crore.

(c) 116 villages of Hanumangrah district and 254 villages of Churu district only are covered under the above project.

(d) and (e) The expected date of completion of Phase-1 of the project is 31.3.2003. Formulation of Phase-II of the project has not yet been finalized.

Ambitious Plan for Agricultural Production

3230. DR. V. SAROJA: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Government have drawn up an ambitious plan to double agricultural production during the next five years;

(b) if so, the details thereof;

(c) whether the current levels of food production meets the growing food needs of the people; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI HUKUMDEO NARAYAN YADAV): (a) and (b): There is no Government approved plan to double the agricultural production.

(c) and (d): The food production in the year 2001-2002 is estimated to be about 211.32 million tonnes. As per demand projections calculated by the Working Group of the Planning Commission on Crop Husbandry. Demand and Supply projections and Agricultural Inputs for the Xth Five Year Plan, the requirement of foodgrains for human consumption is 176.344 million tonnes under normative approach and the total consumption requirement which includes seed, feed and wastage is 201.536 million tonnes for the year 2001-2002.

Female Workers in Fish Processing Industry

3231. SHRI V. VETRISELVAN: Will the Minister of LABOUR be pleased to state:

(a) whether the Government have constituted a Task Force to study the working condition and welfare scheme for the female workers engaged in Fish Processing Industry;

(b) if so, the details indicating the recommendations of the Task Force and the implementation status of each recommendations;

(c) whether the female workers engaged in Fish Processing Industries are not being paid wages as per the rules; and

(d) if so, the remedial measures being taken in this direction?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI ASHOK PRADHAN): (a) Yes, Sir, An Inter-Ministerial Task Force was constituted to study the living and working conditions of the workers in the Fish Processing Industry.

(b) to (d) The recommendations *inter-alia* include effective implementation of the provisions of the Inter-State Migrant Workmen Act, 1979, the Factories Act, 1948, medical and provident fund facilities under the relevant Acts, payment of minimum wages, over-time allowance, setting up of a Welfare Fund and certain welfare measures for the workers including women workers. Recommendations of the Task Force including payment of wages to the women workers as per the rules have been sent to the concerned Ministries/ Departments and State Governments for taking appropriate action.

Rehabilitation of Adivasis of Mann Dam Project

3232. SHRI SURESH KURUP: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state;

(a) whether the Government have given clearance for the Mann Dam Project on the mandatory condition that the affected Adivasis must be resettled on non-forest agricultural land;

(b) if so, whether the oustees of Mann project have been offered inadequate cash compensation instead of agricultural land;

(c) if so, whether the Government are aware of the reported forcible evictions of Adivasis from the site; and

(d) if so, the action taken by the Government in this regard?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI T.R. BAALU): (a) and (b) Mann river project was accorded environmental clearance subject to certain conditions. One of the conditions was that 'Master plan should be prepared for the rehabilitation of the outsees taking care that the project colonies are located outside forest area'. The master plan for rehabilitation of outsees has been prepared based on rehabilitation policy announced by the Government of Madhya Pradesh in September, 1989.

(c) and (d) The Ministry is not aware of any forcible eviction of adivasis from the site.

Archaeological Survey of Indo-Roman trade

3233. SHRI CHANDRA BHUSHAN SINGH: Will the Minister of TOURISM AND CULTURE be pleased to state:

(a) whether international archaeological expedition in Egypt has unearthed the most extensive evidence of vigorous trade between India and the Roman empire dating back 2000 year ago; and

(b) if so, the steps taken by the Government to share the information with egyptian Archaeological Survey?

THE MINISTER OF TOURISM AND CULTURE (SHRI JAG MOHAN): (a) and (b) Yes, Sir. The discoveries have provided evidence of trade between India and the Roman Empire through Egyptian ports using the land and sea route.

To share the information, the Indian Council of Cultural Relations has brought out a joint publication entitled India and Egypt: Influences and Interactions in which contributions have been made by Indian and Egyptian scholars.

Utilisation of Tungabhadra Water by Karnataka

3234. SHRI. A.P. JITHENDER REDDY: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the Government are aware that Kamataka has been utilising Tungabhadra water beyond the agreement between Andhra Pradesh and Kamataka;

(b) if so, the details thereof;

(c) whether the Union Government propose to intervene into the matter and direct the Government of Kamataka to adhere to the agreements to avoid any possible dispute between the two States; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI BLJOYA CHAKRAVARTY): (a) and (b) The Krishna Water Disputes Tribunal (KWDT) in its final order of 1976 has directed that the water available for utilisation in Tungabhadra Dam in a year, be use by the States of Karnataka and Andhra Pradesh, so that the demands of water for the projects to the extent mentioned in clause IX E(1)(a) of the Order be met. From 1976-77 to 2001-2002 both Karnataka and Andhra Pradesh have utilised water as per the award. The States have marginally exceeded their share on equal occasion in the past 26 years.

(c) and (d) The Central Government has published the decision of the KWDT in the official Gazette on 31.5.1976 under section 6 of Inter State Water Disputes Act 1956 and as per the said Act decision of KWDT is to be given effect to by the party States. Further for regulation of supplies of water Disputes Act 1956 and as per the said Act decision of KWDT is to be given effect to be the party States. Further for appointed by Government of India and three Members representing Government of India, Andhra Pradesh and Karnataka has been constituted.

Charging off Toll Tax by NHAI

3235. DR. RAMESH CHAND TOMAR: SHRI ADHIR CHOWDHARY:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) the number of times the toll tax is paid by the motorist from Amritsar to Delhi in favour of National Highways Authority of India (NHAI) for the National Highways (NHs);

(b) whether the Government have imposed one rupes per litre cess on Petrol and Diesel for the development of NHs and the motorists have to pay goods tax, registration tax and token tax etc.

(c) if so, the reasons for imposing such heavy additional toll tax by the Authority; and

(d) the time by which the toll tax system at NHs are likely to be abolished?

THE MINISTER OF STATE OF THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (MAJ. GEN. (RETD.) B.C. KHANDURI): (a) User fee is being levied on Delhi-Jalandhar stretch of National Highway-1 at 3 places, *i.e.* at km. 132, km. 206 and km. 296.

(b) and (c) A cess of rupee one per litre on petrol and diesel is levied for the development of road network in the country including the State roads, Comprising State Highways, Major District Roads, Other District Roads and Village Roads. Other taxes are levied by the State Governments.

(d) User fee is levied in perpetuity.

Deplorable Condition of NH No. 1

3236. SHRI RAJ BABBAR: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether the condition of National Highways-1 passing through Agra city is deplorable;

(b) if so, whether this has resulted in a number of fatal accidents during the last three years; and

(c) if so, the details thereof and the action taken by the Government to improve the condition of the said highway?

THE MINISTER OF STATE OF THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (MAJ. GEN. (RETD.) B.C. KHANDURI): (a) National Highway (NH) No. 1 does not pass through Agra city. However, National Highway No. 2 passes through Agra city, while National Highways Nos. 3, 11 and 93 originate from Agra city. Portion of National Highway No. 2 through the city is already 4 laned/being 4 laned/being 4 laned. All the sections of National Highways within Agra city are being maintained in traffic worthy condition, within available resources. However, a portion of the newly declared National Highway No. 93 through the city suffers from drainage problem and occasional water logging.

(b) No data on accidents due to the condition of National Highways are available.

(c) State Government has been requested to frame proposal for improvement of NH-93 in the portion suffering from water logging.

Deterioration of Asiatic Society of Bengal

3237. DR. NITISH SENGUPTA: Will the Minister of TOURISM AND CULTURE be pleased to state:

(a) whether the Government are aware of the steady deterioration of the state of affairs of the Aslatic Society of Bengal, Kolkata;

(b) if so, the reasons therefor; and

(c) the steps being taken to tone up this great historical institution and to restore its former glory?

THE MINISTER OF TOURISM AND CULTURE (SHRI JAG MOHAN): (a) to (c): Asiatic Society of Bengal is an autonomous body funded by the Department of Culture, Government of India. The affairs of the society are managed by a council and its Committees. Government is of the view that there is room for improvement in the functioning of the Society. An Expert Committee has been constituted to go into various aspects of the functioning of Asiatic Society. Action will be taken after the Expert Committee report is received.

Pending Cases of Industrial Disputes

3238. SHRI RAMDAS ATHAWALE: PROF. DUKHA BHAGAT: SHRI KAILASH MEGHWAL: SHRIMATI RAJKUMARI RATNA SINGH:

Will the Minister of LABOUR be pleased to state:

(a) the number of disputes pending for decision in the Central Government Industrial Tribunals and Labour Courts established under the Industrial Disputes Act, 1947 in the country, State-wise particularly in New Delhi, Mumbai, Chennai, Kolkata, Uttar Pradesh, Rajasthan Jharkhand;

(b) the time taken by the Government to dispose off a industrial dispute;

(c) whether the Government propose to increase the number of Presiding Officers in the Central Government Industrial Tribunals and Labour Courts keeping in view in number of pending industrial disputes in the country; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI ASHOK PRADHAN): (a) A statement is enclosed.

(b) the Central Government Industrial Tribunal-cum-Labour Courts are quasi-judicial bodies, the Ministry does not normally interfere with the their functioning. However, it has from disposal of case. It has also made a specific provision in the Industrial Disputes Act by an amendment in 1982 to provide that the cases relating to individual workmen should be disposed of within a period not exceeding 3 months. Cases, however, take a longer time for disposal as the parties seek repeated adjournments or obtain a stay from the Higher Courts of Law.

(c) and (d) At present there is no proposal to increase the number of Presiding Officers. However, approval has been received for setting up of 5 new Central Government Industrial Tribunal-cum-Labour Courts one each at Delhi, Chandigarh, Ahmedabad, Guwahati and Ernakulam.

Statement

The No. of Cases pending in CGITs

As on 31.5.200.	2
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SI. No.	Name of the CGITs	Cases Pending	Remarks
1.	Mumbai No.1	197 }	542
2 .	Mumbai No.2.	345	
3.	Dhanbad No.1.	1753 }	3209 Jharkhand
4.	Dhanbad No. 2.	1456	
5.	New Delhi	1134	
6.	Asansol	417	
7.	Chandigarh	1852	
8.	Kanpur	585 }	961 Uttar Pradesh
9 .	Lucknow	376	
10.	Koikata	178	
11.	Jabalpur	1237	(As on 28.2.2002)
12.	Bangalore	332	
13.	Jaipur	71	Rajasthan.
14.	Nagpur	289	
15.	Chennai	436	
16.	Bhubaneswar	376	
17.	Hyderabad	495	
	Total	11529	

[English]

Damage to NHs due to Rain and Flood

3239. SHRI ANANTA NAYAK : Will the Minster of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether the Government have made any assessment of the damage caused by recent rain the floods to the National Highways;

(b) if so, the details thereof, National Highways-wise; and

(c) the steps being taken to repair and restore these National Highways?

THE MINISTER OF STATE OF MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (MAJ. GEN. (RETD.) B.C. KHANDURI): (a) and (b) Reports had been received about damages to some sections of National Highways due to recent rains and floods in various States. Preliminary assessment of damages to National Highways in the State of Bihar, Gujarat, Kerala, Maharashtra, Goa and Himachal Pradesh made by the State Governments and National Highways with BRO is about Rs. 50.00 crore. Assessment of damages in other States is being made. Final assessment will be made after recession of floods.

(c) Instructions have already been issued to all the State Government to take measures for immediate restoration of traffic. Funds for immediate restoration of National Highways are being released.

Indian Agricultural Statistics Research Institute

3240. SHRI CHANDRA PRATAP SINGH: Will the Minister of AGRICULTURE be pleased to state :

(a) whether Indian Agricultural Statistics Research Institute (IASRI) purchased any computers air conditions, laptops, laser-printers, photocopiers etc. from the budget allocation of National Agricultural Technology Project (NATP), Agricultural Produce (AP) Cess fund or such sources during last three years; and

(b) if so, the details of such purchases indicating their costs and the places where these are installed, yearwise equipment-wise ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI HUKUMDEO NARAYAN YADAV): (a) Yes, Sir. (b) The details of the purchases of Air-conditioner,, Lap-tops, Laser printers, Photocopiers etc. from the budget allocation of NATP, AP Cess Fund are enclosed as statement.

Statement

Details of Purchase made under NATP & AP-Cess Projects during Financial Year from 1999-2000, 2000-01, 2001-02

			Projects/Scheme Codes		
Year	Scheme Code-2060166023		Scheme Code-206016602		
	ltem	Installation Place	ltem	Installation Place	
1	2	3	4	5	
1 999- 2000	Computer Networking at IASRI	IASRI	Nil		
	Rs. 949916.00				
2000-01	Nil		Nil		
2001-02	Nil		Server* Rs. 2044667.00	Server Room, IASRI	
			Computers/ Printers Etc* Rs. 1977344.00	1. PIU, ASRB-II, N. Delhi 2. DDG (Ext. for ATIC), Krishi Anusandhan Bhawan, New Delhi	
			UPS Systems* Rs. 658340.00	3. Director, CSWCRTI, Dehradun	
				4. Director, CRIDA, Hyderabad	
				5. ADG (P) for O&M, ICAR, Krishi Bhawan	
				6. Director, CAZRI, Jodhpur	
				7. Director, NRCOP, Pedavegi.	
				8. Project Director, DMF Pusa, New Delhi	
			Video Projector Rs. 403920.00	Computer Lab, IASRI	

1	2	3	4	5
			Laptop Computers Rs. 240720.00	Computers Lab, IASRI
			2 Voltage Stabilizers	Computers Lab, IASRI
			Rs. 6990.00 2 Nos. of Acs	Computer Lab, IASRI
			Rs. 64348.00	

Year	NATP (Forewarning) Dr. Ranjan ^e Aggarwal		(NATO-Jal	Vigyan)	
			Dr. R.K. Pandey		
	ltem	installation Place	Item	Installation Place	
1999-2000	Nil		Nil		
2000-01	Nil		Nii		
2001-02	Computer, Printers and UPS System Rs. 196918.00	Project Lab at IASRI System	Computer, Printer and UPS System Rs. 87415.00	Project Lab at IASR	
	NA	TP Project/Sub Project	ts/Scheme Codes		
Year	NATO (PHL) Dr. H.V.L. Bathla		INARIS System		
	ltem	Installation Place	Item	Installation Place	
1999- 2000	Nil		Nil		
2000-01	Nil		Nil		
20001-02	Photocopy machine		Air Conditioner	Project Lab	
	Rs. 127932.00 Computer system Printer, UPS system etc. Rs. 356698.00 Air Conditioner Rs. 46580.00	Project Lab at IASRI	Rs. 22540.00	at IASRI	

Year	Dr. Rajender Prasad Sch. Code-303921027		AP-Cess (Remote Sensing) Code-303911002		
	ltem	Installation Place	ltem		Installation Place
	Computer		Laptop	Computer	
1999-	Rs. 77520.00	Project Lab	Rs.	148470.00	Remote Sensing
2000	Printer	at IASRI	Printer		Lab at IASRI
	Rs. 21000.00		Rs.	34363.00	
	UPS System				
	Rs. 26818.00				
2000-01	Nil		Nil		
2001-02	Nil		Nil		

AP-Cess Project/Sub Projects/Scheme Codes

AP-Cess Project/Sub Projects/Scheme Codes

Year	Dr. Anil Rai Scheme Code-3039021039		Dr. R.S. Khatri Scheme Code-3039021040	
	ltem	Installation Place	ltem	Installation Place
1999-2000	Nil		Nil	
2000-01	Computer Systems etc. Rs. 292990.00	Project Lab at IASRI	Nil	
2001-02	Printers Rs. 59800.00 Laptop Computer Rs. 16440.00	Project Lab at IASRI	Computer system Rs. 109500.00 CD Writer/Scanner etc. Rs. 26830.00	Project Lab at IASRI
	CD Writer Rs. 20800.00		UPS System Rs. 21320.00, Air Conditioner Rs. 23420.00	

Allotment of Land by A.A.I.

3241. SHRI RAGHUNATH JHA: Will the Minister of CIVIL AVIATION be pleased to state :

(a) whether the Airports Authority of India (AAI) has allotted land on lease against licence fee;

(b) if so, the details thereof;

(c) whether crores of rupees are outstanding against the lessees, if so, the details thereof;

(d) the areas of land lying vacant at various airports and the reasons for not using the land gainfully; and

(e) the action taken/proposed to be taken to tone up the AAI in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI SHRIPAD YASSO NAIK) : (a) and (b) Yes, Sir. Airports Authority of India (AAI) has allotted land on lease against licence fee at various airports. The airport-wise details (in areas) are as under :

Mumbai-598.97; Delhi-145.08; Kolkata-61.26; Chennai-51.74, Trivandrum-12.94; Hyderabad-16.83; Managalore-0.83; Madurai-0.82; Vishakhapatnam-0.83; Rajamundry-0.65; Pondicherry-0.54; Safdarjung-4.27; Amritsar-1.42; Chandigarh-0.13; Udaipur-0.23; Bhubaneshwar-1.12; Ranchi-0.82; Patna-0.35; Juhu-13.38; Ahmedabad-0.88; Aurangabad-1.97; Belgaum-0.59; Bhopal-0.06; Indore-0.29; Pune-0.54; and Raipur-0.28.

(c) A total amount of Rs. 135.81 crores is outstanding against the lessees.

(d) Most of the unused/vacant land is ear-marked for operational requirements and expansion and/or developmental purposes of the airports in phased manner in future. The rest of the vacant land has been earmarked for commercial utilization.

(e) AAI has created a separate Land Management Directorate to effectively manage the land property. Regional Executive Directors/Airports Directors have been directed to identify more vacant and for commercial utilization at the airports under their jurisdiction keeping in view the Master Plan, Airports Map and future expansion plan.

DMS Blacklisted NCCF

3242. SHRI UTTAMRAO DHIKALE : Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Delhi Milk Scheme (DMS) has blacklisted the NCCF, a Government Organisation which supplies office stationery and other items used in Government Offices;

(b) if so, the reasons therefor; and

(c) the action taken by the Government against the erring officials?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI HUKUMDEO NARAYAN YADAV): (a) and (b) Yes, Sir. Certain discrepancies in the supply order and the actual supply of stationery items by NCCF have been found.

(c) A preliminary inquiry to ascertain the facts has been ordered.

Aviation Security Bill

3243. SHRI E.M. SUDARSANA NATHCHIAPPAN: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether the Government have finalised the comprehensive Aviation Security Bill; and

(b) if so, the salient features of the Bill?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI SHRIPAD YASSO NAIK) : (a) No, Sir.

(b) Does not arise.

Flights from Hyderabad to UK and US

3244. SHRI Y.V. RAO: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether there is any Air India flight available from Hyderabad to USA, Europe and Kuwait;

(b) if so, whether the Government of Andhra Pradesh requested recently to ensure adequate number of flights while finalizing a bilateral agreement; and

(c) if so, the action taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI SHRIPAD YASSO NAIK): (a) Air India connects Hyderabad traffic over Mumbai to/from Kuwait with two flights a week. Air India also connects Hyderabad traffic over Mumbai to/from USA through following hub and spoke flights : - (i) Al 2102 Hyderabad/ Bombay Tuesday Departure 0320 hours Arrival 0435 hours connects Al 101 Bombay/London/New York Tuesday and (ii) Al 102 JFK/London/Bombay Wednesday connects Al 4604 Bombay/Hyderabad Thursday Departure 0115 hours Arrival 0230 hours.

(b) and (c) Yes, Sir. Traffic rights for operation to USA and points in Europe are already available to Air India. The bilateral agreement with USA does not impose any restrictions on the number of flights to be operated by Air India. Air India can operate from any point in India including Hyderabad. Request of Government of Andhra Pradesh to ensure adequate number of flights from Hyderabad will be kept in view when Air India inducts additional aircrafts capacity.

Road Transport Corporation

3245. SHRI T. GOVINDAN: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state :

(a) whether the Government have reintroduced the scheme for capital contribution to the Road Transport Corporations (RTCs) to acquire buses; and

(b) if so, the details thereof including the assistance given to State Governments in this regard ?

THE MINISTER OF STATE OF THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (MAJ. GEN. (RETD.) B.C. KHANDURI) : (a) No, Sir.

(b) Does not arise.

[Translation]

Income from Entrance Fee at Taj Mahai

3246. SHRI JAI PRAKASH : Will the Minister of TOURISM AND CULTURE be pleased to state :

(a) the entrance fee charged at present from domestic and foreign tourists visiting Taj Mahal;

(b) the total income generated during the last three years, Year-wise and Tourist-wise;

(c) whether the Government have formulated any criteria for identifying foreign tourists especially from Bangladesh, Bhutan, Nepal, Sri Lanka and Pakistan; and

(d) if so, the details thereof ?

THE MINISTER OF TOURISM AND CULTURE (SHRI JAG MOHAN) : (a) A fee of Rs. 10 from domestic visitors and US \$5 or Rs. 250 from foreign visitors is collected at the Taj Mahal by the Archaeological Survey of India.

(b) The details of revenue collected and the tourist inflow at Taj Mahal, during the last three years is as under :

	1999	2000	2001
Revenue			
Collected	Rs. 87,32,275	3,80,20,195	12,40,52,940
Tourist			
Inflow	17,46,455	20,10,906	22,26,725

(c) and (d) No, Sir.

[English]

Safety of Mines Labourers

3247. SHRI A. NARENDRA: Will the Minister of LABOUR be pleased to state :

(a) whether the Government have made any amendments in the labour laws to provide safety to the labourers working in Mines and construction work;

(b) if so, the details thereof;

(c) if not, the reasons therefor;

(d) the number of labourers who have fallen victims in Mine and construction accidents during the last three years, year-wise and State-wise ?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI ASHOK PRADHAN) : (a) to (c) With a view to ensure safety of workers in mines and construction work the Government had enacted the Mines Act, 1952 and the Building and Other Construction Workers (Regulations of Employment and Conditions of Service) Act, 1996. The provisions of the Act and Rules/Regulation framed thereunder, are reviewed as an ongoing process and necessary amendments have been incorporated for improving the safety of workers from time to time. (d) State-wise details of the miners who have fallen victims to mine accident during last three years is given below :

State	No. of Miners killed in mine accidents			
	1999	2000	2001	
Andhra Pradesh	31	41	38	
Arunanchal Pradesh	0	0	1	
Assam	2	1	6	
Bihar	46	1	0	
Chhatisgarh	-	9	9	
Goa	0	2	3	
Gujarat	0	1	6	
Himachal Pradesh	0	0	2	
Haryana	8	1	4	
Jharkhand	•	45	60	
Jammu & Kashmir	1	0	0	
Kamataka	9	4	7	
Kerala	0	0	1	
Meghalaya	0	0	0	
Madhya Pradesh	39	27	18	
Maharashtra	9	19	12	
Orissa	14	9	13	
Rajasthan	20	10	15	
Tamil Nadu	5	5	9	
Tripura	1	1	0	
Uttranchal	•	1	1	
Uttar Pradesh	1	4	1	
West Bengal	24	18	21	

* Provisional

Similar state-wise information for construction workers is not available. The information in regard to such incidents in the Central Sphere is being collected.

Pollution Standards for Tractors/Trollies

3248. DR. RAGHUVANSH PRASAD SINGH: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the Government are aware that Tractor/ Trollies without road worthiness certificate operate on roads illegally;

(b) if so, whether any orders have also been passed by Delhi High Court/Supreme Court in this regard;

(c) if so, the detail thereof;

(d) whether pollution in cities/towns from vehicular traffic has assumed serious concern of Supreme Court also;

(e) if so, the measures being taken to enforce pollution standards for Tractor/Trollies;

(f) whether Tractor drivers suffer from respiratory, intestinal, backache problem;

(g) if so, whether any study has been conducted in this regard; and

(h) if so, the details thereof?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI T.R. BAALU): (a) to (h) The information is being collected and will be laid on the Table of the House.

[Translation]

Installation of DG Set in ESI Hospitals

3249. SHRI GAJENDRA SINGH RAJUKHEDI: Will the Minister of LABOUR be pleased to state:

(a) whether the Government of Madhya Pradesh have sent a proposal to the Employees State Insurance Corporation (ESIC) Headquarter, New Delhi for installing Diesel Generator (DG) sets in Indore, Ujjain Gwalior, Bhopal ad Dewas ESI Hospitals in the State;

(b) if so, the action taken in this regard and the reasons for delay in installation of DG sets in these hospitals;

(c) whether the ESIC has also received a proposal from Madhya Pradesh for approval and releasing necessary funds for the purchase of equipments under action plan 1999-2000 and 2001-2002; and AUGUST 5, 2002

(d) if so, by when clearance and requisite fund would be provided therefor?

THE MINISTER OF THE STATE IN THE MINISTRY OF LABOUR (SHRI ASHOK PRADHAN): (a) and (b) The status of installation of DG sets in ESI Hospitals of Madhya Pradesh Region is given below :

Indore : DG Set installed and necessary clearances being obtained for commissioning.

Ujjain : DG Set installed and commissioned.

Gwalior : 14 KVA capacity DG set donated by a private party for the use of OT and Labour Room of the hospital has already been installed.

Additional 62.5 KVA DG set for this hospital sanctioned by ESIC has been received in Hospital and necessary clearances are being obtained from M.P. Electricity Board and Pollution Control Department.

Bhopal & Dewas : DG sets received in the Hospital at Bhopal & Dewas and necessary clearances being obtained from Madhya Pradesh Electricity Board & Pollution Control Department.

(c) and (d) (i) A proposal for purchase of equipment amounting to Rs. 1,60,22,500 under action plan 1999-2000 has been received in ESI Corporation and the same is under process.

(ii) Proposal for purchase of equipment under Action Plan 2001-2002 has not been received from State Government of Madhya Pradesh.

[English]

Connection of Hills Areas through National Highway Roads

3250. SHRI K.K. KALIAPPAN: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state :

(a) whether there is any proposal to connect all the hilly areas through National Highways Road in future particularly Gobichettipalayam region of Erode district;

(b) if so, the details therefor; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE OF THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (MAJ. GEN. (RETD.) B.C. KHANDURI) : (a) to (c) Many hilly area are already connected by National Highways. There is no proposal at present to declare any new National Highway in the country due to fund constraints. The Government may however, consider declaration of a few State Highways as National Highways during the course of the 10th Five Year Plan from amongst the modified proposals to be received form various States on the basis of revised criteria for declaration of National Highways keeping in view the traffic needs, inter-se propriety and availability of funds.

Non-Functioning of Aero-Bridges at Mumbal Airport

3251. SHRI KIRIT SOMAIYA: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether in July, 2002 none of the Aero-Bridges at Mumbai Airport were functional;

(b) if so, the reasons therefor;

(c) the action proposed to be taken against the erring staff; and

(d) the details of expansion cost of Mumbai airport which took place recently?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI SHRIPAD YASSO NAIK) : (a) No. Sir.

(b) and (c) Do not arise.

(d) An amount of Rs. 19.97 crores was spent on installation of 3 aero bridges, 1 escalator and increase in security hold area at Terminal-1A of Mumbai Airport.

Workshop on Pollution Control

3252. SHRI A. VENKATESH NAIK: SHRI ASHOK N. MOHOL:

Will the Minister of ENVIRONMENT AND FOREST be pleased to state:

(a) whether any workshop has been organized by the Construction Industry on pollution control in urban area in New Delhi on July 23, 2002.

(b) if so, the details thereof;

(c) the matter discussed therein;

(d) the suggestions made thereby to tackle vehicular pollution on roads and highways; and

(e) the steps taken by the Government on suggestions made by the said workshop?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI T.R. BAALU): (a) to (c) A workshop on "Pollution Control in Urban Areas-Emerging Technologies" jointly organized by Construction Industry Development Council, Consultancy Development Centre, Indian Plumbing Association and Institute of Urban Transport, was held in New Delhi on 23rd July, 2002 in which the following subjects were discussed :

- (i) Pollution Control Measures for National Highway Network in India,
- (ii) Air Pollution through Vehicular Discharges.
- (iii) Solid and Fluid Waste Disposals.
- (iv) Pollution Free Civic Infrastructure.

(d) The record of the proceedings of the workshop are yet to be received by the Government.

(e) Does not arise.

Establishment of Agri-Clinics/ Agri-Business Centres

3253. SHRI A. BRAHMANAIAH: DR. V. SAROJA:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Government have established or propose to establish Agri-Clinics and Agri-Business Centres;

(b) if so, the objectives and activities thereof;

(c) the total amount sanctioned/proposed to be auctioned and spent under the scheme; and

(d) the response of farmers and agri graduates for whom the scheme has been launched ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI HUKUMDEO NARAYAN YADAV): (a) A new Central Sector Scheme, Establishment of a Network of Agri Clinics & Agri Business Centres' has been launched in the year 2001-2002. The Scheme aims at using unemployed graduates to provide extension services to the farmers on payments basis by setting up their private ventures.

- (b) Objectives
 - To provide Multi-source extension services to the farmers on payment;
 - To promote fast dissemination of agriculture technology;
 - To supply inputs and support series on competitive terms to the farmers;
 - To boost production and the quality of agriculture produce; and
 - To create opportunities for self-employment of agriculture graduates;
 - Agriculture graduates individually or in-groups can set-up their Agri-clinics and Agri-business centres through bank loans.

Activities

About twenty economically viable activities have been identified. These include, soil, water and input testing, plant protection services, micro propagation, custom hiring, maintenance and repair of agricultural implements, seed processing units, vermiculture, biofertilizer, veterinary dispensaries, feed processing, value additional centres, setting up of cold chains etc.

(c) A sum of Rs. 1 crore was sanctioned during the financial year 2001-2002 for the training components of the scheme and the same has been spent. A sum of Rs. 5 crore has been provided in the Budget Estimate for the year 2002-2003.

(d) Surveys by reputed institutions like ICAR, State Agriculture Universities and National Academy of Agricultural Research Management, Hyderabad indicate the willingness of the Agriculture graduates to take such venture and of the farmers to pay for the services. 12087 persons have already given their willingness to join the training for setting up their ventures.

National Dairy Research Institute

3254. SHRI SAIDUZZAMA: Will the Minister of AGRICULTURE be pleased to state:

(a) whether National Dairy Research Institute (NDRI) of Indian Council of Agricultural Research (ICAR) has now a full fledged national collection dairy type cultures as reported in the Indian Dairyman, June, 2002 issue; (b) the number of master freeze dried cultures in its collection, indicating the cultures issued from the collection during the last three years;

(c) whether this collection was first pioneered and promoted by two scientists in a freeze dried form and was reported in the November, 1967 issue of Indian Dairyman;

(d) if so, the number of culture recorded there in the earlier years;

(e) whether any recognition or awards etc. were given to such scientists; and

(f) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI HUKUMDEO NARAYAN YADAV): (a) Yes, Sir.

(b) There are 315 strains of Dairy organisms in freeze dried form in this collection. During the last three years, National Collection of Dairy Type Cultures (NCDC) has supplied 476,520 and 629 freeze dried cultures in 1999, 2000 and 2001 respectively.

(c) Upto 1964, the collection of dairy cultures was being maintained by two scientists and that freeze drying was introduced in the year 1964 through training of scientists by an outside expert. There is, however, no report on the subject published in the November, 1967 Issue of Indian Dairyman.

(d) A collection of 101 strains was built upto 1964.

- (e) No, Sir.
- (f) Question does not arise.

Promotion of Khadi

3255. SHRI SULTAN SALAHUDDIN OWAISI : Will the Minister of AGRO AND RURAL INDUSTRIES be pleased to state:

(a) whether the Government are aware that Khadi has a less impact in the international market;

(b) if so, whether the Government propose to launch an extensive campaign to project Khadi as an project in the international market;

(c) if so, the details thereof;

(d) the steps taken or being taken by the Government for promoting Khadi;

(e) the number of shops/information centres established at airports and tourists places to promote Khadi; and

(f) the total expenditure incurred or likely to be incurred by the Government for Promotion of Khadi ? THE MINISTER OF AGRO AND RURAL INDUSTRIES (SHRI KARIYA MUNDA): (a) Yes, Sir.

(b) and (c) Various promotional measures to improve the export of Khadi products are:

(i) launching of Khadi Brand for selected eco-friendly village industries products which help to boost the image of Khadi among the foreign buyers.

(ii) As are the Exim Policy (2002-2007), Rs. 5.00 crore have been earmarked for export promotion of cottage industries products of KVIC. This indicates Khadi products also. The scheme is now under preparation and will be operationalised shortly.

(d) A package was announced by the Government on 14.5.2001, to boost the KVI sector, which is under different phases of implementation. The package consists of Rebate Policy for five years, option of Rebate and Market Development Assistance (MDA), Insurance cover to Khadi artisans, emphasis on improvement of Khadi products, creation of packaging and design facilities, measures to promote marketing, brand building, cluster development etc.

(e) The KVIC proposed to set up display-cum-sales outlets in National and international airports in the country like Delhi, Mumbai, Chennai and Kolkåta. Space has been received in Mumbai and Kolkåta airports and establishment of outlets is in process. Further, it is also proposed to set up hoardings/translides/glowsigns etc. in various places like important cities and major railway stations etc. to attract the attention of domestic as well as foreign tourists. Besides, most of the existing sales outlets of KVIC are also attracting domestic and foreign tourists.

(f) KVIC has a budget of Rs. 392 crores for the current financial year for the promotion of Khadi and Village Industries.

Encroachers in Monuments in Gujarat

3256. SHRI DINSHA PATEL: Will the Minister of TOURISM AND CULTURE be pleased to state:

 (a) whether a large number of monuments in Gujarat are in grip of encroachers and concerned local bodies are not assisting ASI to remove such encroachments;

(b) if so, the details of such monuments, Locationwise; and

(c) the steps taken by the Government to get these monuments freed from encroachers ?

THE MINISTER OF TOURISM AND CULTURE (SHRI JAG MOHAN) : (a) and (b) Yes. Sir. The details of encroachments are given in the re closed statement.

(c) Under the provisions of Ancient Monuments, Archaeological Sites ad Remains Act, 1958 and Rules 1959, requisite action is taken and efforts are being made to remove the encroachers with the help of State Government agencies.

Statement

SI.No.	Name of Monument/Site	Locality
1.	Malik Alam's Mosque Ahmedabad	Ahmedabad
2.	Saiyed Ysman Mosque Ahmedabad	Ahmedabad
3.	Great Mosque Ahmedabad	Sarkhej
4.	Bhadra Tower Ahmedabad	Ahmedabad
5	Small Stome Mosque Ahmedabad	Paldi
6.	Achyut Bibi's Mosque Ahmedabad	Ahmedabad
7.	Bahol Khan Mosque Ahmedabad	Dholka
8.	Ancient Site Gohilwad Timbo Ahmedabad	Ahmedabad
9.	Fort of Pavagarh Puined Hindu temple & Jain temples on the top of Paragadh	Pavagarh
10.	Mir Abu Turab Tomb	Ahmedabad
11.	Nawab Sardarkhan's Rouza with its compound bearing CS No. 6811	
12.	Tombs of Queen of Ahmed Shah	Ahmedabad
13.	Malik Alam's Mosque	Ahmedabad

Losses of Al

3257. SHRI T.T.V. DHINAKARAN: SHRI PRABHUNATH SINGH:

Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether Air India has been incurring losses from 1995 onwards except the year 2001;

(b) if so, the reasons for loss and the reasons for making profit in one particular year only; and

(c) the steps taken to make Air India a profit earning organisation?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI SHRIPAD YASSO NAIK): (a) to (c) Air India became loss making organisation since 1995-96. The main reasons for the losses are: (i) severe competition in the international market resulting in an inability to achieve desired revenue yields or adhere to yield improvement programmes; (ii) erosion in profit from operations in the Gulf Region from 1992-1993 due to new entrants in the market; (iii) on addition of aircraft in the fleet due to heavy losses; (iv) steep increase in the fuel cost; (v) higher burden of depreciation and financial costs due to replacement and augmentation of fleet and devaluation of the India rupee vis-a-vis the US dollar; (vi) increase in expenditure as a result of weakening of the Indian rupees vis-a-vis major hard currencies; and (vii) increase on interest expenditure on working capital loans.

Air India has taken various steps to make them viable which includes : (i) Freeze on external recruitment in non-operational categories; (ii) Several posts of India based officers abroad have been abolished; (iii) Rolling back of retirement age from 60 to 58 years; (iv) Redeployment of employees from non-operational to operational area; and (v) Two voluntary scheme have been notified viz. shorter working week scheme and introduction of leave without pay/allowances scheme for a period of two years extendible upto five years.

Charges for Licences to Pilots

3258. SHRI K.E. KRISHNAMURTHY: Will the Minister of CIVIL AVIATION be pleased to state:

(a) the amount charged by DGCA for conducting test for granting licence to pilots;

(b) when was it revised last time;

(c) whether the Government propose to hike the same keeping in view all around price rise; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI SHRIPAD YASSO NAIK) : (a) The charges taken by DGCA for the tests and examinations for different categories of Pilot Licences are laid down in rule 48 of the Aircraft Rules, 1937. This varies from Rs. 50 to Rs. 250 in respect of technical examination (Ground Subjects) and Rs. 25 to Rs. 300 in
respect of technical examination (A & E) depending on types of licences or ratings being issued.

(b) These rates are effective since 4.10.1993.

(c) and (d) Action is at hand to revise the amount charged by DGCA for conducting test for granting licence to Pilots.

[Translation]

Linking of Ayurveda and Yoga with Tourism

3259. DR. LAXMINARAYAN PANDEYA: Will the Minister of TOURISM AND CULTURE be pleased to state :

(a) whether the Government propose to link Ayurveda and Yoga with tourism;

(b) if so, the details thereof; and

(c) the details of incentives being given to various State Governments in this regard?

THE MINISTER OF TOURISM AND CULTURE (SHRI JAG MOHAN): (a) Yes, Sir.

(b) and (c) Government of India in association with the State Governments have developed new innovative tourism products targeting international and domestic tourists to romote Ayurveda and Yoga as aspects of Health tourism. The Government extends help and financial support to State Governments to organise festivals such as International Yoga Festivals, Yoga Mahotsav, development of Yog Dhyan Centres and Herbal gardens to attract tourists. Some State Governments like Kerala have launched a scheme to classify and approve Ayurvedic Centers on the basis of quality of services provided and facilities.

[English]

World Heritage Monuments

3260. SHRI P.D. ELANGOVAN: SHRI VIRENDER KUMAR:

Will the Minister of TOURISM AND CULTURE be pleased to state:

(a) the amount allocated, disbursed and spent in the last three years, for each of World heritage Monuments;

(b) the total number of tourists, both domestic and foreign, who visited these World Heritage Monuments in the last three years till May 2002; and

(c) the entry fee collections realised from each monument?

THE MINISTER OF TOURISM AND CULTURE (SHRI JAG MOHAN): (a) The details regarding the expenditure incurred on maintenance and conservation is given in the enclosed statement-I.

(b) and (c) The available details regarding the tourist domestic and foreign and the entry fee collections, monument-wise are given in the enclose statement-II.

SI. No.	Name of Monuments/Sites	E	Expenditure Incurred durin (In Lakhs)	ng
		1999-2000	2000-2001	2001-2002
1	2	3	4	5
	Taj Mahal Agra	16.71	21.43	22.02
2	Agra Fort, Agra	5.96	19.58	37.68
•	Fatehpur Sikri, Agra	12.08	32.68	56.22
•	Ajanta Caves, Maharashtra	14.35	2.74	601.00
5.	Ellora Caves, Maharashtra	7.52	5.87	115.00

Statement-I

1	2	3	4	5
6.	Elephanta Caves, Maharashtra	22.85	7.83	10.33
7.	Group of Monuments at Hampi	8.44	33.41	86 <i>.</i> 49
8.	Group of Monuments at Patadakal	5.85	0.30	78. 9 4
9 .	Sun Temple at Konark	18.57	20.26	16.04
10.	Group of Monuments at Khajuraho	10.47	14.80	22.22
1.	Group of Monuments at Sanchi	7.28	8.38	19.15
2.	Churches & Convents of Goa	21.24	24.28	23.19
3.	Brihadiswara Temple at Thanjavur	5.25	2.49	4.86
4.	Group of Monuments Mamallapuram	5.75	6.54	4.26
5.	Qutab Minar, New Dełhi	5.27	6.95	18.10
6.	Humayun's tomb, New Delhi	21.22	20.72	30.85

Statement II

SI.	Name of World Heritage Monument	Number of Tourist											
No.		Domestic (Nos. in lakhs)			5)	Foreign (No. in laidhs)			Entry Fee Collected (Rs. in Lakhs)				
		1999	2000	2001	2002 upto May	1999	2000	2001	2002 upto May	1999	2000	2001	2002 upto May
1	2	3	4	5	6	7	8	9	10	11	12	13	14
1.	Taj Mahal Agra	17.46	19.55	19 <i>.</i> 47	12.30	-	0.40	2.49	0.75	87.32	380.20	1240.53	234.09
2.	Agra Fort, Agra	8.54	9.52	9.26	2.62	-	1.09	10.91	0.52	42.69	560.22	7 69 .71	154.72
3.	Fatehpur Sikri, Agra	3.49	2.66	2.40	0.81	-	0.35	1.09	0.31	17 .43	163.18	466.19	85 J9
4.	Ajanta Caves, Maharashtra	2.69	2.98	2.88	1.00	-	0.06	0.19	80.0	13,46	44.67	107 £ 7	28 A 3
5.	Ellora Caves, Maharashtra	5.21	5.88	4.77	1.50	-	0.04	0.13	0.05	26.05	58.82	102.52	23.09
6.	Elephanta Caves, Maharashtra	2.59	2.78	2.71	1.24	-	0.07	0.17	0.07	12.94	50 <i>1</i> 87	98.11	29. 77
7.	Group of Monuments, Hampi	1.32	2 <i>4</i> 0	2.08	0.92	-	0.06	0.06	0.05	6.61	30.23	28.73	21.44
8 .	Group of Monuments, Pattadakai	1.05	1.16	1.23	0.63	-	0.06	0.04	0.02	5.24	7.24	14.83	10.34
9 .	Sun Temple, Konark	3.86	7. 95	2.21	2.21	-	-	0.02	0.01	19.30	51.59	61.72	7.61

1	2	3	4	5	6	7	8	9	10	11	12	13	14
10.	Group of Monuments, Khajuraho	1.63	1.53	1.50	0.46	0.56	0.46	0.38	0.12	10.96	62.40	175.32	16.16
11.	Group of Monuments, Sanchi	0.70	0.59	0.71	0.28	0.06	0.07	0.07	0.02	3.79	4.11	28.25	6.30
1 2 .	Churches & Convents, old Goa				Not	a ticketed	Monumen	t.					
13.	Brihadiswara Temple, Thanjavur				Not	a ticketed	Monumen	t.					
14.	Group of Monuments,												
	Mamallapuram	6.00	7.16	5.36	2.60	-	-	0.17	0.12	30.01	35.81	106.04	56.65
15.	Qutab Minar, Delhi	16.28	18.18	16.18	5.16	-	0.30	1.17	0.33	81,41	247 37	437.38	125 <i>.</i> 77
16.	Humayun's Tomb, Delhi	2.12	2.10	2.04	0.44	-	0.21	0.64	0.23	10.62	109.91	171.72	56.71

Cashew Workers in Kerala and Tamil Nadu

3261. SHRI KODIKUNNIL SURESH: Will the Minister of LABOUR be pleased to state:

(a) whether the Government are aware of a large number of Cashew Workers in Kerala and Tamil Nadu;

(b) if so, whether any pilot scheme has been formulated for construction of houses for such workers;

- (c) if so, the details thereof; and
- (d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI ASHOK PRADHAN): (a) Yes, Sir.

(b) to (d) No, Sir. There is no pilot scheme formulated for construction of houses for cashew workers. However, Government of India is implementing Indira Awas Yojana for providing financial assistance for construction of houses to the rural households including cashew workers who are below poverty line (BPL). Besides, Government of Kerala provides loans/advances for construction and maintenance of houses under the Kerala Cashew Workers Relief and Welfare Fund Act and the Kerala Cashew Workers Welfare Fund Scheme to the cashew workers.

Minimum Support price for Cereals and Pulses

3262. SHRI VINAY KUMAR SORAKE: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Minimum Support Prices for cereals and pulses are on the constant increase during the last five years; (b) if so, the percentage of increase during 2001-2002 over 2000-2001;

(c) whether the oilseed has recorded increase in Minimum Support Price (MSP) of 9.8% over previous year whereas Copra (both Mill and Ball qualities) have recorded only a meagre 1.4% increase;

(d) if so, whether the Government would adopt a more uniform policy on MSP considering the plight of plantation crops growers in the South; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI HUKUMDEO NARAYAN YADAV): (a) to (c) The minimum support prices (MSPs) of major agricultural commodities are usually fixed each season on higher level as compared to previous season. A statement showing the MSPs for major agricultural commodities fixed by the Government during the last five years is enclosed. The statement also shows the percentage increase during 2001-02 over 2000-01.

(d) and (e) The MSPs of major agricultural commodities are fixed each season on the basis of the recommendations of the CACP, views of State Governments and concerned central ministries as well as such other relevant factors which in the opinion of the Government are important for fixation of support prices. The MSPs of major agricultural commodities announced by the Government are uniform throughout the country. MSP of copra, in absolute terms, in 2001-02 was accorded a higher increase over MSP of 2000-01 than many crops like cereals, certain oilseeds and jute etc.

Statement

Minimum Support Prices (According to Crop Year)

(Rs. per quintal)

S.No.	Commodity		1997-98	1998-99	1999-2000	2000-01	2001-02	Increase 02 over Absolute	in 2001 2000-01 %age
1	2	3	4	5	6	7	8	9	10
1.	Paddy '	Common	415	440	490	510	530	20	3.9
		Grade 'A'	445	470	520	540	560	20	3.7
2.	Coarse Cereals (Jowar, Bajra, Ragi & Maize)		360	390	415	445	485	40	9.0
3.	Wheat		510*	550	580	610	620	10	1.6
4.	Barley		350	38 5	430	500	500	0	0.0
5.	Gram		815	895	1015	1100	1200	100	9.1
6.	Arhar		900	960	1105	1200	1320	120	10.0
7.	Moong		900	96 0	1105	1200	1320	120	10.0
8.	Urad		900	96 0	1105	1200	1320	120	10.0
9.	Masur (lentil)%		-	-	-	1200	1300	100	8.3
10.	Sugarcane		48 A 5	52.70	56.10	59.50	62.05	2.55	4.3
11.	Cotton	F-414/H-777/J34	1330	1440	1575	1625	1675	50	3.1
		H-4	1530	1650	1775	1825	1875	50	2.7
12.	Groundnut-in-shell		980	1040	1155	1220	1 340	120	9.8
13.	Jute		570	650	750	785	810	25	3.2
14.	Rapeseed/Mustard		94 0	1000	1100	1200	1300	100	83
15.	Sunflower Seed		1000	1060	1155	11 70	1185	15	13
16.	Soybean	Black	670	705	755	775	795	20	2.6
		Yellow	750	7 95	845	865	885	20	2.3
17.	Salficwer		910	990	1100	1200	1300	100	8.3

1	2	3	4	5	6	7	8	9	10
18.	Toria		905	965	1065	1165	1265	100	8.6
19.	Tobacco (VFC)	Black Soil (F2Gr)	200.50	22.50	25.00	26.00	27.00	1	3.8
	(Rs. per kg.)	Light Soil (L2 Gr)	23.50	25.50	27.00	28.00	29.00	1	3.6
20 .	Copra (Calendar Year)	Milling	2700	2900	3100	3250	3300	50	1.5
		Ball	292 5	3125	3325	3500	3550	50	14
21.	Sesamum		950	1060	1205	1300	1400	100	7.7
22.	Nigerseed		800	850	915	1025	1100	75	7.3

OStatutory Minimum Price linked to a basic recovery of 8.5 per cent with proportionate premium for every 0.1 per cent increase in recovery above that level. Including a central bonus of Rs. 55.00 per quintal payable from 01.04.98 to 30.06.98.

%The MSP for Masur (lentil) has been fixed from the crop year 2000-01.

Maintenance of Taj Mahal by Private Agency

3263. SHRI LAKSHMAN SETH: SHRI DANVE RAOSAHEB PATIL:

Will the Minister of TOURISM AND CULTURE be pleased to state:

(a) whether the Government propose to hand over maintenance and management of "Taj Mahal" to a Private Agency; and

(b) if so, the details thereof?

THE MINISTER OF TOURISM AND CULTURE (SHRI JAG MOHAN): (a) No, Sir.

(b) Question does not arise.

Scheme on Development of Sugarcane

3264. SHRI SADASHIVRAO DADOBA MANDLIK: SHRI C.N. SINGH:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Government propose to implement a Centrally-sponsored scheme on sustainable development of sugarcane;

(b) if so, the details thereof and the funds earmarked under the scheme;

(c) the States where the scheme is proposed to be implemented; and

(d) the details of the steps initiated in this regard, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI HUKUMDEO NARAYAN YADAV): (a) to (d) A Centrally Sponsored Scheme on Sustainable Development of Sugarcane Based Cropping System (SUBACS) was continued in 9th Plan till October 2000 in various Sugarcane growing States of the Country. The main components were Field demonstrations, Training, Assistance for Implements, Seed Multiplication, Heat treatment Plant & Drip irrigation infrastructure. However, form October, 2000 the said Scheme has been subsumed under Macro-management Mode of Agriculture Development along with other 26 Schemes to give more flexibility to the States and implement the Schemes/ programme on the basis of State priorities and requirement. Funds are allocated to the States in lump sum for all the 27 schemes and not provided on the basis of individual Crops.

Transfer of unsafe Alliance Airlines to IA

3265. SHRI DINESH CHANDRA YADAV: SHRI RAMJIVAN SINGH: SHRI SUSHIL KUMAR SHINDE: SHRI VILAS MUTTEMWAR:

Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether the fleet of Alliance Airlines which are old and unsafe have been transferred to the Indian Airlines by the Government after scrapping its brand name;

(b) if so, the details thereof;

(c) the reasons for passing off the unsafe Aircraft of the Alliance Airlines; and

(d) the reasons for changing the brand name of Alliance Airlines?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI SHRIPAD YASSO NAIK): (a) to (c) Ownership of all Boeing 737 aircraft continues to be with Indian Airlines. Alliance Air, a fully owned subsidiary of Indian Airlines, is only the operator of aircraft.

The average age of Boeing 737 fleet of Alliance Air is 19.9 years. These aircraft are not unsafe. There is no prescribed life cycle for this type of aircraft beyond which they should not fly. These aircraft are maintained as per manufacturer's special maintenance programmes/checks which ensure their continued air worthiness. These programmes/checks have been approved and mandated by DGCA also.

(d) Alliance Air continues to operate in its name and style. It has, however, now been decided to adopt the colour scheme of Indian Airlines on B-737 aircraft with the words 'Operated by Alliance Air' and logo of Airlines Allied Services Limited (AASL) printed on the fuselage.

Construction of National Highway in Orissa

3266. SHRIMATI KUMUDINI PATNAIK: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether Union Government have received any proposal from the Government of Orissa for construction of a National Highway from Gopalpur to Raipur in the State;

(b) if so, the details thereof alongwith the route through which it is proposed to run;

(c) the estimated expenditure likely to be incurred thereon; and

(d) the time by which the work is likely to be started?

THE MINISTER OF STATE OF THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (MAJ. GEN. (RETD.) B.C. KHANDURI): (a) and (b) Road from Gopalpur to Raipur has been declared as National Highway No. 217 in 1999. The route of this National Highway is Gopalpur-Dharakota-Ballgurha-Titlagarh-Navapada-Raipur. The portion Gopalpur-Navapada (length-438 km.) falls in the State of Orissa.

(c) Improvement of this National Highway is being taken up in a phased manner. In the portion lying in Orissa, work of improvement of riding quality in a length of 12 km. at a cost of Rs. 2.33 crore is in proress. Further, during the current year improvement works amounting to Rs. 14.45 crore are included in the Annual Plan 2002-03 and in periodical renewal programme.

(d) It is too early to indicate the dates of start of new works.

Harvesting of Rain Water

3267. SHRI PRIYA RANJAN DASMUNSI: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the Government have formulated any policy to preserve the rain water in Monsoon in several barrages for further use in the lean period for agricultural activities; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRIMATI BIJOYA CHAKRAVARTY): (a) and (b) The National Water Policy lays down that water resources available in the country should be brought within the category of utilisable resources to the maximum possible extent. Accordingly since independence, with a judicious combination of major, medium & minor storage dams and diversion structures including barrages, storage of 177 billion cubic metres has been created in the country which is utilized in the lean season and an irrigation potential of 99.76 million hectares is anticipated to have been created by the end of the Ninth Five Year Plan.

Revenue Sources of AAI

3268. SHRI G. PUTTA SWAMY GOWDA: SHRI C. SREENIVASAN:

Will the Minister of CIVIL AVIATION be pleased to state the details of sources from which the Airports Authority of India generates its revenues both from International Division and National Airports Division, Division-wise? THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI SHRIPAD YASSO NAIK): Airports Authority of India (AAI) generates revenue through both the International Airports Division (IAD) and National Airports Division (NAD) from Landing, Parking & Housing charges, X-ray baggage Inspection changes, Passenger Service fee, Public Admission fee, Trading Concession, Rent & Services, Cargo Handling and Consultancy services. Besides, AAI also generates revenue through National Airports Division (NAD) from Route Navigation Facility Charges (RNFC) at all airports and Terminal Navigation Landing charges (TNLC) at all International airports and civil enclaves.

Registration Fee for Aircraft

3269. SHRI MANDA JAGANNATH: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether Registration Fee for any type of Aircraft is just Rs. 200 in the country;

(b) if so, the reasons for such a low fee and when was it last revised;

(c) whether the Government propose to hike the fee to a reasonable extent with immediate effect to plug the revenue loss;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI SHRIPAD YASSO NAIK): (a) The Aircraft Rules, 1937 specifies two different slabs of registration fee depending on the all-up-weight of the aircraft. According to the existing Rule 35 of the Aircraft Rules, 1937, the registration fee for aircraft with all-upweight below 15,000 kgs. is Rs. 200 and that for aircraft with all-up-weight 15,000 kgs. and above is Rs. 1000.

(b) The registration fees for aircraft has been kept relatively low because in the beginning it was Government's policy to encourage aviation activities. Rule 35 of the Aircraft Rules, 1937 was last amended vide Government of India Notification GSR 886 dated 24.10.1988.

(c) to (e) Action is at hand to amend Rule 35 of the Aircraft Rules, 1937 with a view to revise the registration fee to a reasonable level.

[Translation]

Central Authority on Conservation of Forests

3270. SHRI SATYAVRAT CHATURVEDI: SHRI SUNDER LAL TIWARI:

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the Government propose to constitute a Central Authority to monitor the works relating to conservation of forests;

(b) if so, its jurisdiction thereof; and

(c) the time by which it is likely to be constituted?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI T.R. BAALU): (a) No, Sir.

(b) and (c) Do not arise.

Awareness of Labour Laws

3271. SHRI LAXMAN GILUWA: Will the Minister of LABOUR be pleased to state:

(a) whether the Government have made any efforts to create awareness among labourers of the unorganized sector about the beneficial provisions made under the labour laws;

(b) if so, the details in this regard; and

(c) the extent of success achieved by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI ASHOK PRADHAN): (a) to (c) The Central Board for Workers Education, an autonomous body established in 1958 under the Ministry of Labour, aims at creating and increasing awarness and educaitng the workforce in the organised and unorganised/rural sectors. The programmes organised for the labourers in unorganised/rural sectors cover subjects of importance to the labourers including beneficial provisions made under the labour laws. Since inception, the Board has conducted 63459 programmes in unorganised/rural sectors in which 23.89 million workers have participated.

V.V. Giri National Labour Institute, another autonomous body set up in 1974, also conducts similar programmes.

[English]

Disease amongst Lions and Tigers

3272. SHRI SURESH RAMRAO JADHAV: Will the Minister of ENVIRONMENT AND FOREST be pleased to state:

(a) whether the Government are aware that Tigers and Lions in various Zoological Parks/Wild Life Sanctuaries of the country are suffering from parasitic disease called trapanosomiasis;

(b) if so, the details indicating the number of tigers/ lions who died as a result thereof during the last three years, year-wise; and

(c) the fresh steps taken to check spread of this disease?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI T.R. BAALU): (a) and (b) There are no reports of incidents of wild animals suffering from tripanosomlasis from any wildlife sanctuary. The number of deaths due to tripanosomlasis in zoo animals during last three years is as under:

Year	Name of the Zoo	Number of Tigers & Lions died due to Trypanosomiasis
1999-2000	1. Hyderabad Zoo	1
	2. Nandan Kanan Zoo	1
2000-2001	1. Nandan Kanan Zoo	11
2001-2002	Nil	Nil

(c) The zoos keeping lions and tigers in their collection have been directed to carry out periodic screening against blood borne parasitic diseases and take preventive and prophylactic measures.

[Translation]

Strengthening of Poultry Farming

3273. SHRI P.R. KHUNTE: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Government provide 100% Central assistance for strengthening poultry farming;

(b) if so, the details thereof; and

(c) the norms laid down for the purpose?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI HUKUMDEO NARAYAN YADAV): (a) and (b) The Department of Animal Husbandry and Dairying have been implementing a Centrally Sponsored Scheme "Assistance to State poultry/duck farms" to strengthen existing farms of the State Governments since 1999-2000, to encourge rural poultry farming under which North Eastern States including Sildidm were provided 100% Central assistance, the same programme was extended in 2001-2002 to thirteen poultry backward States/Union Territories such as Jammu & Kashmir, Himachal Pradesh, Uttar Pradesh, Uttarnchal, Bihar, Jharkhand, Madhya Pradesh, Chattisgarh, Orissa, West Bengal, Kerala, Lakshadweep, Andaman & Nicobar Islands under which assistance was provided on 80 : 20, Centre to State share basis. So far Rs. 10.90 crores have been sanctioned to assist twenty seven farms.

(c) The major norms laid down for the Scheme are that only one time assistance will be provided at a maximum of Rs. 45.00 lakh per farm with a provision of Rs. 15.00 lakh as revolving fund; the State Government should ensure health coverage; the breeding stock should be of low-input technology; the target group should be marginal farmers, landless laborers, women in groups and other socially backward sector of the society.

[English]

Housing of Nizam Jewels

3274. SHRI DALPAT SINGH PARSTE: SHRI Y.V. RAO: SHRI J.S. BRAR:

Will the Minister of TOURISM AND CULTURE be pleased to state:

(a) whether the Government of Andhra Pradesh has requested the Union Government for displaying the jewels of Nizam of Hyderabad in the Salarjung Museum;

(b) if so, the decision, if any, taken thereon; and

(c) if no decision has been taken so far, the time by which the issue is likely to be settled?

THE MINISTER OF TOURISM AND CULTURE (SHRI JAG MOHAN): (a) to (c) Yes, Sir. The Exhibition of jewels of Nizam of Hyderabad has already been held at Salarjung Museum, Hyderabad from 24th November, 2001 to 30th June, 2002. The Chief Minister of Andhra Pradesh had requested for permanent display of Nizam Jewellery at Salarjung Museum and had agreed to bear the cost of permanent display. The State Government has been informed that there would be no difficulty in bringing the jewels back to Hyderabad for display as and when the required permanent are made with the funds to be made available by the State Government.

Winding of Indira Gandhi Rashtriya Uran Academy

3275. SHRI G.S. BASAVARAJ: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether any proposal is under consideration of the Government to wind up the Indira Gandhi Rashtriya Uran Academy;

(b) if so, whether the infrastructure, including staff/ personnel will be utilised by the newly proposed Civil Aviation Security Training Academy; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI SHRIPAD YASSO NAIK): (a) No, Sir.

(b) and (c) Do not arise.

Posting of IAS Officers Abroad

3276. SHRI CHANDRA VIJAY SINGH: Will the Minister of TOURISM AND CULTURE be pleased to state:

(a) the number of IAS officers posted overseas at various posts in the Department of Tourism; and

(b) the reasons for posting non-professionals at the expense of professionals?

THE MINISTER OF TOURISM AND CULTURE (SHRI JAG MOHAN): (a) At present no IAS officer is posted in India Tourism Offices overseas.

(b) Does not arise.

[Translation]

Setting up of Agricultural Channel

3277. SHRI PRAHLAD SINGH PATEL: Will the Minister of AGRICULTURE be pleased to state:

(a) whether a separate agricultural channel is proposed to be setup to make available informations such as global warming on agricultural products changing monsoon, increasing temperature and uncertainty of winds to the farmers;

(b) if so, the time by which it would be implemented; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI HUKUMDEO NARAYAN YADAV): (a) to (c) There is no definite proposal yet to set up a separate agricultural channel for making available informations on agriculture and related subjects including global warming, monsoon and increasing temperature etc. The Ministry of Agriculture has produced number of video films on agricultural subjects through private film producers empanelled with the Department of Agriculture & Cooperation. The films are being telecast through Doordarshan in Krishi Darshan and other sponsored Agricultural Programme.

[English]

Amendment in Agricultural Marketing Act

3278. SHRI PRABHUNATH SINGH: Will the Minister of AGRICULTURE be pleased to state:

(a) the difficulties being faced by farmers in marketing their produce;

(b) whether they are forced to sell their produce to designated agencies in the open market;

(c) whether the Government propose to amend Agricultural marketing Act to give a wide choice to farmers;

(d) whether the Government of Karnataka has amended the Act and signed a Memorandum of Understanding with National Dairy Development Board (NDDB) to set up horticulture market; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI HUKUMDEO NARAYAN YADAV): (a) and (b) Government is promoting organized marketing of agriculture commodities in the country through a network of regulated markets. Most of the State Governments and Union territory Administrations have enacted their own legislations to provide for development of agricultural produce markets. As on 31.3.2001, 7161 markets have been covered under regulation. The country also has nearly 27,294 rural periodical markets, about 15% of which function under the ambit of regulation. It was envisaged that physical markets with facilities and services would attract the farmers and the buyers creating competitive trade environment thereby offering best of the prices to the producers/sellers.

The Expert Committee on Strengthening and Developing of Agricultural Marketing appointed by this Ministry to suggest ways and means to strengthen and develop agricultural marketing system in the country in its report has pointed doubt that regulated market have achieved limited success. These markets were supposed to ensure smooth and orderly development of agrimarketing by ensuring fair play of trade practices and market forces. Over a period of time these markets have, however, acquired the status of restrictive and regulated markets, providing no help in direct and free marketing, organized retailing, smooth raw material supplies to agroprocessing, competitive trading, information exchange and adoption of innovative marketing systems and technologies.

(c) With a view to strengthening and developing agricultural marketing system in the country, an inter-Ministerial Task Force set up by this Ministry has submitted its Report on 28th June 2002. The Report has outlined several reforms in the agricultural marketing sector including amendment in the State Agricultural Produce Marketing Regulation Act inter-alia to provide for the following:

- (i) Enabling private and cooperative sectors to establish and operate (including levy of service charge) agricultural marketing infrastructure and supporting services.
- (ii) Direct marketing of agricultural commodities from producing areas and farmers fields, without the necessity of going through licensed traders and regulated markets.
- (iii) Permitting 'Contract farming' programs by processing or marketing firms.
- (iv) Rationalization of levy of market fee by introducing single point levy of market fee in the entire process of marketing in the State.

All the State Governments and Union Territory Administrations and the concerned Departments of Central Government have been addressed to take necessary steps for implementing the reforms measures.

(d) Yes, Sir.

(e) The State Government of Karnataka had executed an Memorandum of Understanding (MOU) with National Dairy Development Board (NDDB) on 28.2.2000, which among other things included the setting up of a horticulture market in Bangalore. Accordingly the State Government amended the Karnataka Agriculture Produce Marketing (Regulation) Act, 1966, which allowed NDDB to establish, own and manage markets and other infrastructure for collection and distribution of fruits and vegetables in Karnataka.

Development of Deserts into Tourist Spots

3279. SHRI SHEESH RAM SINGH RAVI: Will the Minister of TOURISM AND CULTURE be pleased to state:

(a) whether the Standing Committee on Urban and Rural Development in its Report have dwelt on the desert development programme;

(b) if so, whether the desert in Dubai has been developed and converted into a beautiful tourist spot;

(c) if so, whether there is any proposal under the consideration of the Government to develop some deserts in the country into tourist spots on the lines of Dubai;

(d) if so, the details thereof; and

(e) the time by which such desert tourist spots are expected to be developed?

THE MINISTER OF TOURISM AND CULTURE (SHRI JAG MOHAN): (a) Yes, Sir. The Standing Committee on Urban and Rural Development have dwelt on the desert development programme.

(b) Yes, Sir.

(c) and (d) The Department of Tourism, Government of India has formulated new schemes i.e. Integrated Development of Tourism Circuits and Product/Infrastructure and Destination Development for providing facilities to tourist and strengthening tourism related infrastructure at tourist places including desert areas. The final decision about the projects for 2002-03 is to be taken in consultation with the State Governments/UT Administrations. (e) No time frame has been fixed for development of Deserts into tourist spots so far.

[Translation]

P.F. dues against Sonvelly Cement Limited

3280. SHRI BRAJ MOHAN RAM: Will the Minister of LABOUR be pleased to state:

(a) the amount of Provident Fund outstanding against Sonvelly Cement Limited situated at Japala in Palamu district of Jharkhand;

(b) whether workers are facing difficulties in getting payment of their Provident Fund from the office of Provident Fund, Ranchi;

(c) if so, the details thereof; and

(d) the remedial action proposed to be taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI ASHOK PRADHAN): (a) Statutory dues have been paid by the establishment up to September 1991. For the period October 1991 to Feb. 1992 the establishments did not pay wages and consequent provident fund dues.

(b) No, Sir. Regional Provident Fund Commissioner, Ranchi has settled all the claims of subscribers received by him.

(c) Does not arise in view of (b) above.

(d) Consequent upon the winding up order of the establishment by BIFR and confirmation by the Appellate Authority for Industrial & Financial Reconstruction (AAIFR) the management and trade unions have filed writ petition before the Hon'ble High Court of Patna.

[English]

inter State Water Disputes

3281. SHRI AJAY SINGH CHAUTALA: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether a large number of irrigation projects are still incomplete due to Inter-State River Water Disputes in the country;

(b) if so, the details of these disputes as on date:

(c) the estimated financial loss to the country as a result thereof;

(d) whether the Government have taken any steps to settle these disputes; and

(e) if so, the details alongwith the outcome thereof?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRIMATI BIJOYA CHAKRAVARTY): (a) and (b) The construction of Satluj-Yamuna Link (SYL) canal is incomplete on account of dispute relating to sharing of surplus Ravi and Beas Waters among the States of Punjab, Haryana and Rajasthan which has been referred to the Ravi and Beas Waters Tribunal (RBWT) under the provisions of the Inter-State Water Disputes (ISWD) Act, 1956 for adjudication in April, 1986. RBWT has submitted its first report on 30.1.1987. Party States and the Central Government have sought explanation/guidance under Section 5(3) of the ISWD Act. 1956.

(c) The financial loss due to non-completion of the project is dependent on many factors such as the investment made by the State Government in construction of projects and the irrigation and other benefits to be accrued from such projects etc. information whereof is not maintained by the Central Government as irrigation is State subject.

(d) and (e) Efforts were made to convene meetings with Chief Ministers of Punjab, Haryana and Rajasthan on September 11, 2000, June 27, 2001 and February 2, 2002 to discuss water related issues pertaining to these States. However, these meetings could not materialize. The ISWD Act, 1956 has been amended by Parliament on 28th March 2002 to provide for time-bound adjudication of disputes by the Tribunals. Also as per the amended Act, the decision of the Tribunal, after its publication in the Official Gazette, shall have the same force as an order or decree of the Supreme Court.

Rubberised Roads

3282. SHRI GUNIAPTI RAMAIAH: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether the Government propose to build Rubberised Road using natural rubber;

(b) if so, the details thereof;

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(c) whether any State Governments have expressed their willingness to cooperate with the Union Government for implementing the Rubberised Road Projects; and

(d) if so, the details thereof and the reaction of the Government thereto?

THE MINISTER OF STATE OF THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (MAJ. GEN. (RETD.) B.C. KHANDURI): (a) and (b) Government have formulated policy to use modified bitumen with rubber/ polymer including natural rubber as modifier, in the resurfacing of National Highways and other centrally sponsored schemes, subject to its availability. Presently, provision of rubber/polymer modified bitumen surfacing have been sanctioned in 2675 kilometer length of National Highway in various States, out of which works on 972 kilometer length have been completed.

(c) and (d) In pursuance of the Government's policy, the States have also been advised to use rubber/polymer modified bitumen for road works in State Sector. However, details are not available as these fall under the purview of State Governments.

National Highways Development Projects

3283. SHRI A. VENKATESH NAIK: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether the National Highways Development projects are prepared without consulting the Environment and Forests Ministry leading to delays and cost overruns;

(b) if so, the reasons thereof;

(c) the number of projects pending for want of environmental clearance, State-wise;

(d) the expenditure incurred on these projects upto June 30, 2002; and

(e) the steps taken by his Ministry to remedy the situation?

THE MINISTER OF STATE OF THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (MAJ. GEN. (RETD.) B.C. KHANDURI): (a) No, Sir. National Highways Development Projects (NHDP) are prepared by National Highways Authority of India (NHAI), keeping in view the statutory requirements and prescribed guidelines of the Ministry of Environment and Forests.

(b) Does not arise.

(c) Nil.

(d) An expenditure of Rs. 6590.83 crore has been incurred on NHDP upto 30th June, 2002.

(e) Following steps have been taken to expedite the clearance from environmental angle.

- (i) Projects are prepared keeping in view the statutory requirements and prescribed guidelines of the Ministry of Environment and Forests.
- (ii) A separate cell has been established in NHAI to look after the environmental clearance issues.
- (iii) Presentations are made before the Experts' Committee of Ministry of Environmental and Forests, wherever necessary.
- (iv) Constant interaction is maintained with Ministry of Environment and Forest at all levels.

MR. SPEAKER: The House stands adjourned to meet tomorrow, the 6th August, 2002 at 11 am.

11.53 hrs.

The Lok Sabha then adjourned till Eleven of the Clock on Tuesday, August 6, 2002/Sravana 15, 1924 (Saka) © 2002 By Lok Sabha Secretariat

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